

HONOURABLE THE CHIEF JUSTICE

THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

10 1	10 be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)							
SNO	CASE	PARTY	MOTION HEARING) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
	ADMISSION (FRESH MATTE		TETHIONER ADV.	RESI ONDENT ADV.	DISTRICT			
1	WA/603/2024 IA 4/2024 Stay Petition	UNDELLA NARASIMHA REDDY Vs ANKIREDDY AMARANTHA REDDY	A SYAM SUNDAR REDDY	P NARASIMHULU GP FOR HOME	YSR KADAPA			
2	WA/612/2024 IA 2/2024 Suspension Petition	AAVULA KOTI REDDY Vs PANIDAPU VENKATESWARLU	Y ANUPAMA DEVI	NAGA PRAVEEN VANKAYALAPATI G VENKATA REDDY GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM			
3	WA/615/2024	BODDAPATI VINOD KUMAR Vs THE STATE OF ANDHRA PRADESH	D BUTCHI BABU	GP FOR ENDOWMENTS S N CHIDAMBARA SASTRY	GUNTUR			
4	WA/620/2024	OBILISETTY GANGA RAJA KUMAR Vs THE STATE OF AP	SRINIVASA RAO PAPPU	GP FOR HOME S SRINIVAS REDDY GP FOR REVENUE	WEST GODAVARI			
5	WP/16162/2024 IA 1/2024 Miscellaneous Petition	K REDEPPA NAIDU Vs UNION OF INDIA	NIMMAGADDA REVATHI		CHITTOOR			
6	WP/16222/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	MR. KALINGIRI SAIGIRISH KUMAR (BORROWER) Vs STATE OF ANDHRA PRADESH	T CHANDRA SEKAR	GP FOR FINANCE PLANNING	KURNOOL			
FOR A	ADMISSION (APSEB)							
7	WP/16024/2024 IA 1/2024 Stay Petition	VENKATA SAI KRISHNA STONE CRUSHERS Vs THE STATE OF AP	G N UMA RANI	GP FOR ENERGY	GUNTUR			
8	WP/16070/2024 IA 1/2024 Stay Petition	OK LAND BIOTECH AGRO RESEARCH FARMS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	K MALLIKHARJUNA MOORTHY	GP FOR ENERGY	ANANTAPUR			
9	WP/16085/2024 IA 1/2024 Stay Petition	SRI SAI MARBLES Vs THE STATE OF ANDHRA PRADESH	TRUPTHI AGARWAL	GP FOR ENERGY	KRISHNA			
10	WP/16160/2024 IA 1/2024 Stay Petition	SONOVISION ELECTORNICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	EAST GODAVARI			
11	WP/16164/2024 IA 1/2024 Stay Petition	CHITTURI NAGENDRA KUMAR Vs THE STATE OF AP	T V P SAI VIHARI	GP FOR ENERGY	KRISHNA			

12	WP/16171/2024 IA 1/2024 Stay Petition	M/S. SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ENERGY	GUN 198 2 of 265
13	WP/16192/2024 IA 1/2024 Stay Petition	M/S. SONOVISION ELECTRONICS PRIVATE LIMITED VS THE STATE OF ANDHRA	KILARU NITHIN KRISHNA	GP FOR ENERGY	VISAKHAPATNAM
14	WP/16201/2024 IA 1/2024 Stay Petition	PRADESH SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA	KILARU NITHIN KRISHNA	GP FOR ENERGY	WEST GODAVARI
15	WP/16207/2024 IA 1/2024 Stay Petition	PRADESH SONOVISION ELECTRONICS PRIVATE LIMITED Vs THE STATE OF ANDHRA	KILARU NITHIN KRISHNA	GP FOR ENERGY	SPS NELLORE
16	WP/16236/2024 IA 1/2024 Stay Petition IA 2/2024	PRADESH RENUKA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	CHALLA GUNARANJAN	GP FOR ENERGY	KRISHNA
ADMIS	Suspension Petition SSION (SECURITIZATION)				
17	WP/19041/2016 IA 1/2016(WPMP 23359/2016) Direction Petition	UPPULURI SRINIVASA SREEKANTH HYD Vs PRL SECY HOME DEPT. HYD & 5 OT	SAI GANGADHAR CHAMARTY	GP FOR HOME (AP) M V K VISWANADHAM	KRISHNA
18	WP/19544/2016 IA 1/2016(WPMP 23975/2016) Stay Petition	HYD STEEL TRADERS & 3 OTHERS Vs THE HDFC. BANL LTD. REP. BY CHAIRMAN & 2 OTHERS	E V V S RAVI KUMAR	TRIO ADVISORY SERVICES LLP M P KASHYAP	YSR KADAPA
19	WP/5324/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	S GANESH SUBRAMANIAM Vs UNION BANK OF INDIA	C SINDHU KUMARI	V DYUMANI	YSR KADAPA
20	WP/32371/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	VARDHAN SAI MOTORS Vs UNION BANK OF INDIA	G CHANDRA SHAKHAR RAO	V DYUMANI	ANANTAPUR
EINAI	HEARING (SECURITIZATIO	M\			
21	WP/3499/2014 IA 1/2014(WVMP 1772/2014) Vacate Stay Petition WP/15797/2014 WP/32284/2015 WP/32291/2015 WP/33389/2015	CHITTURI PRADEETH SWAMY Vs STATE BANK OF INDIA	NUKAPEYI VENKATA KRISHNA	K B RAMANNA DORA	EAST GODAVARI
22	WP/15797/2014 IA 1/2014(WVMP 1803/2014) Vacate Stay Petition IA 3/2014(WPMP 22761/2014) Direction Petition IA 4/2014(WPMP 22762/2014) Fix an Early Date	CHITTOORY PRADEETH SWAMY Vs STATE BANK OF INDIA	M V DURGA PRASAD	B S PRASAD K B RAMANNA DORA	EAST GODAVARI

23	WP/32284/2015 IA 1/2015(WPMP 41720/2015) Stay Petition	CHITTURI PRADEETH SWAMY Vs STATE BANK OF INDIA	T C D SEKHAR	K B RAMANNA DORA VENKATESWARLU POSANI B KRISHNA MOHAN	EASP 498 BAVARA
24	WP/32291/2015 IA 1/2015(WPMP 41728/2015) Direction Petition	MUTHA SUGUNA Vs STATE BANK OF INDIA	T C D SEKHAR	K B RAMANNA DORA B KRISHNA MOHAN	EAST GODAVARI
25	WP/33389/2015 IA 1/2015(WPMP 43068/2015) Stay Petition	CHITTOORI VISWANADHA SWAMY Vs STATE BANK OF INDIA	P RAJESH BABU	K B RAMANNA DORA VENKATESWARLU POSANI B KRISHNA MOHAN	EAST GODAVARI
26	WP/16744/2016 IA 1/2016(WPMP 20627/2016) Stay Petition	SMT M SAI LAKSHMI Vs THE AUTHORIZED OFFICER AND ANOTHERS	RAMA MOHAN PALANKI	BALAJI MEDAMALLI A KRISHNAM RAJU	EAST GODAVARI
27	WP/16849/2016 IA 1/2016(WPMP 20738/2016) Direction Petition IA 1/2017(WPMP 205/2017) Extension Petition	S. MAQBOOL BASHA Vs INDIAN OVERSEAS BANK	N ASWARTHA NARAYANA	K SURYANARAYANA	ANANTAPUR
28	WP/22663/2016	DIRECTOR M/S. RAMANASREE CONS. PRODUCTS PVT. LTD.CHITTOOR Vs BM/AUTH OFFICER BANK OF INDIA CHITTOOR DIST	R N HEMENDRANATH REDDY	V DYUMANI (SC FOR BANK OF INDIA)	CHITTOOR
FINAL	. HEARING				
29	WP/6998/2010	PRINCIPAL CHIEF POST MASTER GENERAL A.P. CIRCLE Vs P. BHAVANI	JOSYULA BHASKARA RAO(SC FORCENTRL GOVT)	GP FOR CIVIL SUPPLIES K PHANI RAJU	VISAKHAPATNAM
30	WP/18232/2010	THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. VS IMMEDISETTY HANUMANTHA RAO	G DINESH KUMAR A JAYANTHI	GP FOR CIVIL SUPPLIES M V RAJA RAAM	PRAKASAM
31	WP/7590/2018 IA 1/2018 Direction Petition	KARTHIK Vs SOUTHERN POWER DISTRIBUTION COMPANY OF TELANGANA LIMITED	K LAKSHMI NARASIMHA	R VINOD REDDY(SC FOR TSTRANSCO)	YSR KADAPA
ADMIS	SSION				
32	WP/8092/2022 IA 1/2022 Stay Petition IA 1/2024 Leave Petition	M/S PARADISE BAR AND RESTAURANT VS THE STATE OF ANDHRA PRADESH	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	ANANTAPUR
33	WP/23436/2022 IA 1/2022 Suspension Petition IA 1/2023 Implead Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Extension Petition	YARLAGADDA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	METTA CHENDRA SEKHAR RAO	GP FOR GENERAL ADMINISTRATION VIRUPAKSHA DATTATREYA GOUDA GP FOR MUNCIPAL ADMN URBAN DEV KASA JAGANMOHAN REDDY	KRISHNA
34	WA/277/2023 IA 1/2023 Suspension Petition	M PRABHAKAR REDDY Vs M LAKSHMINARAYANA	K RAGHUNATHA REDDY	P S P SURESH KUMAR D SESHASAYANA REDDY GP FOR COOPERATION	YSR KADAPA

35	WA/803/2023 IA 3/2023 Direction Petition	ANGAJALA RAMA LAKSHMANA RAO Vs UNION OF INDIA	R SIVA SAI SWARUP	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HOME	VISARABAFARA
36	WA/1015/2023 IA 3/2023 Suspension Petition WA/331/2022	ANDHRA PRADESH OLYMPIC ASSOCIATION Vs ANDHRA PRADESH ATHLETICS ASSOCIATION	CH SRINIVAS	G R SUDHAKAR O UDAYA KUMAR M UMADEVI GP FOR SPORTS RAVI KIRAN KUMAR KOLUSU (SC FOR SAAP)	KRISHNA
37	WA/331/2022 IA 1/2022 Direction Petition IA 1/2023 Direction Petition	THE ANDHRA PRADESH OLYMPIC ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	G TUHIN KUMAR	GP FOR SPORTS(AP) O UDAYA KUMAR (CENTRAL GOVT COUNSEL) RAVI KIRAN KUMAR KOLUSU (SC FOR SAAP)	KRISHNA
38	WP/16569/2023 IA 1/2023 Stay Petition	M/S. GUNTUR CLUB Vs DEPUTY COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX Y V ANIL KUMAR (Central Government Counsel)	GUNTUR
39	WP/24558/2023 IA 1/2023 Stay Petition	SRI GANESH TRADERS Vs ASSISTANT COMMISSIONER	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	SRIKAKULAM
40	WA/559/2024 IA 1/2024 Direction Petition WA/513/2024	VELPULA PEDDA ANKAIAH Vs THE STATE OF ANDHRA PRADESH	G VIJAYA BABU	GP FOR FISHERIES M VIDYAVATHI	PRAKASAM
41	WA/513/2024 IA 1/2024 Suspension Petition	SRI BALA TRIPURA SUNDARI FISHERMEN CO OPERATIVE SOCIETY Vs THE STATE OF AP	G VIJAYA BABU	GP FOR FISHERIES	PRAKASAM
42	WA/601/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	VYKUNTA PADMA SREE Vs JETTI LAKSHMI	SRINIVASA RAO MADIRAJU	SUDHAKARA RAO AMBATI VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT VIVEK CHANDRA SEKHAR S	PRAKASAM
43	WP/10068/2024 IA 1/2024 Stay Petition	M/S. TR VASUDEV ENGINEERING PVT LTD Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX	EAST GODAVARI
44	WP/10181/2024 IA 1/2024 Direction Petition	MADIREDDY BRAHMAM REDDY Vs THE STATE OF ANDHRA PRADESH	K VARUN SHYAM KUMAR	GP FOR ROADS BUILDINGS GP FOR LAW LEGISLATIVE AFFAIRS GP FOR FINANCE PLANNING S PRANATHI	PRAKASAM
45	WP/10263/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	ZAM ZAM TRADERS Vs THE UNION OF INDIA	M V J K KUMAR	Y V ANIL KUMAR (Central Government Counsel) JOSYULA BHASKARA RAO (SR. SC FOR CBIC) GP FOR COMMERCIAL TAX	ANANTAPUR
46	WP/10313/2024 IA 1/2024 Stay Petition	SRI VIJAYAWADA DISTRIBUTORS Vs ASSISTANT COMMISSIONER (STATE TAX)	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	KRISHNA

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47	WP/12310/2024 IA 1/2024 Direction Petition	UPPARI VEERA LAKSHMAIAH Vs THE STATE OF ANDHRA PRADESH	MD SHARFUDDIN	GP FOR FINANCE PLANNING	KURN965 of 265
48	WP/15011/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition WP/9835/2023	SRI SITA MAHALAKSHMI RICE TRADERS VS CANARA BANK	KIRTHI TEJA KONDAVEETI		KRISHNA
49	WP/9835/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	SRI SITA MAHALAKSHMI RICE TRADERS Vs CANARA BANK	KIRTHI TEJA KONDAVEETI	BALAJI MEDAMALLI	KRISHNA
50	WP/15318/2024 IA 1/2024 Direction Petition	SRI PEDAMALLU KRISHNA KALYAN Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR HOME G VIVEKANAND GP FOR REGISTRATION AND STAMPS	KURNOOL
INTER	LOCUTORY				
51	WP/6120/2019 IA 1/2019 Stay Petition IA 1/2021 Miscellaneous Petition WP/6157/2019	DESIRAJU VENKATA NAGESWARA RAO Vs THE UNION OF INDIA	RAJA BHOGENDRA NATH S	SURESH KUMAR ROUTHU (SENIOR PANEL COUNSEL) V UMA DEVI	VIZIANAGARAM
52	WP/6157/2019 IA 1/2019 Stay Petition IA 1/2021 Miscellaneous Petition	KAMBHATLA VENKATA RAMANA MURTHY Vs THE UNION OF INDIA	RAJA BHOGENDRA NATH S	SURESH KUMAR ROUTHU (SENIOR PANEL COUNSEL) V UMA DEVI	VISAKHAPATNAM
53	WP/7220/2024 IA 1/2024 Direction Petition	DUDDIKUNTA NARAYANA REDDY Vs STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR ENERGY M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KRISHNA
MISCE	LLANEOUS MATTERS(PRE	ADMISSION MISC.PETITION)		
54	WA/1631/2017 IA 1/2017(WAMP 3104/2017) Suspension Petition IA 2/2017(WAMP 3105/2017) Condone Delay in Rep	UNION OF INDIA REP. BY GM. SECBAD Vs SHAIK AZAD & ANOTHER	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	AVINASH DESAI	KRISHNA
55	WA/1684/2017 IA 1/2017(WAMP 3208/2017) Suspension Petition IA 2/2017(WAMP 3209/2017) Condone Delay Petition IA 3/2017(WAMP 3210/2017) Dispense with Petition	SRI VARAHA LAKSHMI NARSIMHA SWAMY DEVASTHANAM VSP DIST VS PRL SECY REVENUE (ENDOWMENTS) DEPT. HYD & 13 OT	MAANASA KANNEGANTI	GP FOR ENDOWMENTS (AP) R M REDDY	VISAKHAPATNAM
56	WA/1791/2017 IA 1/2017(WAMP 3463/2017) Condone Delay Petition IA 2/2017(WAMP 3464/2017) Suspension Petition	ARYA VYSYA SANGHAM Vs BOURATHU SANYASI NAIDU	RAJA REDDY KONETI	ANDE VISHALA GP FOR HOME S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
57	WA/641/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	MASJID E FAIZ AND EIDGAH WELFARE SOCIETY Vs THE STATE OF AP	MASALEGAR HIDAYATHULLA	GP FOR SOCIAL WELFARE	KRISHNA

INTERLOCUTORY(REVIEW PETITIONS))

58	IA/1/2023 Review Petition WP/23099/2008	THE DISTRICT COLLECTOR Vs	GP FOR LAND ACQUISITION (AP)	S BHARAT KUMAR V VINOD K REDDY GP FOR LAND ACQUISITION	сні Pigo k ^{of 265}
59	IA/2/2023 Suspension Petition WP/23099/2008	THE DISTRICT COLLECTOR Vs	GP FOR LAND ACQUISITION (AP)	S BHARAT KUMAR V VINOD K REDDY GP FOR LAND ACQUISITION	CHITTOOR
60	IA/1/2023 Review Petition WP/12558/2010	THE GOVERNMENT OF A.P. REP. BY ITS PRINCIPAL SECRETARY Vs	GP FOR LAND ACQUISITION (AP)	V VINOD K REDDY ADDL ADVOCATE GENERAL	CHITTOOR
61	IA/2/2023 Suspension Petition WP/12558/2010	THE GOVERNMENT OF A.P. REP. BY ITS PRINCIPAL SECRETARY Vs	GP FOR LAND ACQUISITION (AP)	V VINOD K REDDY ADDL ADVOCATE GENERAL	CHITTOOR
62	IA/1/2023 Review Petition WP/15393/2010	THE GOVERNMENT OF ANDHRA PRADESH Vs	GP FOR LAND ACQUISITION (AP)	V VINOD K REDDY ADDL ADVOCATE GENERAL	CHITTOOR
63	IA/1/2024 Recall Petition WA/1160/2023	MALA LAKSHMAMMA Vs	KARNAM RAMESH	GP FOR LAND ACQUISITION	ANANTAPUR
64	IA/1/2024 Recall Petition WA/1161/2023	B C RANGAMMA Vs	KARNAM RAMESH	GP FOR LAND ACQUISITION	ANANTAPUR
65	IA/1/2024 Recall Petition WA/1162/2023	SHAKE LIYAZ Vs	KARNAM RAMESH	GP FOR LAND ACQUISITION T V SRI DEVI	ANANTAPUR
FINAL 66	WA/186/2021 IA 1/2021-Suspension Petition IA 1/2022-Vacate Stay Petition IA 1/2023-Leave Petition	THE ANDHRA PRADESH PHARMACY COUNCIL VS VIJAYA BHASKAR REDDY	M CHALAPATI RAO	P NAGENDRA REDDY GP FOR MEDICAL HEALTH FW	GUNTUR

NOTE: AFTER MOTION LIST WEEKLY LIST WILL BE TAKEN UP.

THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (CAUSE LIST MOTION HEARING)

	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
FOR A	ADMISSION					
1	CRLA/448/2024 IA 1/2024 Condone Delay Petition	KONDAPALLI GOVINDA RAO Vs THE STATE OF ANDHRA PRADESH	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR	SRIKAKULAM	
INTER	LOCUTORY					
2	AS/380/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Condone Delay in Rep IA 3/2024 Stay Petition	ADDALA SATYAVATHI VS AAKASAM SRIRAMA CHANDRA MURTHY	OMKAR D		EAST GODAVARI	
3	AS/387/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	THE COMMISSIONER Vs TATAKULA LALITHA RANI	BALAJI MEDAMALLI	SUBRAMANYA DURGA PRASAD	KRISHNA	
4	AS/388/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	TIRUNAGARI SANTHALAKSHMI Vs ARUN KUMAR JAIN	G RAMA GOPAL		EAST GODAVARI	
ADMIS	SSION					
5	LAAS/56/2023 IA 1/2023 Condone Delay Petition	SURA GANGI REDDY Vs THE LAND ACQUISITION OFFICER CUM SDC SOMASILA PROJECT UNIT-IV	CH C KRISHNA REDDY		YSR KADAPA	
6	CA/7/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition CA/9/2024	SRI VILAS VIGRAH DASA Vs BALLA YEDUKONDALU	N ASHWANI KUMAR	VENKATASUBBAIAH V B S SHIVAJI	-	
7	CA/9/2024 IA 1/2024 Suspension Petition	SRI.J.VENKATANARAYAN A Vs BALLA YEDUKONDALU	PADMAVATHI PADNAVIS	VENKATASUBBAIAH V	GUNTUR	
8	WP/13904/2024	D RAMESH KUMAR Vs MINISTRY OF ENVIORMENT FOREST AND CLIMATE CHANGE GOVERNMENT OF INDIA	GONAVATH PRADEEP	GP FOR FORESTS V SURENDRA REDDY (SC FOR PCB)	KRISHNA	
9	WP/15944/2024 IA 1/2024 Stay Petition	M/S. LAKSHMI VENKATA MANJUNADHESWARA RICE PRODUCERS Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	GP FOR ENVIRONMENT THE ADVOCATE GENERAL	CHITTOOR	
<u>INT</u> ER	LOCUTORY					
	AS/155/2018 IA 3/2018 Vacate Stay Petition IA 4/2018 Direction Petition	K. NARYANA Vs G. CHANDRASEKHARA REDDY	N RAVI PRASAD	N ASHWANI KUMAR	KURNOOL	

11	AS/372/2018 IA 1/2022 Receive Docs Petition IA 2/2022 Stay Petition IA 1/2024 Extension Petition IA 2/2024 Modification	CHELLUBOYINA SURESH KUMAR Vs CHAVAKULA VENKATA SUBBA RAJU	V V RAVI PRASAD	N ASHWANI KUMAR	westegoba vari
12	AS/1924/2018 IA 1/2018 Injunction Petition IA 2/2018 Suspension Petition IA 1/2024 Permission Petition IA 2/2024 Permission Petition	ERAMREDDY ESWARAMMA Vs MADDELACHERUVU VENKATARAMANA	S NAGESH REDDY	K KOUTILYA V DYUMANI K ANANDA RAO R3 R4 R5 R7 R12 R15 UNSERVED,R1, R6, R8, R9, R10 - APP BY SRI K KOUTILYA	CHITTOOR
13	AS/740/2019 IA 1/2019 Suspension Petition IA 1/2023 Extension Petition	KANAMARLAPUDI VENKATA SUBBARAO Vs KOLLA PUNNARAO	SRINIVASA RAO NARRA	A RAJENDRA BABU	GUNTUR
14	AS/120/2022 IA 1/2022 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SMT.SUGGU GIRIJA	GP FOR APPEALS (AP)	O M R LAW FIRM	VISAKHAPATNAM
15	AS/123/2022 IA 1/2022 Injunction Petition	G.ADENNA Vs A.RAGHAVENDRA CHOWDARY	E V V S RAVI KUMAR	P SRI RAM	ANANTAPUR
16	AS/271/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 1/2024 Stay Petition	NUNE RAMA KRISHNA Vs SUNKARA NARENDRA	TURAGA SAI SURYA	KALLA TULASI DURGAMBA V V N NARAYANA RAO	WEST GODAVARI
17	AS/308/2023 IA 2/2023 Addl. Evidence Petition IA 3/2023 Direction Petition IA 4/2023 Stay Petition IA 1/2024 Direction Petition	BURRAMUKKU PAMULA REDDY Vs KAMBHAMPATI DEVENDRA RAO	VAJJHALA SATYANARAYANA PRASAD	SAI GANGADHAR CHAMARTY	GUNTUR
18	CRLA/340/2023 IA 1/2024 Bail (u/s 389(1))	VADDE SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	RAMA KRISHNA BORRA	PUBLIC PROSECUTOR (AP)	KURNOOL
19	AS/379/2023 IA 1/2023 Stay Petition IA 1/2024 Direction Petition	JAGGAVARAPU SEETHARAMI REDDY Vs SEEMAKURTHI VIJAY KUMAR	DASAKA MURALI KRISHNA	A K KISHORE REDDY	WEST GODAVARI
20	CRLA/411/2023 IA 1/2024 Bail (u/s 389(1)) IA 2/2024 Bail (u/s 389(1))	JAGGAVARAPU HARI KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	B V KRISHNA REDDY SODUM ANVESHA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
21	CRLA/96/2024 IA 1/2024 Bail (u/s 389(1)) IA 2/2024 Bail (u/s 389(1)) CRLA/971/2023	JAKKI VENGAMMA @ YANGAMMA @ KARRA YENGAMMA Vs THE SATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR (AP)	YSR KADAPA
22	CRLA/971/2023 IA 1/2023 Bail (u/s 389(1))	JAKKI PRASAD Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR (AP)	YSR KADAPA

23	AS/157/2024 IA 1/2024 Injunction Petition	M/S TILAK ENTERPRISES Vs CHURCH OF SOUTH INDIA TRUST ASSOCIATION	SRINIVASA RAO BODDULURI	RAMESH BABU TATAPUDI NOTICE SENT TO R1, R2, R4 TO R6 R3 APPE RAMESH BABU TATAPUDI	KRISHNA
24	AS/312/2024 IA 1/2024 Direction Petition	SHAIK SHOUKATH ALI Vs MARELLA RAMANAIAH(DIED)	AYESHA AZMA S	M SIVA JYOTHI	YSR KADAPA
25	AS/372/2024 IA 1/2024 Stay Petition	ATHOTA SATISH BABU Vs ATHOTA SOMAIAH	DODDALA YATHINDRA DEV		GUNTUR
26	CC/4259/2024/ (Filing No.) IA 1/2024 Leave Petition	SRI VENKATESWARA TRADERS Vs PRAGADA ANNAPURNA	K A NARASIMHAM		EAST GODAVARI

THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OIF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

	PROCEEDINGS THROUGH HYBRID MODE)							
SNO	CASE	PARTY	(DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
	ADMISSION	PARIT	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
27	CRP/1545/2024	SANAPALA SEETHARAM	VENKATESWARLU KOLLA		VISAKHAPATNAM			
	IA 1/2024	Vs	VERNORI EGYPTIKEG KOLET		V10/44 // 4/10/44			
	Stay Petition	.KOTAGIRI LAKSHMI						
28	CRP/1650/2024	AMIREDDY RAMU	MUJTAHID HUSSAIN		KRISHNA			
	IA 1/2024	Vs						
	Stay Petition	MUDDINETI DHANA PRAKASH						
29	CRP/1664/2024 IA 1/2024	M/S DURGA DALL MILL Vs	M R K CHAKRAVARTHY		KRISHNA			
	Stay Petition	KOLLI GOPI CHAND						
30	CRP/1665/2024	M/S DURGA DALL MILL Vs	M R K CHAKRAVARTHY		KRISHNA			
		KOLLI GOPI CHAND						
<u>ADMI</u> 31	<u>SSION</u> SA/366/2024	KOLLIBADDA RAMBABU	CHALASANI AJAY KUMAR	NAGENDRA RAO	KRISHNA			
31	IA 1/2024	Vs	CHALASANI AJAT KUWAK	VANAPALLI	KKISHINA			
	Stay Petition	KALLEPALLI SARAMMA						
32	CRP/644/2024	.NAGOTHI	T V SRI DEVI	N ASHWANI KUMAR	VISAKHAPATNAM			
02	IA 1/2024	SATYANARAYANA	1 7 5141 52 71	CS	7107 11 17 11 7 11 17 11 17			
	Stay Petition	Vs AISWARYA DEVELOPERS						
		(P) LIMITED						
33	CRP/934/2024	BODDAKAYALA	S RAJAN	K.S.G. PADMAVATHI	VISAKHAPATNAM			
00	IA 1/2024	BHASKARA RAO	OTAGAIN	CS CS	VIOARTIAL ATTAM			
	Stay Petition	Vs SMT.MALLA MANGA						
34	CRP/1048/2024	SHAIK BADE Vs	VENKAT CHALLA	CS	VISAKHAPATNAM			
		GRANDHI VEERA		63				
		VENKATA SATYA JAGANNADHA GUPTA						
35	CRP/1221/2024 IA 1/2024	KODALI RAVI KIRAN Vs	M K RAJ KUMAR	CS	KRISHNA			
	Stay Petition	YELAMANCHILI		Memo proof of service not				
	IA 2/2024 Extension Petition	SESHAMAMBA		filed.				
36	CRP/1352/2024 IA 1/2024	SRI SESHAM RAO NIRANJAN	R SIVA SAI SWARUP	CS	VISAKHAPATNAM			
	Dispense with Petition	Vs		CS				
	IA 2/2024 Stay Petition	SRI T RAGHU RAM						
	·							
37	CRP/1365/2024 IA 1/2024	SRI. DONTIKURTI BHASKAR RAO	ARRABOLU SAI NAVEEN	00	VISAKHAPATNAM			
	Stay Petition	Vs		CS				
		SMT. DONTIKURTI UMA GOWRI						
FOR A	ADMISSION (CC MATTERS)							
38	CC/4701/2023	K. MURALI KRISHNA Vs	N V R AMARNATH	V MAHESWAR REDDY cs	GUNTUR			
		Y.RAVI SHANKAR REDDY						

THE HONOURABLE SRI JUSTICE G.NARENDAR

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

Note: No adjournments will be granted for the cases from Item No.1 to 15.

	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
FOR D	DISMISSAL					
1	WA/72649/2014/ (Filing No.) IA 1/2014(WAMP 1518/2014) Condone Delay Petition IA 2/2014(WAMP 72650/2014) Suspension Petition IA 1/2018 Vacate Stay Petition	ECRETARY EDUCATION DEPT. HYDERABAD Vs A. VENKATA RAMANA REDDY KADAPA DISTRICT	THE ADVOCATE GENERAL (TG)	V R REDDY KOVVURI KASA JAGANMOHAN REDDY	YSR KADAPA	
FOR A	ADMISSION					
2	WA/637/2024 IA 1/2024 Suspension Petition	FOOD CORPORATION OF INDIA WORKERS UNION VS FOOD CORPORATION OF INDIA	KARAVADI		WEST GODAVARI	
3	WA/638/2024 IA 1/2024 Dispense with Petition IA 2/2024 Condone Delay Petition IA 3/2024 Suspension Petition	THE DISTRICT COLLECTOR/CHAIRMAN Vs K GANDHARVA ACHARY	BABUJI TENNETI (STANDING COUNSEL FOR APSC CFC)	SANTHAPUR SATYANARAYANA RAO	KURNOOL	
4	WP/16130/2024 IA 1/2024 Stay Petition	MR. ANUPAM KOTIA Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA		WEST GODAVARI	
5	WP/16178/2024 IA 1/2024 Stay Petition	THE COSMOPOLITAN CLUB VS THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA		WEST GODAVARI	
6	ITTA/19/2024 IA 1/2024 Condone Delay in Rep	SRI. GUNTUBOLU UMA SAI PRASAD VS THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 3(1)	K V S VISHNURAM		VISAKHAPATNAM	
ADMIS	SSION					
7	WP/12825/2023 IA 1/2023 Stay Petition	VEMURI RAM PRASAD Vs THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	VIJAY KUMAR PUNNA	SPS NELLORE	
8	WP/12968/2023 IA 1/2023 Stay Petition	VEMURI KRISHNA PRASAD VS THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	VIJAY KUMAR PUNNA	SPS NELLORE	
9	WP/23632/2023 IA 1/2023 Stay Petition	SNEHALATHA NEELAM Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	Y V ANIL KUMAR (Central Government Counsel) VIJAY KUMAR PUNNA	VISAKHAPATNAM	

10	WP/32115/2023 IA 1/2023 Direction Petition IA 2/2023 Suspension Petition IA 3/2023 Suspension Petition IA 4/2023 Direction Petition	N. VENU GOPAL REDDY Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y V ANIL KUMAR (Central Government Counsel) VIJAY KUMAR PUNNA A RADHA KRISHNA	SPENELLORE
11	WP/2708/2024 IA 1/2024 Stay Petition IA 2/2024 Additional Material Petition	THRIVENI EARTH MOVERS PRIVATE LIMITED VS THE COMMISSIONER OF CENTRAL TAX	S SURI BABU	Y N VIVEKANANDA Y V ANIL KUMAR (Central Government Counsel) GP FOR COMMERCIAL TAX	YSR KADAPA
12	WP/3723/2024 IA 1/2024 Suspension Petition	KALYANI AFSAR ALL KHAN Vs THE UNION OF INDIA	G V SHIVAJI	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) VIJAY KUMAR PUNNA	YSR KADAPA
13	WP/4534/2024 IA 1/2024 Stay Petition	ELECTRON VOLT RENEWABLES PRIVATE LIMITED Vs INCOME TAX OFFICER	A SARVESWAR RAO	VIJAY KUMAR PUNNA	VISAKHAPATNAM
14	WP/5266/2024 IA 1/2024 Stay Petition	ALURU JHANSI RANI Vs THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	VIJAY KUMAR PUNNA G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	PRAKASAM
15	WP/8011/2024 IA 1/2024 Set Aside Petition WP/8012/2024 WP/8017/2024 WP/8018/2024 WP/8023/2024 WP/8023/2024 WP/8031/2024 WP/8031/2024 WP/8032/2024 WP/8043/2024 WP/8044/2024 WP/8278/2024 WP/8310/2024 WP/8313/2024 WP/8318/2024 WP/8318/2024 WP/8318/2024 WP/8318/2024 WP/8318/2024 WP/8318/2024 WP/8318/2024	THE PRIMARY AGRICULTURAL COOEPRATIVE SOCIETY VS THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel) VIJAY KUMAR PUNNA	SRIKAKULAM
16	WP/8012/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
17	WP/8017/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
18	WP/8018/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
19	WP/8023/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM

20	WP/8024/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY NARASANNAPETA Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	srlærú34 ⁶⁵
21	WP/8031/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY VS THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
22	WP/8032/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY AMPOLU VS THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
23	WP/8043/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
24	WP/8044/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
25	WP/8056/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
26	WP/8278/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULUTRAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
27	WP/8310/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY SARAVAKOTA Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
28	WP/8313/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY G SIGADAM Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
29	WP/8316/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY TELUGU VS THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
30	WP/8318/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
31	WP/8320/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY ARASAVALLI Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM

32	WP/8322/2024 IA 1/2024 Set Aside Petition	THE PRIMARY AGRICULTURAL COOPERATIVE SOCIETY VS THE UNION OF INDIA	P RAMA SHARANA SHARMA		srlæællæh ²⁶⁵
33	WP/8461/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	N SYAMA SUNDAR NAIDU Vs THE UNION OF INDIA	N RAMESH KUMAR		CHITTOOR
34	WP/9200/2024 IA 1/2024 Direction Petition	M/S. SAI AGRI CORPORATION. Vs THE UNION OF INDIA	SESHADRI GOALLA	VIJAY KUMAR PUNNA GP FOR AGRICULTURE	ANANTAPUR
35	WP/11227/2024 IA 1/2024 Stay Petition	GHANTA SURESHU KUMAR Vs THE UNION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	Y V ANIL KUMAR (Central Government Counsel)	KRISHNA
36	WP/12153/2024 IA 1/2024 Stay Petition	NARKEDAMILLI NAGA VENKATA VEERABHADRARAO Vs THE UNION OF INDIA	SRINIVASA RAO PAPPU	DEPUTY SOLICITOR GENERAL OF INDIA SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	WEST GODAVARI
37	WP/13233/2024	MOHAMMED SHARFUDDIN Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
38	WP/13582/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED VS UNION OF INDIA	LAKSHMI KUMARAN SRIDHARAN	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.) VIJAY KUMAR PUNNA	CHITTOOR
39	WP/13820/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	FAISAL MOHAMED Vs THE JOINT COMMISSIONE OF CUSTOMS	SUDHAKARA RAO AMBATI	SANTHI CHANDRA SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VISAKHAPATNAM
40	WP/13973/2024 IA 1/2024 Direction Petition	M/S MECTEC Vs THE UNION OF INDIA	M/S BHARADWAJ ASSOCIATES	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HOME	EAST GODAVARI
41	WP/14738/2024 IA 1/2024 Suspension Petition	SRINIVASA CONSTRUCTION CORPORATION PRIVATE LTD VS UNION OF INDIA	J M NAIDU		SPS NELLORE
42	WP/15361/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	SHARAT INDUSTRIES LIMITED Vs UNION OF INDIA	T V P SAI VIHARI	Y N VIVEKANANDA SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	SPS NELLORE
43	CEA/16/2020 IA 1/2020 Condone Delay Petition	SOUTHERN ROCKS AND MINERALS Vs THE COMMISSIONER OF CENTRAL TAX	UTTARA LEGAL	Y N VIVEKANANDA	PRAKASAM
44	CEA/5/2023 IA 1/2023 Direction Petition CEA/6/2023 CEA/7/2023 CEA/8/2023 CEA/9/2023 CEA/10/2023 CEA/11/2023	SRI BALANAGU NAGARAJU Vs THE ADDITIONAL COMMISSIONER	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	GUNTUR

45	CEA/6/2023 IA 1/2023 Stay Petition	SRI PATHAM JAFAR SADIK Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPSNELLORE65
46	CEA/7/2023 IA 1/2023 Stay Petition	G SUBBA REDDY Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPS NELLORE
47	CEA/8/2023 IA 1/2023 Stay Petition	SRI. PINNINTI GANESH Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPS NELLORE
48	CEA/9/2023 IA 1/2023 Stay Petition	PINNINTI NAGARAJU Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPS NELLORE
49	CEA/10/2023	ATLURI RAMANJANEYA REDDY Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPS NELLORE
50	CEA/11/2023 IA 1/2023 Stay Petition	SRI SHAIK IMTIYAZ Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	M V J K KUMAR	JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	SPS NELLORE
51	ITTA/50/2023 IA 1/2023 Condone Delay Petition ITTA/52/2023	VARUN OGILI VS DEPUTY COMMISSIONER OF INCOME TAX (INTERNAL TAXATION)	P RAJKUMAR	VIJAY KUMAR PUNNA	VISAKHAPATNAM
52	ITTA/52/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition	VARUN OGILI VS DEPUTY COMMISSIONER OF INCOME TAX (INTERNAL TAXATION)	P RAJKUMAR	VIJAY KUMAR PUNNA	VISAKHAPATNAM
53	ITTA/11/2024 IA 1/2024 Condone Delay Petition	SABBARAPU NARAYANA RAO Vs PR COMMISSIONER OF INCOME TAX-I	G V N HARI	VIJAY KUMAR PUNNA	EAST GODAVARI
54	TREVC/5/2024	M/S. VIJAY GANESH CATERERS Vs THE STATE OF ANDHRA PRADESH	C SANJEEVA RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
INTER	LOCUTORY				
55	WP/29166/2014 IA 1/2014(WPMP 36474/2014) Stay Petition	S.V.CONSTRUCTIONS Vs UNION OF INDIASCYNEW DELHI& 3	G V N HARI	Y V ANIL KUMAR (Central Government Counsel) VIJAY KUMAR PUNNA	EAST GODAVARI
56	WP/12202/2021 IA 1/2021 Stay Petition	M/S. NCS INDUSTRIES PVT. LTD Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
<u>FINAL</u>	HEARING				
57	WP/28200/2007 IA 1/2009(WVMP 191/2009) Vacate Stay Petition WP/28456/2007	PULIMI VENKATA REDDY Vs INCOME TAX DEPT. REP. BY SEC. & 4 ORS	M RAVINDRANATH REDDY	VIJAY KUMAR PUNNA B NARASIMHA SARMA	SPS NELLORE

58	WP/28456/2007 IA 1/2009(WVMP 15/2009) Vacate Stay Petition	PULIMI MALLIKARJUNA REDDY NELLORE VS GOVT OF AP. INCOME TAX DEPT. NEW DELHI & 4 OTHERS	M RAVINDRANATH REDDY	B NARASIMHA SARMA	SPERGELLORE
59	WP/18941/2021	TATA STEEL LTD Vs THE CENTRAL BOARD OF INDIRECT TAX AND CUSTOMS	LAKSHMI KUMARAN SRIDHARAN	SURESH KUMAR ROUTHU (SR SC FOR CBIC) ADDL ADVOCATE GENERAL II DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
60	CEA/28/2007	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. COROMANDEL FERTILIZERS LIMITED	Y N VIVEKANANDA SANTHI CHANDRA	LAKSHMI KUMARAN & SRIDHARAN	HYDERABAD
61	TREVC/81/2009 IA 1/2009(TREVCMP 12/2009) Stay Petition IA 4/2009(TREVCMP 1335/2009) Vacation Motion Letter TREVC/82/2009	M/S. SRI BALAJI EXPORT GUNTUR. Vs STATE REP. BEFORE SALES T.A.T. VISAKHAPATNAM.	S DWARAKANATH		GUNTUR
62	TREVC/82/2009 IA 1/2009(TREVCMP 13/2009) Stay Petition IA 4/2009(TREVCMP 1330/2009) Vacation Motion Letter	M/S. SRI BALAJI EXPORT GUNTUR. VS STATE REP. BEFORE S.T.A.T. VISAKHAPATNAM.	S DWARAKANATH		GUNTUR
63	WTA/3/2015 WTA/1/2015 WTA/2/2015 WTA/4/2014 WTA/4/2015 WTA/5/2015 WTA/6/2014 WTA/8/2015 WTA/10/2015 WTA/11/2015 WTA/13/2015 WTA/13/2015 WTA/13/2015 WTA/14/2015 WTA/14/2015	B.UMAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR	B NARASIMHA SARMA	SPS NELLORE
64	WTA/4/2014	B UMAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
65	WTA/6/2014	B.UMAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR	B NARASIMHA SARMA	SPS NELLORE
66	WTA/1/2015	G GIRIJAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH TAX	K VASANTKUMAR	B NARASIMHA SARMA	SPS NELLORE
67	WTA/2/2015	B.UMAPATHI REDDY Vs THE DEPUTY COMMISSIONER WEALTH- TAX	K VASANTKUMAR	B NARASIMHA SARMA	SPS NELLORE
68	WTA/4/2015	SRI I. SUDHAKAR REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH TAX	K VASANTKUMAR	B NARASIMHA SARMA	SPS NELLORE

69	WTA/5/2015	SRI I. SUDHAKAR REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH TAX	K VASANTKUMAR		sp\$19@117016265
70	WTA/8/2015 IA 2/2015(WTAMP 1352/2015) Vacation Motion Letter	SRI I. SUDHAKAR REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
71	WTA/10/2015	G GIRIJAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
72	WTA/11/2015	SRI I.SUDHAKAR REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
73	WTA/12/2015	B.UMAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX CIRCLE-1	K VASANTKUMAR		SPS NELLORE
74	WTA/13/2015	G GIRIJAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH TAX	K VASANTKUMAR		SPS NELLORE
75	WTA/14/2015	G. GIRIJAPATHI REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
76	WTA/28/2015	STI T. SUDHAKAR REDDY Vs THE DEPUTY COMMISSIONER OF WEALTH-TAX	K VASANTKUMAR		SPS NELLORE
77	ITTA/299/2007	THE COMMISSIONER OF INCOME TAX VIJAYAWADA Vs THE SINGARENI COLLIERIES COMPANY LIMITED	VIJAY KUMAR PUNNA		KRISHNA
78	ITTA/133/2008	KELI BAI CHOWDARY FAMILY TRUST VS THE ASST. COMMISSIONER OF INCOME TAX	B V S CHALAPATI RAO	VIJAY KUMAR PUNNA	HYDERABAD
79	ITTA/277/2008	COMMISSIONER OF INCOME TAX-I Vs DREDGING CORPORATION OF INDIA LIMITED	S R ASHOK	CHALLA GUNARANJAN	EAST GODAVARI

AT 2.15 PM MATTERS

KRISHNA 8 of 265 SMT. PRAMEELA 80 WP/14681/2023 VIJAY KUMAR PUNNA A V A SIVA KARTIKEYA PASUMARTHI IA 1/2023 Stay Petition WP/660/2024 Vs THE DEPUTY WP/4285/2024 COMMISSIONER OF WP/4292/2024 **INCOME TAX - CIRCLE 1(1)** WP/4296/2024 WP/4340/2024 WP/4901/2024 WP/4991/2024 WP/5452/2024 WP/6304/2024 WP/6424/2024 WP/7394/2024 WP/7694/2024 WP/7695/2024 WP/7704/2024 WP/7706/2024 WP/8129/2024 WP/8134/2024 WP/8164/2024 WP/8256/2024 WP/8266/2024 WP/8274/2024 WP/8281/2024 WP/8282/2024 WP/8283/2024 WP/8294/2024 WP/8295/2024 WP/8297/2024 WP/8372/2024 WP/8527/2024 WP/8649/2024 WP/9006/2024 WP/9083/2024 WP/9128/2024 WP/9295/2024 WP/9476/2024 WP/9517/2024 WP/9657/2024 WP/9713/2024 WP/9726/2024 WP/9792/2024 WP/9794/2024 WP/9797/2024 WP/9801/2024 WP/9803/2024 WP/9805/2024 WP/9806/2024 WP/9944/2024 WP/10212/2024 WP/10349/2024 WP/10361/2024 WP/10367/2024 WP/10552/2024 WP/10579/2024 WP/10634/2024 WP/10635/2024 WP/10636/2024 WP/10651/2024 WP/10791/2024 WP/10807/2024 WP/11105/2024 WP/11168/2024 WP/11212/2024 WP/11214/2024 WP/11241/2024 WP/11254/2024 WP/11256/2024 WP/11341/2024 WP/11382/2024 WP/11391/2024 WP/11401/2024 WP/11547/2024 WP/11582/2024 WP/11605/2024 WP/11652/2024 WP/11723/2024 WP/11751/2024 WP/12324/2024 WP/12426/2024 WP/12452/2024 WP/12870/2024 WP/12989/2024 WP/13045/2024 WP/13128/2024 WP/13177/2024

WP/13284/2024 WP/13324/2024 WP/13419/2024 WP/13458/2024 WP/13460/2024 WP/13605/2024

	WP/13624/2024 WP/13631/2024 WP/13631/2024 WP/13745/2024 WP/13883/2024 WP/13893/2024 WP/13925/2024 WP/13925/2024 WP/14128/2024 WP/14128/2024 WP/141440/2024 WP/141615/2024 WP/14616/2024 WP/14616/2024 WP/14616/2024 WP/14618/2024 WP/14618/2024 WP/14618/2024 WP/14618/2024 WP/14618/2024 WP/14623/2024 WP/14623/2024 WP/14678/2023 WP/14713/2024 WP/14785/2024 WP/14785/2023 WP/15047/2024 WP/15238/2024 WP/15238/2024 WP/15681/2023 WP/15047/2023 WP/15047/2023 WP/15047/2023 WP/15047/2023 WP/15047/2023 WP/32186/2023 WP/32186/2023 WP/32186/2023 WP/32186/2023 WP/32186/2023 WP/32366/2023 WP/32368/2023 WP/32486/2023 WP/32489/2023 WP/33089/2023 WP/33089/2023 WP/33089/2023 WP/33089/2023 WP/33229/2023 WP/33229/2023 WP/33229/2023 WP/33229/2023 WP/33229/2023 WP/33229/2023 WP/33229/2023				Page 19 of 265
81	WP/14678/2023 IA 1/2023 Stay Petition	MR. SESHARAO GHANTASALA Vs THE INCOME TAX OFFICER - WARD 1	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	WEST GODAVARI
82	WP/14852/2023 IA 1/2023 Stay Petition	BHASKAR REDDY BUSANNAGARI Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	(SC FOR INCOMETAX)	YSR KADAPA
83	WP/28520/2023 IA 1/2023 Stay Petition	BALA SREENIVAS RAO SOMISETTY Vs THE INCOME TAX OFFICER - WARD 1	A V A SIVA KARTIKEYA		WEST GODAVARI
84	WP/29768/2023 IA 1/2023 Stay Petition	RANGA REDDY BHIMAVARAPU Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	VIJAY KUMAR PUNNA	GUNTUR
85	WP/29960/2023 IA 1/2023 Stay Petition	VIJAYA LAKSHMI KAKARLA Vs UNION OF INDIA	JYOTHI RATNA ANUMOLU	VIJAY KUMAR PUNNA A RADHA KRISHNA	GUNTUR
86	WP/31645/2023 IA 1/2023 Stay Petition	MR. KISHAN KUMAR THOTAKURA Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA

87	WP/31762/2023 IA 1/2023 Stay Petition	VENKATA RAJENDRA KUMAR REDDY POKKIREDDY Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	SP\$1461206265
88	WP/31805/2023 IA 1/2023 Stay Petition	ANURADHA ADUSUMILLI Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
89	WP/32056/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	SOWMYA KAKANI Vs THE INCOME TAX OFFICER WARD	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA A RADHA KRISHNA	KRISHNA
90	WP/32074/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition	SPARTEK CERAMICS INDIA LIMITED Vs THE ADDITIONAL JOINT DEPUTY ASSISTANT COMMISSIONER OF INCOME TAX	CHALLA GUNARANJAN	VIJAY KUMAR PUNNA A RADHA KRISHNA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
91	WP/32177/2023 IA 1/2023 Stay Petition	SPARTEK CERAMICS INDIA LIMITED Vs THE ADDITIONAL JOINT DEPUTY ASSISTANT COMMISSIONER OF INCOME TAX	CHALLA GUNARANJAN	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
92	WP/32179/2023 IA 1/2023 Stay Petition	M/S. SPARTEK CERAMICS INDIA LIMITED VS THE ADDITIONAL JOINT DEPUTY ASSISTANT COMMISSIONER OF INCOME TAX	CHALLA GUNARANJAN	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
93	WP/32186/2023 IA 1/2023 Stay Petition	SPARTEK CERAMICS INDIA LIMITED Vs THE ADDITIONAL JOINT DEPUTY ASSISTANT COMMISSIONER OF INCOME TAX	CHALLA GUNARANJAN	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
94	WP/32364/2023 IA 1/2023 Stay Petition	VIJAYAPRADATHA AGRO INDUSTRIES Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	A RADHA KRISHNA	KRISHNA
95	WP/32366/2023 IA 1/2023 Stay Petition	MR. VENKATA KONDA REDDY BANDI Vs THE INCOME TAX OFFICER - WARD 1(1)	A V A SIVA KARTIKEYA		GUNTUR
96	WP/32368/2023 IA 1/2023 Stay Petition	MR.VENKATA KONDA REDDY BANDI Vs THE INCOME TAX OFFICER - WARD 1(1)(A V A SIVA KARTIKEYA		GUNTUR
97	WP/32486/2023 IA 1/2023 Stay Petition	M/S. THIRUVENGALAPURAM WEAVERS CO-OP PRODUCTION AND SALE SOCIETY LIMITED Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	YSR KADAPA
98	WP/32489/2023 IA 1/2023 Stay Petition	MR. MEDISETTY VENKATESWARA RAO VS THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA

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99	WP/32740/2023 IA 1/2023 Direction Petition	MANNE VENKATESWARA RAO Vs UNION OF INDIA	CHALLA GUNARANJAN	Y V ANIL KUMAR (Central Government Counsel) A RADHA KRISHNA	VISAKHAPATNAM
100	WP/33047/2023 IA 1/2023 Stay Petition	MR RAMA KRISHNA YALAMANCHILI Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
101	WP/33089/2023 IA 1/2023 Stay Petition	MS. LAKSHMI SURPANENI Vs THE INCOME TAX OFFICER - WARD 2(1)	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
102	WP/33219/2023 IA 1/2023 Stay Petition	KESHAMREDDY SIREESHA VS THE INCOME TAX OFFICER WARD 1	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	YSR KADAPA
103	WP/33229/2023 IA 1/2023 Stay Petition	VENKATAT RATTAIAH MEDISETTY Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
104	WP/33232/2023 IA 1/2023 Stay Petition	MR. VENKATAT RATTAIAH MEDISETTY Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
105	WP/33647/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	NATARAJAN OBULAPURAM Vs THE INCOME TAX OFFICER	DEEPA YENNA	VIJAY KUMAR PUNNA	SPS NELLORE
106	WP/660/2024 IA 1/2024 Stay Petition IA 3/2024 Stay Petition	BRAHMARGANA REDDY ANNAPAREDDY Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	Y V ANIL KUMAR (Central Government Counsel) VIJAY KUMAR PUNNA	GUNTUR
107	WP/4285/2024 IA 1/2024 Stay Petition	VENKAT SRINIVAS LAVU Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
108	WP/4292/2024 IA 1/2024 Stay Petition	M/S. GOWTHAMI STEELS Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	WEST GODAVARI
109	WP/4296/2024 IA 1/2024 Stay Petition	RAJESH KAKARALA Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
110	WP/4340/2024 IA 1/2024 Stay Petition	RAMA DEVI NIMMAGADDA Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	VIJAY KUMAR PUNNA	KRISHNA
111	WP/4901/2024 IA 1/2024 Stay Petition	RAMESH MAMILLAPALLI Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
112	WP/4991/2024 IA 1/2024 Stay Petition	RAMESH MAMILLAPALLI Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
113	WP/5452/2024 IA 1/2024 Stay Petition	VIJAYALAKSHMI MOVVA Vs THE INCOME TAX OFFICER WARD 1	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	WEST GODAVARI

114	WP/6304/2024 IA 1/2024 Stay Petition	MS. RUKMINAMMA ATLA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		KURNOOL
115	WP/6424/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	ASHLAR BUILDING SOLUTIONS (I) PVT LTD Vs THE UNION OF INDIA	SHAGUFTA JAHAN NOOR		VISAKHAPATNAM
116	WP/7394/2024 IA 1/2024 Stay Petition	KATASANI RAMI REDDY Vs THE ADDITIONAL COMMISSIONER OF INCOME TAX	T SREEDHAR	Y V ANIL KUMAR (Central Government Counsel)	KURNOOL
117	WP/7694/2024 IA 1/2024 Stay Petition	POOLA MADHU BABU Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	A RADHA KRISHNA	YSR KADAPA
118	WP/7695/2024 IA 1/2024 Stay Petition	PRAVEEN KUMAR REDDY VANKIREDDY Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		CHITTOOR
119	WP/7704/2024 IA 1/2024 Stay Petition	SMT.CHANDANA DAMISETTY Vs ASSESSMENT UNITINCOME TAX DEPARTMENT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	SPS NELLORE
120	WP/7706/2024 IA 1/2024 Stay Petition	NAGAMANI SEGU Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
121	WP/8129/2024 IA 1/2024 Stay Petition	SATYAVANI MULAKA Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	Y V ANIL KUMAR VIJAY KUMAR PUNNA	GUNTUR
122	WP/8134/2024 IA 1/2024 Stay Petition	M/S. BRAVIR1SETTY PUJA VENKATA BHARGAVI VS THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	VIJAY KUMAR PUNNA DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	GUNTUR
123	WP/8164/2024 IA 1/2024 Stay Petition	BHYRAVARAPU HARI PRASAD Vs THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD	VIJAY KUMAR PUNNA DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
124	WP/8256/2024 IA 1/2024 Stay Petition	GANDREDDI KONDALA RAO Vs THE UNION OF INDIA	PEDDIBHOTLA VENKATA SAI RAJESH	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) VIJAY KUMAR PUNNA	VISAKHAPATNAM
125	WP/8266/2024 IA 1/2024 Stay Petition	GANDREDDI KONDALA RAO Vs THE UNION OF INDIA	VADREVU S K KRISHNA KANTH	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) VIJAY KUMAR PUNNA	VISAKHAPATNAM
126	WP/8274/2024 IA 1/2024 Stay Petition	SATYA NARAYANAMURTHY KAKI Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		-
127	WP/8281/2024 IA 1/2024 Stay Petition	PURNCACHANDRA RAO DUGGIRALA Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		-

128	WP/8282/2024 IA 1/2024 Stay Petition	GANGA ESWAR KONA VS THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK	GP FOR COMMERCIAL TAX	EASTEGBAVARI
129	WP/8283/2024 IA 1/2024 Stay Petition	KONDALA RAO KOTAPATI Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		-
130	WP/8294/2024 IA 1/2024 Stay Petition	GANGA ESWAR KONA VS THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		EAST GODAVARI
131	WP/8295/2024 IA 1/2024 Stay Petition	SRI LAKSHMI PASUPULETI VS THE NATIONAL FACELESS ASSESSMENT CENTRE	M NAGA DEEPAK		GUNTUR
132	WP/8297/2024 IA 1/2024 Stay Petition	SAMBASIVARAO PASUPULETI Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		GUNTUR
133	WP/8372/2024 IA 1/2024 Stay Petition	NAGASURI ANAND BABU VS THE INCOME TAX OFFICER	K ADI SIVA VARA PRASAD		PRAKASAM
134	WP/8527/2024 IA 1/2024 Stay Petition	KONDALA RAO KOTAPATI Vs THE NATIONAL FACELESS ASSESSMENT CENTRER	M NAGA DEEPAK		EAST GODAVARI
135	WP/8649/2024 IA 1/2024 Stay Petition	VENKATA KUTUMBA RAO KOVELAMUDI Vs THE INCOME TAX OFFICER	VENKATRAM REDDY MANTUR		KRISHNA
136	WP/9006/2024 IA 1/2024 Stay Petition	NAGALAPATI SWAMP KUMAR Vs THE UNION OF INDIA	CHALLA GUNARANJAN	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	YSR KADAPA
137	WP/9083/2024 IA 1/2024 Stay Petition	HYMA RAO CHANDRA Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
138	WP/9128/2024 IA 1/2024 Stay Petition IA 2/2024 Additional Affidavit	VENKANNA DORRA KANUMILLI Vs THE UNION OF INDIA	VENKATA NARAYANA RAO VEDULA		EAST GODAVARI
139	WP/9295/2024 IA 1/2024 Stay Petition	VENU GOPAL ATLURU Vs THE INCOME TAX OFFICER	C SANJEEVA RAO		KRISHNA
140	WP/9476/2024 IA 1/2024 Stay Petition	SRI. KARETI SRINIVASA RAO Vs THE ASSESSMENT UNIT	C SANJEEVA RAO		KRISHNA
141	WP/9517/2024 IA 1/2024 Stay Petition	BRAMHAREDDY ARUMALLA Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU	Y V ANIL KUMAR	GUNTUR

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142	WP/9657/2024 IA 1/2024 Stay Petition	SRI SRINIVASA REDDY MANUKONDA Vs ASSESSMENT UNIT	A V RAGHU RAM		GUN190R ²⁴ of 265
143	WP/9713/2024 IA 1/2024 Stay Petition	HAIGREEVA INFRATECH PROJECTS LIMITED Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	DUNDU MANMOHAN		VISAKHAPATNAM
144	WP/9726/2024 IA 1/2024 Stay Petition	SRI NARAYANA MEDA Vs ASSESSMENT UNIT	A V RAGHU RAM		KRISHNA
145	WP/9792/2024 IA 1/2024 Stay Petition	MR. SURESH MODDU Vs ASSESSMENT UNIT INCOME TAX DEPARTMENT	A V A SIVA KARTIKEYA		SPS NELLORE
146	WP/9794/2024 IA 1/2024 Stay Petition	DODDAGUNTA NAVYA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	ANANTAPUR
147	WP/9797/2024 IA 1/2024 Stay Petition	M/S RVR MARINE PRODUCTS LIMITED Vs THE DEPUTY COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		WEST GODAVARI
148	WP/9801/2024 IA 1/2024 Stay Petition	MR. MUTYALARAO VASARLA VS ASSESSMENT UNIT	A V A SIVA KARTIKEYA		WEST GODAVARI
149	WP/9803/2024 IA 1/2024 Stay Petition	PRAMEELA PASUMARTHI Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	KRISHNA
150	WP/9805/2024 IA 1/2024 Stay Petition	R V R MARINE PRODUCTS LIMITED Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		WEST GODAVARI
151	WP/9806/2024 IA 1/2024 Stay Petition	POTTORU LAKSHMI KANTA PRASAD Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		KURNOOL
152	WP/9944/2024 IA 1/2024 Stay Petition	ANURADHA MUSAM Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	GP FOR COMMERCIAL TAX	KRISHNA
153	WP/10212/2024 IA 1/2024 Stay Petition	BALA SREENIVASA RAO SOMISETTY Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		WEST GODAVARI
154	WP/10349/2024 IA 1/2024 Stay Petition	MRS. SESI ADDADA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		WEST GODAVARI
155	WP/10361/2024 IA 1/2024 Stay Petition	VEERA VENKATA SATYA NAGA BRAHMAJI TENUMULA VS UNION OF INDIA	T PRADYOTH	Y V ANIL KUMAR (Central Government Counsel)	EAST GODAVARI
156	WP/10367/2024 IA 1/2024 Stay Petition	DHARMA RAJU YENUMULA Vs UNION OF INDIA	T PRADYOTH	Y V ANIL KUMAR	EAST GODAVARI

157	WP/10552/2024 IA 1/2024 Stay Petition	MR. SURAJ PAL Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		KRISHNA ⁵ of 265
158	WP/10579/2024 IA 1/2024 Stay Petition	MRS.PADMA RUDDARAJU Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		WEST GODAVARI
159	WP/10634/2024 IA 1/2024 Stay Petition	SUBHASCHANDRABOSE GUTTIKONDA Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		KRISHNA
160	WP/10635/2024 IA 1/2024 Stay Petition	SRI SAI SRINIVASA CONSTRUCIONS Vs THE NATIONAL FACELESS ASSESSMENT CENTRE	M NAGA DEEPAK		YSR KADAPA
161	WP/10636/2024 IA 1/2024 Stay Petition	VIRAJ GOPAL APPA RAO MEKA Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		KRISHNA
162	WP/10651/2024 IA 1/2024 Stay Petition	VENKATARAO YARLAGADDA Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		GUNTUR
163	WP/10791/2024 IA 1/2024 Stay Petition	CHITTIREDDI UDAY KUMAR Vs THE NATIONAL FACELESS ASSESSMENT CENTRE	KATTA SRAVYA		VISAKHAPATNAM
164	WP/10807/2024 IA 1/2024 Stay Petition	THOTA HYMAVATHI Vs THE NATIONAL FACELESS ASSESSMENT CENTRE	KATTA SRAVYA		VISAKHAPATNAM
165	WP/11105/2024 IA 1/2024 Stay Petition	MAHESWARA RAO ALLAM Vs ASSESSMENT UNIT	A V RAGHU RAM		WEST GODAVARI
166	WP/11168/2024 IA 1/2024 Stay Petition	SETTY PRAKASH Vs THE INCOME TAX OFFICER	DUNDU MANMOHAN	VIJAY KUMAR PUNNA	ANANTAPUR
167	WP/11212/2024 IA 1/2024 Stay Petition	MR CHUKKA (EDIGA) RAMA PULLAIAH Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA		KURNOOL
168	WP/11214/2024 IA 1/2024 Stay Petition	PUJITHA VEMURI Vs UNION OF INDIA	P PAVAN KUMAR RAO		KRISHNA
169	WP/11241/2024 IA 1/2024 Stay Petition	HARI HARA SURYANARAYANA CHINTALAPUDI Vs THE UNION OF INDIA	CHALLA GUNARANJAN	Y V ANIL KUMAR (Central Government Counsel)	EAST GODAVARI
170	WP/11254/2024 IA 1/2024 Stay Petition	MR. CHUKKA (EDIGA) RAMA PULLAIAH Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA		KURNOOL

171	WP/11256/2024 IA 1/2024 Stay Petition	MRS. SUBBALAKSHMI KUPPALA Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA		wespesobatvari
172	WP/11341/2024 IA 1/2024 Stay Petition	M/S THE ANDHRA PRADESH HIGH COURT ADVOCATES ASSOCIATION Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		GUNTUR
173	WP/11382/2024 IA 1/2024 Stay Petition	M/S THE ANDHRA PRADESH HIGH COURT ADVOCATES ASSOCIATION Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		GUNTUR
174	WP/11391/2024 IA 1/2024 Stay Petition	M/S. SRI ESWAR EDUCATIONAL AND RURAL DEVELOPMENT SOCIETY Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		YSR KADAPA
175	WP/11401/2024 IA 1/2024 Stay Petition	MRS.VEERAMACHANENI LAKSHMI DEVI Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		KRISHNA
176	WP/11547/2024 IA 1/2024 Stay Petition	SHAIK RIZWAN Vs THE ASSESSMENT UNIT	V SIDDHARTH REDDY		CHITTOOR
177	WP/11582/2024 IA 1/2024 Stay Petition	SPARTEK CERAMICS INDIA LIMITED Vs THE UNION OF INDIA	CHALLA GUNARANJAN	Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
178	WP/11605/2024 IA 1/2024 Stay Petition	SMT. LAKSHMI SAMMETA Vs THE INCOME-TAX OFFICER	C SANJEEVA RAO	VIJAY KUMAR PUNNA	KRISHNA
179	WP/11652/2024 IA 1/2024 Stay Petition	VENKATA RAJA SRINIVAS BOMMIDALA Vs ASSISTANT COMMISSIONER OF INCOME TAX	DUNDU MANMOHAN		GUNTUR
180	WP/11723/2024 IA 1/2024 Stay Petition	ARHAAN FERROUS AND NON FERROUS SOLUTIONS PVT LTD Vs THE ASSESSMENT UNIT	V SIDDHARTH REDDY	VIJAY KUMAR PUNNA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
181	WP/11751/2024 IA 1/2024 Stay Petition	KUSAM KOTI REDDY Vs UNION OF INDIA	K JYOTHI PRASAD		KRISHNA
182	WP/12324/2024 IA 1/2024 Direction Petition	UMAMAHESWARA RAO EDUPUGANTI Vs THE ASSESSMENT UNIT	C SANJEEVA RAO		KRISHNA
183	WP/12426/2024 IA 1/2024 Stay Petition	HUSSIAN REDDY DONDETI Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA	GUNTUR
184	WP/12452/2024 IA 1/2024 Stay Petition	NAGESWARA RAO CHINTHALAPUDI Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	O UDAYA KUMAR (CENTRAL GOVT COUNSEL)	PRAKASAM

185	WP/12870/2024 IA 1/2024 Stay Petition	BHAG CHAND AGARWAL Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	O UDAYA KUMAR (CENTRAL GOVT COUNSEL)	VISARPAFAFASM
186	WP/12989/2024 IA 1/2024 Stay Petition	ANDHRA PRADESH STATE HANDLOOM WEAVERS CO OPERATIVE SOCIETY LIMTIED Vs THE NATIONAL FACELESS ASSESSMENT CENTER	M NAGA DEEPAK		EAST GODAVARI
187	WP/13045/2024 IA 1/2024 Stay Petition	MRS.NUSRAT SHAZIA Vs THE INCOME TAX OFFICER - WARD 14(1)	MALLAVOLU NIKITHA	VIJAY KUMAR PUNNA	GUNTUR
188	WP/13128/2024 IA 1/2024 Suspension Petition	VATTIKUTI SRINIVASA RAO Vs THE INCOME TAX OFFICER	KANADHI BHATLA SRINIVASA MURTHY		GUNTUR
189	WP/13177/2024 IA 1/2024 Stay Petition	PULIVARTHI AAKAASH HEMANTH Vs THE UNION OF INDIA	JYOTHI RATNA ANUMOLU		GUNTUR
190	WP/13284/2024 IA 1/2024 Stay Petition	MR. SURESH PADARTHI Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		PRAKASAM
191	WP/13324/2024 IA 1/2024 Stay Petition	MR. SRINIVASA RAO TELIA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA	VIJAY KUMAR PUNNA	VISAKHAPATNAM
192	WP/13419/2024 IA 1/2024 Stay Petition	NARAYANA RAO KAVURI Vs CENTRAL BOARD OF DIRECT TAXES	MARRI VENKATA RAMANA	VIJAY KUMAR PUNNA	GUNTUR
193	WP/13458/2024 IA 1/2024 Stay Petition	ADDEPALLI SAMBASIVA RAO Vs CENTRAL BOARD OF DIRECT TAXES	MARRI VENKATA RAMANA	VIJAY KUMAR PUNNA	GUNTUR
194	WP/13460/2024 IA 1/2024 Stay Petition	SATYANARAYANA REDDY MUNNANGI Vs THE ASSESSMENT UNIT	C SANJEEVA RAO		KRISHNA
195	WP/13605/2024 IA 1/2024 Stay Petition	M SRAVANAMMA Vs UNION OF INDIA	KS Naveen		YSR KADAPA
196	WP/13624/2024 IA 1/2024 Stay Petition	SMT. LAKSHMI REDDY KOTAPATI Vs THE INCOME TAX OFFICER WARD	C SANJEEVA RAO	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	KRISHNA
197	WP/13629/2024 IA 1/2024 Stay Petition	SOLOMON DIGVIJAY KUMAR YERRAGUDLA Vs UNION OF INDIA	HARISH KUMAR RASINENI	O UDAYA KUMAR (CENTRAL GOVT COUNSEL)	PRAKASAM
198	WP/13631/2024 IA 1/2024 Stay Petition	SUMAN PRAKASH SARAOGI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S		VISAKHAPATNAM
199	WP/13745/2024 IA 1/2024 Stay Petition	M/S SPARTEK CERAMICS INDIA LIMITED Vs THE UNION OF INDIA	CHALLA GUNARANJAN	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR

200	WP/13862/2024 IA 1/2024 Stay Petition	DATTATREYA ABBINA Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL)	wespesbalvafi
201	WP/13893/2024 IA 1/2024 Stay Petition	NARENDRA KUMAR MADALA Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		KRISHNA
202	WP/13924/2024 IA 1/2024 Stay Petition	VENKATA SAI KRISHNA MADDI VS THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		KRISHNA
203	WP/13925/2024 IA 1/2024 Stay Petition	BOKKISAM VENKATASIVA Vs ASSESSMENT UNIT	A V A SIVA KARTIKEYA		KRISHNA
204	WP/14128/2024 IA 1/2024 Stay Petition	MADUGULA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LIMITED VS THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA	VISAKHAPATNAM
205	WP/14135/2024 IA 1/2024 Stay Petition	NATHAVARAM PACS LTD Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
206	WP/14140/2024 IA 1/2024 Stay Petition	MADUGULA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LIMITED Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA	VISAKHAPATNAM
207	WP/14142/2024 IA 1/2024 Stay Petition	THE SRUNGAVARAM PRIMARY AGRICULTURE COOPERATIVE SOCIETY Vs THE UNION OF INDIA	P PAVAN KUMAR RAO		VISAKHAPATNAM
208	WP/14508/2024 IA 1/2024 Stay Petition	NAVEEN KUMAR SUREDDI Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	C V R RUDRA PRASAD (CENTRAL GOVT COUNSEL) VIJAY KUMAR PUNNA	VISAKHAPATNAM
209	WP/14615/2024 IA 1/2024 Stay Petition	VIPPARLA PRIMARY AGRICULTURE CO-OP SOCIETY LTD Vs INCOME TAX OFFICER	DUNDU MANMOHAN		GUNTUR
210	WP/14616/2024 IA 1/2024 Stay Petition	RAMANAREDDY DEVARAPATI Vs INCOME TAX OFFICER	DUNDU MANMOHAN		SPS NELLORE
211	WP/14617/2024 IA 1/2024 Stay Petition	VIPPARLA PRIMARY AGRICULTURE CO-OP SOCIETY LTD Vs INCOME TAX OFFICER	DUNDU MANMOHAN		GUNTUR
212	WP/14623/2024 IA 1/2024 Stay Petition	RAMANAREDDY DEVARAPATI Vs INCOME TAX OFFICER	DUNDU MANMOHAN		SPS NELLORE
213	WP/14713/2024 IA 1/2024 Stay Petition	SRI SATYANARAYANA BETINA Vs THE INCOME TAX OFFICER	A V RAGHU RAM		WEST GODAVARI

214	WP/14785/2024 IA 1/2024 Suspension Petition	NAGAVALLI SURAPANENI Vs ASSESSMENT UNIT	K SAIRAM MURTHY		KRP398A ^{9 of 265}
215	WP/14792/2024 IA 1/2024 Suspension Petition	MAKAM SESHAVALI Vs ASSESSMENT UNIT	K SAIRAM MURTHY	VIJAY KUMAR PUNNA	KURNOOL
216	WP/15047/2024 IA 1/2024 Stay Petition	RONDA SIVA REDDY Vs THE UNION OF INDIA	P PAVAN KUMAR RAO	VIJAY KUMAR PUNNA	GUNTUR
217	WP/15238/2024 IA 1/2024 Stay Petition	SATYANARAYANA KADIYAM Vs THE ASSESSMENT UNIT	C SANJEEVA RAO	VIJAY KUMAR PUNNA	KRISHNA
218	WP/15681/2024 IA 1/2024-Stay Petition	POORNIMA PENMETSA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	VIJAY KUMAR PUNNA	VISAKHAPATNAM

THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE: (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THE LIST (2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE (3) AFTER MOTION LIST, WEEKLY LIST WILL BE TAKEN UP

			ST MOTION HEARING)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTER	RLOCUTORY				
1	CMA/581/2023	BURRU SUBRAMANYAM Vs	G JAGADEESWAR	R1 UNSERVED,	YSR KADAPA
		BURRU LAKSHMI DEVI		TO TOOLITYED,	
	IALLY IDENTIFIED CASES	THE CHIEF DOSTMASTED	DEDUTY SOLICITOR	D VI IAVA KI IMADI	VICAKHADATNAM
2	WP/18513/2005	THE CHIEF POSTMASTER GENERAL A.P.CIRCLE HYD & 2 OTHERS Vs	GENERAL OF INDIA	P VIJAYA KUMARI	VISAKHAPATNAM
		SRI B.KRISHNA MURTHY PRATAP NAGAR KAKINADA & ANOTHER.			
3	WP/22844/2005 IA 2/2005(WPMP 29268/2005)	THE STATION ENGINEER PRASAR BHARATI AND ANOTHER	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT	P VIJAYA KUMARI	EAST GODAVARI
	Stay Petition	Vs KADILI LAKSHMI SRINIVASA RAO E.G.DISTRICT.	COUNSEL)		
4	WP/2919/2006	C.MUNIRATNAM TIRUPATHI	A CHANDRAIH NAIDU	G S SANGHI GOURI SHANKAR SANGHI	CHITTOOR
		VS GENERAL MANAGER SCR RAIL NILAYAM SECUNDERABAD & ANOTHER			
5	CMA/314/2008 IA 1/2008(CMAMP 317/2008) Vacation Motion Letter	S. DAYAKAR CHITTOOR DISTRICT. Vs S. NEERAJA	J UGRANARASIMHA	R1 UNSERVED,SR - UNSERVED RETURNED.	CHITTOOR
		HYDERABAD.			
6	WP/31698/2010 IA 1/2010(WPMP 40306/2010) Direction Petition	THE UNION OF INDIA REP. BY SECRETARY TO GOVT. OF INDIA Vs G. SIMHADRAPPADU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	P B VIJAY KUMAR	VISAKHAPATNAM
7	WP/31975/2010 IA 1/2010(WPMP 40656/2010) Direction Petition	THE FLAT OFFICER COMMANDING -IN-CHIEF EASTERN NAVAL VS K.SREENIVASA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	P B VIJAY KUMAR	VISAKHAPATNAM
8	WP/1441/2011 IA 1/2011 (WPMP 1761/2011) Direction Petition	THE UNION OF INDIA. REP.BY SECRETARY TO GOVT OF INDIA Vs SURANGALA VIJAYA KUMAR	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	P B VIJAY KUMAR	VISAKHAPATNAM
9	WP/16547/2011	THE ENGINEER-IN-CHIEF & ANOTHER Vs M.V.R. SATYANARAYANA RAO & ANOTHER	GP FOR SERVICES II	J SUDHEER P V S S S RAMA RAO	EAST GODAVARI

10	WP/36176/2012 IA 1/2012(WPMP 45966/2012) Stay Petition WP/18188/2012 WP/28151/2012	THE DIRECTOR GENERAL POSTS Vs SRI CH.S.R.MOHANARAO	DEPUTY SOLICITOR GENERAL OF INDIA		Page 31 of 265 KRISHNA
11	WP/18188/2012 IA 1/2012(WPMP 23295/2012) Suspension Petition	THE SENIOR SUPDT. OF POST OFFICES Vs SRI K.PITCHAIAH	DEPUTY SOLICITOR GENERAL OF INDIA		PRAKASAM
12	WP/28151/2012 IA 1/2012(WPMP 35872/2012) Suspension Petition IA 1/2013(WVMP 599/2013) Vacate Stay Petition	THE POSTMASTER Vs B.VENKATESWARALU	DEPUTY SOLICITOR GENERAL OF INDIA	P VENKATA RAMA SARMA A RAGHU KUMAR	PRAKASAM
13	WP/39982/2012 IA 1/2012(WPMP 50763/2012) Fix an Early Date	R. NANDESWARA RAO Vs GOVERNMENT OF INDIA	V RAVINDRANATH REDDY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) P BHASKAR	SRIKAKULAM
14	WP/3901/2013 IA 1/2013(WPMP 4859/2013) Suspension Petition	CHAIRMANBSNLNEW DELHI& 3 Vs B.SUNITHAKRISHNA DIST	SHAIK BAJI	A V S LAXMI	KRISHNA
15	WP/4087/2013 IA 1/2016(WPMP 12120/2016) Fix an Early Date	THE UNION OF INDIA Vs SHRI NNR REDDY S/O LATE RAMULU	DEPUTY SOLICITOR GENERAL OF INDIA	N (P) ANJANA DEVI SATYANARAYANA	VISAKHAPATNAM
16	WP/4443/2013 IA 1/2013(WPMP 5542/2013) Stay Petition	THE SUPERINTENDENT OF POST OFFICES Vs K. GANDHI	DEPUTY SOLICITOR GENERAL OF INDIA	K PHANI RAJU	VISAKHAPATNAM
17	WP/5180/2013 IA 1/2014(WVMP 191767/2014) Vacate Stay Petition IA 1/2016(WVMP 4739/2016) Vacate Stay Petition	UNION OF INDIASCYNEW DELHI& 3 Vs M.PRAVEEN KUMARVSP& 22	DEPUTY SOLICITOR GENERAL OF INDIA	K R K V PRASAD ANITA SWAIN A RAGHU KUMAR	VISAKHAPATNAM
18	WP/13558/2013 IA 1/2013(WPMP 16626/2013) Suspension Petition IA 1/2014(WVMP 2309/2014) Vacate Stay Petition	THE UNION OF INDIA VS SHRI K DILIP KUMAR S/O ANNAIAH	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	RACHAKONDA RAMAKRISHNA N (P) ANJANA DEVI SATYANARAYANA	VISAKHAPATNAM
19	WP/15379/2013 IA 1/2013(WPMP 18584/2013) Suspension Petition	THE UNION OF INDIA Vs DS MURTHY	SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	A V S LAXMI	VISAKHAPATNAM
20	WP/22520/2013 IA 1/2014(WVMP 2242/2014) Vacate Stay Petition	M. NAGARAJU VIJAYAWADA Vs A.G.M. SCR SEC-BAD. & 4 ORS.	K S MURTHY	ADHI VENKATESWARA RAO	KRISHNA
21	WP/25649/2013 IA 1/2013(WPMP 31646/2013) Stay Petition	THE SUPERINTENDENT OF POST OFFICES Vs P.RAVINDRANATH S/O LATE SAMBASIVA RAO	DEPUTY SOLICITOR GENERAL OF INDIA	M VENKANNA	GUNTUR
22	WP/26223/2013 IA 1/2013(WPMP 32395/2013) Stay Petition	UNION OF INDIADIRECTORNEW DELHI& 3 Vs SRI VENDRA SATYANARAYANAW.G.DIS T& 18	DEPUTY SOLICITOR GENERAL OF INDIA		WEST GODAVARI

23	MACMA/2281/2017 IA 1/2017(MACMAMP 4065/2017) Stay Petition IA 4/2017(MACMAMP 30596/2017) Condone Delay Petition	SHRIRAM GENERAL INSURANCE CO. LTD. Vs GURRAM NAGA RAJU AND 2 OTHERS	A JAYANTHI	SIVA PRASAD KATAKAMSETTY R2 R3 UNSERVED,R1- APP. BY M/S SIVA PRASAD KATAKAMSETTY. R2-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH DOOR NUMBER"). R3-SERVED.	GUNTUR
24	MACMA/2479/2017 IA 2/2017(MACMAMP 4411/2017) Stay Petition	M/S ORIENTAL INSURANCE COMPANY LTD. Vs B. PRAMEELA & 2 OTHERS	V RAGHU	O UDAYA KUMAR R1 R2 R3 UNSERVED,R1- APP. BY M/S O UDAYA KUMAR. R2 & R3-SERVED.	CHITTOOR
25	MACMA/3185/2017 IA 1/2017(MACMAMP 5589/2017) Condone Delay Petition	G. KUMARI Vs RANGAN	ABBURI JITENDRA	SRINIVASA RAO K R1 UNSERVED,R1- NOTICE SENT NOT YET RETURNED. R2-APP. BY M/S SRINIVASA RAO K.	CHITTOOR
26	MACMA/3216/2017	KALISETI @ KALISETTY SYAM BABU Vs KUNCHEM SAMBASIVA RAO	KAMBHAMPATI RAMESH BABU	P HARINATH GUPTA R1 R2 UNSERVED,R1- NOTICE SENT NOT YET RETURNED. R2-SERVED. R3-APP. BY M/S P HARINATH GUPTA.	WEST GODAVARI
27	MACMA/3373/2017 IA 2/2017(MACMAMP 45414/2017) Condone Delay Petition	SMT B V LAKSHMI Vs K. RAMESH	KAMBHAMPATI RAMESH BABU	C PRAKASH REDDY R1 R2 UNSERVED,R1 & R2-SERVED. R3-APP. BY M/S C PRAKASH REDDY.	WEST GODAVARI
28	MACMA/736/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Stay Petition	THE DIVISIONAL MANGAGER NATIONAL INSURANCE COMPANY LIMITED VS VAJARALA POLERAMMA	A JAYANTHI	AYESHA AZMA S	PRAKASAM
29	MACMA/1930/2018	SMT.U.SUSEELA DEVI Vs CARZONERENT INDIA PRIVATE LIMITED	O UDAYA KUMAR		CHITTOOR
30	MACMA/2069/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Stay Petition	UNITED INSURANCE Vs MD RAKIRUDDIN	SRINIVASA RAO KATAKAMSETTY	G SAI NARAYANA RAO R1-APP. BY M/S G SAI NARAYANA RAO. R2-NOTICE SENT NOT YET RETURNED.	VIZIANAGARAM
31	MACMA/2308/2018 IA 2/2018 Stay Petition	NATIONAL INSURANCE COMPANY Vs UDAYAGIRI SUMATHI AND 6 OTHERS	SRAVAN KUMAR MANNAVA	M S P KAMARAJU R1 TO R5-APP. BY M/S M S P KAMARAJU. R6 & R7-SERVED.	YSR KADAPA
32	WP/41451/2017 IA 1/2017(WPMP 51424/2017) Suspension Petition	THE STATE LEVEL POLICE RECRUITMENT BOARD Vs SK.ADAM SHAFI	GP FOR SERVICES I (AP)	REGULAGADDA VENKATESH	GUNTUR
INTER 33	WP/4493/2016 IA 1/2023 Additional Material Petition WP/3629/2021 WP/14864/2017 WP/38747/2015	K.V.L.NARASIMHA RAO Vs M. GANESHWARA RAO	SODUM ANVESHA	K RAMAMOHAN P BALA KRISHNA MURTHY ADDL ADVOCATE GENERAL II	VIZIANAGARAM

34	WP/38747/2015 IA 2/2015(WPMP 49889/2015) Suspension Petition IA 2/2016(WPMP 400/2016) Implead Petition	N.SEKHAR & 4 ORS. Vs M. GANESHWARA RAO & 9 ORS.	S R SANKU AND KAVITI MURALI KRISHNA	K LAKSHMANA RAJU P BALA KRISHNA MURTHY GP FOR TRANSPORT	GUNTUR
35	WP/14864/2017 IA 1/2023 Implead Petition IA 2/2023 Permission Petition	B.NAGIREDDY Vs M.GANESHWARA RAO	RAMALINGESWARA RAO KOCHARLA KOTA K LAKSHMANA RAJU	J SUDHEER ADDL ADVOCATE GENERAL II B KRISHNA SRINIVASA RAO MADIRAJU SANTHAPUR SATYANARAYANA RAO	GUNTUR
36	WP/3629/2021 IA 1/2021 Suspension Petition	N. GEORGE PRASANNA WESLEY Vs THE STATE OF A.P.	G TUHIN KUMAR B KRISHNA	ADDL ADVOCATE GENERAL II ADDL ADVOCATE GENERAL II	VIZIANAGARAM
37	WP/34718/2016 IA 2/2016(WPMP 42804/2016) Suspension Petition IA 1/2024 Vacate Stay Petition IA 3/2024 Receive Docs Petition	B NAGESWARA RAO VSP DIST Vs DIRECTOR DIRECTORATE OF STATE AUDIT HYD & 4 OT	KRISHNA MURTHY SUNKARA	GP FOR SERVICES I (AP) K SATYANARAYANA MURTHY K UDAYA SRI	VISAKHAPATNAM
38	IA/1/2024 Permission Petition WP/40539/2022	MECHERLA SIVA LAKSHMI Vs	NARASIMHA RAO GUDISEVA	GP FOR CIVIL SUPPLIES SOLOMON RAJU MANCHALAFOR (APSRTC)	KRISHNA
39	MACMA/326/2023 IA 2/2023 Stay Petition	DEPOT MANAGER Vs YAKASIRI RAMA	SOLOMON RAJU MANCHALAFOR (APSRTC)	SIVAPRASAD REDDY VENATI	SPS NELLORE
40	CMA/52/2024 IA 1/2024 Suspension Petition IA 2/2024 Receive Docs Petition	SANKA ANIL KUMAR Vs SANKA SRUTHI @ SUJATHA	SANKA ANIL KUMAR(PARTY IN PERSON)	TADDI SOWMYA NAIDU SR-APP. BY M/S TADDI SOWMYA NAIDU	VIZIANAGARAM
41	CMA/148/2024 IA 1/2024 Stay Petition	KANDULA ANITHA Vs KANDULA BRAHMAIAH	G V S MEHAR KUMAR	KARUMANCHI INDRANEEL BABU SR-APP. BY M/S KARUMANCHI INDRANEEL BABU.	GUNTUR
42	CMA/187/2024 IA 1/2024 Suspension Petition	VENUMBAKA VIJAYA BHASKAR REDDY Vs VENUMBAKA CHANDRA SEKHAR REDDY	RAVI KUMAR C	M SRI ATCHYUT	YSR KADAPA
43	CMA/219/2024 IA 1/2024 Suspension Petition	M/S VISHNU CHEMICALS PVT LTD Vs M/S USHA TUBES AND PIPES PVT LTD	K SRINIVASA RAO	DODDALA PRUDHVI TEJA	VISAKHAPATNAM
44	CMA/221/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	C.UMA SANKAR Vs PANDIRIPALLI PRASANNA	G V S KISHORE KUMAR	SR - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESS". PROOF OF SERVICE NOT FILED.	SRIKAKULAM
45	CMA/231/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition CMA/232/2024	M/S EESHA INFRA HOUSING PVT LTD Vs P DESAMMA	PATANJALI PAMIDIGHANTAM	R1 - SERVED. R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE IN THIS ADDRESS". R3 - SERVED.	CHITTOOR

46	CMA/232/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	M/S EESHA INFRA HOUSING PVT LTD Vs C.GEETANJALI	PATANJALI PAMIDIGHANTAM	HARINATH REDDY SOMA	CHITHOOK of 265
47	CMA/428/2024 IA 1/2024 Suspension Petition	CHADALAVADA @ KANIKALLA RUPA Vs CHADALAVADASHYAM RAVI CHANDU	KHAJA KHUTUBUDDIN SHAIK		GUNTUR
48	CMA/429/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	CHADALAVADA @ KANIKALLA RUPA Vs CHADALAVADA SHYAM RAVI CHANDU	CHALLA AJAY KUMAR		GUNTUR
49	CMA/430/2024 IA 1/2024 Suspension Petition	SIRLUNIKHITHA Vs RASIGOLLA SUBBARAYUDU	SHRAVAN.WVB	A SYAM SUNDAR REDDY	YSR KADAPA
50	CMA/431/2024 IA 1/2024 Suspension Petition	POLU LALITHA @ ANSHITHA Vs YENUGULA SANJEEV REDDY	KOMARA PRUDHVI RAJ	A V V S N MURTHY	SPS NELLORE
51	CMA/433/2024 IA 1/2024 Suspension Petition	VIJYA .K Vs NARAPPAGARI GOWTHAMI	BANKA NAGESWARA RAO	P VASU SEKHAR SR-APP. BY M/S P VASU SEKHAR	CHITTOOR
52	CMA/436/2024 IA 1/2024 Condone Delay Petition	BANDARU SATYANARAYANA Vs BANDARU NAVEENA @ NAVYA	RAMBABU KOPPINEEDI		EAST GODAVARI
53	CMA/442/2024 IA 1/2024 Stay Petition	KCP CEMENTS CONTRACT LABOURS AND OTHER WORKERS UNION VS THE DEPUTY COMMISSIONER OF LABOUR	M PITCHAIAH	GP FOR LABOUR	GUNTUR
FOR 4 54	MACMA/575/2023 MACMA/84/2021	UNITED INDIA ISSURANCE COMPANY LTD Vs G GOUSIYA BEGUM @ M GOUSIA BEGUM	SRINIVASA RAO VUTLA	M KARIBASAIAH PENJURI VENUGOPAL (SC FOR JNTUA) R2 R3 R5 R6 R7 R8 R9 UNSERVED,R1-APP. BY M/S M KARIBASAIAH R2 & R3-MINORS REP. BY R1 VIDE C.T. R4-APP. BY M/S P VENUGOPAL R5 & R6-DIED VIDE C.T. R7 TO R9-NOT NECESSARY PARTIES VIDE C.T. MEMO OF PROOF OF SERVICE NOT FILED, AS PER COMPUTER VERIFICATION.	ANANTAPUR
55	MACMA/84/2021 IA 2/2021 Stay Petition IA 3/2021 Vacate Stay Petition	UNITED INDIA INSURANCE CO LTD Vs M QUAMAR SULTANA	SRINIVASA RAO VUTLA	M KARIBASAIAH	ANANTAPUR
FINAL 56	MP/21149/2015 IA 2/2015(WPMP 27248/2015) Suspension Petition	PRL SECY HOME DEPT. HYD & 4 OTHERS Vs M. HANUMANTHA RAO KRISHNA DIST & ANO	GP FOR SERVICES I	K R SRINIVAS T V S KUMAR	KRISHNA

57	CMA/60/2016	V G DEVI NUZIVID KRISHNA DIST Vs VALLABHAJOSYULA SAI KRISHNA KUMAR PUNE MAHARASHTRA ST	SREENIVASA RAO VELIVELA	N SAIDA RAO	KRISIAN 35 of 265
58	MACMA/992/2016 MACMA/1016/2016 MACMA/1501/2012 MACMA/1925/2016	PANUGANTI SAILAJA KUMARI AND ANOTHER Vs V. KRISHNA KISHORE AND 2 OTHERS	ANUP KOUSHIK KARAVADI	NARSI REDDY TEEGALA R2 UNSERVED,AS PER COURT ORDER DATED 11.03.2016, R1 AND R2 REMAINED EX PARTE BEFORE THE LOWER TRIBUNAL R3 APP BY THE NARSI REDDY TEEGALA L C RECORD RECEIVED	PRAKASAM
59	MACMA/1501/2012	PANUGANTI PADMAJA VS V. KRISHNA KISHORE AND 2 OTEHRS	ANUP KOUSHIK KARAVADI	S A V RATNAM	PRAKASAM
60	MACMA/1016/2016	PANUGANTI SAILAJA KUMARI & ANOTHER Vs V. KRISHNA KISHORE & 2 OTHERS	ANUP KOUSHIK KARAVADI	N RAMA KRISHNA	PRAKASAM
61	MACMA/1925/2016 IA 1/2012(MACMAMP 406/2012) Condone Delay Petition	PANUGANTI SAILAJA KUMARI AND 2 OTHERS Vs V. KRISHNA KISHORE AND 2 OTHERS	ANUP KOUSHIK KARAVADI	NARSI REDDY TEEGALA	PRAKASAM
62	WP/10708/2016	UNION OF INDIA REP BYI TS MINISTRY AND 2 OTHERS Vs D.KISHORE KUMAR AND 4 OTHERS	DEPUTY SOLICITOR GENERAL OF INDIA P VIJAYA KUMARI(CENTRAL GOVT COUNSEL)	KRKV PRASAD	VISAKHAPATNAM
63	MACMA/2556/2017 IA 1/2017(MACMAMP 4540/2017) Stay Petition MACMA/1863/2017 MACMA/2534/2017	N NIRMALA VISAKHAPATNAM DIST Vs GUDIWADA RAJESH VISHAKATPATNAM & TWO OTHERS	P DURGA PRASAD	NARESH BYRAPANENI	VISAKHAPATNAM
64	MACMA/1863/2017	GUDIVADA RAJESH Vs N KIREETI RAJU & 2 OTHERS	G RAMA GOPAL	P DURGA PRASAD NARESH BYRAPANENI	VISAKHAPATNAM
65	MACMA/2534/2017	N.KIREETI RAJU Vs GUDIWADA RAJESH	KOPPULA GOPAL	NARESH BYRAPANENI	VISAKHAPATNAM
66	CMA/345/2023 IA 1/2023 Suspension Petition CMA/343/2023	SRI GANTA RAJ KUMAR Vs SMT.GANTA JUYONA	G RONALD RAJU	P DURGA PRASAD SR-APP. BY M/S P DURGA PRASAD, SERVED MEMO FILED VIDE USR NO.98404/23. INFORMED BY TELEPHONIC MESSAGE	WEST GODAVARI
67	CMA/343/2023	SRI GANTA RAJ KUMAR Vs SMT.GANTA JUYONA	G RONALD RAJU	P DURGA PRASAD	WEST GODAVARI
68	CMA/454/2024	CHENNAPATNAM MURALINATH Vs SHAIK NAZER AHAMMED	THATHIREDDY ASHOK SRIVASTAVA		KURNOOL

COURT NO. 22 THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

	PROCEEDINGS THROUGH HT BRID MODE)						
0110	0405		(DAILY LIST)	DEODONDENT ADV	DISTRICT		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
FOR <i>E</i>	ADMISSION SA/463/2024 IA 1/2024 Stay Petition	VUNDAVALLI VIJAYA RAO Vs BOLLA SARTYANARAYANA ALIAS NEHRU	K SARVA BHOUMA RAO	PONNADA SREE VYAS	EAST GODAVARI		
70	CRP/1543/2024 IA 1/2024 Stay Petition	RAMANYYAPETA GRAM PANCHAYAT Vs KOPPISETTY VENKATARAMANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)		EAST GODAVARI		
71	CRP/1544/2024 IA 1/2024 Stay Petition	RAMANYYAPETA GRAM PANCHAYAT Vs KOPPISETTY VENKATARAMANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)		EAST GODAVARI		
72	CRP/1546/2024 IA 1/2024 Stay Petition	RAMANYYAPETA GRAM PANCHAYAT Vs KOPPISETTY VENKATARAMANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)		EAST GODAVARI		
73	CRP/1547/2024 IA 1/2024 Stay Petition	RAMANYYAPETA GRAM PANCHAYAT Vs KOPPISETTY VENKATARAMANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)		EAST GODAVARI		
74	CRP/1558/2024 IA 1/2024 Stay Petition	ILLA LAKSHMANA SWAMY Vs KOPPISETTI ROJA VASANTHA LAKSHMI	BANKA NAGESWARA RAO		EAST GODAVARI		
75	CRP/1561/2024 IA 1/2024 Stay Petition	DEGALA VASANTHA LAKSHMI VS PILLI SATYANARAYANA	P VIVEK		EAST GODAVARI		
76	CRP/1569/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	DATLA VENKATA SATYA SITHA RAMACHENDRA RAJU VS SAGI SITARAMA RAJU	G V V S VARA PRASAD		EAST GODAVARI		
77	CRP/1570/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	MANEPALLI SUBRAHMANYAM Vs KAVULURIBHAVANI	NAGABHUSHANAM GUDIPATI		EAST GODAVARI		
78	CRP/1571/2024 IA 1/2024 Stay Petition	SUTHAPALLI LAKSHMI NARAYANA RAO VS YELURIPATI SURYA KUMARI	SAI GANGADHAR CHAMARTY	T V JAGGI REDDY	EAST GODAVARI		
79	CRP/1582/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	NALLA PADDARAJU VS NALLA (PYDIKONDALA) NAVEENA	G V V S VARA PRASAD		EAST GODAVARI		
80	CRP/1587/2024 IA 1/2024 Stay Petition	KAPPALA VISWANADHAM Vs YERRALA NAGARAJU	V V SATISH		EAST GODAVARI		

81	CRP/1608/2024 IA 1/2024 Suspension Petition	KILARI BHASKARA RAO Vs SMT BANTUPALLI JANAKI	P NAGENDRA REDDY	EASTE OBRVARI
82	CRP/1609/2024 IA 1/2024 Stay Petition	NAINALA SIVAKUMARA SWAMY Vs NAINALA TAMMARAO	D V V S S N H BHUJANGA RAO	EAST GODAVARI
83	CRP/1611/2024 IA 1/2024 Direction Petition	MOOTHA VENKATESWARA RAO(DIED) Vs THE STATE OF ANDHRA PRADESH	A V SIVAIAH	EAST GODAVARI
84	CRP/1666/2024 IA 1/2024-Dispense with Petition IA 2/2024-Stay Petition	KHANDAVILLI SESHAGIRI RAO Vs TADI JAGANMOHANA REDDY	I BALA SUBRAHMANYAM	EAST GODAVARI

COURT NO. 11

THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

		(CAUSE LI	ST MOTION HEARING)	
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	APPEARANCE				
1	WP/13043/2024 IA 1/2024 Stay Petition	M/S SUBODH ENTERPRISES Vs	D S SIVADARSHAN	Y N VIVEKANANDA (NOTE CASE)	VISAKHAPATNAM
	WP/14904/2024	THE UNION OF INDIA		(NOTE GASE)	
2	WP/14904/2024	ANDHRA PRADESH TOWNSHIP AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED Vs	PASUPULETI VENKATA PRASAD	Y N VIVEKANANDA SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KRISHNA
		COMMISSIONER OF CENTRAL TAX AND CUSTOMS			
3	WP/13046/2024 IA 1/2024	M/S. SUBODH ENTERPRISES	D S SIVADARSHAN	M UMA DEVI (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
	Stay Petition	Vs THE UNION OF INDIA		Y N VIVEKANANDA (NOTE CASE)	
FOR A	ADMISSION				
4	WA/639/2024	MAMIDI SRINIVAS	G VIVEKANAND	GP FOR REVENUE	KRISHNA
	IA 1/2024 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		M M M SRINIVASA RAO	
		PRADESH			
5	WA/642/2024	PAIDIPATI DURGA RAO	V V RAVI PRASAD	GP FOR REVENUE	KRISHNA
	IA 1/2024 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR HOME M M M SRINIVASA RAO	
6	WA/644/2024	NATHANI DURGA RAO	V V RAVI PRASAD	GP FOR REVENUE	KRISHNA
	IA 1/2024 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR HOME M M M SRINIVASA RAO	
7	WP/16007/2024	SK. MAHAMMAD	DR G V RAVI	GP FOR SERVICES I B VASANTHA LAKSHMI	SPS NELLORE
	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA PRADESH		D VASANTHA LAKSHIVII	
8	WP/16238/2024 IA 1/2024	INDIA XTREME ADVENTURE ACTIVITIES	D S SIVADARSHAN	GP FOR TOURISM	KRISHNA
	Suspension Petition	PRIVATE LIMITED Vs			
		THE UNION OF INDIA			
ADMI	SSION				
9	WA/202/2017 IA 1/2017(WAMP 435/2017) Suspension Petition	MNG PARTNER M/S.VIJAYA BHARATHI CORPORATION W.G.DIST	RAJANIKANTH JWALA	GP FOR REVENUE (AP) GP FOR MINES AND GEOLOGY	WEST GODAVARI
	IA 2/2017(WAMP 535/2017) Additional Material Petition			P RADHIKA	
10	WA/694/2017 IA 1/2017(WAMP	B. MALLIKARJUNA RAO VISAKHAPATNAM & ANR.	A S C BOSE	GP FOR REVENUE (AP)	VISAKHAPATNAM
	1371/2017) Suspension Petition IA 2/2017(WAMP 1372/2017) Stay Petition	Vs THE STATE OF A.P.REVENUEGUNTUR DIST.& 4 OTRS.			
11	WP/19920/2020	M/S DIWAKAR ROAD	HARISH KUMAR	SURESH KUMAR	ANANTAPUR
	IA 1/2020 Stay Petition	LINES Vs	RASINENI	ROUTHU B V S CHALAPATI RAO	
		THE UNION OF INDIA			

12	WP/7231/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition WP/7233/2021	NARAMAMIDI RAMBABU Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR LAW LEGISLATIVE AFFAIRS S.NAGESWARAREDDY	WEST GODAVARI
13	WP/7233/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	GANGUPALLI VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR LAW LEGISLATIVE AFFAIRS S.NAGESWARAREDDY	WEST GODAVARI
14	WP/17717/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	SHAPOORJIPALLONJI AND COMPANY PRIVATE LIMITED VS UNION OF INDIA	SAI SUNDEEP MANCHIKALAPUDI	Y V ANIL KUMAR (Central Government Counsel) ADDL ADVOCATE GENERAL II	KRISHNA
15	WP/7333/2022 IA 1/2022 Stay Petition IA 2/2023 Stay Petition	M/S. SAHASRA ROCKS Vs THE ASSISTANT COMMISSIONER OF STATE TAX	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR FINANCE PLANNING Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
16	WP/7268/2022 IA 1/2022 Stay Petition	M/S. SRI LAKSHMI VALLABHA GRANITES VS THE ASSISTANT COMMISSIONER OF STATE TAX	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR FINANCE PLANNING Y V ANIL KUMAR (Central Government Counsel) R4 UNSERVED,	PRAKASAM
17	WP/7314/2022 IA 1/2022 Stay Petition IA 2/2023 Stay Petition	M/S. MARVEL GRANITES SY.NO.398 Vs THE ASSISTANT COMMISSIONER OF STATE TAX	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR FINANCE PLANNING Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
18	WP/7343/2022 IA 1/2022 Stay Petition IA 2/2023 Stay Petition	M/S. SAI TEJA GRANITES Vs THE ASSISTANT COMMISSIONER OF STATE TAX	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR FINANCE PLANNING Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
19	WP/27584/2023	MUSIBOYINA YASWANTYH RAM SAI Vs THE SUPERINTEDANT OF POLICE	EATHAKOTA VENKATA RAO	THE ADVOCATE GENERAL YALLABANDI RAMATIRTHA	KRISHNA
20	WA/546/2024 IA 2/2024 Direction Petition IA 3/2024 Suspension Petition	K RAGHAVA REDDY Vs B SIDDA REDDY	P DURGA PRASAD	S S BHATT GP FOR REVENUE	CHITTOOR
21	WP/1687/2024 IA 2/2024 Suspension Petition IA 3/2024 Leave Petition	GOPISETTI VENKAYAMMA Vs THE MANDAL LEGAL SERVICES AUTHORITY COMMITTEE	PHANI TEJA CHERUVU	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) NIMMAGADDA REVATHI	GUNTUR
22	WP/3364/2024	VEESAM JANAKI SAI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL (AP)	VISAKHAPATNAM
23	WP/3373/2024 IA 1/2024 Suspension Petition	SRI KALYANI GRANITES Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR COMMERCIAL TAX	PRAKASAM
24	WP/6050/2024 IA 1/2024 Direction Petition	TUMMEDA VEERA VENKATA SATYANARAYANA RAJU Vs	MANGENA SREE RAMA RAO	THE ADVOCATE GENERAL (AP)	EAST GODAVARI

THE STATE OF ANDHRA	Д
PRADESH	

		PRADESH			
25	WP/6136/2024 IA 1/2024 Suspension Petition	M/S VENKATADASARIGARI RAMANJANEYA REDDY VS THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	GP FOR REVENUE	YSR KADAPA
26	WP/6423/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	M/S. VENKATESWARA AGENCIES VS STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX (AP)	KURNOOL
27	WP/7893/2024	KUNCHALA VARALABABU Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	THE ADVOCATE GENERAL	KURNOOL
28	WP/8339/2024 IA 1/2024 Suspension Petition	K.KRISHNA KUMARI Vs HIGH COURT OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	R ANNAPURNA P DURGA PRASAD	EAST GODAVARI
29	WP/8420/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	DISH INFRA SERVICES PVT. LTD. Vs ASSISTANT COMMISSIONER(ST)	BHUVANAGIRI SUBRAMANYA KUMAR	GP FOR COMMERCIAL TAX R3 R4 R5 UNSERVED,	KRISHNA
30	WP/9068/2024 IA 1/2024 Suspension Petition	LIFE INSURANCE CORPORATION OF INDIA Vs THE PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES	Y MAHA LAKSHMI	S LAKSHMINARAYANA REDDY A SYAM SUNDAR REDDY	YSR KADAPA
31	WP/9402/2024 IA 1/2024 Direction Petition	M/S. DBL ANANDAPURAM ANAKAPALLI HIGHWAYS LTD. Vs STATE OF ANDHRA PRADESH	N JEEVAN KUMAR	GP FOR FINANCE PLANNING GP FOR COMMERCIAL TAX B V S CHALAPATI RAO	KRISHNA
32	WP/9545/2024	B.NANJUNDAPPA Vs THE STATE OF ANDHRA PRADESH	SATHEESH KUMAR EERLA	ADDL ADVOCATE GENERAL (AP)	ANANTAPUR
33	WP/9863/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	SIVAJI DETECTIVE SECURITY SERVICES Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR COMMERCIAL TAX (AP) B PRAKASAM (Sr SC FOR A M C)	GUNTUR
34	WP/10559/2024 IA 1/2024 Suspension Petition	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs THE PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES	D RAVI KIRAN	S LAKSHMINARAYANA REDDY(SC FOR GVMC) S.NAGESWARAREDDY	KRISHNA
35	WP/11338/2024 IA 1/2024 Suspension Petition IA 2/2024 Permission Petition	SUGUNA SPONGE AND POWER PRIVATE LIMITED VS THE SUPERINTENDENT OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	ANANTAPUR
36	WP/12484/2024	PATIVADA LAKSHMI Vs THE STATE OF AP	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	VISAKHAPATNAM
37	WP/12562/2024 IA 1/2024 Stay Petition	TR VASUDEV ENGINEERING PVT LTD Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX	EAST GODAVARI

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38	WP/13021/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition	G RAMYA RANI Vs ASSISTANT COMMISSIONER	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
39	WP/13132/2024	MUKESH OIL CORPORATION Vs DEPUTY ASSISTANT COMMISSIONER	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	KURNOOL
40	WP/13161/2024 IA 1/2024 Stay Petition	M/S. HLL LIFECARE LIMITED Vs THE ADDITIONAL COMMISSIONER (STATE TAX) APPELLATE AUTHORITY	ANIL KUMAR BEZAWADA		CHITTOOR
41	WP/13200/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	AKKINENI VIJAYA LAKSHMI Vs THE STATE OF AP	P S P SURESH KUMAR	THE ADVOCATE GENERAL MANDA NAGENDRA PRASAD REDDY	KRISHNA
42	WP/13613/2024 IA 1/2024 Suspension Petition	MD SIRAJUDDIN SHARIFF Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR LAW LEGISLATIVE AFFAIRS METTA CHENDRA SEKHAR RAO YASWANTH GADE S LAKSHMINARAYANA REDDY(SC FOR GVMC)	WEST GODAVARI
43	WP/13621/2024 IA 1/2024 Direction Petition	PATNALA GOPI Vs THE MANDAL LEGAL SERVICES COMMITTEE	S SATYANARAYANA MOORTHY GP FOR FINANCE PLANNING		GUNTUR
44	WP/13636/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	M/S TRAFIGURA INDIA PRIVATE LIMITED Vs THE UNION OF INDIA	SAI SUNDEEP MANCHIKALAPUDI	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) GP FOR COMMERCIAL TAX	VISAKHAPATNAM
45	WP/13638/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	TRAFIGURA INDIA PRIVATE LIMITED Vs THE UNION OF INDIA	SAI SUNDEEP MANCHIKALAPUDI	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) GP FOR COMMERCIAL TAX	VISAKHAPATNAM
46	WP/13692/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	SNJ DISTILLERS PRIVATE LIMITED Vs THE STATE OF AP	CHALLA GUNARANJAN	GP FOR COMMERCIAL TAX	CHITTOOR
47	WP/13782/2024 IA 1/2024 Suspension Petition	SADARA HOTELS PVT LTD Vs LOK ADALAT	P BALAJI VARMA	MALLAVOLU NIKITHA GP FOR REVENUE	KRISHNA
48	WP/13815/2024 IA 1/2024 Direction Petition	SANKA CHANDFRA SEKHARA RAO Vs THE LOK ADALAT AT TENALI	K JYOTHI PRASAD	V V PRABHAKARA RAO CH RAMAKRISHNA	GUNTUR
49	WP/13856/2024 IA 1/2024 Stay Petition WP/212/2022 WP/7539/2024	M/S SREE LAKSHMI SAI DUFGA MINING COMPANY Vs UNION OF INDIA	V ESWARAIAH CHOWDARY	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX	SPS NELLORE
50	WP/212/2022 IA 1/2022 Stay Petition	K GARUDA REDDY Vs UNION OF INDIA	BATTU SRINIVASA RAO	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) GP FOR COMMERCIAL TAX GP FOR MINES AND	VISAKHAPATNAM

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51	WP/7539/2024	M/S MICA ZONE Vs UNION OF INDIA	V ESWARAIAH CHOWDARY	GP FOR COMMERCIAL TAX	SPS NELLORE
52	WP/13872/2024 IA 1/2024 Stay Petition IA 2/2024 Suspension Petition IA 3/2024 Permission Petition	M/S. SAIRAM RICE INDUSTRY Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	EAST GODAVARI
53	WP/14051/2024 IA 1/2024 Direction Petition	M/S ANDHRA PRADESH STATE SKILL DEVELOPMENT CORPORATION VS THE UNION OF INDIA	SAI SUNDEEP MANCHIKALAPUDI	C V R RUDRA PRASAD (CENTRAL GOVT COUNSEL) JOSYULA BHASKARA RAO (SR. SC FOR CBIC)	GUNTUR
54	WP/14147/2024 IA 1/2024 Suspension Petition	ANURADHA DILIP JHAVERI Vs THE STATE OF ANDHRA PRADESH	LAKSHMINARAYANA V	GP FOR COMMERCIAL TAX	KRISHNA
55	WP/14494/2024 IA 1/2024 Stay Petition	M/S. MAHAVIR AUTO DIAGNOSTICS PRIVATE LIMITED Vs ADDITIONAL COMMISSIONER OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	P S P SURESH KUMAR	VISAKHAPATNAM
56	WP/14496/2024 IA 1/2024 Stay Petition	MAHAVIR AUTO DIAGNOSTICS PRIVATE LIMITED Vs ASSISTANT COMMISSIONER OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	P S P SURESH KUMAR	VISAKHAPATNAM
57	WP/14969/2024 IA 1/2024 Suspension Petition	SOMAPRASANTH KARAMPUDI Vs UNION OF INDIA	M SOLOMON RAJU	DEPUTY SOLICITOR GENERAL OF INDIA	PRAKASAM
58	WP/15268/2024	MR.PINJARI MANSOOR Vs THE STATE OF ANDHRA PRADESH	Y BALAJI	THE ADVOCATE GENERAL	KURNOOL
59	WP/15336/2024 IA 1/2024 Suspension Petition	RONGALI TEJASWINI Vs THE HONBLE HIGH COURT OF ANDHRA PRADESH	T V SRI DEVI	VIVEK CHANDRA SEKHAR S	VISAKHAPATNAM
60	WP/15446/2024 IA 1/2024 Suspension Petition	M/S.Y.CHINNA REDDY Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)-II	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	SPS NELLORE
61	WP/15920/2024 IA 1/2024 Direction Petition	NELATURU UBEDULLA Vs THE ASSISTANT COMMISSIONER (ST) (FAC)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	YSR KADAPA
INTER	<u>LOCUTORY</u>				
62	WP/23004/2007 IA 1/2008(WVMP 4193/2008) Vacate Stay Petition	MANIKONDA RAMA RAO Vs THE DEPUTY COMMISSIONER(CT)NO.II DIVISION	S DWARAKANATH	GP FOR COMMERCIAL TAX (AP) GP FOR REVENUE DANTU SRINIVAS(SPL SC FOR CT)	KRISHNA
63	WP/25876/2007 IA 1/2007(WPMP 33726/2007)	Y.MOHAN REDDY Vs THE COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	SPS NELLORE

	Stay Petition	OFFICER NO.III			Page 43 of 265
64	WP/7003/2008 IA 1/2008(WVMP 2442/2008) Vacate Stay Petition	M/S.TRANSOCENA OFFSHORE INTERNATIONAL VS THE COMMISSIONER COMMERCIAL TAX DEPARTMENT	K R RAMAN	GP FOR COMMERCIAL TAX (TG) SURIBABU S(SPL SC FOR CT AP)	EAST GODAVARI
65	WP/9846/2008 IA 2/2008(WPMP 12958/2008) Stay Petition	M/S. SRI CHANDRA INDUSTRIES PIDUGURALLA. VS DY.COMMR. (CT) (FAC) GUNTUR & 2 OTHERS	M V J K KUMAR	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	GUNTUR
66	WP/10229/2008 IA 1/2008(WVMP 2266/2008) Vacate Stay Petition	GUNTUR DISTRICT MILK PRODUCERS MUTUALLY AIDED CO-OP/ Vs DEPUTY COMMISSIONER (CT)	S CHAKRAPANI	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	GUNTUR
67	WP/13087/2008 IA 1/2008(WPMP 16908/2008) Stay Petition	PUSHPA AGENCIES Vs COMMERICAL TAX OFFICER -I	DANTU SRINIVAS	GP FOR COMMERCIAL TAX	PRAKASAM
68	IA/4/2023 Set Aside Petition WP/21627/2011	RANGOORI BHASKARA RAO Vs	A V SIVAIAH	K SATYANARAYANA MURTHY M/S BHARADWAJ ASSOCIATES JOSYULA BHASKARA RAO BATHULA RAJ KIRAN T V S PRABHAKARA RAO S. LAKSHMINARAYANA REDDY (SC FOR APSLSA)	VISAKHAPATNAM
69	WA/303/2013 IA 1/2013(WAMP 756/2013) Suspension Petition	THE STATE OF ANDHRA PRADESH Vs G. RAMDAS CHOWDARY	GP FOR LAND ACQUISITION	P PRABHAKAR RAO S GANESH	CHITTOOR
70	WA/5/2014 IA 1/2014(WAMP 12/2014) Suspension Petition WA/677/2014	SR MGR MEENAKSHI ENERGY PVT LTD. HYDERABAD Vs GANDAVARAPU RADHA KRISHNA REDDY NELLORE DIST & 6 OTH	P HEMACHANDRA	M K RAJ KUMAR GP FOR ASSIGNMENT P ROY REDDY GP FOR REVENUE GP FOR INDUSTRIES COMMERCE P GANGA RAMI REDDY	SPS NELLORE
71	WA/524/2017 IA 1/2017(WAMP 1091/2017) Stay Petition	BHIMAVARAPU NAGI REDDY Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE	KRISHNA
72	WP/7540/2019 IA 1/2019 Suspension Petition IA 2/2019 Injunction Petition	M.KOTI REDDY Vs DISTRICT LEGAL SERVICES AUTHORITY	PONNADA SREE VYAS	S LAKSHMINARAYANA REDDY JUPUDI V K YAGNADUTT S DILIP JAYA RAM	GUNTUR
73	WA/350/2023 IA 1/2023 Injunction Petition IA 2/2023 Appointment of Commissioner IA 3/2023 Vacate Stay Petition	AFZULUNNISA BEGUM Vs THE STATE OF AP	P V RAGHU RAM	GP FOR LAND ACQUISITION Y V SRINIVASAN(SC FOR AP HOUSING BOARD)	SRIKAKULAM
74	CMA/573/2023 IA 2/2023 Stay Petition CMA/83/2024	THE COMPETENT AUTHORITY AND LAND ACQUISITION Vs DUTTA RAMACHANDRA RAO	S S VARMA (SC FOR NHAI)	KIRTHI TEJA KONDAVEETI	KRISHNA

75	CMA/83/2024	DUTTA RAMACHANDRA	KIRTHI TEJA KONDAVEETI		KRISHNA4 of 265
73	CIVIA/05/2024	RAO VS THE COMPETENT AUTHORITY AND ACQUISITION	MINTII TEJA NONDAVELTI		KKIOTIVA
76	WP/3186/2023 IA 1/2023 Direction Petition	SUSHAS EXPORTS Vs THE COMMERCIAL TAX OFFICER	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX	PRAKASAM
FINAL 77	WP/13266/2006 IA 1/2006(WPMP 16492/2006) Stay Petition WP/5767/2008	M/S. TIRUMALA DAIRY PVT LTD. NARSARAOPET. Vs THE ASST.COMMERCIAL TAX OFFICER NARSARAOPET.	M V J K KUMAR	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE	GUNTUR
78	WP/5767/2008 IA 1/2008(WPMP 7493/2008) Stay Petition IA 2/2008(WPMP 28415/2008) Condone Delay in Rep	M/S.TIRUMALA DAIRY PRIVATE LTD. NARSARAOPETGUNTUR Vs THE DY.COMMISSIONER OF CT. GUNTUR II DIVISON & ANOTHER	M V J K KUMAR	GP FOR COMMERCIAL TAX	GUNTUR
79	CMA/280/2007 CMA/279/2007	GOVT. OF AP REP. BY PROJECT ADMN.&SUPDTDOWLAISW ARAM &2 ORS Vs P.JANAKIRAMA RAJU AND 3 OTHERS	THE ADVOCATE GENERAL	POLISETTY RADHA KRISHNA R2 R3 R4 UNSERVED,R1 APP BY M/S POLISETTY RADHA KRISHNA R2 SERVED R3 SERVED R4 SERVED	EAST GODAVARI
80	CMA/279/2007	GOVERNMENT OF A.P. & 2 ORS Vs P. JANAKIRAMA RAJU & 3 ORS	THE ADVOCATE GENERAL	POLISETTY RADHA KRISHNA	EAST GODAVARI
81	WP/12895/2008 IA 1/2008(WPMP 16624/2008) Direction Petition WP/1393/2008 WP/3238/2010 WP/7344/2010 WP/19934/2009	R.K.COLOUR LAB AND STUDIO Vs GOVERNMENT OF ANDHRA PRADESH & 2 OTHERS	VEDULA SRINIVAS	SHAIK JEELANI BASHA(SPL SC FOR CT- AP) SURIBABU S(SPL SC FOR CT AP)	KURNOOL
82	WP/1393/2008 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 Dispense with Petition	R.K. PHOTO PLAZA Vs DEPT OF COMMERCIAL TAXES REP. BY PRL. SEC. & 2 ORS	VEDULA SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	-
83	WP/19934/2009 IA 3/2010(WVMP 154650/2010) Vacate Stay Petition	M/S R.K COLORLAB &STUDIO VS COMMERICAL TAX OFFICER -II	P N SUNIL KUMAR REDDY	GP FOR COMMERCIAL TAX (AP) VEDULA SRINIVAS SURIBABU S(SPL SC FOR CT AP)	ANANTAPUR
84	WP/3238/2010 IA 2/2010(WVMP 5614/2010) Vacate Stay Petition	M/S. R.K. COLOUR LAB AND STUDIO ANANTAPUR. VS PRL. SECY. C.T. HYD & 2 OTHERS	VEDULA SRINIVAS	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	ANANTAPUR
85	WP/7344/2010 IA 1/2010(WVMP 5613/2010) Vacate Stay Petition IA 3/2010(WPMP 9479/2010) Direction Petition	M/S.R.K.COLOUR LAB AND STUDIOSUBHASH ROAD Vs GOVERNMENT OF ANDHRA PRADESHDEPARTMENT OF	VEDULA SRINIVAS	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP) JALAKAM SATHYARAM(SR SC FOR CB EXCISE)	ANANTAPUR

86	WA/558/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition WA/559/2023	THE STATE OF AP Vs E NAGAMMA	ADDL ADVOCATE GENERAL (AP)	V VINOD K REDDY A RAJENDRA BABU	CHITEOTR of 265
87	WA/559/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition	THE STATE OF AP Vs E NAGAMMA	ADDL ADVOCATE GENERAL (AP)	V VINOD K REDDY A RAJENDRA BABU	CHITTOOR
88	WA/1063/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition IA 1/2024 Additional Affidavit	THE AP STATE WAQF BOARD Vs SHAIK SHAMSHUNNISA BEGUM	MOHAMMED GAYASUDDIN	M CHINNAPA REDDY GP FOR REVENUE	KURNOOL
89	WA/1066/2023 IA 2/2023 Condone Delay Petition IA 3/2023 Stay Petition	THE A.P.STATE WAQF BOARD Vs SHAIK ISMAIL	MOHAMMED GAYASUDDIN	RACHURI LAKSHMIKAR GP FOR REGISTRATION AND STAMPS	KURNOOL
90	WA/121/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Condone Delay Petition IA 3/2024 Stay Petition	THE A P STATE WAQF BOARD Vs SYEDA NASEEMUNNISA	MOHAMMED GAYASUDDIN	K RATHANGA PANI REDDY GP FOR REGISTRATION AND STAMPS	KURNOOL
91	WA/607/2024 IA 1/2024 Dispense with Petition IA 2/2024 Leave Petition IA 3/2024 Condone Delay Petition IA 4/2024 Suspension Petition	M. NIRMALA Vs KARAVADI CHENGAIRAYULU	P SAI SURYA TEJA	RAGHAVAN K THALAPAKA GP FOR REVENUE	CHITTOOR
92	WA/646/2024 IA 1/2024 Leave Petition IA 2/2024 Suspension Petition	CHINNAM VENKATA NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	GP FOR REVENUE GP FOR HOME M M M SRINIVASA RAO	KRISHNA

COURT NO. 11 THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

			MODE)		
SNO ADMIS	CASE	PARTY	(DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
93	WP/7180/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	SRI.V.DEVANAND Vs THE HONBLE HIGH COURT OF A.P.	G V SHIVAJI	A JAYANTHI DEVALARAJU ANIL KUMAR	CHITTOOR
94	WP/30554/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 1/2024 Amendment Petition	VASUPALLI LAXMAYYA Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	THE ADVOCATE GENERAL	VISAKHAPATNAM
95	WP/32613/2023 IA 1/2023 Direction Petition	SAKAM SARADA Vs DIST LEGAL SERVICES AUTHORITY	CHALASANI AJAY KUMAR	S LAKSHMINARAYANA REDDY(SC FOR GVMC) V SUDHAKAR REDDY	YSR KADAPA
96	WP/32666/2023 IA 1/2023 Stay Petition	SMT. PALAKURTHI CHINA SATYAVATHI VS THE STATE OF A.P.	DEVI PRASAD MANGALAPURI	GP FOR LAW LEGISLATIVE AFFAIRS S LAKSHMINARAYANA REDDY(SC FOR GVMC)	EAST GODAVARI
97	WP/1869/2024 IA 1/2024 Amendment Petition	SMT. SHABANA Vs THE COLLECTOR AND DISTRICT MAGISTRATE	P NAGENDRA REDDY	ADDL ADVOCATE GENERAL (AP)	KURNOOL
98	WP/2538/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	DASARI NAGAMANI Vs THE PERMANENT LOK ADALATH	Y MAHA LAKSHMI	M R S SRINIVAS R2 R4 R5 R6 UNSERVED,	EAST GODAVARI
99	WP/3465/2024 IA 1/2024 Stay Petition	KALLURI RAMAKRISHNA REDDY Vs THE STATE OF AP	S S BHATT	GP FOR LAW LEGISLATIVE AFFAIRS (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR REVENUE MAHADEVA KANTHRIGALA GP FOR REGISTRATION AND STAMPS	CHITTOOR
100	WP/4099/2024 IA 1/2024 Stay Petition	STATE BANK OF INDIA Vs A NAGARAJA RAO	P RAJKUMAR	S MURALI MOHAN	ANANTAPUR
101	WP/5098/2024 IA 1/2024 Stay Petition IA 2/2024 Leave Petition	KALLURI RAMAKRISHNA REDDY Vs THE STATE OF AP	S S BHATT	GP FOR LAW LEGISLATIVE AFFAIRS P VIJAYA KUMARI(CENTRAL GOVT COUNSEL)	CHITTOOR
102	WP/5393/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	TAMMISETTI SARASWATHI Vs THE DISTRICT LEGAL SERVICES AUTHORITY LOKADALATH AT KADAPA	AMANCHI ROYAL	V R REDDY KOVVURI R2 UNSERVED,	YSR KADAPA
103	WP/6101/2024 IA 1/2024 Stay Petition	M/S. SHRIRAM LIFE INSURANCE COMPANY LTD.	MAHESWARA RAO KUNCHEAM		ANANTAPUR

Vs SMT. D. LAKSHMI DEVI

104	WP/6351/2024 IA 1/2024 Suspension Petition	SHAIK SHAHEEN Vs THE DISTRICT LEGAL SERVICES AUTHORITY	N A RAMACHANDRA MURTHY	BALA RAMA MURTHY THUMU	GUNTUR
105	WP/6380/2024 IA 1/2024 Suspension Petition	G.SURESH Vs THE LOK ADALATH HELD AT HINDUPUR	P NARAHARI BABU	P V VENKATA RAVI SANKAR and Dr. P.B Reddy N RANGA REDDY	ANANTAPUR
106	WP/7274/2024 IA 1/2024 Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs THE STATE OF ANDHRA PRADESH	C PRAKASH REDDY	GP FOR LAW LEGISLATIVE AFFAIRS KASHAPOGU SURESH	KRISHNA
107	WP/8228/2024 IA 1/2024 Stay Petition	THE ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION CORPORATION LTD. VS THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI(SC FOR APSPDCL)	GP FOR LAW LEGISLATIVE AFFAIRS MAHADEVA KANTHRIGALA	ANANTAPUR
108	WP/8471/2024 IA 1/2024 Leave Petition IA 2/2024 Direction Petition IA 3/2024 Permission Petition	PAMIDI SATHYANARAYANA CHETTY Vs THE STATE OF AP	S S BHATT	GP FOR REVENUE (AP)	SPS NELLORE
109	WP/9416/2024	MUCHU VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	THE ADVOCATE GENERAL (AP)	KRISHNA
110	WP/9691/2024 IA 1/2024 Direction Petition	KORRA SONNU Vs THE STATE OF AP	SIMHACHALAM KARUKOLA	ADDL ADVOCATE GENERAL (AP) R2 R3 R4 R6 UNSERVED,	VISAKHAPATNAM
111	WP/10343/2024 IA 1/2024 Injunction Petition	VULLI MOHANA PHANI SITARAM Vs THE LEGAL SERVICES AUTHORITY	NARASIMHA RAO GUDISEVA	G TUHIN KUMAR	KRISHNA
112	WP/10704/2024 IA 1/2024 Suspension Petition	AMSA MANI VS THE STATE OF ANDHRA PRADESH	SRINIVASU L	ADDL ADVOCATE GENERAL (AP)	CHITTOOR
INTER	LOCUTORY				
	WP/40417/2012 IA 1/2012(WPMP 51268/2012) Direction Petition IA 1/2014(WPMP 8729/2014) OUT OF ORDER PETITION IA 1/2015(WPMP 39075/2015) OUT OF ORDER PETITION	K.V.V.M. PRASAD KRISHNA DIST. VS REGISTRAR (ADMN.) A.P. HIGH COURT & ANO.	G V L MURTHY	N V SUMANTH	KRISHNA
114	CMA/554/2014 IA 6/2015(CMAMP 1822/2015) Extension Petition CMA/462/2014	A. NEELAKANTESWARA REDDY Vs THE ENGINEER IN CHEIF PANCHAYARAJ PREJECTS & 4 OTHERS	P VINAYAKA SWAMY	THE ADVOCATE GENERAL (AP)	SPS NELLORE
115	CMA/462/2014	THE ENGINEER-IN-CHIEF Vs A.NEELAKANTESWARA REDDY	THE ADVOCATE GENERAL	P VINAYAKA SWAMY	SPS NELLORE

116	WP/3995/2017	BANDREDDY RAJA GOPAL REDDY Vs HIGH COURT OF JUDICATUREREGISTRAR(VIGILANCE)HYD& 2	V R REDDY KOVVURI	GP FOR LAW & LEGISLATIVE AFFAIRS (AP) P S P SURESH KUMAR	YSRARDAPA ²⁶⁵
117	WP/8460/2017 IA 1/2017(WPMP 10461/2017) Suspension Petition	B.V.V.SATYANARAYANA Vs THE HIGH COURT OF JUDICATURE AT HYDERABAD	S SRIDHAR	P S P SURESH KUMAR NAGESWARA RAO V R3 R6 UNSERVED,	WEST GODAVARI
118	CMA/302/2021 IA 1/2021 Stay Petition IA 1/2022 Extension Petition IA 1/2023 Extension Petition IA 2/2023 Extension Petition	UNION OF INDIA Vs M/S KAAKATEEYA FABS PRIVATELIMITED	Y V ANIL KUMAR (Central Government Counsel)	SRINIVASA RAO BODDULURI MEMO FILED VIDE USR NO.84872/2023.	VISAKHAPATNAM
119	WP/8671/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	G. SARITHA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	P S P SURESH KUMAR	CHITTOOR
120	WP/6759/2023 IA 1/2023 Suspension Petition	ADABALA VENKATA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR HOME S LAKSHMINARAYANA REDDY(SC FOR GVMC) V SATYANARAYANA NEKKANTI R3 R4 R5 UNSERVED,	WEST GODAVARI
FINAL 121	MEARING CMA/46/2009 IA 1/2016(CMAMP 1095/2016) Fix an Early Date IA 1/2021 Fix an Early Date	NATIONAL PROJECT CONSTRUCTION LTD. AND ANOTHER Vs E. KONDAIAH CONSTRUCTIONS AND 2 OTHERS	V R AVULA	G RAMA GOPAL VIVEK CHANDRA SEKHAR S A KRISHNAM RAJU	VISAKHAPATNAM
122	WP/18530/2009 WP/13575/2007	K. VENKATA RAMANA AREDDY KADAPA DIST. VS THE REGISTRAR (MANAGEMENT) A.P. HIGH COURT HYD. & ANOTHER	D KODANDARAMI REDDY	MAHESWARA RAO KUNCHEAM	YSR KADAPA
123	WP/13575/2007	N.NAGABHUSHANAM Vs THE REGISTRAR (MANGEMENT) AP HIGH COURT	SRIRAM KRISHNA MURTHY	S S.NAGESWARAREDDY	YSR KADAPA
124	CRP/381/2012 IA 1/2012(CRPMP 529/2012) Fix an Early Date	THE EXECUTIVE ENGINEER (I & CAD) Vs B. CHENCHI REDDY	GP FOR ARBITRATION	K RATHANGA PANI REDDY R2 R3 R4 UNSERVED,r1- app,rr2to4-returned unserved,	KURNOOL
125	CMA/137/2013 CMA/46/2013	BOARD OF TRUSTEES OF THE PORT OF VISAKHAPATNAM. Vs CENTRLA SECURITY GUARDS VSP AND ANOTHER	P SRI RAM	V S R ANJANEYALU R2 UNSERVED,R1 - APP. BY V.S.R.ANJANEYULU R2 - SERVED	VISAKHAPATNAM
126	CMA/46/2013	CENTRAL SECURITY GUARDS VISAKHAPATNAM VS BOARD OF TRUSTEES OF THE PORT OF VISAKHAPATNAM & ANOTHER	V S R ANJANEYALU	P SRI RAM	VISAKHAPATNAM
127	CMA/744/2015	RASHTRIYA ISPAT NIGAM	K SARVA BHOUMA RAO	P V KRISHNAIAH	VISAKHAPATNAM

	IA 1/2016(CMAMP 2027/2016) Extension Petition	LTD. Vs M/S RADHA MADHAV ENGINEERING ENTERPRISES & 3 OTHERS			Page 49 of 265
128	CMA/750/2015 IA 1/2016(CMAMP 2042/2016) Extension Petition CMA/744/2015	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs M/S RADHA MADHAV ENGG ENTERPRISES VISAKHAPATNAM & 3	VIVEK CHANDRA SEKHAR S	P V KRISHNAIAH	VISAKHAPATNAM
129	CMA/5/2016	MS MMTC LTD VISAKHAPATNAM DIST VS M/S VICNIVAAS AGENCY TAMIL NADU & 1 ANOTHER	K SRINIVASA RAO		VISAKHAPATNAM
130	CMA/33/2016	K. VIJAY GOPAL Vs OIL AND NATURAL GAS CORP. LTD. & ANOTHER	SIVA S LANKA	D S SIVADARSHAN	EAST GODAVARI
131	CMA/72/2016	BOLLA VENKATA KRISHNA MOHAN Vs M/S. SUNDARAM FINANCE LTD. & 3 OTHERS	N V ANANTHA KRISHNA	C PRAKASH REDDY PRABHAKAR SRIPADA	EAST GODAVARI
132	CMA/102/2016 IA 1/2016(CMAMP 228/2016) Stay Petition	SRI A. RAGHAVA REDDY Vs M/S. SHRIRAM TRANSPORT FINANCE COMPANY LTD.& 2 OTHERS	K PALLAVI	MAHESWARA RAO KUNCHEAM	SPS NELLORE
133	CMA/133/2016 IA 1/2016(CMAMP 328/2016) Direction Petition	M/S VISHNU CONSTRUCTIONS AND COMPANY HYDERABAD Vs M/S SIMPLEX INFRASTRUCTURES LTD. KOLKATA & 2 OTHERS	PRASAD RAO VEMULAPALLI	SIDDARTH C B	YSR KADAPA
134	CMA/159/2016	R.RAMACHANDRA REDDY CHITTOOR DISTRICT Vs BHARTH SANCHAR NIGAM LIMITED & 6 OTHERS	P VINAYAKA SWAMY	A V S RAMA KRISHNA T BALAJAYASREE	EAST GODAVARI
135	CMA/243/2016	ESSAR OIL LTD MUMBAI Vs H S LIMITED NEW DELHI & 3 OTHERS	G V S GANESH	P RAJASEKHAR	VISAKHAPATNAM
136	CMA/309/2016 IA 1/2016(CMAMP 602/2016) Stay Petition	PRAGATI ENCLAVE ANANTAPUR DIST & ANR Vs K A GANGAVATHI ANANTAPUR DIST & 4 OTHERS	PRABHAKAR PERI		ANANTAPUR
137	CMA/443/2016	KARRI RATNA KUMARI Vs M/S BHARATH SANCHAR NIGAM LIMITED & 2 OTHERS	G KALYAN CHAKRAVARTHY	SHAIK BAJI T BALAJAYASREE R1 & R2-APP. BY M/S SHAIK BAJI. R3-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM THE COMMON HIGH COURT AT HYDERABAD).	EAST GODAVARI
138	CMA/620/2016	LAKSHMI AGENCIES RJY E.G.DIST & 2 OTHERS Vs ARYAPURAM COOP	N SUBBA RAO	ELEVATED AS JUDGE R2 UNSERVED,R1 & R2- SERVED.	EAST GODAVARI

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URBAN BANK LTD. RJY &

ANR

139 CMA/623/2016 IA 2/2016(CMAMP 1278/2016) Suspension Petition

M/S RADHA MADHAV ENG. P V KRISHNAIAH ENTERPRISES VISAKHAPATNAM DIST VS M/S R I NIGAM LTD. VISAKHAPATNAM DIST & 3 OTHERS

K SARVA BHOUMA RAO VISAKHAPATNAM

140 CMA/148/2021

GOLLA ESWARA JAGANNATHA RAJU Vs M/S NETWORTH STOCK BROKING LTD

RAYAPROLU SRIKANTH

TAGORE YADAV YARAGORLA R1 R3 R4 R5 UNSERVED, R2-NOTICE SERVED. R1, R3, R4 & R5 UNSERVED,RETURNED.

WEST GODAVARI

COURT NO. 11

THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

			(DAILY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
141	SSION (REVENUE-LA) WP/83/2014 IA 1/2014(WPMP 94/2014) Direction Petition	R PENTAYYA Vs THE GOVERNMENT OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR LAND ACQUISITION	EAST GODAVARI
INTER	RLOCUTORY				
142	IA/1/2022 Restoration Petition WP/25502/2008	PENNRU SRINIVASA RAO Vs	J V SRINIVASA RAO	GP FOR REVENUE P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) K KRISHNA KISHORE	KRISHNA
143	IA/1/2024 Condone Delay Petition WP/23632/2011	GRAMA ABHYUDAYA TELUGU MEDIUM SCHOOL Vs	SANAGA ASHOK KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Y ASHOK RAJ	ANANTAPUR
144	IA/3/2024 Dispense with Petition WP/23632/2011	GRAMA ABHYUDAYA TELUGU MEDIUM SCHOOL Vs	SANAGA ASHOK KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Y ASHOK RAJ	ANANTAPUR
145	IA/2/2024 Restoration Petition WP/23632/2011	GRAMA ABHYUDAYA TELUGU MEDIUM SCHOOL Vs	SANAGA ASHOK KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Y ASHOK RAJ	ANANTAPUR
146	IA/1/2022 Set Aside Petition WP/12961/2013	VAKIKA ADINARAYANA Vs	A SYAM SUNDAR REDDY	GP FOR HOME K SITA RAM GP FOR REVENUE N CHANDRA SEKHAR REDDY	ANANTAPUR
147	WP/18872/2006 IA 1/2007(WPMP 20581/2007) Implead Petition IA 2/2007(WPMP 20582/2007) Miscellaneous Petition IA 1/2022 L R Petition IA 2/2022 L R Petition IA 3/2022 L R Petition	UPPUTURI MALAKONDAIAH Vs THE JOINT COLLECTOR	SITA RAM CHAPARLA JAYANTI S C SEKHAR	GP FOR REVENUE GP FOR ASSIGNMENT G VENKATA REDDY A VARALAKSHMI	PRAKASAM
148	WP/526/2009 IA 1/2009(WPMP 638/2009) Suspension Petition	YEKOLLU VENKU REDDY Vs THE JOINT COLLECTOR AND ADDITIONAL DISTRICT MAGISTRATE	P SRIDHAR REDDY	ADDL ADVOCATE GENERAL (AP)	SPS NELLORE
149	WP/19439/2009 IA 1/2009(WPMP 25385/2009) Suspension Petition	YEKOLLU VENKU REDDY Vs THE JOINT COLLECTOR AND ADDITIONAL DISGTRICT MAGISTRATE	P SRIDHAR REDDY	GP FOR REVENUE	SPS NELLORE
150	WP/21680/2009 IA 1/2009(WPMP 28164/2009) Suspension Petition	SRI ORSU BALAKONDAIAH VS GOVERNMENT OF ANDHRA PRADESH REP.BY DISTRICT COLLECTOR	P RAJANI REDDY	GP FOR REVENUE D KODANDARAMI REDDY M CHALAPATI RAO	YSR KADAPA

INTERLOCUTORY(REVENUE - STAMPS & REG.)

WP/36137/2014 YEKOLLU VENKU REDDY P SRIDHAR REDDY GP FOR REVENUE (AP) **SPS NELLORE** IA 1/2014(WPMP S/O. MALLA REDDY

45235/2014) Vs Direction Petition

THE STATE OF AP REP. ITS BY THE SECRETARY

FOR ADMISSION (CC MATTERS)

152 CC/4432/2022 R. DURGA RAO NIMMAGADDA REVATHI S APPADHARA REDDY VISAKHAPATNAM IA 1/2023

Implead Petition DR. P. MYTHILI WP/11505/2014

153 WP/11505/2014 R.DURGA RAO NIMMAGADDA REVATHI GP FOR MED HEALTH IA 1/2014(WPMP Vs AND FAMILY WELFARE

THE GOVERNMENT OF ANDHRA PRADESH 14493/2014)-Direction Petition

IA 1/2021-Additional Material

Petition IA 1/2024-Review Petition

IA 2/2024-Dispense with Petition

(NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)

COURT NO. 8 THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

	(DAILVILET)							
SNO	CASE	PARTY	(DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
<u>FOR I</u>	DISMISSAL WP/19229/2015 IA 1/2015(WPMP 24848/2015) Direction Petition	.K.JYOTHEESWARA REDDY S/O LATE A.KRISHNA REDDY VS THE STATE OF ANDHRA PRADESH	R RAMACHANDRA REDDY	GP FOR REVENUE (AP)	CHITTOOR			
2	WP/20899/2015 IA 1/2015(WPMP 26927/2015) Fix an Early Date	SEERA APPALANAIDU SRIKAKULAM DISTRICT Vs SECRETARY REVENUE (LA) DEPT. HYD & 2 OTHERS	A RAVI SHANKAR	GP FOR LAND ACQUISITION (AP)	SRIKAKULAM			
3	WP/25475/2015 IA 1/2015(WPMP 33052/2015) Direction Petition	M. LAKSHMI REDDY Vs THE SPECIAL COLLECTOR LAND ACQUISITION	P NAGENDRA REDDY	GP FOR LAND ACQUISITION (AP)	KURNOOL			
4	WP/25609/2015 IA 1/2015(WPMP 33211/2015) Direction Petition	GUMMALAMPATI HARI BABU Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY TO	NIMMAGADDA SATYANARAYANA	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE GP FOR IRRI AND CAD	PRAKASAM			
5	WP/36967/2015 IA 1/2015(WPMP 47603/2015) Direction Petition IA 1/2016(WPMP 30850/2016) Implead Petition	GURU PRAKASH Vs THE STATE OF ANDHRA PRADESH	M DURGA PRASAD	GP FOR REVENUE (AP) T SRI LAKSHMI	VISAKHAPATNAM			
6	WP/37350/2015 IA 1/2016(WPMP 773/2016) Amendment Petition	MEDIKAYALA BALA SUGUNAMANI W.G.DIST. VS PRL. SECY. STAMPS & REG. DEPT. & 2 ORS.	MPVNVSASTRI	GP FOR REVENUE (AP)	WEST GODAVARI			
7	WP/37712/2015 IA 1/2015(WPMP 48499/2015) Direction Petition	VELAMARTHI MERI SAMADHANAM Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR REVENUE (AP)	WEST GODAVARI			
8	WP/43122/2015 IA 1/2015(WPMP 55578/2015) Direction Petition	SRI BHAGYALAXMI FISHER WOMEN CO- OPERATIVE SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH PRINCIPAL SECRETARY	P SHASHI KIRAN	GP FOR REVENUE (AP) GP FOR FISHERIES	EAST GODAVARI			
9	WP/9/2017 IA 1/2017(WPMP 9/2017) Direction Petition	MOMIN KARIMULLA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SHAIK JILANI	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	KURNOOL			

FOR ORDERS

10	WP/3638/2015 IA 1/2015(WPMP 4838/2015) Direction Petition IA 1/2016(WPMP 26576/2016) Fix an Early Date IA 1/2020 Direction Petition	YADDANAPUDI GRACE TARA PRAKASAM DIST & 3 OTHERS Vs PRL SECY I&CAD HYD & 5 OT	N RAVI PRASAD	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE GP FOR IRRI AND CAD	PRARASAM ^{f 265}
11	WP/9255/2015	KODURU SESHA REDDY S/O KODURU PAPI REDDY Vs STATE OF ANDHRA PRADESH REVENUE DEPARTMENT	O MANOHER REDDY	GP FOR REVENUE CHETLURU SREENIVAS	SPS NELLORE
12	WP/40855/2015 IA 1/2015(WPMP 52738/2015) Fix an Early Date IA 1/2023 Leave Petition	S.CHANDRA SEKHAR RAO (DIED) Vs PRL SECY REVENUE DEPT HYD & 3 OTHERS	A PADMA	GP FOR REVENUE	SRIKAKULAM
13	WP/8763/2016 IA 1/2016(WPMP 11102/2016) Direction Petition	B. SREEKANTH REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	K NARSI REDDY	GP FOR REVENUE (AP)	ANANTAPUR
14	WP/14582/2016 IA 1/2016(WPMP 18159/2016) Direction Petition	B.GURUNADHAM GUNTUR DIST. Vs PRL. SECRETARY TO GOVT. REVENUE DEPT. HYD & 3 OTHERS	NARESH KUMAR GUNDAPU	GP FOR LAND ACQUISITION (AP)	GUNTUR
15	WP/37822/2016 IA 1/2016(WPMP 46609/2016) Direction Petition IA 1/2017(WPMP 32205/2017) Implead Petition	NARRAM LAKSHMI Vs THE STATE OF ANDHRA PRADESH	K SAI KRISHNA MOHAN RAO	GP FOR REVENUE (AP)	EAST GODAVARI
16	WP/38894/2017 IA 1/2017(WPMP 48260/2017) Direction Petition IA 2/2017(WPMP 48261/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2022 Implead Petition IA 2/2022 Direction Petition IA 2/2022 Direction Petition	RAVURU JYOTHI W/O. VENKATA SUBBAIAH VS THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	A CHANDRAIH NAIDU	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) ANCHA PANDURANGA RAO GP FOR ASSIGNMENT	SPS NELLORE
FOR A	CRP/105/2024 IA 1/2024 Stay Petition	KANDULA CHENNARAYUDU Vs JONNALAGADDA NAGAMANI	P VEERRAJU	SURRATHI PRASAD	SPS NELLORE
18	SA/263/2024	VEMIREDDY AMKI REDDY VS NANDURU MALLIKARJUNA REDDY	SIVAPRASAD REDDY VENATI		-
19	SA/276/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	CHINTHAGUNTA CHENNAMMA Vs CHINTHAGUNTA RAMANAMMA	DHANUNJAYA BARU	P C REDDY	SPS NELLORE

20	SA/278/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Injunction Petition	CHINTHAGUNTA CHENNAMMA (DIED) Vs CHINTHAGUNTA RAMANAMMA	DHANUNJAYA BARU	P C REDDY	SP\$1961504265
21	SA/325/2024 IA 2/2024 Injunction Petition	TEKURI RAVI SHANKAR Vs KANNETI RAMANA REDDY	D BALAKRISHNAIAH		SPS NELLORE
22	SA/396/2024	NELLORE BABUJI Vs GUDUU SUBBA RAO	J.V.PHANIDUTH		SPS NELLORE
23	CRP/488/2024 IA 1/2024 Stay Petition	MEDAPATI JANARDHAN REDDY Vs NARAPAREDDY VENKATA KRISHNA REDDY	T V JAGGI REDDY	>RR1,4 - "Died" as per postal endorsement >RR3,5 - "Unserved" [R3 - "Refused" & R5 - "Addressee not in village & not known his residence" as per postal endorsement] >RR2,6,7 - Served >Memos filed vide USR No:41029/24 & 46311/24. >R6-Served and R5- Unserved ["Addressee Moved" as per postal acknowledgement as per memo filed vide USR no:61590/24.	SPS NELLORE
24	CRP/702/2024 IA 1/2024 Stay Petition	LINGAREDDY BHARAT KUMAR REDDY Vs M/S GOPAL KRISHNA ENTERPRISES	SOURI BABU DUPPATI	HARINATH REDDY SOMA SR - app.	SPS NELLORE
25	CRP/703/2024 IA 1/2024 Stay Petition	LINGAREDDY BHARAT KUMAR REDDY Vs M/S GOPAL KRISHNA ENTERPRISES	SOURI BABU DUPPATI	HARINATH REDDY SOMA SR-app.	SPS NELLORE
26	CRP/704/2024 IA 1/2024 Stay Petition	RAMIREDDY HEMALATHA Vs INDUPURU SATWIKA REDDY @ RAMIREDDY SATWIKA REDDY	HARINATH REDDY SOMA	RR1-served,R2-Returned unserved, Proof of Service Filed vide usrno-49365/24 vide postal track report (item delivered).	SPS NELLORE
27	CRP/817/2024 IA 1/2024 Stay Petition	MADAM RAMAMMA Vs CHITTETI VENKATA NAGAMANI	DIVYATHEJA GADIKOTA	KRISHNA KISHORE ALLADI A RADHAKRISHNA RR1 to 4 -served as per postal track report filed through memo proof of service vide USR no:50681/2024. RR1,2-App by A.Krishna Kishore(Adv) RR3,4-App by A.Radhakrishna(Adv)	SPS NELLORE
28	CRP/926/2024 IA 1/2024 Stay Petition	INDUPURU SATWIKA REDDY @ RAMIREDDY SATWIKA REDDY Vs M LAKSHMI KUMARI	CH NAGA MEHAR BABA	P RAJASEKHAR rr1,2-Returned unserved(insufficient Address) as per postal endorsement filed vide USR.NO.49366 of 24.	SPS NELLORE
29	CRP/1025/2024 IA 1/2024 Suspension Petition	NAVAKOTI PAUL Vs KATTAMURI RAJA @ RAJU	C V R RUDRA PRASAD	P SRIDHAR REDDY SR Served.	SPS NELLORE
30	CRP/1073/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	P RAMI REDDY Vs M/S SRI SAI ANJANA CHIT FUNDS PVT LTD	BHARATHI KUMARI KARRI		KURNOOL

31	CRP/1126/2024 IA 1/2024 Stay Petition	SRI PASUMARTHY SATISH KUMAR Vs SRI GORANTLA RADHA KRISHNAIAH	SRINIVAS BASAVA	Y L SIVA KALPANA REDDY RR1,4,5,9,11 Notice Sent Not Yet Returned. RR2,13 Served Vide Memo filed USR No 49946 of 2024. RR3,6to8,12 Returned Unserved Vide Memo filed USR No 49945 of 2024. R10 Returned Unserved Vide Memo filed USR No 49944 of 2024.	SPS NELLORE 65
32	CRP/1163/2024	KASA HIMA SAILAJA Vs KASA VEERAIAH	P GANGA RAMI REDDY	R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 UNSERVED,RR1,9-Notice sent not yet returned, R2-Died vide c.t. RR3TO8,10TO18-Not necessary parties Memo proof of service not filed.	SPS NELLORE
33	CRP/1563/2024 IA 1/2024 Suspension Petition	GADI SESHAMMA Vs PERAKAM SRINIVASULU	N.S.V.ROHIT		SPS NELLORE
34	CRP/1585/2024 IA 1/2024 Stay Petition	PEDDISETTY USHA RANI Vs VADA MALLIKARJUNA RAO	C SUBODH		SPS NELLORE
35	CRP/1597/2024 IA 1/2024 Stay Petition	NIDDIGINTI HEMALATHA Vs AMULURU SURYA PRASAD RAO(DIED)	SIVAPRASAD REDDY VENATI		SPS NELLORE
36	CRP/1598/2024 IA 1/2024 Stay Petition	NIDDIGINTI HEMALATHA Vs AMULURU SURYA PRASAD RAO(DIED)	SIVAPRASAD REDDY VENATI		SPS NELLORE
37	CRP/1614/2024 IA 1/2024 Stay Petition	VERIBOYINA HARI KRISHNA Vs SHAIK RASOOL BEE (DIED)	SAI GANGADHAR CHAMARTY		SPS NELLORE
SPECI 38	ALLY IDENTIFIED CASES WP/2250/2015 IA 1/2015(WPMP 2992/2015) Stay Petition IA 2/2015(WPMP 12977/2015) Condone Delay in Rep	RAVIPATI VENKATA SUBBA RAO Vs STATE OF ANDHRA PRADESH	CH PUSHYAM KIRAN	GP FOR LAND ACQUISITION (TG)	HYDERABAD
39	WP/23994/2015 IA 1/2015(WPMP 31109/2015) Direction Petition IA 2/2015(WPMP 40081/2015) Implead Petition IA 1/2024 Implead Petition	ANUKU SUBBAIAH (DIED) Vs THE STATE OF ANDHRA PRADESH	M S R CHANDRA MURTHY	GP FOR LAND ACQUISITION (AP) CH C KRISHNA REDDY GP FOR IRRI AND CAD	SPS NELLORE
40	WP/41361/2015 IA 1/2015(WPMP 53395/2015) Direction Petition	K.REDDYLATHA CHITTOOR DIST Vs PRL SECY MINOR & M I DEPT HYD & 3 OTHERS	RAJENDRA BUSSA	GP FOR IRRI AND CAD (AP) GP FOR LAND ACQUISITION	CHITTOOR
41	WP/7678/2016 IA 1/2016(WPMP 9783/2016) Direction Petition	D VENKATESWARA RAO Vs PRL.SECY. REVENUE DEPT. HYD. & 3 OTHERS	SUBBA RAO KORRAPATI	GP FOR REVENUE (AP)	PRAKASAM

42	WP/9350/2016 IA 1/2016(WPMP 11842/2016) Direction Petition	CHITIKANA ANASUYA WEST GODAVARI DIST Vs PRL SECY REVENUE DEPT HYDERABAD & 2 OTHERS	YALLABANDI RAMATIRTHA	GP FOR REVENUE (AP)	wester 50x VARI
43	WP/9381/2016 IA 1/2016(WPMP 11877/2016) Direction Petition	K.KANAKADURGA Vs STATE OF APPRL.SCYREVENUEHYD & 2	YALLABANDI RAMATIRTHA	GP FOR REVENUE (AP)	WEST GODAVARI
44	WP/9387/2016 IA 1/2016(WPMP 11883/2016) Direction Petition	CHITIKANA HANUMANTHARAO Vs PRL. SECY. REV. DEPT. & 2 ORS.	YALLABANDI RAMATIRTHA	GP FOR REVENUE (AP)	WEST GODAVARI
45	WP/9656/2016 IA 1/2016(WPMP 12201/2016) Direction Petition	G VENKATA KRISHNA RAO & ANO. Vs PRL. SECY. REV. DEPT. & 5 ORS.	G L NAGESWAR RAO	GP FOR REVENUE (AP) S A RAZAK	VISAKHAPATNAM
46	WP/9679/2016 IA 1/2016(WPMP 12224/2016) Direction Petition	CHAVALA ESWARAMMA VISAKHAPATNAM DIST. & 4 OTRS. Vs THE STATE OF A.P. REVENUE HYD. & 4 OTRS.	T V S PRABHAKARA RAO	GP FOR REVENUE (AP) M RAVINDRANATH REDDY(SC FOR APSHC)	EAST GODAVARI
47	WP/9720/2016 IA 1/2016(WPMP 12280/2016) Direction Petition	VADDE SREE DEVI ANANTAPUR DIST Vs SECY DEPT. OF REVENUE HYDERABAD & 3 OTHERS	INENI VENKATA PRASAD	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	ANANTAPUR
48	WP/9968/2016 IA 1/2016(WPMP 12599/2016) Direction Petition IA 2/2016(WPMP 12600/2016) Direction Petition	K. NARAYANASWAMY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE (AP)	ANANTAPUR
49	WP/10116/2016 IA 1/2020 Direction Petition	B .VASANTHAMMA @ B .VASANTHA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRL. SECRETARY	S V MUNI REDDY	GP FOR REVENUE (AP)	CHITTOOR
50	WP/10127/2016 IA 1/2016(WPMP 12782/2016) Direction Petition	M/S. VISAKHA REALTY (P) LTD. Vs STATE OF ANDHRA PRADESH REP. BY ITS	K SRINIVASA RAO	GP FOR REVENUE (AP) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
51	WP/10135/2016 IA 1/2020 Direction Petition	B.VASANTHAMMA CHITTOOR DIST Vs PRL SECY REV DEPT HYD & 5 OTHERS	S V MUNI REDDY	GP FOR REVENUE (AP)	CHITTOOR
52	WP/10465/2016 IA 1/2017(WVMP 1740/2017) Vacate Stay Petition	SADDA PRASANTHI Vs THE STATE OF ANDHRA PRADESH	R PAVAN REDDY	GP FOR REVENUE (AP) S V MUNI REDDY	SPS NELLORE
53	WP/10739/2016 IA 1/2016(WPMP 13517/2016) Suspension Petition IA 2/2016(WPMP 15999/2016) Implead Petition	B.KRISHNAVENI VISAKHAPATNAM Vs PRL SECY REV DEPT. HYD & 3 OTHERS	K L N RAGHAVENDRA REDDY	GP FOR REVENUE (AP)	VISAKHAPATNAM

54	WP/10814/2016 IA 1/2016(WPMP 13627/2016) Direction Petition	SYED ABBAS ANANTAPUR DIST. Vs PRL. SECY. REV. DEPT. & 2 ORS.	P RAMABHOOPAL REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	ANARPA 58 of 265
55	WP/10816/2016 IA 1/2016(WVMP 3387/2016) Vacate Stay Petition	KAVITHA AND 14 OTHERS Vs THE STATE OF AP. REP BY ITS PRL.SECREATRY AND 2 OTHERS	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	CHITTOOR
56	WP/25543/2016 IA 1/2016(WPMP 31550/2016) Direction Petition IA 1/2017(WVMP 3227/2017) Vacate Stay Petition	BOMMU RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR LAND ACQUISITION (AP)	GUNTUR
57	WP/27636/2016 IA 1/2016(WPMP 34231/2016) Direction Petition	PUTTA VENKATESHWARA RAO Vs STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY TO	NIMMAGADDA SATYANARAYANA	GP FOR LAND ACQUISITION (AP) SIVA SANKARÀ RAO BORRA	WEST GODAVARI
58	WP/27993/2016 IA 1/2016(WVMP 3908/2016) Vacate Stay Petition IA 2/2016(WPMP 34681/2016) Direction Petition IA 1/2021 Vacate Stay Petition IA 2/2021 Implead Petition	SMT. FAREEDA BEGURN Vs THE STATE OF ANDHRA PRADESH	P NEELA RAJU	GP FOR LAND ACQUISITION (AP) V CH NAIDU	CHITTOOR
59	WP/28008/2016 IA 1/2016(WPMP 34701/2016) Direction Petition	CHINTHAMRCDDI VENKATA SUBBA REDDY (DIED) Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR LAND ACQUISITION (AP)	YSR KADAPA
60	WP/31598/2016 IA 1/2016(WPMP 39081/2016) Suspension Petition	HAMALI WORKERS LOADING AND UNLOADING UNION VS THE STATE OF ANDHRA PRADESH	A JAYA SANKARA REDDY	GP FOR LABOUR (AP)	KURNOOL
ADMIS 61	SSION (REVENUE) WP/9895/2015 IA 1/2015(WPMP 13008/2015) Direction Petition	BANDARU SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	VELIVELA VEERARAGHAVAIAH	GP FOR REVENUE (AP) VENKATESWARLU SANISETTY HARIJA AKKINENI	PRAKASAM
62	WP/17540/2015 IA 1/2015(WPMP 22712/2015) Direction Petition	PILLI RAMA KRISHNA REDDY AND 2 OTHERS Vs THE STATE OF AP. REP BY ITS PRL.SECRETARY AND 3 OTHERS	Y NAGI REDDY	GP FOR REVENUE (AP)	SPS NELLORE
63	WP/18927/2015 IA 1/2015(WPMP 24484/2015) Direction Petition	MR. BANDARU HASAN Vs STATE OF ANDHRA PRADESH	S A V SAI KUMAR	GP FOR REVENUE (AP)	GUNTUR
64	WP/19097/2015 IA 1/2015(WPMP 24702/2015) Direction Petition	MRS.JANGAM MARY KAMALABAYAMMA Vs THE STATE OF ANDHRA PRADESH	J C FRANCIS	GP FOR REVENUE (AP)	HYDERABAD

65	WP/19127/2015 IA 1/2015(WPMP 24735/2015) Direction Petition IA 2/2015(WPMP 24737/2015) Direction Petition	36KUMARI B.NAGASESHAMMA D/O MILITARY NAGANNA @ B.NAGANNA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS	R RAMANJANEYULU	GP FOR REVENUE (AP)	KURN6059 of 265
66	WP/19132/2015 IA 1/2015(WVMP 2926/2015) Vacate Stay Petition IA 2/2015(WPMP 24741/2015) Direction Petition	SMT. PENMATSA NARAYANAMMA VS THE STATE OF ANDHRA PRADESH	P N MURTHY	GP FOR REVENUE (AP)	WEST GODAVARI
67	WP/19147/2015 IA 1/2015(WPMP 24759/2015) Direction Petition	DEVARAKONDA SUNITA Vs THE STATE OF ANDHRA PRADESH	K SAI KRISHNA MOHAN RAO	GP FOR REVENUE (AP) K V SIMHADRI	VISAKHAPATNAM
68	WP/19260/2015 IA 1/2015(WPMP 24899/2015) Direction Petition	DR. PALLAMREDDY SRINIVASULA REDDY Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY PRINCIPAL	V ROOPESH KUMAR REDDY	GP FOR REVENUE (AP)	SPS NELLORE
69	WP/20783/2015 IA 1/2015(WPMP 26766/2015) Direction Petition IA 2/2015(WPMP 41277/2015) Extension Petition IA 1/2016(WVMP 625/2016) Vacate Stay Petition	PABOLU VENKATA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE (AP)	EAST GODAVARI
70	WP/22728/2016 IA 1/2016(WPMP 27949/2016) Direction Petition WP/27793/2016	M. RARNACHANDRAIAH Vs THE STATE OF A.P. REPRESENTED BY THE DISTRICT COLLECTOR	NUTHALAPATI KRISHNA MURTHY	GP FOR REVENUE (AP) SS RAMA KRISHNA PRASAD PENUMAKA VENKATA RAO MAHMOOD ALI	SPS NELLORE
71	WP/27793/2016 IA 1/2016(WPMP 34435/2016) Suspension Petition IA 1/2017(WPMP 1686/2017) Implead Petition IA 2/2017(WVMP 4167/2017) Vacate Stay Petition IA 1/2019 Direction Petition	BATHULA VENKATA SUBBA REDDY VS THE STATE OF TELANGANA REPRESENTED BY PRINCIPAL SECRETARY	MAHMOOD ALI	GP FOR REVENUE (AP) K PALLAVI SS RAMA KRISHNA PRASAD PENUMAKA VENKATA RAO NUTHALAPATI KRISHNA MURTHY	SPS NELLORE
	LOCUTORY	=			
72	WP/12925/2014 IA 1/2014(WPMP 16203/2014) Suspension Petition IA 1/2018 Additional Material Petition IA 1/2019 L R Petition IA 2/2019 Additional Material Petition IA 1/2021 Fix an Early Date IA 2/2021 Receive Docs Petition IA 3/2021 Additional Material Petition IA 1/2022 Additional Material Petition WP/18940/2017 WP/37088/2018	A.V. RANGA RAO HYD Vs PRL. SECY. REVENUE DEPT. HYD & 6 OTHRS	MINNIKANTI LAXMIPRASAD	GP FOR REVENUE JYOTHI ESWAR GOGINENI GHANTA SRIDHAR S V MUNI REDDY (NOTE)	GUNTUR

73	WP/18940/2017 IA 1/2017(WPMP 23084/2017) Suspension Petition IA 2/2017(WPMP 23085/2017) Stay Petition IA 3/2017(WPMP 23086/2017) Dispense with Petition IA 1/2019 Additional Material Petition IA 1/2021 Amendment Petition	M BRAHMA REDDI Vs PRL.SECRTARY (STAMPS & REGI) AND 8 OTHERS	GHANTA SRIDHAR HARIJA AKKINENI	GP FOR REVENUE (AP) M RAVINDRA MINNIKANTI LAXMIPRASAD GP FOR REGISTRATION AND STAMPS	GUNTUR ⁶⁰ of 265
74	WP/37088/2018 IA 1/2018 Suspension Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Recall Petition IA 1/2021 Additional Material Petition IA 1/2022 Additional Material Petition IA 1/2023 Permission Petition IA 2/2023 Vacate Stay Petition	M. BRAHMA REDDI VS THE STATE OF ANDHRA PRADESH	S SRINIVAS REDDY	GP FOR REVENUE (AP) ANCHA PANDURANGA RAO BUTTA VIJAYA BHASKER	GUNTUR
75	WP/1243/2015 IA 2/2015(WVMP 1813/2015) Vacate Stay Petition IA 6/2015(WPMP 36400/2015) Direction Petition WP/32923/2016	NAGANNA GOUD (DIED) Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR REVENUE (AP) BUTTA VIJAYA BHASKER K V RAGHU VEER	KURNOOL
76	WP/32923/2016 IA 1/2017(WPMP 25617/2017) Implead Petition IA 2/2017(WVMP 118709/2017) Vacate Stay Petition	NAGANNA GOUD Vs THE STATE OF ANDHRA PRADESH		GP FOR HOME (AP) K V RAGHU VEER	KURNOOL
77	WP/37433/2015 IA 1/2015(WPMP 48167/2015) Direction Petition	RAMANUJAM VENKATRAVAMMA Vs STATE OF ANDHRA PRADESH	CH SAMSON BABU	GP FOR REVENUE (AP) P GOPAL DAS	KRISHNA
	HEARING	DITHANILDAMDADD	KONA NID VIDAMANA DAO		FACT CODAVADI
78	WP/40609/2017 IA 1/2017(WPMP 50412/2017)-Direction Petition IA 2/2017(WPMP 50416/2017)-Direction Petition IA 1/2018-Permission Petition IA 2/2018-Vacate Stay Petition	PITHANI RAMBABP S/ O PITHANI VENKATA RATNAM VS THE STATE OF ANDHRA PRADESH REP BY ITS PRL SECRETARY	KONA N.D.V.RAMANA RAO	GP FOR REVENUE (AP)	EAST GODAVARI

COURT NO. 2 THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (CAUSE LIST MOTION HEARING)

		(CAUSE LI	SI MOTION HEARING)		
SNO ADMIS	CASE SSION (MUNICIPAL ADMN.)	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	WP/16081/2024 IA 1/2024 Direction Petition	PINISETTY CHANDRA MOHAN Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO BUSI	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	VISAKHAPATNAM
2	WP/16100/2024 IA 1/2024 Stay Petition	VEDHA DEVELOPERS VS THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
3	WP/16107/2024 IA 1/2024 Direction Petition	POLAMARASETTI MAHALKSHMI Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
4	WP/16134/2024 IA 1/2024 Direction Petition	SRI. P. VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	ASHOK RAM V	GP FOR MUNCIPAL ADMN URBAN DEV	YSR KADAPA
5	WP/16148/2024 IA 1/2024 Direction Petition	SRIYAPUREDDY NIRMAN PROJECTS PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM
6	WP/16175/2024 IA 1/2024 Direction Petition	MUCHANAPALLI PRASHANTHI Vs THE STATE OF AP	B V ANJANEYULU	GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
7	WP/16186/2024 IA 1/2024 Direction Petition	RAVULAPALLY KRISHNAVENI Vs THE ONGOLE MUNICIPAL CORPORATION	P NAGENDRA REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	PRAKASAM
8	WP/16200/2024 IA 1/2024 Direction Petition	BOYA SRINIVASULU Vs THE STATE OF AP	R.NAVEEN KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE GP for Village and Ward Secretariats	KURNOOL
9	WP/16217/2024 IA 1/2024 Direction Petition	BHAGAM CONSTRUCTIONS PRIVATE LIMITED VS THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA
10	WP/16218/2024 IA 1/2024 Direction Petition	BHAGAM CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	Y V S S DHARANEESH	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA
11	WP/16220/2024 IA 1/2024 Direction Petition	MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA
12	WP/16221/2024 IA 1/2024 Direction Petition	M/S. BHAGAM CONSTRUCTIONS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA

13	WP/16223/2024 IA 1/2024 Direction Petition	MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA
14	WP/16229/2024 IA 1/2024 Direction Petition	M/S. MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA
15	WP/16234/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	YEDLA NARASIMHA RAO Vs THE STATE OF AP	CHAMARTHY LEELA SRINNIVASA VARMA	GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
ADMIS	SSION (PANCHAYAT RAJ)				
16	WP/16038/2024 IA 1/2024 Stay Petition	KOVVURI SANDHYA RANI Vs THE STATE OF ANDHRA PRADESH	ANGADA SATYA RAGHAVENDRA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR GENERAL ADMINISTRATION GP FOR REVENUE	EAST GODAVARI
17	WP/16053/2024 IA 1/2024 Direction Petition	PRUDHVI CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	RAMALAKSHMANA REDDY SANEPALLI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
18	WP/16062/2024 IA 1/2024 Direction Petition	P.VENKATA MANGAIAH GUPTA Vs THE STATE OF A.P.	P N MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
19	WP/16142/2024 IA 1/2024 Direction Petition	MANDALA JAGANNADHAM Vs THE STATE OF AP	JYOTHI RATNA ANUMOLU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	VIZIANAGARAM
20	WP/16159/2024 IA 1/2024 Direction Petition	SMT. MUKKAMALA VENKATA JOGULAMMA Vs THE STATE OF ANDHRA PRADESH	MANIKANTESWARA RAO KOTHA	GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM
21	WP/16176/2024 IA 1/2024 Direction Petition	POKALA GANGI REDDY Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
22	WP/16187/2024 IA 1/2024 Direction Petition	YALAVARTHI DILIP KUMAR Vs THE STATE OF AP	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
23	WP/16195/2024 IA 1/2024 Suspension Petition	AKKIREDDI NOOKALAMMA Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
24	WP/16219/2024 IA 1/2024 Direction Petition	DIVIJA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
25	WP/16224/2024 IA 1/2024 Direction Petition	SRI DUDDU RAMANAIAH Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR

COURT NO. 2 THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

			MODE)		
			(DAILY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
SPECI	ALLY IDENTIFIED CASES				
26	WP/30098/2013 IA 1/2013(WPMP 37384/2013) Direction Petition	VELUGUBANTI CHITTI BABU Vs THE RAJAHMUNDRY MUNICIPAL CORPORATION RAJAHMUNDRY	T V S PRABHAKARA RAO	K SWARNA SESHU(SC FOR MC RAJAHMUNDRY) K SARVA BHOUMA RAO	EAST GODAVARI
27	WP/30099/2013 IA 1/2013(WPMP 37385/2013) Direction Petition	GUDIPUDI SATYANARAYANA @ SATTAYYA Vs THE RAJAHMUNDRY MUNICIPAL CORPORATION	T V S PRABHAKARA RAO	K SWARNA SESHU(SC FOR MC RAJAHMUNDRY) K SARVA BHOUMA RAO	EAST GODAVARI
28	WP/30243/2013 IA 1/2013(WPMP 37550/2013) Suspension Petition	SRI RAJA RAJESWARI FUNCTION HALL Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY	SIDDARTH C B	GP FOR MUNCIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY)	EAST GODAVARI
29	WP/30430/2013 IA 1/2013(WPMP 37780/2013) Direction Petition	PAMOTI VYEKUNTA RAO Vs THE GOVERNMENT OF A.P.	K PURUSHOTHAM	B D MAHESWARA REDDY GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	SRIKAKULAM
30	WP/30503/2013 IA 1/2013(WPMP 37864/2013) Direction Petition IA 2/2013(WPMP 40068/2013) Direction Petition	VANAPALLI APPALA RAJU S/O VANAPALLI SOMULU VS THE GOVERNMENT OF ANDHRA PRADESH	T V SRI DEVI	GP FOR REVENUE V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) GP FOR ASSIGNMENT S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
31	WP/31529/2013 IA 1/2013(WPMP 39176/2013) Direction Petition	K. NAGA LAKSHMI VS THE ASSISTANT CITY PLANER	M A MUJEEB	S LAKSHMINARAYANA REDDY	VISAKHAPATNAM
32	WP/31658/2013 IA 1/2013(WPMP 39344/2013) Direction Petition	SOMBUJU RAMBABU Vs GOVERNMENT OF ANDHRA PRADESH	NARASIMHA RAO DAVULURI	GP FOR MUNCIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY)	EAST GODAVARI
33	WP/31898/2013 IA 1/2013(WPMP 39633/2013) Direction Petition	S.U.SRIDHAR REDDY VISAKHAPATNAM Vs VC VSP URBAN DEVELOPMENT AUTHORITY VSP & ANOTHER	K DURGA PRASAD	K V SIMHADRI	VISAKHAPATNAM
34	WP/32271/2013 IA 1/2013(WPMP 40133/2013) Direction Petition	GUNTUPU NARAYANAMMA VISAKHAPATNAM & 3 OTHERS Vs COMMR GVMC VISAKHAPATNAM & 2 OTHERS	A S C BOSE	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) K P JAGADISH CHANDRA PRASAD(SC FOR VUDA) N RAVI PRASAD	VISAKHAPATNAM
35	WP/32629/2013 IA 1/2013(WPMP 40582/2013) Stay Petition	Y. PRABHAKAR RAO Vs STATE OF ANDHRA PRADESH	N RANGA REDDY	GP FOR MUNCIPAL ADMN AND URBAN DEV MD SALEEM (SC MC RSEEMA SPSR NLR)	ANANTAPUR

FOR DISMISSAL

36	WP/39257/2012 IA 1/2012(WPMP 49844/2012) Direction Petition IA 2/2012(WPMP 49845/2012) Direction Petition IA 3/2013(WPMP 28451/2013) Direction Petition	GUDELA LAKSHMI Vs VIJAYAWADA MUNICIPAL CORPORATION	V S R ANJANEYALU VAJJHALA SATYANARAYANA PRASAD	SAI GANGADHAR CHAMARTY M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	KRISHINA of 265
37	WP/5291/2013 IA 1/2013(WPMP 6583/2013) Direction Petition IA 1/2018 Amendment Petition	DR. LAKSHMIPATHY CHITYALA Vs THE RAJAHMUNDRY MUNICIPAL CORPORATION	T V JAGGI REDDY	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
38	WP/15950/2013 IA 1/2013(WPMP 19304/2013) Direction Petition	TANUKU BRAHMANANDA CHARI GUNTUR DIST & ANOTHER Vs PRL SECY SW DEPT AP HYD & 4 OTHERS	K ANANDA RAO	GP FOR SOCIAL WELFARE M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
39	WP/27636/2013	PATCHIPULUSU PRASAD Vs GOVT.OF APPRL.SCYMUN.HYD& 4	CHALLA SIVASANKAR	GP FOR MUNCIPAL ADMN AND URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	YSR KADAPA
ADMIS 40	WP/3408/2013 IA 1/2013(WPMP 4220/2013) Suspension Petition IA 2/2013(WPMP 4221/2013) Suspension Petition IA 1/2024 Leave Petition	SULABH INTERNATIONAL SOCIAL SERVICE ORGANISATION Vs THE GOVERNMENT OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR MUNCIPAL ADMN AND URBAN DEV D S SIVADARSHAN M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	GUNTUR
41	WP/24037/2013 IA 1/2013(WPMP 29551/2013) Direction Petition	MAMIDI RANGA RAO S/O. AGASTHAIAH VS VIJAYAWADA MUNICIPAL CORPORATION	V S R ANJANEYALU	T S VENKATARAMANA T BALASWAMI	KRISHNA
42	WP/29099/2013 IA 1/2013(WPMP 36149/2013) Direction Petition	MARKANDI HAD BABU Vs THE RAJAHMUNDRY MUNICIPAL CORPORATION	T V S PRABHAKARA RAO	ANCHA PANDURANGA RAO	EAST GODAVARI
43	WP/30903/2013 IA 1/2013(WPMP 38374/2013) Direction Petition	NELLORE SURENDRA REDDY Vs STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR MUNCIPAL ADMN AND URBAN DEV ANCHA PANDURANGA RAO GP FOR REVENUE	SPS NELLORE
44	WP/31431/2015 IA 1/2015(WPMP 40633/2015) Direction Petition IA 2/2015(WPMP 40634/2015) Stay Petition IA 1/2017(WVMP 1342/2017) Vacate Stay Petition IA 1/2018 Amendment Petition IA 1/2024 L R Petition CC/440/2016	MOLLI SHANTHAMMA VISAKHAPATNAM & 13 OTHERS Vs SECY MUN ADMN HYD & 5 OTHERS	K.V. SATYA RAMACHANDRA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) A K KISHORE REDDY S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
45	CC/440/2016 IA 1/2024 L R Petition	MOLLI SHANTHAMMA VISAKHAPATNAM & 12 OTHERS Vs PRAVEEN KUMAR VISAKHAPATNAM	K.V. SATYA RAMACHANDRA RAO	S LAKSHMINARAYANA REDDY	VISAKHAPATNAM

46	WP/8591/2019 IA 1/2019 Direction Petition	K RAMANJANEYULU Vs THE STATE OF AP	HARISH KUMAR RASINENI	GP FOR MUNCIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) O MANOHER REDDY	ANANTAPUR
47	WP/10653/2020 IA 1/2020 Stay Petition WP/10324/2020 WP/27909/2012	BOTTA APPALA SWAMY Vs STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME K.MADHAVA REDDY (SC FOR GVMC) M BALASUBRAHMANYAM S LAKSHMINARAYANA REDDY(SC FOR GVMC) GP FOR LAND ACQUISITION GP FOR REVENUE KILARU NITHIN KRISHNA (HCJ NOTE)	VISAKHAPATNAM
48	WP/27909/2012 IA 1/2012(WPMP 35564/2012) Direction Petition IA 2/2012(WPMP 37709/2012) Implead Petition	BOTTA APPALASWAMY VISAKHAPATNAM Vs SPECIAL DEPUTY COLLECTOR VISAKHAPATNAM & 3 OT	A V S LAXMI	GP FOR REVENUE	VISAKHAPATNAM
49	WP/10324/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition	BOTTA APPALA SWAMY Vs STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR REVENUE M BALASUBRAHMANYAM	VISAKHAPATNAM
50	WP/14510/2021 IA 1/2021 Direction Petition	P.J.R.K HITECH PROJECTS PVT- LTD. Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
51	WP/16727/2021 IA 1/2021 Suspension Petition WP/29121/2022	K KANAKAVALI (DIED) Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP FOR MUNCIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) (HCJ NOTE)	CHITTOOR
52	WP/29121/2022 IA 1/2022 Direction Petition	K. KANAKAVALI (DIED) PER LRS 2 TO 4 Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP FOR REVENUE KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	CHITTOOR
53	WP/26643/2021 IA 1/2021 Suspension Petition IA 1/2023 Leave Petition	KONDIPARTHY HARI CHARAN Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA DHARA	GP FOR PANCHAYAT RAJ RURAL DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR MEDICAL HEALTH FW	KRISHNA
54	WP/10693/2023 IA 1/2023 Direction Petition WP/19017/2023 WP/29922/2022	K.SRIKANTH VS THE ANDHRA PRADESH POLLUTION CONTROL BOARD	TURAGA SAI SURYA	V SURENDRA REDDY (SC FOR PCB) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) CHALLA AJAY KUMAR	KRISHNA
55	WP/29922/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition IA 2/2023 Receive Docs Petition IA 3/2023 Leave Petition	SMT. MAHALAKSHMI DEVINENI Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING	KRISHNA

56	WP/19017/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	K SRIKANTH Vs THE STATE OF AP	TURAGA SAI SURYA	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) CHALLA AJAY KUMAR	KRP3990 66 of 265
57	WP/20279/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition	V SREE RAMA MURTHY Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	GUNTUR
58	WP/21382/2023 IA 1/2023 Direction Petition	KEDARAPU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE	PRAKASAM
59	WP/24490/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Amendment Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition	SRI VEERANJANEYA SWAMY TEMPLE Vs THE STATE OF AP	LEO LAW ASSOCIATES LLP	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME GP FOR ENERGY GP FOR REVENUE V R REDDY KOVVURI KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) V R REDDY KOVVURI (SC FOR APCPDCL) GP FOR ENDOWMENTS	YSR KADAPA
60	WP/25199/2023 IA 1/2023 Direction Petition	M. SREERAMA MURTHY Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO GP FOR IRRIGATION COMM AREA DEV	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
61	WP/30123/2023 IA 1/2023 Direction Petition	M/S.RAHUL BUILDERS Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR REVENUE (Vakalath Not Filed - DT 13/12/2023)	GUNTUR
62	WP/30333/2023 IA 1/2023 Direction Petition	G SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	GUNTUR
63	WP/31038/2023 IA 1/2023 Direction Petition	VIJAYANAGARAM BADRINATH VS THE STATE OF AP	B SURYANARAYANA	GP FOR MUNCIPAL ADMN URBAN DEV	KURNOOL
64	WP/210/2024 IA 1/2024 Direction Petition	NAKIRIKANTI VENKAT Vs THE STATE OF ANDHRA PRADESH	T B L MURTHY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	KRISHNA
65	WP/2073/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	JAMI SATYA RAVI KISHORE Vs THE STATE OF ANDHRA PRADESH	V V SATISH GP FOR PANCHAYAT RAJ RURAL DEV	GP MUNCIPAL ADMN AND URBAN DEV AP K.MADHAVA REDDY (SC FOR GVMC) V SURYA KIRAN KUMAR	VISAKHAPATNAM
66	WP/3585/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition	SMT. BATTEPATI SUSEELA DEVI VS THE INSPECTOR OF POLICE	VENKATA SRUJAN VEGI	GP FOR HOME K.MADHAVA REDDY (SC FOR GVMC) GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM
67	WP/3698/2024 IA 1/2024 Suspension Petition WP/3736/2024	RAJAM GANAPATHI Vs THE STATE OF AP	К ВНЕЕМА RAO	GP MUNCIPAL ADMN AND URBAN DEV AP M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	SRIKAKULAM

68	WP/3736/2024 IA 1/2024 Suspension Petition	RAJAM RAJESHWAR RAO Vs STATE OF ANDHRA PRADESH	K BHEEMA RAO	GP FOR MUNCIPAL ADMN URBAN DEV	SRÍKARÚZAÚ ²⁶⁵
69	WP/3766/2024 IA 1/2024 Direction Petition	M/S. UBS INFRA PROJECTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	MORTHA SRINU BABU	GP MUNCIPAL ADMN AND URBAN DEV AP KASA JAGANMOHAN REDDY	GUNTUR
70	WP/4959/2024 IA 1/2024 Suspension Petition	SHAIK SHAHEEDA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR MUNCIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	YSR KADAPA
71	WP/5467/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition	SANDHYA MARINES LIMITED Vs THE STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
72	WP/5706/2024 IA 1/2024 Direction Petition	USTHIKAYALA MASTHANAMMA Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	CHITTOOR
73	WP/5733/2024 IA 1/2024 Direction Petition WP/5588/2024	P SRINIVASA NAIDU Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
74	WP/5588/2024 IA 1/2024 Direction Petition	G V RAMANA Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
75	WP/6021/2024 IA 1/2024 Direction Petition	M HARI PRASAD Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR MUNCIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) SIVA PRASAD KATAKAMSETTY R5 UNSERVED,	SPS NELLORE
76	WP/6359/2024 IA 1/2024 Direction Petition	MN ENGINEERING CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	KOLLURI ARJUN CHOWDARY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING KASA JAGANMOHAN REDDY	GUNTUR
77	WP/6839/2024 IA 1/2024 Direction Petition	SRI JHALA SIDDARTH SINGH Vs THE STATE OF AP	A RAJENDRA BABU	GP FOR REVENUE (AP)	VISAKHAPATNAM
78	WP/7027/2024 IA 1/2024 Suspension Petition	TELADA MALYADRI Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP MUNCIPAL ADMN AND URBAN DEV AP KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	SPS NELLORE
79	WP/7358/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 3/2024 Vacate Stay Petition	NETHULURI SAMBASAIVA RAO Vs THE STATE OF A.P.	RAJA REDDY KONETI	GP FOR MUNCIPAL ADMN URBAN DEV S M SUBHAN	GUNTUR

80	WP/7541/2024 IA 1/2024 Direction Petition IA 3/2024 Vacate Stay Petition	KATARI VENKATESWARAMMA Vs THE STATE OF ANDHRA PRADESH	VVV RAO YARREREDDY	GP MUNCIPAL ADMN AND URBAN DEV AP K K DURGA PRASAD	KRISHAR 68 of 265
81	WP/7702/2024 IA 1/2024 Direction Petition	DR THADEPALLI NAGAMANI Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
82	WP/7793/2024 IA 1/2024 Direction Petition	DEVATHI MANJUNATH SETTY Vs THE STATE OF AP	P SRIDHAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV N RANGA REDDY (SC MC RSEEMA SPSR NLR)	CHITTOOR
83	WP/7797/2024 IA 1/2024 Direction Petition	MALKARI NAGENDRA Vs THE STATE OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV N RANGA REDDY (SC MC RSEEMA SPSR NLR)	CHITTOOR
84	WP/8870/2024 IA 1/2024 Direction Petition	BONTHUVENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HOME M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) K.S.G. PADMAVATHI GP FOR MUNCIPAL ADMN URBAN DEV PADMA RAO LAKKARAJU (SC FOR NHAI) GP FOR TRANSPORT R8 UNSERVED,	EAST GODAVARI
85	WP/8982/2024 IA 1/2024 Direction Petition WP/8987/2024 WP/9076/2024 WP/24865/2023 WP/24866/2023 WP/24879/2023 WP/24884/2023 WP/29208/2023 WP/29215/2023 WP/29231/2023 WP/29234/2023	M BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE MUNI REDDY PERURU (SC FOR TUDA) R2 UNSERVED,	CHITTOOR
86	WP/24865/2023 IA 1/2023 Direction Petition	M/S VIJAYA GANAPATHI ESTATES Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR MUNCIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES	WEST GODAVARI
87	WP/24866/2023 IA 1/2023 Direction Petition	M/S. SRI KARTHIKA MANASA RESIDENCY Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR MUNCIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES	VIZIANAGARAM
88	WP/24879/2023 IA 1/2023 Direction Petition	KAYALA RAVIKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VIZIANAGARAM
89	WP/24881/2023 IA 1/2023 Direction Petition	M/S SRI KARTHIKA MANASA RESIDENCY Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VIZIANAGARAM
90	WP/29208/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	KOVVURI ESWARA REDDY Vs THE STATE OF AP	KONALA PAVAN SURYA SAILESH REDDY	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) GP FOR REVENUE	VIZIANAGARAM

91	WP/29215/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	SRI KARTHIKA MANASA RESIDENCY Vs THE STATE OF ANDHRA PRADESH	KONALA PAVAN SURYA SAILESH REDDY	GP FOR MUNCIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES GP FOR REVENUE	VIZĪĀŊĀĠĀŖĀŊ ⁵
92	WP/29231/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	YENNINTI APPALA RAJU Vs THE STATE OF ANDHRA PRADESH	KONALA PAVAN SURYA SAILESH REDDY	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) GP FOR REVENUE	VIZIANAGARAM
93	WP/29234/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	SOUTHERN INFRA Vs THE STATE OF ANDHRA PRADESH	KONALA PAVAN SURYA SAILESH REDDY	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	KRISHNA
94	WP/8987/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	M/S SURYA SAI GAYATRI REAL ESTATES AND CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR MUNCIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES GP FOR REVENUE	SRIKAKULAM
95	WP/9076/2024 IA 1/2024 Direction Petition	C MUNI RATNAM REDDY Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE MUNI REDDY PERURU (SC FOR TUDA)	CHITTOOR
96	WP/9423/2024 IA 1/2024 Direction Petition	NAMA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR MUNCIPAL ADMN URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
97	WP/10139/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	MARDANI RAMESH Vs THE STATE OF ANDHRA PRADESH	MD ABDUL MATEEN QURESHI	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	KRISHNA
98	WP/11388/2024 IA 1/2024 Direction Petition	M/S LAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING	GUNTUR
99	WP/11495/2024 IA 1/2024 Direction Petition	TIYYAGURA PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP MUNCIPAL ADMN AND URBAN DEV AP M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	GUNTUR
100	WP/11498/2024 IA 1/2024 Direction Petition	M/S R.R ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING GP FOR HOUSING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	GUNTUR

101	WP/11595/2024 IA 1/2024 Direction Petition	TIYYAGURA PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	GUNAUR ^{70 of 265}
102	WP/11842/2024 IA 1/2024 Direction Petition	SURISETTI ATCHIBABU Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	GP MUNCIPAL ADMN AND URBAN DEV AP V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
103	WP/12141/2024 IA 1/2024 Stay Petition	KADALI DINESH Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
104	WP/12644/2024 IA 1/2024 Suspension Petition	SIR C V RAMAN EDUCATIONAL SOCIETY VS THE STATE OF AP	G L NAGESWAR RAO	GP FOR MUNCIPAL ADMN URBAN DEV N RANGA REDDY (SC MC RSEEMA SPSR NLR)	ANANTAPUR
105	WP/12774/2024 IA 1/2024 Direction Petition	BOLLA LIKHITHA Vs THE STATE OF A.P.	V SUDHAKAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE N RANGA REDDY (SC MC RSEEMA SPSR NLR)	CHITTOOR
106	WP/12798/2024 IA 1/2024 Direction Petition IA 3/2024 Vacate Stay Petition	KANAMRLAPUDI LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	KOMARA PRUDHVI RAJ	GP MUNCIPAL ADMN AND URBAN DEV AP THE ADVOCATE GENERAL GP FOR REVENUE	
107	WP/13385/2024 IA 1/2024 Direction Petition	P GOWTHAM REDDY Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV ANCHA PANDURANGA RAO	KRISHNA
108	WP/13395/2024 IA 1/2024 Stay Petition	BALIA CHANDRIKA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
109	WP/14314/2024 IA 1/2024 Direction Petition	P. PRAVALIKA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE GP FOR HOME KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
110	WP/14322/2024 IA 1/2024 Direction Petition	P SHRUTHI Vs THE STATE OF AP	N ASWARTHA NARAYANA	GP FOR REVENUE GP FOR HOME KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
111	WP/15397/2024 IA 1/2024 Direction Petition	SMT. GOVINDRA RAGHAVA Vs STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
112	WP/15550/2024 IA 1/2024 Stay Petition	PENAKA NEHA REDDY Vs THE STATE OF AP	B SESIBUSHAN RAO	GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
INTER	LOCUTORY(MUNICIPAL AD				
113	WP/11302/2011 IA 1/2012(WVMP 3930/2012) Vacate Stay Petition	G.V.C. RAVI KUMAR Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	A S C BOSE	K MADHAVA REDDY G RAMA GOPAL (HCJ NOTE)	VISAKHAPATNAM

114	WP/9357/2013	P.V.L.NARASIMHA RAORAJAHMUNDRY Vs GOVT.OF APPRL.SCYM.A.DHYD&AN OT	P RAJESH BABU	GP FOR MUNCIPAL ADMN AND URBAN DEV ANCHA PANDURANGA RAO	eas qu obavari
115	WP/12654/2013 IA 1/2013(WPMP 15603/2013) Direction Petition	THE REPALLE OLD TALUK RAJAKA JANA SEVA SANGHAM Vs THE GOVERNMENT OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR MUNCIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
116	WP/24858/2013 IA 1/2013(WPMP 30646/2013) Direction Petition	UPPALA RADHA BAI Vs THE COMMISSIONER GREATER VISAKHAPATNAM MUNICIPAL	P VIJAYA KUMARI	S LAKSHMINARAYANA REDDY(SC FOR GVMC) VENKATESWARA RAO GUDAPATI	VISAKHAPATNAM
117	WP/27777/2013 IA 1/2013(WPMP 34470/2013) Direction Petition	D. SHIVAJI Vs GOVERNMENT OF ANDHRA PRADESH	K G RAVIKANTH	GP FOR MUNCIPAL ADMN AND URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) NARASIMHA RAO GUDISEVA	KRISHNA
118	WP/32378/2013 IA 1/2013(WPMP 40251/2013) Direction Petition IA 2/2016(WPMP 34096/2016) Fix an Early Date	PRASAD&COASTAL J.V. Vs THE STATE OF ANDHRA PRADESH	K JANAKIRAMI REDDY	GP FOR MUNCIPAL ADMN AND URBAN DEV S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
119	WP/27266/2016 IA 1/2016(WPMP 33788/2016) Direction Petition IA 1/2023 Direction Petition SA/661/2009 WP/6828/2022 WP/36180/2017	BONDHIREDDY SRINIVAS REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	M KARTHIK PAVAN KUMAR	GP-MUNCIPAL ADMN AND URBAN DEV(AP) K.MADHAVA REDDY (SC FOR GVMC) K MADHAVA REDDY (HCJ NOTE)	VISAKHAPATNAM
120	SA/661/2009	SMT.KOYYA APPALA KONDAMMA Vs VISAKHAPATNAM MUNICIPAL CORPORATION	CHALLA AJAY KUMAR	K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
121	WP/36180/2017 IA 1/2017(WPMP 44948/2017) Direction Petition IA 1/2018 Receive Docs Petition IA 1/2023 Direction Petition IA 2/2023 Direction Petition	B SRINIVAS REDDY Vs PRL.SECY.MUNICIPAL ADMIN &URBAN DEVELOPMENT &5 OTHERS	M KARTHIK PAVAN KUMAR	GP-MUNCIPAL ADMN AND URBAN DEV(AP) K.MADHAVA REDDY (SC FOR GVMC) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) GP FOR REVENUE	VISAKHAPATNAM
122	WP/6828/2022 IA 2/2022 Direction Petition IA 1/2024 Leave Petition	RAJENDRANAGAR RESIDENTS WELFARE ASSOCIATION Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	G RAMA GOPAL	K MADHAVA REDDY V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE ANCHA PANDURANGA RAO SRINIVAS BASAVA	VISAKHAPATNAM
	EARING WP/15956/2019 IA 1/2019 Suspension Petition	BENDI ARUNDHATHI Vs THE STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	GP FOR MUNCIPAL ADMN URBAN DEV K.MADHAVA REDDY (SC FOR GVMC) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM

KRISHNA

124 WP/16027/2022 IA 1/2022 Direction Petition IA 1/2024 Extension Petition SURAMPUDI MARISETTI VS STATE OF ANDHRA PRADESH

VANGALA SAILAJA

GP FOR MUNCIPAL ADMN EAST GODAVARI URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)

125 WP/39920/2022 IA 1/2022-Direction Petition IA 2/2022-Direction Petition IA 3/2022-Amendment Petition

M/S. STERLITE TECHNOLOGIES LIMITED

Vs THE STATE OF ANDHRA PRADESH

JAVVAJI SARATH CHANDRA

Y KANAKALINGESWARA RAO GP FOR MUNCIPAL ADMN URBAN DEV R1 UNSERVED,

THE HONOURABLE SRI JUSTICE K SURESH REDDY THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NO ADJOURNMENTS WILL BE GRANTED FOR FIRST 10 CASES IN FINAL HEARING MATTERS)

	(NO ADJOURNMENTS WILL BE GRANTED FOR FIRST 10 CASES IN FINAL HEARING MATTERS)					
CNO	CACE	•	DAILY LIST)	DECRONDENT ADV	DISTRICT	
SNO	CASE LOCUTORY	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
1	CRLA/227/2017 IA 1/2024 Bail (u/s 389(1))	CHINABATHINA KARUNAKAR @ RAMESH EG.DT. Vs THE STATE OF AP. REP PP.	TAGORE YADAV YARAGORLA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI	
2	CRLA/292/2017 IA 1/2024 Bail (u/s 389(1))	TIRUMAREDDY LAXMANARAO VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	G VIJAYA SARADHI LEGAL AID	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM	
3	CRLA/147/2019 IA 1/2024 Bail (u/s 389(1)) CRLA/148/2019	B.VENKATA RAMANA ALIAS CHINNI Vs STATE OF AP	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	EAST GODAVARI	
4	CRLA/148/2019 IA 1/2024 Bail (u/s 389(1))	KODAMANCHALI RAJU Vs STATE OF AP	SREENIVAS PADALA D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI	
5	CRLA/389/2019 IA 1/2024 Bail (u/s 389(1)) CRLA/396/2019	K.KOTESWARA RAO Vs STATE OF AP	SRINIVASA RAO G CH	PUBLIC PROSECUTOR (AP)	GUNTUR	
6	CRLA/396/2019 IA 1/2024 Bail (u/s 389(1))	I.VENKATESWARLU Vs STATE OF AP	SRINIVASA RAO G CH	PUBLIC PROSECUTOR (AP)	GUNTUR	
7	CRLA/453/2019 IA 1/2024 Bail (u/s 389(1))	K.SUBRAMANYAM Vs STATE OF AP	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP)	CHITTOOR	
8	CRLA/459/2019 IA 1/2024 Suspension Petition	H.HANUMESH Vs STATE OF AP	VARUN BYREDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL	
9	CRLA/507/2019 IA 1/2024 Bail (u/s 389(1))	K.MADHUSUDHANA REDDY Vs STATE OF ANDHRA PRADESH	METTA CHANDRASEKHARA RAO	PUBLIC PROSECUTOR (AP)	YSR KADAPA	
10	CRLA/596/2019 IA 1/2022 Bail (u/s 389(1)) IA 1/2024 Bail (u/s 389(1))	GIDUGU GANESH Vs THE STATE OF ANDHRA PRADESH	B V KRISHNA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI	
11	CRLA/670/2019 IA 1/2021 Bail (u/s 389(1)) IA 1/2024 Bail (u/s 389(1))	MOHAMMED MAHABOOB BAIG AZHAR BAIG Vs STATE OF AP	SHAIK ABDUL JILANI BASHA	DEPUTY SOLICITOR GENERAL OF INDIA Paper Book prepared Deputy Solicitor General for National Investigation Agency(NIA)	KRISHNA	
FINAL 12	HEARING CRLA/878/2016 CRLA/880/2016 CRLA/912/2016	KADIYALA KALESH HYDERABAD. Vs	POSANI AKASH	PUBLIC PROSECUTOR (AP) Common Paper Book	EAST GODAVARI	

		THE STATE OF AP. REP PP.		Prepared	Page 74 of 265
13	CRLA/880/2016	POLAMETI PAVAN KALYA @ BABLOO HYD & 3 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP.	POSANI AKASH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
14	CRLA/912/2016	B.SHIVA KUMAR HYDERABAD & ANR. Vs THE STATE OF AP. REP PP.	Dr MAJJI SURI BABU POSANI AKASH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
15	CRLA/1130/2016	KALVA MADDAIAH KURNOOL DT & ANR. Vs THE STATE OF AP. REP PP.	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
16	CRLA/1161/2016	T.ANKA RAO GUNTUR DT. Vs THE STATE REP PP AND ANR.	K GANI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
17	CRLA/1267/2016	YALAMANCHALI RAJU @ POTTUDU (A1) BOBBILI & 2 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
18	CRLA/1280/2016 CRLA/1295/2016 CRLA/1312/2016	VARCHALAM DILEEP KUMAR @ DILEEP NELLORE & ANR. Vs THE STATE OF ANDHRA PRADESH REP PP.	T S ANIRUDH REDDY G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	SPS NELLORE
19	CRLA/1295/2016	UPPU YUVA TEJA NELLORE. Vs THE STATE OF AP. REP PP.	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
20	CRLA/1312/2016	CHANDRAGIRI ASHOK NELLORE. Vs THE STATE OF AP. REP PP.	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
21	CRLA/1301/2016	KUKKAMALLA JANESH @ GNANESU GUNTUR DT & 7 OTRS. Vs THE STATE OF AP. REP PP.	YADDALA DURGA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
22	CRLA/1308/2016	ISLAVAT SAKKI NAIK @ SAKKI NAIDU VIJAYAWADA. Vs THE STATE OF ANDHRA PRADESH REP PP.	WITHDRAWN OF LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared Post-Withdrawal of Legal Aid,New Vakalath not filed by Appellant	KRISHNA
23	CRLA/1320/2016	MATURI VENKATA MANIKYALA RAO E.G.DT. Vs THE STATE OF AP. REP PP.	T S RAYALU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
24	CRLA/1323/2016	MANNURU RAJESH KADAPA. Vs THE STATE OF AP. REP PP.	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	YSR KADAPA

25	CRLA/12/2017	V.K.PRABHAKAR @ BABU @ PRABHAKAR RAJAHMUNDRY. Vs THE STATE OF AP.REP PP.	000	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISARAJĀFAFRĀM
26	CRLA/44/2017	CHALLA CHINNA POTHI REDDY PRAKASAM DT. Vs ANNAPUREDDY NAGI REDDY GUNTUR DT & 8 OTRS REP PP.	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
27	CRLA/70/2017	SYAM DONDIYA SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	PADMALATHA YADAV LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
28	CRLA/102/2017	KOLAKA SUDHAKAR SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	K RADHIKA LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
29	CRLA/104/2017 CRLA/226/2017	BOYA PATHIKONDA JAYARAMUDU KURNOOL DT & ANR. Vs THE STATE OF AP. REP PP.	VIVEKANANDA VIRUPAKSHA	PUBLIC PROSECUTOR (AP) Common Paper Book prepared	KURNOOL
30	CRLA/226/2017	B.PATTIKONDA PEDDA NARSANNA DEVARAKONDA (M) AND 5 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP.	VIRUPAKSHA DATTATREYA GOUDA	PUBLIC PROSECUTOR (AP)	KURNOOL
31	CRLA/137/2017	MR. NANJAPPAGARI BHAGAVANTHU PUTTAPARTHY TOWN. Vs THE STATE OF AP. REP PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
32	CRLA/149/2017	T.MOHAN DURGA VENKATA VARA PRASAD VIZIANAGARAM DT. VS THE STATE OF AP. REP PP.	P THIRUMALA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
33	CRLA/154/2017	HARIJANA R. MANJUNATH Vs THE STATE OF A.P.	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
34	CRLA/246/2017	PALLELA YERRAPPA @ VENKATRAMANA PRASAD CHITTOOR DT. Vs THESTATE OF ANDHRA PRADESH REP PP.	S PARINEETA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
35	CRLA/1508/2018	MANDANGI ARJUN @ VARJI Vs STATE OF AP.	A RAVI SHANKAR	PUBLIC PROSECUTOR Paper Book Prepared	VIZIANAGARAM
36	CRLA/2729/2018	CHIPPALA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR

COURT NO. 21 THE HONOURABLE SRI JUSTICE K SURESH REDDY

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

	PROCÉEDINGS THROUGH HYBRID MODE) (DAILY LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
	ISMISSAL	17	. E I I I I I I I I I I I I I I I I I I	NEOF GROENT ABVI	2.01		
37	CRLP/14929/2014	ASHISH SRIVASTAV & ANOTHER Vs STATE OF A.P. & ANOTHER	PRABHAKAR SRIPADA	PUBLIC PROSECUTOR (AP)	SPS NELLORE		
38	CRLP/16034/2014	KOTHAPALLI SK. KHURSHEEDA BEGUM SOWDI ARABIA & ANO VS S.H.O. W.P.S. NELLORE DIST. & ANO	P N SUNIL KUMAR REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE		
39	CRLP/16230/2014 IA 1/2014(CRLPMP 17448/2014) Stay Petition	KOTA NAGABHUSHANA RAO MEDAK DT. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	ARAVALA RAMA RAO	PUBLIC PROSECUTOR (AP)	SRIKAKULAM		
40	CRLP/16609/2014 IA 2/2014(CRLPMP 17906/2014) Stay Petition	S. JAYALAKSHMI GUNTUR Vs STATE OF A.P. REP. BY P.P. HYD &ANR	M RAJESWARI	PUBLIC PROSECUTOR (AP)	GUNTUR		
41	CRLP/16613/2014	K. TARAKESWARA RAO VISAKHAPATNAM Vs KOVVUTHULA KANTHAM VISAKHAPATNAM & ANR	T M K CHAITANYA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
42	HEARING CRLP/14421/2013 IA 1/2014(CRLPMP 1204/2014) Vacate Stay Petition CRLP/13486/2013 CRLP/13615/2013 CRLP/14147/2013 CRLP/14898/2013	C.NARASIMHA REDDY & 8 OTHERS Vs THE STATE OF AP. & ANOTHER	K R PRABHAKAR	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) PUBLIC PROSECUTOR	CHITTOOR		
43	CRLP/13486/2013 IA 2/2013(CRLPMP 13819/2013) Vacate Stay Petition	SHRI CH.RAMA SANYASI RAO (A-1) VIZIANAGARAM & 31 OTRS. Vs STATE. THRSHO CID PS.HYD & ANR REP PP.	D MADHAVI	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) ELEVATED AS JUDGE	VIZIANAGARAM		
44	CRLP/13615/2013 IA 1/2014(CRLPMP 1949/2014) Vacate Stay Petition	SHRI ANNAVARAM VENKATARAMA HANUMAKUMR & 28 OTHERS Vs THE STATE OF A.P. & ANOTHER	D MADHAVI	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) PUBLIC PROSECUTOR	SPS NELLORE		
45	CRLP/14147/2013 IA 2/2013(CRLPMP 13797/2013) Vacate Stay Petition	G.MADHUSUDHAN RAO AND 5 OTHERS Vs THE STATE OF AP. THROUGH SHO. CID AND ANOTHERS	K R PRABHAKAR	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) ELEVATED AS JUDGE	VIZIANAGARAM		
46	CRLP/14898/2013	K.RAVINDRA BABU GUNTUR AND ANR. Vs STATE OF AP. THRSHO CID. PS. HYD. & ANR.	K R PRABHAKAR	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	GUNTUR		

47 CRLP/10470/2014

T V JAGGI REDDY

PUBLIC PROSECUTOR K S MURTHY

WESTE TO STORE VARI

PATHAPATI VARALAKSHMI W.G. DIST. VS STATE OF A.P. REP. BY P.P. HYD & ANR

N BHARATH SIMHA REDDY J UGRANARASIMHA

R1 app by m/s t.ugranarasimha(Adv), R2 notice sent not yet returned,

R3 returned unserved, proof of service not filed.

FOR EXTENSION OF INTERIM ORDERS

CRP/1179/2024 IA 1/2024-Stay Petition IA 2/2024-Vacate Stay Petition

TOYOTA KIRLOSKAR MOTOR P LTD Vs MR.L.SUNIL REDDY

KURNOOL

THE HONOURABLE DR JUSTICE K MANMADHA RAO

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE: MENTIONS ARE NOT ALLOWED.

MONDAY - MATTERS PERTAINING TO MINES, INDUSTRIES AND COMMERCE; HEALTH, MEDICAL & FAMILY WELFARE, WOMEN DEVELOPMENT & CHILD WELFARE.

TUESDAY - MATTERS PERTAINING TO ENDRESS & CROSTO

SERVICES & SPORTS

WEDNESDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2020. THURSDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2021. FRIDAY - SERVICE MATTERS PERTAINING TO THE YEAR 2022.

	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
ADMIS	SSION (MINES AND INDUST	RIES)				
1	WP/15707/2024 IA 1/2024 Stay Petition	M/S. HINDUSTAN SHIPYARD LIMITED Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR INDUSTRIES COMMERCE	VISAKHAPATNAM	
2	WP/15840/2024 IA 1/2024 Suspension Petition	PRATHIMA INFRASTRUCTURE LTD Vs THE STATE OF AP	G LAKSHMI	GP FOR MINES AND GEOLOGY	KURNOOL	
3	WP/16180/2024 IA 1/2024 Direction Petition	G. VEERA DINESH REDDY Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR MINES AND GEOLOGY	GUNTUR	
4	WP/16182/2024 IA 1/2024 Direction Petition	M/S VEERASHIVA GRANITES AND EXPORTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR MINES AND GEOLOGY	GUNTUR	
5	WP/16184/2024 IA 1/2024 Direction Petition	M/S VEERASHIVA GRANITES AND EXPORTS PRIVATE LIMITED VS THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR MINES AND GEOLOGY	GUNTUR	
6	WP/16213/2024 IA 1/2024 Direction Petition	VADDE SHANKAR Vs THE STATE OF AP	Y BALAJI	GP FOR HOME GP FOR MINES AND GEOLOGY	KURNOOL	
7	WP/16237/2024 IA 1/2024 Direction Petition	SREE PENAKAA SUBHASH CHANDRA BOSE REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR GENERAL ADMINISTRATION	SPS NELLORE	
ADMIS	SSION (ENDOWMENTS)					
	WP/16183/2024 IA 1/2024 Direction Petition	GORANTLA CHOWDARAIAH Vs THE STATE OF ANDHRA PRADESH	SYED GHOUSE BASHA	GP FOR ENDOWMENTS	PRAKASAM	
ADMIS	SSION (MEDICAL AND HEA	LTH)				
9	WP/15210/2024 IA 1/2024 Set Aside Petition	GLOBAL COLLEGE OF NURSING Vs THE STATE OF AP	Y ANUPAMA DEVI	GP FOR MED HEALTH AND FAMILY WELFARE	PRAKASAM	
10	WP/16018/2024 IA 1/2024 Suspension Petition	SRI PAVAN SAI EDUCATIONAL AND RURAL DEVELOPMENT SOCIETY Vs THE STATE OF AP	KOCHIRI RAJA SHEKAR	GP FOR MEDICAL HEALTH FW	SPS NELLORE	

11	WP/16049/2024 IA 1/2024 Direction Petition	M/S.MYTHRI CT SCAN AND DIAGNOSTICS Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	GP FOR MED HEALTH AND FAMILY WELFARE	WEST GODAVARI
12	WP/16119/2024 IA 1/2024 Suspension Petition	SRI AMARAVATHI EDUCATIONAL AND RURAL DEVELOPMENT SOCIETY Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	GP FOR MED HEALTH AND FAMILY WELFARE	SPS NELLORE
FOR A	ADMISSION (CRP MATTERS)				
13	CRP/1619/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs K. NARASIMHULU	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
14	CRP/1620/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs K.SHAMEER	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
15	CRP/1621/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs G.SIVA PRASAD	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
16	CRP/1622/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs K.P.SRIDHAR SASTRY	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
17	CRP/1623/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs B.H.VENKATESULU	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
18	CRP/1624/2024 IA 1/2024 Stay Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs H.RAMESH	V R REDDY KOVVURI(SC FOR APSPDCL)		ANANTAPUR
19	CRP/1628/2024 IA 1/2024 Stay Petition	J.SUDHAKAR Vs NACHU KONDAPPA @ KONDAIAH DIED	S KRISHNA REDDY		ANANTAPUR
FOR A 20	SA/461/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Stay Petition	VOTTIMI VENKATA REDDY Vs VOTTIMI NAGALAKSHMI	P RAJESH BABU		ANANTAPUR
21	SA/464/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition	PAYYAVULA VENKATA SUBBAIAH Vs THUMMALA VENKATA KRISHNAIAH(DIED)	P V MAHESH		ANANTAPUR

COURT NO. 18 THE HONOURABLE DR JUSTICE K MANMADHA RAO

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(DAILY LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
	WP/20808/2012 IA 1/2012(WVMP 3906/2012) Vacate Stay Petition IA 2/2012(WPMP 26665/2012) Direction Petition IA 1/2013(WPMP 15995/2013) Implead Petition	T. ERANNA KURNOOL DIST Vs EXECUTIVE OFFICERS SRI ANJANEYA SWAMY TEMPLE KURNOOL DIST	RAJA REDDY KONETI	GP FOR ENDOWMENTS A SREEKANTH REDDY(SC FOR ENDOW RS) V T M PRASAD B S S PRASAD	KURNOOL	
23	WP/24368/2012	INDURU RAJASEKHAR REDDY NELLORE DIST. Vs THE A.P.ENDOWMENTS TRIBUNALREP.BY CHAIRMANHYD.&2OTRS.	K SRINIVAS	GP FOR ENDOWMENTS V T M PRASAD	SPS NELLORE	
24	WP/24625/2012 IA 1/2012(WPMP 31435/2012) Direction Petition	BATCHU RAMESH Vs THE GOVERNMENT OF ANDHRA PRADESH	A V S LAXMI	GP FOR ENDOWMENTS E SAMBASIVA PRATAP	VISAKHAPATNAM	
25	WP/30423/2012 IA 1/2012(WPMP 38814/2012) Suspension Petition	SRI ADABALA SATYANARAYAN S/O PARADESI Vs THE A.P. ENDOWMENTS TRIBUNAL	GODEY SATISH	GP FOR ENDOWMENTS	EAST GODAVARI	
26	WP/31273/2012 IA 2/2012(WPMP 39865/2012) Suspension Petition	SRI SEENDRUPU SATHIBABU Vs THE A.P. ENDOWMENTS TRIBUNAL	GODEY SATISH	GP FOR ENDOWMENTS V T M PRASAD SC FOR ENDOWNMENTS	EAST GODAVARI	
27	WP/34385/2012 IA 1/2012(WPMP 43734/2012) Direction Petition	MAGANTI VENKATESWARA RAE S/O. VENKATA SUBBAIAH Vs THE DEPUTY COMMISSIONER ENDOWMENTS	K G K PRASAD	GP FOR ENDOWMENTS V T M PRASAD	KRISHNA	
	WP/35313/2012 IA 1/2012(WVMP 4425/2012) Vacate Stay Petition IA 2/2012(WPMP 44855/2012) Suspension Petition IA 1/2013(WVMP 45/2013) Vacate Stay Petition	SRI BALA TRIPURASUNDARI AMMAVARI TEMPLE Vs THE DEPUTY COMMISSIONER	V S R ANJANEYALU	GP FOR ENDOWMENTS V T M PRASAD	GUNTUR	
29	WP/33707/2013 IA 1/2013(WPMP 41940/2013) Direction Petition	NARRA SUDHA RANI Vs SRI LAKSHMI NARASIMHA SWAMY DEVASTHANAM	VENKATESWARLU POSANI	GP FOR ENDOWMENTS C H SATISH KUMAR	KRISHNA	
30	WP/37209/2013 IA 1/2013(WPMP 46314/2013) Suspension Petition IA 1/2014(WPMP 1537/2014) Implead Petition	SRI PABBATI KAPILAWAI VARLA DHARMA SATRAM VS THE GOVERNMENT OF ANDHRA PRADESH	BS KARTIK & PRASAD ESR	GP FOR ENDOWMENTS V T M PRASAD	KRISHNA	

31	WP/37465/2013 IA 1/2013(WPMP 46616/2013) Direction Petition IA 1/2015(WPMP	NUWURU VENKATA RAMANAIAH Vs GOVERNMENT OF A.P.	M SUGUNA	GP FOR ENDOWMENTS V T M PRASAD	SP\$19616108265
	50173/2015) Direction Petition				
32	WP/1547/2014 IA 1/2014(WPMP 1835/2014) Direction Petition	VAVVETI VENKATAPPAIAH Vs THE STATE OF A.P.	M S R CHANDRA MURTHY	GP FOR ENDOWMENTS V T M PRASAD SC FOR ENDOWNMENTS GP FOR REVENUE	SPS NELLORE
33	WP/3644/2014 IA 1/2014(WPMP 4484/2014) Direction Petition IA 2/2014(WPMP 4485/2014) Suspension Petition	A.P. ARCHAKA SAMAKHYA Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR ENDOWMENTS VIJAYA BHASKAR MOOLA	HYDERABAD
34	WP/7272/2014 IA 1/2014(WPMP 9009/2014) Direction Petition	M.VEERA MANI S/O. MURGAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS	V V N NARASIMHAM	GP FOR ENDOWMENTS V T M PRASAD	CHITTOOR
35	WP/9932/2014 IA 1/2014(WPMP 12468/2014) Direction Petition	ALLU SURESH KUMAR Vs SRI VARA LAKSHMI NARASIMHA SWAMY VARI DEVASTHANAM	TURAGA SAI SURYA	E SAMBASIVA PRATAP	VISAKHAPATNAM
36	WP/16365/2014 IA 1/2014(WPMP 20312/2014) Direction Petition	MOGILI SRIRAMULU S/O MUTTAIAH VS THE GOVERNMENT OF ANDHRA PRADESH	K S MURTHY	GP FOR MINES AND GEOLOGY GP FOR HOME RAMA CHANDRA RAO GURRAM(SC FOR AP PCB) CH SIDDHARTHA SARMA M CHALAPATI RAO GP FOR REVENUE	GUNTUR
INTER	LOCUTORY(MINES & INDUS	STRIES)			
37	WP/24052/2010 IA 1/2017(WVMP 3123/2017) Vacate Stay Petition WP/24334/2010	M/S. DEEPA GRANITES DOOR NO. 20-267/1 Vs THE GOVERNMENT OF A.P.	K V SUBRAHMANYA NARUSU	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR REVENUE (AP) GP FOR REVENUE	CHITTOOR
<u>ADMIS</u>	SSION (MINES AND INDUSTE	RIES)			
38	WP/29699/2013 IA 1/2013(WPMP 36888/2013) Direction Petition	DAMARAJU VEERANJANEYA SWAMY VS GOVERNMENT OF ANDHRA PRADESH	T S ANAND Y SRINIVASA MURTHY	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR SOCIAL WELFARE	EAST GODAVARI
39	WP/37893/2013 IA 1/2013(WPMP 47145/2013) Direction Petition	G CHINNA BULLEMMA GUNTUR DIST Vs JT SECY I & C [MINES II] DEPT. HYD & 2 OTHERS	V BRAHMAIAH CHOWDARY	GP FOR MINES AND GEOLOGY	GUNTUR
40	WP/38045/2013 IA 1/2013(WPMP 47313/2013) Stay Petition	DONGA NARAYANA MURTY W.G. DIST Vs PRL SECY MINES & GEOLOGY DEPT HYDERABAD & 2 OTHERS	K L N SWAMY	GP FOR MINES AND GEOLOGY GP FOR REVENUE	WEST GODAVARI
INTER	LOCUTORY(MINES & INDUS	STRIES)			
41	WP/2771/2013 IA 1/2013(WVMP 1684/2013) Vacate Stay Petition IA 1/2015(WPMP 47904/2015) Fix an Early Date WP/2778/2013 WP/2779/2013	TAMIL NADU ELECTRICITY BOARD VS A.P. MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	G V S GANESH	GP FOR INDUSTRIES & COMMERCE D S SIVADARSHAN K S GOPALA KRISHNAN	SRIKAKULAM

42	WP/2778/2013 IA 1/2013(WVMP 2899/2013) Vacate Stay Petition IA 1/2017(WPMP 29482/2017) Fix an Early Date	TAMIL NADU ELECTRICITY BOARD Vs A.P. MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	G V S GANESH	GP FOR INDUSTRIES & COMMERCE KALAMATA RAGHU BABU	SRIKARUZAM ²⁶⁵
43	WP/2779/2013 IA 1/2013(WVMP 2839/2013) Vacate Stay Petition IA 1/2017(WPMP 29481/2017) Fix an Early Date	TAMIL NADU ELECTRICITY BOARD Vs A.P. MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	G V S GANESH	GP FOR MINES AND GEOLOGY KALAMATA RAGHU BABU	KURNOOL
44	WP/10952/2013 IA 1/2013(WPMP 13560/2013) Direction Petition	VALLURU BASAVAIAH CHOWDARY KRISHNA DIST. Vs PRL. SECY IND. & COMM. DEPT. & 5 ORS.	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
45	WP/15857/2013 IA 1/2015(WPMP 917/2015) Implead Petition IA 3/2015(WPMP 4137/2015) Direction Petition	L.BIJAYA Vs THE GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX GP FOR REVENUE	SRIKAKULAM
46	WP/21005/2013 IA 1/2013(WVMP 3205/2013) Vacate Stay Petition	SRI SAI SINDHU INDUSTRIES LTD Vs GOVERNMENT OF ANDHRA PRADESH	N SHOBA	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR INDUSTRIES & COMMERCE GP FOR INDUSTRIES COMMERCE N/S	YSR KADAPA
47	WP/34352/2013 IA 1/2013(WPMP 42762/2013) Direction Petition	NAGULAPALLI NAGA RAJU VS THE DIRECTOR OF MINES AND GEOLOGY	G VASANTHA RAYUDU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	EAST GODAVARI
48	WP/35935/2013 IA 1/2013(WPMP 44677/2013) Direction Petition	SHAIK BAJI SHAHED GUNTUR DIST. Vs THE GOVT.OF A.P.MINES HYD.& 4 OTRS.	V BRAHMAIAH CHOWDARY	GP FOR MINES AND GEOLOGY GP FOR FORESTS	GUNTUR
49	WP/37074/2013 WP/37092/2013 WP/37093/2013 WP/37118/2013	M/S. SATYANARAYANA TRADES Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR INDUSTRIES & COMMERCE M RAVINDRANATH REDDY	EAST GODAVARI
50	WP/37092/2013	M/S. SRI LAKSHMI GANAPATHI RICE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR INDUSTRIES & COMMERCE M RAVINDRANATH REDDY DEPUTY SOLICITOR GENERAL OF INDIA	EAST GODAVARI
51	WP/37093/2013	M/S. MGR RICE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR INDUSTRIES & COMMERCE M RAVINDRANATH REDDY DEPUTY SOLICITOR GENERAL OF INDIA	EAST GODAVARI
52	WP/37118/2013	M/S. SRI VENKATESWARA RICE INDUSTRY Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR INDUSTRIES & COMMERCE M RAVINDRANATH REDDY DEPUTY SOLICITOR GENERAL OF INDIA	EAST GODAVARI

53	WP/37695/2013 IA 1/2013(WPMP 46900/2013) Direction Petition	INTEGRATED TRIBAL (EDUCATION & RURAL). Vs PRL.SECY. INDUSTRIES & COMMERCE DEPT. & 4 OTHERS	E V V S RAVI KUMAR	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	WARAR & Lof 265
54	WP/38199/2013 IA 1/2013(WPMP 47492/2013) Stay Petition	THE GUTALA SAND QUARRY WORKERS & BOATSMEN Vs THE GOVERNMENT OF ANDHRA PRADESH	S SUMAN	GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
55	WP/38233/2013 IA 1/2013(WPMP 47528/2013) Stay Petition	SRI BALAJI BOATSMEN & SAND WORKERS LCCS LTD. Vs THE GOVERNMENT OF ANDHRA PRADESH	S SUMAN	GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
56	WP/38513/2013 IA 1/2013(WPMP 47866/2013) Direction Petition	G.RAMA LINGA REDDY Vs THE ASST.DIRECTOR OF MINES AND GEOLOGY	B SARVOTHAM REDDY	GP FOR MINES AND GEOLOGY	YSR KADAPA
57	WP/38533/2013 IA 1/2013(WPMP 47895/2013) Suspension Petition	POTANA VENKATA SIVA NAGARAJU S/O GOPAL RAO VS STATE OF ANDHRA PRADESH	S S REDDY	GP FOR INDUSTRIES & COMMERCE N SHOBA	GUNTUR
ADMIS 58	SSION (MINES AND INDUSTE WP/3478/2014	RIES) SRI REPALLE	ANDAPALLI SANJEEV	GP FOR MINES AND	KRISHNA
	IA 1/2014(WPMP 4273/2014) Direction Petition	RAJAKOTESWARARAO Vs GOVERNMENT OF ANDHRA PRADESH INDUSTRIES & COMMERCE	KUMAR	GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	
59	WP/3770/2014 IA 1/2014(WPMP 4644/2014) Direction Petition WP/3289/2014	SRI VEERANJANEYA ALL CASTS SAND & BOAT WORKERS Vs GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
60	WP/4210/2014 IA 1/2014(WPMP 5198/2014) Direction Petition	THE AMARAVATHI MANDAL SAND & BOAT VS GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
61	WP/4233/2014 IA 1/2014(WPMP 5226/2014) Direction Petition	THE LAKSHMI NARASIMHA SAND & BOAT WORKERS LABOUR VS GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
62	WP/5050/2014 IA 1/2014(WPMP 6276/2014) Direction Petition	THE CHALLAGARIGA SAND & BOAT Vs GOVERNMENT OF ANDHRA PRADESH	ANDAPALLI SANJEEV KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
63	WP/5454/2014 IA 1/2014(WPMP 6795/2014) Stay Petition IA 2/2014(WPMP 29590/2014) Fix an Early Date	LALAM RAM ULU Vs THE DIRECTOR OF MINES & GEOLOGY	G ESWARAIAH	GP FOR MINES AND GEOLOGY GP FOR REVENUE	VISAKHAPATNAM

INTERLOCUTORY(MINES & INDUSTRIES)

64	WP/2895/2014 IA 1/2014(WPMP 3547/2014) Direction Petition	DWARAKNAD M. REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	RAJANIKANTH JWALA	GP FOR MINES AND GEOLOGY GP FOR HOME V V ANIL KUMAR GP FOR REVENUE	SP\$ 196140 RE 265
65	WP/4074/2014 IA 1/2014(WPMP 5029/2014) Direction Petition	M/S. VEE YEN GRANITES LIMITED WARANGAL DIST VS PRL SECY INDUSTRIES & COMMERCE (MINES) HYD & 6 OT	P PRADEEP KUMAR REDDY	GP FOR MINES AND GEOLOGY M/S INDUS LAW FIRM GP FOR REVENUE	CHITTOOR
66	WP/5084/2014 IA 1/2014(WPMP 6311/2014) Direction Petition	NAGULAPALLI NAGA RAJU Vs THE DIRECTOR OF MINES AND GEOLOGY	G VASANTHA RAYUDU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	EAST GODAVARI
67	WP/5227/2014 IA 1/2014(WVMP 2910/2014) Vacate Stay Petition	M/S.PTS LOGISTICS PVT.LTD Vs THE GOVERNMENT OF ANDHRA PRADESH	B CHANDRASEN REDDY	GP FOR MINES AND GEOLOGY GP FOR INDUSTRIES COMMERCE GP FOR INDUSTRIES & COMMERCE (AP)	PRAKASAM
68	WP/5232/2014 IA 4/2014(WPMP 29589/2014) Fix an Early Date	LALAM RAMBABU Vs THE DIRECTOR OF MINES & GEOLOGY	G ESWARAIAH	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
69	WP/7744/2014 IA 1/2014(WPMP 9627/2014) Direction Petition	BYREDDY SUBBA REDDY KURNOOL DIST & 33 OTHERS Vs PRL SECY MINES & GEOLOGY DEPT HYD & 3 OT	CHILAMKURI HANUMANTHA RAYUDU	GP FOR MINES AND GEOLOGY MOHAMMED ABDUL RASHEED	KURNOOL
FINAL	HEARING (MINES-INDUSTR	(IES)			
70	WP/4738/2014	SREE VENKATA KANAKA DURGA & UMA MAHESWARA MICA MINES Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	N SHOBA	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE CHETLURU SREENIVAS	SPS NELLORE
ADMIS	SSION (MINES AND INDUST	RIES)			
71	WP/12474/2016 IA 1/2016(WPMP 15625/2016) Suspension Petition IA 2/2016(WPMP 15626/2016) Direction Petition IA 3/2016(WPMP 15627/2016) Direction Petition	ANRAK ALUMINNIUM LTD. A PUBLIC LIMITED COMPANY Vs THE STATE OF ANDHRA PRADESH	JUVVADI SATYANARAYANA RAO	K LAKSHMAN (AST SOL GEN) Y SUDHAKAR GP FOR INDUSTRIES COMMERCE	HYDERABAD
INTER	LOCUTORY(MINES & INDUS	STRIES)			
72	WP/36215/2016 IA 1/2016(WPMP 44623/2016) Suspension Petition	KANDREGUALA SURYANARAYANA VS STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR MINES AND GEOLOGY (AP)	VISAKHAPATNAM
73	WP/36647/2016 IA 1/2016(WPMP 45125/2016) Direction Petition IA 2/2016(WPMP 45126/2016) Suspension Petition IA 1/2020 Direction Petition	GANTA MALLESHWAR RAO VS THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	GP FOR MINES AND GEOLOGY (AP) SUBBA RAO KORRAPATI GP FOR AGRICULTURE GP FOR REVENUE R4 UNSERVED,	KRISHNA

FOR APPEARANCE

74	WP/8445/2018 IA 1/2018 Suspension Petition	LAKSHMI KADIRVEL Vs THE UNION OF INDIA	P S P SURESH KUMAR	Y V ANIL KUMAR (Central Government Counsel) GP FOR REGISTRATION AND STAMPS S.V.S.S.SIVA RAM R2 UNSERVED, SPL	VISARPAPATARA
ADMIS 75	WP/5518/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition WP/5522/2018 WP/5650/2018 WP/5744/2018	RIES) S. AKKAMMA Vs STATE OF ANDHRA PRADESH	N SHOBA	GP FOR MINES AND GEOLOGY (AP)	GUNTUR
76	WP/5522/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	V. SUNDARI Vs STATE OF ANDHRA PRADESH	N SHOBA	GP FOR MINES AND GEOLOGY (AP)	GUNTUR
77	WP/5650/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	M. ADINARAYANA Vs STATE OF ANDHRA PRADESH	N SHOBA	GP FOR MINES AND GEOLOGY (AP)	GUNTUR
78	WP/5744/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	M/S GNANESARI QUARRY Vs THE STATE OF AP	N SHOBA	GP FOR MINES AND GEOLOGY	GUNTUR
79	WP/16893/2018 IA 1/2018 Stay Petition	SRI KATARI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE	EAST GODAVARI
80	WP/17030/2018 IA 1/2018 Direction Petition	GVN CHOWDARY Vs STATE OF AP	K S MURTHY	GP FOR MINES AND GEOLOGY (AP) PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) GP FOR GENERAL ADMINISTRATION RAMAKRISHNA PATIVADA N SHOBA MADHAVA RAO NALLURI	PRAKASAM
81	WP/41257/2018 IA 1/2018 Suspension Petition	M/S TRANSWORLD GARNET INDIA PRIVATE LIMITED VS THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR SATA	GP FOR MINES AND GEOLOGY (AP) PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL)	SRIKAKULAM
82	WP/47784/2018 IA 1/2018 Direction Petition	GODREJ AGROVET LTD Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR INDUSTRIES COMMERCE (AP)	KRISHNA
<u>INTER</u> 83	WP/15173/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	STRIES) SMT. VELUGUBANTI SRI VINAYA SATYA SUDHA Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY (AP)	EAST GODAVARI
84	WP/27074/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition IA 3/2018 Vacate Stay Petition	NAKKA ANUSHA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS SECRETARY	K NAVEEN KUMAR	GP FOR MINES AND GEOLOGY (AP) R4 UNSERVED,	VISAKHAPATNAM

85	WP/30673/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition IA 1/2019 Direction Petition	M/S. G. R. R. ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR MINES AND GEOLOGY (AP) R4 UNSERVED,	VIZÎANA ÊSA PÎAÑ ⁵
86	WP/37379/2018 IA 1/2018 Direction Petition IA 1/2024 Leave Petition	CHILAKALAPUDI BASKAR Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR MINES AND GEOLOGY (AP) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE R9 UNSERVED,	GUNTUR
ADMIS	SSION (MINES AND INDUSTI	RIES)			
87	WP/1315/2019 IA 1/2019 Direction Petition	K UDAY KUMAR Vs THE STATE OF AP AND 7 OTHERS	YALLABANDI RAMATIRTHA	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE GP FOR FORESTS	SPS NELLORE
<u>FINAL</u>	HEARING (MINES-INDUSTR	RIES)			
88	WP/658/2019	TRANSWORLD GARNET INDIA PVT LTD Vs THE STATE OF AP	VIJAYA KUMAR SATA	GP FOR MINES AND GEOLOGY (ASST SOLICITOR GENERAL OF INDIA) R6 UNSERVED,	SRIKAKULAM
ADMIS	SSION (MINES AND INDUSTI	RIES)			
89	WP/20871/2020 IA 1/2020 Direction Petition	TURAKA KUMAR BABU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
90	WP/4094/2021 IA 1/2021 Direction Petition	J.V.LAKSHMI REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MINES AND GEOLOGY	YSR KADAPA
91	WP/6442/2021 IA 1/2021 Stay Petition IA 2/2021 Suspension Petition IA 3/2021 Vacate Stay Petition	CONTAINER CORPORATION OF INDIA Vs STATE OF ANDHRA PRADESH	J PRABHAKAR	NAUMENE SURAPARAJ KARLAPALEM GP FOR INDUSTRIES COMMERCE V SESHA KUMARI R4 UNSERVED	EAST GODAVARI
92	WP/8228/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	THONDAPU SIVA RAMA KRISHNA Vs STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY	KRISHNA
93	WP/6543/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	B EESHWARAMMA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR MINES AND GEOLOGY GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE R8 UNSERVED,	ANANTAPUR
94	WP/12109/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	KAMPA HANOKU Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR MINES AND GEOLOGY	-
95	WP/38095/2022 IA 1/2022 Direction Petition	TAMIZHMANI MUNUSWAMY/TAMILMANI Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR MINES AND GEOLOGY K RAMA KOTESWARA RAO	ANANTAPUR
96	WP/8974/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	UBR MINERALS Vs UNION OF INDIA	UTTARA LEGAL	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR MINES AND GEOLOGY	SPS NELLORE

97	WP/13142/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	P V V SURYA KUMAR Vs THE STATE OF ANDHRA PRADESH	G N UMA RANI	GP FOR MINES AND GEOLOGY A RADHAKRISHNA	GUN199R ⁸⁷ of 265
98	WP/15440/2023 IA 1/2023 Direction Petition WP/13849/2023 WP/15442/2023 WP/15443/2023	SRI SAI VENKATESWARA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR INDUSTRIES COMMERCE	KURNOOL
99	WP/13849/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	M/S. S S CRUSHER Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY (AP)	ANANTAPUR
100	WP/15442/2023 IA 1/2023 Direction Petition	D.AYYAPU REDDY Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR INDUSTRIES COMMERCE	KURNOOL
101	WP/15443/2023 IA 1/2023 Direction Petition	SRI SAI VENKATESWARA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR INDUSTRIES COMMERCE	KURNOOL
102	WP/32111/2023	TEJA PUBLICITIES Vs THE STATE OF ANDHRA PRADESH	Y KOTESWARA RAO	GP FOR INDUSTRIES COMMERCE GP FOR INFORMATION AND PUBLIC RELATIONS - R3	GUNTUR
103	WP/33515/2023 IA 1/2023 Direction Petition	DANDA SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR INDUSTRIES COMMERCE GP FOR REVENUE	GUNTUR
104	WP/33546/2023 IA 1/2023 Direction Petition WP/33548/2023	DANDA SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR MINES AND GEOLOGY GP FOR REVENUE	GUNTUR
105	WP/33548/2023 IA 1/2023 Direction Petition	JAJULA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR INDUSTRIES COMMERCE (AP) GP FOR REVENUE	PRAKASAM
106	WP/33688/2023 IA 1/2023 Direction Petition IA 1/2024 Direction Petition	P MEGHANATHA Vs THE UNION OF INDIA	KATA SAMBASIVA RAO	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) AYESHA AZMA S GP FOR MINES AND GEOLOGY GP FOR REVENUE	ANANTAPUR
INTER	LOCUTORY(MINES & INDUS	STRIES)			
107	WP/8457/2023 IA 1/2023 Suspension Petition	SMT.K.SANDHYARANI Vs THE STATE OF ANDHRA PRADESH	V ESWARAIAH CHOWDARY	GP FOR INDUSTRIES COMMERCE G R SUDHAKAR	PRAKASAM
108	WP/12788/2023 IA 1/2023 Suspension Petition WP/12633/2023	MUDUNURU RAMA RAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR MINES AND GEOLOGY R2 UNSERVED,	VISAKHAPATNAM
109	WP/12633/2023 IA 1/2023 Suspension Petition	MUDUNURU RAMA RAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM

110	WP/18498/2023 IA 1/2023 Stay Petition IA 2/2023 Permission Petition IA 3/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition	SRI LAKSHMI PRASANNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR MINES AND GEOLOGY P DURGA PRASAD GP FOR MINES AND GEOLOGY (AP)	KRISIANA ⁸ of 265
111	WP/21250/2023 IA 1/2023 Suspension Petition	M/S. SUN BRIGHT GRANITES Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	GP FOR MINES AND GEOLOGY D V SASIDHAR	EAST GODAVARI
112	WP/24790/2023 IA 1/2023 Stay Petition	DWARAMPUDI SUCHARITHA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	EAST GODAVARI
ADMIS	SSION (MINES AND INDUSTR	RIES)			
113	WP/4604/2024 IA 1/2024 Direction Petition	RAVELLA PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR MINES AND GEOLOGY (AP) V R N PRASHANTH GP FOR REVENUE	PRAKASAM
114	WP/5464/2024 IA 1/2024 Direction Petition	MOHAN SPINTEX INDIA LIMITED Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING	KRISHNA
115	WP/6070/2024 IA 1/2024 Suspension Petition	C BHARGAVA KRISHNA Vs THE STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	GP FOR MINES AND GEOLOGY N/S	CHITTOOR
116	WP/7180/2024 IA 1/2024 Stay Petition IA 3/2024 Stay Petition	M/S. ANI MINES AND MINERALS Vs UNION OF INDIA	E SAMBASIVA PRATAP	VENKATESWARLU GUNDUBOINA (CENTRAL GOVT COUNSEL) GP FOR MINES AND GEOLOGY	SPS NELLORE
117	WP/7362/2024 IA 1/2024 Direction Petition	TARAKESWARA TEXTILES PARK PRIVATE LIMITED VS THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR INDUSTRIES COMMERCE GP FOR FINANCE PLANNING	GUNTUR
118	WP/9641/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	EMPERICAL MINERALS Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR MINES AND GEOLOGY J UGRANARASIMHA (SC FOR APIIC)	CHITTOOR
119	WP/9896/2024 IA 1/2024 Direction Petition	K.NARAYANAPPA Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR INDUSTRIES COMMERCE	KURNOOL
120	WP/11022/2024 IA 1/2024 Stay Petition	SANJANA DEVELOPERS Vs THE STATE OF AP	K SRINIVASA PRASAD	GP FOR MINES AND GEOLOGY	WEST GODAVARI
121	WP/11228/2024 IA 1/2024 Direction Petition	M/S RAVI TEJA PROJECTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR MINES AND GEOLOGY J UGRANARASIMHA (SC FOR APIIC)	VISAKHAPATNAM
122	WP/11789/2024 IA 1/2024 Direction Petition	SINGARAJU RAJA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	KRISHNA

123	WP/13434/2024 IA 1/2024 Stay Petition	TRIMEX HEAVY MINERALS PRIVATE LIMITED Vs	D S SIVADARSHAN	GP FOR MINES AND GEOLOGY V R N PRASHANTH	SRIKARULAM ²⁶⁵
	Stay Fellion	THE STATE OF AP		R2 UNSERVED, N/S	
124	WP/15426/2024 IA 1/2024 Suspension Petition IA 2/2024 Stay Petition	PPPL NECL (JV) Vs THE STATE OF AP	M/S INDUS LAW FIRM	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY GP FOR REVENUE spl	YSR KADAPA
INTER	LOCUTORY(MINES & INDUS	STRIES)			
125	WP/6406/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition	P. GOWRI SHANKARA RAO Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR MINES AND GEOLOGY	VIZIANAGARAM
ADMIS	SSION (MEDICAL AND HEAL	<u>TH)</u>			
126	WP/8811/2015 IA 1/2015(WPMP 11617/2015) Fix an Early Date IA 3/2024 Fix an Early Date	M/S. VIJAYA KRISHNA HOSPITALS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	T V L NARASIMHA RAO	GP FOR MEDICAL HEALTH FW(AP) K.S.G.PADMAVATHI SC FOR Dr.Y.S.R AAROGYASRI HEALTH TRUST M V HANUMANTHA RAO SHAIK JEELANI BASHA KOWTURU PAVAN KUMAR	SPS NELLORE
127	WP/46664/2016 IA 1/2016(WPMP 57479/2016) Direction Petition	SAMATHA KUMARI D/O.JAISINGH Vs THE STATE OF A.P. REP.BY ITS PRINCIPAL SECRETARY MEDICAL	K ANANTHA RAO	GP FOR MEDICAL HEALTH & FW(AP)	CHITTOOR
128	WP/30443/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	SAI KARUNA SCHOOL OF NURSING Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR MEDICAL HEALTH FW(AP)	KRISHNA
129	WP/8530/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition WP/13022/2024 WP/13362/2024	DR G A AUGUSTINE RAJ Vs THE STATE OF AP	M CHALAPATI RAO	GP FOR MED HEALTH AND FAMILY WELFARE K B RAMANNA DORA R7 UNSERVED, spl	YSR KADAPA
130	WP/13022/2024 IA 1/2024 Direction Petition	DR. G. A. AUGUSTINE RAJ Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	GP FOR MEDICAL HEALTH FW K B RAMANNA DORA	YSR KADAPA
131	WP/13362/2024 IA 1/2024 Direction Petition	DR. G. A. AUGUSTINE RAJ VS THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	GP FOR MEDICAL HEALTH FW K B RAMANNA DORA	YSR KADAPA
132	WP/13818/2024 IA 1/2024 Suspension Petition	M/S. SAI MYRA REPROTECH VS THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	GP FOR MEDICAL HEALTH FW N/S	SPS NELLORE
133	WP/14182/2024 IA 1/2024 Direction Petition	VEMPADA TEJASWAI BASAVA PRASANNA REDDY Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR MEDICAL HEALTH FW	VISAKHAPATNAM

INTERLOCUTORY (WOMEN & CHILD WELFARE)

134	WP/20022/2017 IA 1/2017(WPMP	VENKATESHWARA MAHLA AUDHYOGIK	N NAVEEN KUMAR	GP FOR WOMEN DEV CHILD WELFARE(TG)	GUNTUR of 265
	24503/2017) Suspension Petition IA 2/2017(WPMP 24504/2017) Stay Petition	UTPADAK Vs THE STATE OF ANDHRA PRADESH			
ADMIS	SSION (WOMEN & CHILD WE	LFARE)			
135	WP/9923/2023 IA 1/2023 Suspension Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	MANTHENA VISWANATHA RAJU Vs THE STATE OF ANDHRA PRADESH	KOLLUSU SATISH	GP FOR WOMEN DEV CHILD WELFARE MANGENA SREE RAMA RAO GP FOR REVENUE	EAST GODAVARI
136	WP/8286/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	CHUNDRU SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR REVENUE GP FOR HOME GP FOR SOCIAL WELFARE R8 UNSERVED,	EAST GODAVARI
FOR E	EING MENTIONED				
137	IA/1/2024 For Being Mentioned CMA/10/2022	M.PRASAD Vs	GEETHA MADHURI N S	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
INTER	RLOCUTORY(REVIEW PETIT	IONS))			
138	IA/1/2024 Review Petition CMA/158/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	P L RAO SR APP BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GUNTUR
139	IA/1/2024 Review Petition CMA/223/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GEETHA MADHURI N S SR-APP. BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GUNTUR
140	IA/1/2024 Review Petition CMA/246/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GEETHA MADHURI N S SR-APP. BY M/S J U M V PRASAD	GUNTUR
141	IA/2/2024 Review Petition CMA/272/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	INAMPUDI NAGESWARA RAO SR - APP. BY J U M V PRASAD CENTRAL GOVERNMENT COUNSEL MEMO OF PROOF OF SERVICE FILED VIDE USR NO:36268/2019	PRAKASAM
142	IA/1/2024 Condone Delay Petition CMA/272/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	INAMPUDI NAGESWARA RAO SR - APP. BY J U M V PRASAD CENTRAL GOVERNMENT COUNSEL MEMO OF PROOF OF SERVICE FILED VIDE USR NO:36268/2019	PRAKASAM
143	IA/1/2024 Condone Delay Petition CMA/287/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	INAMPUDI NAGESWARA RAO SR-APP. BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	PRAKASAM

144	IA/2/2024 Review Petition CMA/287/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	INAMPUDI NAGESWARA RAO SR-APP. BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	PRARASAMP 265
145	IA/1/2024 Review Petition CMA/292/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GEETHA MADHURI N S SR APP BY M/S.J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) MEMO FILED VIDE USR NO:63366/2021	GUNTUR
146	IA/2/2024 Review Petition CMA/293/2019	UNION INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR APP BUY M/S.K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) PROOF OF SERVICE FILED VIDE USR NO:33821820 & 63372/2021	GUNTUR
147	IA/1/2024 Condone Delay Petition CMA/293/2019	UNION INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR APP BUY M/S.K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) PROOF OF SERVICE FILED VIDE USR NO:33821820 & 63372/2021	GUNTUR
148	IA/1/2024 Condone Delay Petition CMA/383/2019	UNION OF IND Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR-VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) MEMO FILED VIDE USR NO:43210/2019	GUNTUR
149	IA/2/2024 Review Petition CMA/383/2019	UNION OF IND Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR-VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) MEMO FILED VIDE USR NO:43210/2019	GUNTUR
150	IA/2/2024 Review Petition CMA/463/2019	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	P L RAO SR APP BY M/S.J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) proof of service MEMO FILRD DELIVERY CONFIRMED filed VIDE USR NO 36164/2020 DATE 20/11/2020	VISAKHAPATNAM

151	IA/1/2024 Modification CMA/463/2019	NALLAPARAJU GOWRI Vs	P L RAO	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S.J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) proof of service MEMO FILRD DELIVERY	visaagafafaa
152	IA/1/2024 Review Petition CMA/70/2020	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	CONFIRMED filed VIDE USR NO 36164/2020 DATE 20/11/2020	GUNTUR
153	IA/1/2024 Review Petition CMA/80/2020	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	RESPONDENT VIDE USR NO.22242/2023 GEETHA MADHURI N S SR - APP. BY J U M V PRASAD CENTRAL GOVERNMENT COUNSEL	GUNTUR
154	IA/1/2024 Review Petition CMA/240/2021	THE UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	P L RAO SR-APP. BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
155	IA/1/2024 Review Petition CMA/244/2021	UNION OF INDIA Vs	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GEETHA MADHURI N S SR-APP. BY M/S J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL)	GUNTUR
156	IA/2/2024 Condone Delay Petition CMA/256/2021	THE UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	N SASIKALA (STANDING COUNSEL FOR RAILWAYS) P L RAO K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR-APP. BY M/S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
157	IA/3/2024 Review Petition CMA/256/2021	THE UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	N SASIKALA (STANDING COUNSEL FOR RAILWAYS) P L RAO K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR-APP. BY M/S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
158	IA/2/2024 Review Petition CMA/11/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
159	IA/1/2024 Condone Delay Petition CMA/11/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	GUNTUR

160	IA/2/2024 Review Petition CMA/43/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR-APP. BY M/S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) Memo filed vide usr no.18407/2022	GUNTUR ^{93 of 265}
161	IA/1/2024 Condone Delay Petition CMA/43/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR-APP. BY M/S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) Memo filed vide usr no.18407/2022	GUNTUR
162	IA/1/2024 Condone Delay Petition CMA/45/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S VENNA HEMANTH KUMAR(23014) MEMO FILED VIDE USR NO.18406/22.	GUNTUR
163	IA/2/2024 Review Petition CMA/45/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S VENNA HEMANTH KUMAR(23014) MEMO FILED VIDE USR NO.18406/22.	GUNTUR
164	IA/2/2024 Review Petition CMA/79/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S K KRISHNA BUSHAN CHOWDARY(23011) MEMO FILED VIDE USR NO.18471/22.	GUNTUR
165	IA/1/2024-Condone Delay Petition CMA/79/2022	UNION OF INDIA Vs	PASALA PONNA RAO (SC FOR CENT GOVT.)	GEETHA MADHURI N S K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL) SR APP BY M/S K KRISHNA BUSHAN CHOWDARY(23011) MEMO FILED VIDE USR NO.18471/22.	GUNTUR

NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 10 THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

		(CAUSE LI	ST MOTION HEARING)	
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMI</u>	SSION (CIVIL SUPPLIES)				
1	WP/15245/2024 IA 1/2024 Direction Petition	NALLAPPAGARI SUBHASHINI Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR CIVIL SUPPLIES	ANANTAPUR
2	WP/15986/2024 IA 1/2024 Direction Petition	RUPPA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR CIVIL SUPPLIES GP FOR REVENUE	VISAKHAPATNAM
3	WP/16133/2024 IA 1/2024 Direction Petition	M. SAROJAMMA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR CIVIL SUPPLIES	ANANTAPUR
4	WP/16141/2024 IA 1/2024 Direction Petition	PUTTA VENKAIAH Vs STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	SPS NELLORE
5	WP/16150/2024 IA 1/2024 Direction Petition	S MANOJ KUMAR Vs THE STATE OF AP	K NARSI REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE	ANANTAPUR
6	WP/16153/2024 IA 1/2024 Direction Petition	A NAGESAMMA Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE	ANANTAPUR
7	WP/16188/2024 IA 1/2024 Direction Petition	M LAKSHMI KANTHA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	CHITTOOR
8	WP/16189/2024 IA 1/2024 Direction Petition	D RAJA KUMARI Vs THE STATE OF AP	K SRINIVAS	GP FOR CIVIL SUPPLIES	GUNTUR
9	WP/16190/2024 IA 1/2024 Direction Petition	GADIPARTHI RAJA Vs THE STATE ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR CIVIL SUPPLIES	KRISHNA
10	WP/16191/2024 IA 1/2024 Suspension Petition	THANGA BALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR CIVIL SUPPLIES	YSR KADAPA
11	WP/16227/2024 IA 1/2024 Direction Petition	ANNAPURNAMMA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR CIVIL SUPPLIES GP FOR FINANCE PLANNING	ANANTAPUR
12	WP/16263/2024 IA 1/2024 Direction Petition	KANAKA LAKSHMI FILLING STATION VS THE UNION GOVERNMENT OF INDIA	PECHATHY RANGA RAO	GP FOR CIVIL SUPPLIES	WEST GODAVARI
ADMI:	SSION (IRRIGATION)				
13	WP/16084/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	GUNTUR

14	WP/16091/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	GUNTUR95 of 265
15	WP/16093/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	GUNTUR
16	WP/16094/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF AP	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	GUNTUR
17	WP/16125/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	GUNTUR
ADMIS	SSION (Irrigation and CAD)				
18	WP/16086/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	GUNTUR
19	WP/16121/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	GUNTUR
20	WP/16122/2024 IA 1/2024 Direction Petition	TURAKA RAJA Vs THE STATE OF AP	BATHALA RAMESH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	GUNTUR

COURT NO. 10 THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	MODE)							
			(DAILY LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
<u>FOR A</u> 21	APPEARANCE WP/2447/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition	YAKASIRI RAMAIAH Vs THE STATE OF ANDHRA PRADESH	NAGA RAJU KOLLATI	GP FOR REVENUE (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR IRRI AND CAD	SPS NELLORE			
FOR D	DISMISSAL							
22	WP/2768/2018 IA 1/2018 Stay Petition IA 1/2024 L R Petition	P CHANDRA SEKHAR RAO Vs THE STATE OF AP	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES (AP)	SPS NELLORE			
23	WP/29249/2018 IA 1/2018 Direction Petition	VARADA SAI BABA Vs THE STATE OF ANDHRA PRADESH	GANGISETTY RAJESWARA RAO	GP FOR CIVIL SUPPLIES (AP) R4 UNSERVED,,Remarks:	KURNOOL			
24	WP/29973/2018 IA 1/2018 Direction Petition	M/S. S.L.N.S. TRADERS Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	ANANTAPUR			
25	WP/8340/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition WP/37042/2022	GOLLAPALLI KANCHANA Vs STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR CIVIL SUPPLIES (AP)	VISAKHAPATNAM			
26	WP/37042/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	MALLAPU REDDY MANIKYALA RAO Vs THE STATE OF AP	V V N NARAYANA RAO	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES (AP)	VISAKHAPATNAM			
FOR C	ORDERS							
27	WP/7844/2019 IA 1/2019 Suspension Petition	M/S. SRI CHITRA AGRI EXPORTS Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO POSANI	ADDL ADVOCATE GENERAL (AP) GP FOR CIVIL SUPPLIES	KRISHNA			
FOR F	<u>HEARING</u>							
28	WP/13568/2018 IA 1/2018 Suspension Petition	SMT C GOVINDAMMA Vs THE STATE OF AP	T BALAJI	GP FOR CIVIL SUPPLIES (AP) S V MUNI REDDY	CHITTOOR			
29	WP/38476/2018 IA 1/2018 Direction Petition	BODDU RAMA RAO Vs THE STATE OF ANDHRA PRADESH	K SUBRAHMANYAM	GP FOR IRRI AND CAD (AP) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	VISAKHAPATNAM			
30	WP/47049/2018 IA 1/2018 Direction Petition	VEERANJANEYA RICE TRADERS Vs STATE OF A.P. REPRESENTED BY PRINCIPAL SECRETARY	V V LAKSHMI NARAYANA	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	GUNTUR			
FOR F	FURTHER HEARING							
31	WP/22759/2018 IA 1/2018 Suspension Petition	B. MURLIKRISHNA Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	GP FOR CIVIL SUPPLIES (AP)	KURNOOL			

32	WP/22940/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	ARANGI SARADA Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR CIVIL SUPPLIES (AP)	SRIKARUZAM ²⁶⁵
33	WP/23145/2018 IA 1/2018 Direction Petition	N. HYMAVATHI Vs THE STATE OF ANDHRA PRADESH	GNANESWARA RAO MITTIREDDI	GP FOR CIVIL SUPPLIES (AP)	SRIKAKULAM
34	WP/26375/2018 IA 1/2018 Suspension Petition	Y.RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES (AP)	ANANTAPUR
35	WP/27111/2018 IA 1/2018 Suspension Petition	HARSHA ELECTRONICS Vs THE STATE OF ANDHRA PRADESH	М РІТСНАІАН	GP FOR CIVIL SUPPLIES (AP)	GUNTUR
36	WP/30381/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	DIRESANAPU SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR CIVIL SUPPLIES (AP)	PRAKASAM
37	WP/5335/2023 IA 1/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Leave Petition WP/28601/2023 WP/29978/2023	SURISETTY SIVA VENKATA PRASAD GUPTHA Vs THE STATE OF AP	N ASHWANI KUMAR	GP FOR CIVIL SUPPLIES GP FOR HOME	YSR KADAPA
38	WP/28601/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition	SURISETTY SIVA VENKATA PRASAD GUPTHA Vs THE STATE OF AP	N ASHWANI KUMAR	GP FOR CIVIL SUPPLIES GP FOR HOME GP FOR CIVIL SUPPLIES (AP) 26/7	YSR KADAPA
39	WP/29978/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Suspension Petition IA 4/2023 Vacate Stay Petition IA 5/2023 Miscellaneous Petition IA 6/2023 Vacate Stay Petition IA 6/2023 Vacate Stay Petition IA 6/2024 For Being Mentioned IA 3/2024 For Being Mentioned IA 4/2024 For Being Mentioned IA 4/2024 For Being Mentioned	SURISETTY SIVA VENKATA PRASAD GUPTHA VS THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES (AP) 26/7	YSR KADAPA
40	WP/7807/2023 IA 1/2023 Direction Petition	KATAMALLA POUL Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR IRRIGATION COMM AREA DEV	PRAKASAM
ADMIS 41	WP/38522/2014 IA 1/2014(WPMP 48220/2014) Suspension Petition	P.CHINNABABU Vs THE STATE OF AP.CIVIL SUPPLIES DEPT. & 2 OTHERS	A RAVI SHANKAR	GP FOR CIVIL SUPPLIES (AP)	SRIKAKULAM

42	WP/45477/2018 IA 1/2018 Suspension Petition	VINAYAKA GRAMA LAKSHMI GROUP Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES (AP) R4 UNSERVED,	CHITEGOR of 265
43	WP/14026/2020 IA 1/2020 Suspension Petition IA 2/2020 Additional Material Petition	BOYA BASAPPA Vs STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR CIVIL SUPPLIES	KURNOOL
44	WP/13269/2021 IA 1/2021 Suspension Petition	N.BHEEMARJUNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR CIVIL SUPPLIES	KURNOOL
45	WP/14427/2023 IA 1/2023 Suspension Petition WP/12902/2022	G DASTAGIRAMMA Vs THE STATE OF AP	A CHANDRAIH NAIDU	GP FOR CIVIL SUPPLIES	KURNOOL
46	WP/12902/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	G.DASTAGIRAMMA Vs STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP FOR CIVIL SUPPLIES	KURNOOL
47	WP/26280/2023 IA 1/2023 Suspension Petition IA 2/2024 Direction Petition	MIDTHIPATI JYOTHI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAMA MURTY P V S A	GP FOR CIVIL SUPPLIES GP FOR HOME GP FOR REVENUE	EAST GODAVARI
48	WP/29742/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Set Aside Petition CC/6841/2023	KANDULA BAPUJI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR CIVIL SUPPLIES GP FOR HOME GP FOR CIVIL SUPPLIES (AP)	EAST GODAVARI
49	CC/6841/2023	KANDULA BAPUJI Vs SMT K. MADHAVI LATHA I.A.S.	KAVITHA GOTTIPATI	D KASIM SAHEB V MAHESWAR REDDY 26/7	EAST GODAVARI
50	WP/6343/2024 IA 1/2024 Direction Petition	D GURAYYA Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR CIVIL SUPPLIES (AP)	EAST GODAVARI
51	WP/11396/2024 IA 1/2024 Suspension Petition	BUGATHA VENKATESWARA RAO VS THE STATE OF ANDHRA PRADESH	S SRIDHAR	GP FOR CIVIL SUPPLIES N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	VIZIANAGARAM
52	WP/12588/2024 IA 1/2024 Direction Petition	B SANTHOSHA BHARATHI Vs THE STATE OF ANDHRA PRADESH	K JOSEPH	GP FOR CIVIL SUPPLIES	GUNTUR
53	WP/14282/2024 IA 1/2024 Direction Petition	SURE RAMAKRISHNA SAI KUMAR Vs THE STATE OF A.P.	RAJA REDDY KONETI	GP FOR CIVIL SUPPLIES GP FOR HOME	GUNTUR
54	WP/14891/2024 IA 1/2024 Direction Petition	GOKULA MERY Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE	YSR KADAPA
55	WP/14979/2024 IA 1/2024 Direction Petition	SMT.E.LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR CIVIL SUPPLIES	KURNOOL

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ADMI : 56	WP/1600/2020 IA 1/2020 Suspension Petition IA 1/2024 Leave Petition	MIS.ANDHRA PAPER LTD Vs STATE OF ANDHRA PRADESH	VEDULA SRINIVAS	GP FOR IRRI AND CAD (AP)	EAST GODAVARI
57	WP/28532/2021 IA 1/2021 Direction Petition WP/22847/2014	MANGALA BALRAJU Vs THE STATE OF ANDHRA PRADERSH	U RAMANJANEYULU	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	ANANTAPUR
58	WP/22847/2014 IA 1/2014(WPMP 28652/2014) Direction Petition	MANGALA BALA RAJU. Vs STATE OF ANDHRA PRADESH	U RAMANJANEYULU S V INDIRA	GP FOR IRRI AND CAD (AP) GP FOR REVENUE 26/7	ANANTAPUR
59	WP/12008/2022 IA 1/2022 Direction Petition	B.KATYAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV R5 R6 UNSERVED	KURNOOL
60	WP/30918/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GURRAM VIJAYABASKAR RAO Vs THE STATE OF AP	NERELLA S V RAVI TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV	SPS NELLORE
61	WP/33775/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Extension Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Implead Petition WP/14245/2020	M/S. HCC-CPPL (JV) VS THE STATE OF ANDHRA PRADESH	N JEEVAN KUMAR	GP FOR IRRIGATION COMM AREA DEV VIVEK CHANDRA SEKHAR S GP FOR IRRI AND CAD (AP) R4 UNSERVED	PRAKASAM
62	WP/14245/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Permission Petition IA 4/2020 Vacate Stay Petition	ICICI BANK LTD Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR IRRIGATION COMM AREA DEV N JEEVAN KUMAR SRINIVASA RAO BODDULURI 26/7	GUNTUR
63	WP/549/2024 IA 1/2024 Direction Petition	SRI SREE LAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	EAST GODAVARI
64	WP/1128/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition	THE INDIAN HUME PIPE CO LTD Vs THE STATE OF AP	SHIREEN SETHNA BARIA	GP FOR IRRIGATION COMM AREA DEV GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION	YSR KADAPA
65	WP/3963/2024 IA 1/2024 Direction Petition	RKN PROJECTS PRIVATE LIMITED Vs THE STATE OF AP	BATHALA RAMESH	GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING	SPS NELLORE
66	WP/4286/2024 IA 1/2024 Direction Petition	VSR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR FINANCE PLANNING (AP) GP FOR IRRIGATION COMM AREA DEV	KURNOOL

67	WP/8078/2024 IA 1/2024 Direction Petition	M/S KMR CONSTRUCTIONS - LANKA RAMASIVA REDDY(JV) Vs THE STATE OF ANDHRA PRADESH	MEKALA ANUSHA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	sP399E11109f265
68	WP/8591/2024 IA 1/2024 Direction Petition	KAYALA SRINIVASARAO VS THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	WEST GODAVARI
69	WP/9264/2024 IA 1/2024 Direction Petition	CH.SUBRAHMANYAM REDDY Vs THE STATE OF ANDHRA PRADESH	MEKALA ANUSHA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SPS NELLORE
70	WP/10917/2024 IA 1/2024 Direction Petition	M/S SRI SAI LAKSHMI CONSTRUCTIONS AND COMPANY Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	YSR KADAPA
71	WP/10951/2024 IA 1/2024 Direction Petition	SRI BHAGEERADHA CONSTRUCTIONS VS THE STATE OF AP	RAHUL REDDY CHAGANTI	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	YSR KADAPA
72	WP/11177/2024 IA 1/2024 Direction Petition	ADAPALA GOPALA REDDY Vs THE STATE OF AP	V SURENDRA REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
73	WP/11539/2024 IA 1/2024 Direction Petition	M. SUBBALAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	RAHUL REDDY CHAGANTI	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	YSR KADAPA
74	WP/11878/2024 IA 1/2024 Direction Petition	S CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	C PRAKASH REDDY	GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING	KURNOOL
75	WP/11893/2024 IA 1/2024 Direction Petition	B VENKATESWARLU REDDY Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SPS NELLORE
76	WP/13281/2024 IA 1/2024 Direction Petition	M/S. RUDRA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	GUNTUR
77	WP/13299/2024 IA 1/2024 Direction Petition	VEERLA VEERA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR NAIDANA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
78	WP/13576/2024 IA 1/2024 Direction Petition	LANKA RAMASIVA REDDY Vs THE STATE OF ANDHRA PRADESH	MEKALA ANUSHA	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	SPS NELLORE
79	WP/13587/2024 IA 1/2024 Direction Petition	M/S.HRVINS CONSTRUCTIONS PVT.LIMITED Vs THE STATE OF ANDHRA PRADESH	MEKALA ANUSHA	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	CHITTOOR

80	WP/13593/2024 IA 1/2024 Direction Petition	BORRA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR NAIDANA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	KRISHNA ¹ of 265
81	WP/13617/2024 IA 1/2024 Direction Petition	VEERLA VEERA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR NAIDANA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	KRISHNA
82	WP/13650/2024 IA 1/2024 Direction Petition	R T LAKSHMIKANTHA REDDY Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	ANANTAPUR
83	WP/13652/2024 IA 1/2024 Direction Petition	B. MALYADRI REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
84	WP/13689/2024 IA 1/2024 Direction Petition	P HUSSAIN REDDY Vs THE STATE OF AP	MARELLA RADHA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
85	WP/13736/2024 IA 1/2024 Direction Petition	K RADHA KRISHNA Vs THE STATE OF AP	BATHALA RAMESH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	SPS NELLORE
86	WP/13739/2024 IA 1/2024 Direction Petition	O MANOHAR REDDY Vs THE STATE OF AP	BATHALA RAMESH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SPS NELLORE
87	WP/13929/2024 IA 1/2024 Direction Petition	V. KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SPS NELLORE
88	WP/13934/2024 IA 1/2024 Direction Petition	DEVA DHEERAJ REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	SPS NELLORE
89	WP/14013/2024 IA 1/2024 Direction Petition	MITRA ENGINEERING CONSTRUCTIONS Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	GUNTUR
90	WP/14082/2024 IA 1/2024 Direction Petition	YERUVA KOTESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	KURNOOL
91	WP/14097/2024 IA 1/2024 Direction Petition	M/S. PVR INFRA Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV	KURNOOL
92	WP/14104/2024 IA 1/2024 Direction Petition	GODDUMURI KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
93	WP/14344/2024 IA 1/2024 Direction Petition	KOTHAPALLI BHAVANI Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR IRRI AND CAD GP FOR HOME	GUNTUR
94	WP/14421/2024 IA 1/2024 Direction Petition	KAMANA LAKSHMANA RAO Vs THE STATE OF AP	JUVVINA NOOKAPATHI RAO	GP FOR IRRI AND CAD GP FOR REVENUE	EAST GODAVARI

95	WP/14745/2024 IA 1/2024 Direction Petition	JAI BHARAT GOSEVA TRUST Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR IRRI AND CAD GP FOR REVENUE	KR1999122 of 265
96	WP/15258/2024 IA 1/2024 Direction Petition	NOOTHATI KAMESWARI Vs THE STATE OF AP	INAPURAPU SURYANARAYANA	GP FOR IRRI AND CAD GP FOR REVENUE GP for Village and Ward Secretariats	EAST GODAVARI
<u>ADMIS</u> 97	SSION (Irrigation and CAD) WP/29345/2013 IA 1/2013(WPMP 36447/2013) Direction Petition IA 1/2015(WPMP 19641/2015) Permission Petition WP/21475/2013 WP/21845/2013	M/S. SRINIVASA CIVIL WORKS PVT. LTD. Vs THE STATE OF A.P. REP. BY ITS SECRETARY	V V SATISH	GP FOR IRRIGATION & COMM AREA DEV THE ADVOCATE GENERAL	EAST GODAVARI
98	WP/21475/2013 IA 1/2013(WPMP 26282/2013) Suspension Petition IA 1/2016(WVMP 1369/2016) Vacate Stay Petition	M/S. SRINIVASA CIVIL WORKS PVT. LTD. Vs THE STATE OF A.P.	V V SATISH	GP FOR IRRIGATION & COMM AREA DEV GP FOR IRRI AND COMM AREA DEV GP FOR IRRI AND CAD (AP) GP FOR IRRI AND CAD 26/7	WEST GODAVARI
99	WP/21845/2013 IA 1/2013(WPMP 26771/2013) Suspension Petition IA 1/2016(WVMP 1374/2016) Vacate Stay Petition	M/S. SRINIVASA CIVIL WORKS PVT. LTD. Vs THE STATE OF A.P.	V V SATISH	GP FOR IRRIGATION & COMM AREA DEV GP FOR IRRI AND COMM AREA DEV GP FOR IRRI AND CAD (AP) GP FOR IRRI AND CAD 26/7	WEST GODAVARI
100	WP/12953/2024 IA 1/2024 Direction Petition	SREE MANDALI ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	KRISHNA
101	WP/13256/2024 IA 1/2024 Direction Petition	M/S. NIRMAN PROJECTS ENGINEERING AND WORKS Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	GP FOR FINANCE PLANNING GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	GUNTUR
102	WP/13771/2024 IA 1/2024 Direction Petition	MADAKA KRISHNA SWAMY Vs THE STATE OF ANDHRA PRADESH	KOTHA VEERA NAGA PALLAVI	GP FOR IRRI AND CAD GP FOR REVENUE	EAST GODAVARI
103	WP/14688/2024 IA 1/2024 Direction Petition	GOLI SARATH BABU @ SARATH REDDY Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR IRRI AND CAD GP FOR IRRI AND CAD	WEST GODAVARI
	HEARING WP/4849/2018 IA 1/2018 Direction Petition IA 2/2018 Modification	VEERESH NAIK Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	ANANTAPUR
105	WP/9450/2018 IA 1/2018 Direction Petition	S.ABDUL MUNAF Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	ANANTAPUR
106	WP/9948/2018 IA 1/2018 Direction Petition	K.DASTAGIRI Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	KURNOOL

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107	WP/18665/2018 IA 1/2018 Direction Petition	CHITTELA RAMAKANAKACHARI Vs STATE OF A.P.	V SUDHAKAR REDDY	GP FOR CIVIL SUPPLIES (AP) GP FOR HOME	KRISHNA
108	WP/10912/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	R SIVAIAH Vs THE STATE OF ANDHRA PRADESH	KATA SAMBASIVA RAO	GP FOR CIVIL SUPPLIES GP FOR REVENUE	ANANTAPUR
FOR H	IEARING				
	WP/39653/2015 IA 1/2015(WPMP 51144/2015) Direction Petition	SMT. V.JANAKI RANI Vs THE STATE OF A.P. REP. BY ITS DISTRICT COLLECTOR	K GANI REDDY	GP FOR CIVIL SUPPLIES (TG)	HYDERABAD
110	WP/41448/2016 IA 1/2016(WPMP 51066/2016) Direction Petition	M.S.A. NARAYANAMMA Vs THE STATE OF ANDHRA PRADESH CIVIL SUPPLIES DEPARTMENT	V V N NARAYANA RAO	GP FOR CIVIL SUPPLIES (AP) GP FOR REVENUE	VISAKHAPATNAM
FOR P	RONOUNCEMENT OF ORD	ERS			
111	CRP/2381/2023 IA 1/2023 Stay Petition	JONNALAGADDA JAGANNATHARAO VS JONNALAGADDA VENKATA LAKSHMI RAJYAM	JONNALAGADDA JAGANNATHARAO(PARTY IN PERSON)	CHILUKURI NARENDRA BABU (PART HEARD)10/07to19/7	GUNTUR
112	CRP/427/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	CHINTHAPANTI SOMASEKHAR REDDY Vs YANGAREDDY MADHUSUDHAN REDDY	BUTTA VIJAYA BHASKER	J NARAYANA SWAMY SR-APP by m/s.J.Narayana Swamy (adv).	ANANTAPUR
113	MACMA/299/2024 IA 2/2024-Stay Petition IA 3/2024-Petition to Withdraw IA 4/2024-Vacate Stay Petition	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VS MONDITHOKA VENKATA SWAMY	NARESH BYRAPANENI	RAMA MOHAN RAO KOTHA R1- NOTICE SENT, NOT YET RETURNED R2- UNSERVED & RETURNED("ADDRESSEE NOT IN VILLAGE" AS PER POSTAL ENDORSEMENT)	GUNTUR

THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK-PROCEEDINGS THROUGH HYBRID MODE)

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR</u>	BEING MENTIONED				
1	IA/1/2023 Stay Petition CRP/506/2023	KAMATHAM LAKSHMAIAH I Vs	P N MURTHY	VELAGAPUDI V N RAO SR-app by M/s. Velagapudi.V.N.Rao(Advoc ate)	GUNTUR

INTERLOCUTORY (REGULAR BAILS)

2	CRLP/4022/2024	YAGNI HEMANTH NAGA SAI	MAHESWARI ARIKA	PUBLIC PROSECUTOR	EAST GODAVARI
		Vs THE STATE OF ANDHRA			

INTERLOCUTORY (ANTICIPATORY BAILS)

PRADESH

3	CRLP/4949/2024 IA 1/2024 Miscellaneous Petition IA 2/2024	CHEVIREDDY MOHITH REDDY Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR P SAI SURYA TEJA	CHITTOOR
	Implead Petition	PRADESH			

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FOR A	TOR ADMISSION (CRP MATTERS)							
4	CRP/1485/2024 IA 1/2024 Dispense with Petition	REV. D. PRASADA RAO Vs VIGNAM LUKA @ VENKATESWARLU	JOSEPH PREM KUMAR KUMMARIKUNTA	SOMISETTY GANESH BABU RR3,4,6,7,9.11-APP BYM/S.SOMISETTY GANESH.	PRAKASAM			
5	CRP/1327/2024 IA 1/2024 Stay Petition	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Vs SHAIK GOGULAPALLI FAZULOON(DIED)	A.SAI ROHIT	NUTHALAPATI KRISHNA MURTHY R1-Died vide CT; RR2to4-App by M/s.N.Krishna Murthy(Adv). Proof of service not filed	PRAKASAM			
6	CRP/936/2024 IA 1/2024 Stay Petition	SHAIK ABDUL SAMAD Vs SMT M THULASAMMA	SRINIVASULU KURRA	SS RAMA KRISHNA PRASAD Additional Material paper filed vide USR no:52162/24 IS PUTUP IN THE BUNDLE MEMO FILED VIDE USR NO.63679/2024 IS PUTUP IN THE BUNDLE	PRAKASAM			
7	CRP/374/2024	KONIJETI YELLAMANDA Vs KONIJETI SUBBA RAO	NAGA PRAVEEN VANKAYALAPATI	CHUNDURI UDAYA R1 Died Vide CT, RR2,3,5to12 Are not necessary parties vide ct, R4 App by M/s Chunduri Udaya(Adv), Memo Filed vide usr no 40507 of 2024	PRAKASAM			

FOR ORDERS

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8	MACMA/11862/2012/ (Filing No.) IA 1/2012(MACMAMP 1579/2012) Condone Delay Petition	NIDANA AKKAMMA & 2 OTHERS Vs GANDHAM SANKARA RAO AND ANOTHER	G VENKATA REDDY	T MAHENDER RAO TRIAL COURT RECORD AVAILABLE R1-DISMISSED FOR DEFAULT VIDE C.T DT.02/3/2015. R2-APP BY T.MAHENDRA RAO.	VISAKHAPATNAM

ADMISSION

9	CC/4709/2022 IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	MADELLAPALLI BALAJI Vs SHASHI BHUSHAN KUMAR	S LAKSHMINARAYANA REDDY	S SIVA KUMARI C VAMSI KRISHNA	y \$898a108ph ²⁶⁵
10	CC/4710/2022 IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	A.YELLAMMA Vs SHASHI BHUSHAN KUMAR	S LAKSHMINARAYANA REDDY	S SIVA KUMARI C VAMSI KRISHNA	YSR KADAPA
11	CC/2402/2024	SMT TABETI MANIMALA Vs KANTHI RANA TATA	S BALA MOHAN RANGA	K M KRISHNA REDDY RR 1 AND 2 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND RPAD ARE NOT YET RETURNED PROOF OF SERVICE NOT FILED VAKALATH FILED BY K.M.KRISHNA REDDY. COUNTER AFFIDAVIT FILED BY THE R2	KRISHNA
12	CC/4711/2022 IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	BODDUBOINA PEDDA GOPAL Vs SHASHI BHUSHAN KUMAR I.A.S	S LAKSHMINARAYANA REDDY	S SIVA KUMARI- 07009/AP/1990/1995 C VAMSI KRISHNA	YSR KADAPA
13	MACMA/2165/2012 IA 1/2008(MACMAMP 42081/2008) Petition for Grounds IA 1/2011(MACMAMP 52350/2011) Condone Delay Petition IA 1/2012(MACMAMP 9715/2012) Petition for Grounds	THE UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs KANNAM SATISH @ SATISH KUMARI AND 2 OTHERS	NARESH BYRAPANENI	KAMBHAMPATI RAMESH BABU K JYOTHI PRASAD R1 - SERVED, KAMBHAMPATI RAMESH BABU R2 AND R3 - APP BY M/S K.JYOTHI PRASAD	WEST GODAVARI
14	MACMA/3764/2012 IA 8/2012(MACMAMP 27458/2012) Vacate Stay Petition	A.P.STATE ROAD TRANSPORT CORPORATION HYDERABAD Vs GANUGAPENTA LAKSHMIDEVI AND ANOTHER	KALLAKURI SRINIVASARAO	MANGENA SREE RAMA RAO R1 & R2-SERVED. RR1&2-APP BY M.SRI RAMARAO	SPS NELLORE
FOR E	EXTENSION OF INTERIM ORI CRP/674/2024 IA 1/2024 Stay Petition	DERS SWARNA KIRAN KUMAR Vs SANNAMSETTY SRINIVASA RAO	MD SALEEM	HARANADHA RAJU KATTA SR -app by M/s. HARANADHA RAJU KATTA (adv)	PRAKASAM
FINAL HEARING 16 MACMA/2256/2012 THE NEW INDIA T RAMULU S AGASTYA SHARMA WEST GODAVA					
		ASSURANCE COMPANY LTD Vs PALADUGU LAKSHMI NARAYANA @ NARSAYYA & 6 ORS		P RAMANJANEYULU NOT SERVED BY RPAD FOR R1 TO R6. APP BY S.AGASTYA SARMA FOR R7.R2 MINOR REP BY R1.	
17	MACMA/1810/2013	THE ORIENTAL INSURANCE CO LTD Vs JANNU RAM BABU & ANOTHER	N RAMA KRISHNA	YALLABANDI RAMATIRTHA R1- APP BY Y.RAMATIRTHA R2-UNSERVED.	KRISHNA
18	MACMA/670/2015	YARRAMSETTI CHANDRA SEKHARA RAO [DIED] & 3 OTHERS Vs POTHULA VENKATA SATYANARAYANA E.G.DIST & ANR	N SIVA REDDY	S V RAMANA VINOD KUMAR TARLADA (SC FOR APSRTC) R1-NOT NECESSARY VIDE CT. R2- APP BY S.V.RAMANA.	EAST GODAVARI

THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD

To be Heard on Monday The 29th day of July 2024

(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE (1): - Daily List is divided into: (1) Incomplete Matters & (2) Complete Matters.

NOTE (2) :- Complete Matter(Final Hearing) no adjournments will be granted; Synopsis ,list of Dates & Citations to be submitted to the Court Officer before Hearing.

NOTE(3): - Tuesday and Wednesday only Revenue matters will be taken up

NOTE(4): Thursday Land Acquisition, Stamps & Registration matters will be taken.

	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
<u>ADMI</u>	SSION (REVENUE)					
1	WP/15805/2024 IA 1/2024	KARAM GANGARAJU Vs	J RAVI KUMAR	GP FOR HOME GP FOR REVENUE	WEST GODAVARI	
	Stay Petition	THE STATE OF ANDHRA		OF TOR REVENUE		
		PRADESH				
2	WP/16061/2024	PUCHAKAYALA	INAPURAPU	GP FOR REVENUE	EAST GODAVARI	
_	IA 1/2024 Direction Petition	EDUKONDALU Vs	SURYANARAYANA	G G	27.07.0027.17	
	Direction Fethion	THE STATE OF ANDHRA				
		PRADESH				
3	WP/16063/2024	H RANGAMMA	N CHANDRA SEKHAR	GP FOR REVENUE	KURNOOL	
	IA 1/2024 Direction Petition	Vs THE STATE OF AP	REDDY			
	Direction Petition	THE STATE OF AP				
4	WP/16083/2024	VEERAVALLI PRASAD	K L N SWAMY	GP FOR REVENUE	WEST GODAVARI	
	IA 1/2024 Direction Petition	Vs THE STATE OF AP				
5	WP/16096/2024	METTA JAYALAXMI	TOTA TEJESWARA RAO	GP FOR REVENUE	SRIKAKULAM	
	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA				
		PRADESH				
6	WP/16098/2024	KORADA DAMODHAR	Y BHANUSRI AKHILA	GP FOR REVENUE	VISAKHAPATNAM	
	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA				
	Direction Fetition	PRADESH				
_	MID (40440)0004	DININUTI VENUCATA DAG	BONILL BANA CHANIKAB	00 500 DEVENUE	\//7!ANIAOADAN	
7	WP/16110/2024 IA 1/2024	PINNITI VENKATA RAO Vs	BONU RAMA SHANKAR RAO	GP FOR REVENUE	VIZIANAGARAM	
	Direction Petition	THE STATE OF ANDHRA PRADESH				
8	WP/16116/2024	PULLELA YAMINI	TOTA TEJESWARA RAO	GP FOR REVENUE	SRIKAKULAM	
	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA				
		PRADESH				
9	WP/16137/2024	ALLA TARUNA PARVATHI	S APPADHARA REDDY	GP FOR REVENUE	VISAKHAPATNAM	
	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA				
	Direction 1 Cataon	PRADESH				
10	WP/16143/2024	AKKEM SESHA REDDY	KANAKALA DEVI	GP FOR REVENUE	SPS NELLORE	
10	IA 1/2024	Vs	PRASANNAKUMAR	OF TOR REVENUE	OI O NELLOILE	
	Direction Petition	STATE OF ANDHRA PRADESH				
11	WP/16149/2024 IA 1/2024	AKKEM SESHA REDDY Vs	KANAKALA DEVI PRASANNAKUMAR	GP FOR REVENUE	SPS NELLORE	
	Direction Petition	THE STATE OF AP				
40	WD/46454/2024	KVKVDI VDI IDI VICEI IVAV	D C D CHDECH KLIMAD	GP FOR REVENUE		
12	WP/16154/2024 IA 1/2024	KAKARLAPUDI NEELIMA RAJU	P S P SURESH KUMAR	OF FUR NEVENUE	VISAKHAPATNAM	
	Direction Petition	Vs				

		THE STATE OF ANDHRA PRADESH			Page 107 of 265
13	WP/16157/2024 IA 1/2024 Direction Petition	SURAPANENI SIVA RAMA PRASAD Vs THE STATE OF AP	P S P SURESH KUMAR	GP FOR REVENUE	VISAKHAPATNAM
14	WP/16158/2024 IA 1/2024 Direction Petition	ANNE VENKATA VISHNU VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE	VISAKHAPATNAM
15	WP/16161/2024 IA 1/2024 Direction Petition	TAMMAREDDY HEMALATHA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE	VISAKHAPATNAM
16	WP/16173/2024 IA 1/2024 Direction Petition	K NAGENDRA BABU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV	KRISHNA
17	WP/16179/2024 IA 1/2024 Direction Petition	MAMIDI DHARMA RAO Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR REVENUE	SRIKAKULAM
18	WP/16194/2024 IA 1/2024 Direction Petition	KODE KODANDA RAMAKRISHNA BHASKAR Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR REVENUE	KRISHNA
19	WP/16196/2024 IA 1/2024 Direction Petition	T MADHAVAIAH Vs THE STATE OF AP	G M SWAMULU	GP FOR REVENUE	CHITTOOR
20	WP/16198/2024 IA 1/2024 Direction Petition	ANNAM NAGENDRA MURTHY Vs THE STATE OF AP	ANCHA PANDURANGA RAO	GP FOR REVENUE	YSR KADAPA
21	WP/16199/2024 IA 1/2024 Direction Petition	BATTULA GURU SANKAR Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	YSR KADAPA
22	WP/16202/2024 IA 1/2024 Direction Petition	BOGALA OBULA REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	YSR KADAPA
23	WP/16204/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	SMT M. ANANTHAMMA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
24	WP/16210/2024 IA 1/2024 Direction Petition	SUNKARA PRAKASHAM Vs THE STATE OF AP	P GANGA RAMI REDDY	GP FOR REVENUE	SPS NELLORE
25	WP/16233/2024	KUPPA PARAMMA Vs THE STATE OF ANDHRA PRADESH	SIVANANDA VADAPALLI	GP FOR REVENUE	VIZIANAGARAM
26	WP/16240/2024 IA 1/2024 Stay Petition	THUDUMULADINNE BHAKTHA PRAHALLADA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE	YSR KADAPA
27	WP/16264/2024 IA 1/2024	D SRIDEVAMMA Vs	T CHANDRA SEKAR	GP FOR REVENUE GP FOR REGISTRATION	KURNOOL

	Direction Petition IA 2/2024 Direction Petition	THE STATE OF AP		AND STAMPS	Page 108 of 265
28	WP/16267/2024 IA 1/2024 Direction Petition	M GOPAL Vs THE STATE OF AP	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR REVENUE GP FOR HOME	ANANTAPUR
ADMIS 29	SSION (STAMPS AND REGIS WP/16212/2024 IA 1/2024 Direction Petition	V GOPI VS THE STATE OF AP	L R JAYA PRAKASH	GP FOR REGISTRATION AND STAMPS	CHITTOOR
ADMIS 30	SSION (REVENUE-LA) WP/16123/2024 IA 1/2024 Direction Petition	SMT PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR REVENUE	KRISHNA
31	WP/16124/2024 IA 1/2024 Direction Petition	PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR REVENUE	KRISHNA
32	WP/16127/2024 IA 1/2024 Direction Petition	PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR LAND ACQUISITION	KRISHNA
33	WP/16128/2024 IA 1/2024 Direction Petition	SMT. PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR REVENUE	KRISHNA
34	WP/16131/2024 IA 1/2024 Direction Petition	SMT. PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR LAND ACQUISITION	KRISHNA
35	WP/16132/2024 IA 1/2024 Direction Petition	SMT.PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR REVENUE	KRISHNA
36	WP/16136/2024 IA 1/2024 Direction Petition	SMT. PADMINI PARUCHURI Vs THE STATE OF ANDHRA PRADESH	KRUPACHAND GOGINENI	GP FOR REVENUE	KRISHNA
37	WP/16205/2024 IA 1/2024 Direction Petition	RASI KODANDA REDDY Vs THE STATE OF AP	K V L NARASIMHA RAO	GP FOR LAND ACQUISITION	CHITTOOR
<u>INCON</u> 38	MPLETE MATTERS WP/11657/2024 IA 1/2024 Direction Petition	D RAFIQ Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR REVENUE	ANANTAPUR
39	WP/13467/2024 IA 1/2024 Direction Petition	GOLLA SUSEELAMMA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR REVENUE	KURNOOL
40	WP/14023/2024	NIMMANAPALLI SURYA REDDY Vs STATE OF AP	NIMMANAPALLI SURYA REDDY(PARTY IN PERSON)	GP FOR GENERAL ADMINISTRATION GP FOR LAND ACQUISITION	YSR KADAPA
41	WP/14542/2024 IA 1/2024 Direction Petition	K APARNA Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR REVENUE	GUNTUR

42	WP/14594/2024 IA 1/2024 Direction Petition	KUMBA PADMAMMA Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	CHAPPOUR of 265
43	WP/14602/2024 IA 1/2024 Direction Petition	KUMBA BALAMURGAIAH Vs THE STATE OF AP	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV	CHITTOOR
44	WP/15382/2024 IA 1/2024 Direction Petition	GUDIPUDI VENKATA RAMANAIAH VS THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REVENUE	SPS NELLORE
45	WP/15405/2024 IA 1/2024 Direction Petition	MOGALLAPALLI SUBASHINI Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR REVENUE C SUBODH	SPS NELLORE
46	WP/15429/2024 IA 1/2024 Direction Petition	OJILI NARASA REDDY Vs THE STATE OF AP	T VENU GOPAL	GP FOR REVENUE	SPS NELLORE
47	WP/15454/2024 IA 1/2024 Direction Petition	HARSHA S P Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	GP FOR PROHIBITION EXCISE GP FOR HOME	CHITTOOR

COURT NO. 5

THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	WIODE)							
SNO	CASE	PARTY	DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
FOR A	ADMISSION							
48	CC/3804/2023	M/S. KHURANA DAIRY FARM Vs	SHRAVAN.WVB	T KUMAR BABU S NISCHALA REDDY R 3 NOTICE SERVED.(c)e	KRISHNA			
		DR. R. AMARENDRA KUMAR		,				
49	CC/3815/2023	M/S. SRI VIGNESWARA AGENCIES Vs	SHRAVAN.WVB	T KUMAR BABU S NISCHALA REDDY	KRISHNA			
		DR.R. AMARENDRA KUMAR						
50	CC/3816/2023	M/S. SRI AYYAPPA ENTERPRISES	SHRAVAN.WVB	T KUMAR BABU S NISCHALA REDDY	KRISHNA			
		Vs DR. R. AMARENDRA KUMAR						
51	CC/3817/2023	M/S BHARAT LIVESTOCK AGENCY	SHRAVAN.WVB	T KUMAR BABU S NISCHALA REDDY	KRISHNA			
		Vs DR. R. AMARENDRA KUMAR						
52	CC/2469/2024	DR NALLIBOYINA SAIBABU	DEVALARAJU ANIL KUMAR	RR 1 TO 4 AND 6 NOTICE	GUNTUR			
		Vs SRI J SYAMALA RAO IAS		SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED				
				R 5 NOTICE SERVED				
53	CC/2496/2024	MADDULURI MASTAN RAO Vs SRI J.SYAMALA RAO I.A.S	DEVALARAJU ANIL KUMAR	RR 1 TO 5 NOTICE SERVED	GUNTUR			
- 4	00/0505/0004		M DITOLINALL	OLIVED	OLINITUD.			
54	CC/2505/2024	D SRINIVASULU REDDY Vs GOPALA KRISHNA DWIDEDI	M PITCHAIAH	YELLA REDDY RAJANALA (SC FOR ANGRAU) RR 1,2 AND 4 NOTICE SERVED	GUNTUR			
55	CC/2721/2024	TUNGA NAGESH Vs	BALAJI MEDAMALLI	SR NOTICE SENT	CHITTOOR			
		MR.C.N.DEEVAN REDDY		THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED				
INCO	MPLETE MATTERS							
56	WP/12372/2024 IA 1/2024 Direction Petition	RADHA SMELTERS PRIVATE LIMITED Vs	D S SIVADARSHAN	GP FOR REGISTRATION AND STAMPS t	SPS NELLORE			
	WP/9008/2024	THE STATE OF ANDHRA PRADESH						
57	WP/9008/2024 IA 1/2024	RADHA SMELTERS PRIVATE LIMITED	D S SIVADARSHAN	GP FOR REGISTRATION AND STAMPS (AP)	SPS NELLORE			
	Direction Petition IA 2/2024 Vacate Stay Petition	Vs THE STATE OF ANDHRA PRADESH						
SPEC	IALLY IDENTIFIED CASES							
58	WP/6320/2016	SRI VARADA SUBBA RAO	KANTETI SRIDEVI	GP FOR PROHIBITION &	PRAKASAM			
50	IA 1/2016(WPMP 8030/2016) Direction Petition	Vs THE STATE OF ANDHRA PRADESH	TO STILL ON DEVI	EXCISE (AP) K V BHANU PRASAD	. TO TO TOTAL			

59	WP/35806/2016 IA 1/2016(WPMP 44112/2016) Direction Petition IA 2/2016(WPMP 48481/2016) Amendment Petition	B.BHASKAR REDDY Vs STATE OF ANDHRA PRADESH REVENUE (EXCISE-II)	O MANOHER REDDY	GP FOR PROHIBITION & EXCISE (AP) MYNAM BHASKAR GP FOR REVENUE	PRARASAM ^{f 265}
60	WP/36486/2016 IA 2/2016(WPMP 46816/2016) Implead Petition	M/S INDUSTRIAL SECURITY SERVICES Vs THE STATE OF ANDHRA PRADESH	GODEY SATISH	GP FOR FINANCE & PLANNING (AP)	GUNTUR
61	WP/41116/2016 IA 1/2016(WPMP 50648/2016) Direction Petition	P. APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	GP FOR FINANCE & PLANNING (AP) VENKATA RAMA RAO KOTA GP FOR PANCHAYAT RAJ RURAL DEV GP FOR AGRICULTURE GP FOR REVENUE K MOHAN RAMI REDDY K MALLIKHARJUNA MOORTHY	SRIKAKULAM
62	WP/42346/2016 IA 1/2016(WPMP 52209/2016) Direction Petition	M/S. R.M. MOHITE & COMPANY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR FINANCE & PLANNING (AP) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD	KURNOOL
63	WP/43191/2016 IA 1/2016(WPMP 53297/2016) Direction Petition	ADURTHI MALLIKARJUNA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPLE	DASARI S V V S V PRASAD	GP FOR FINANCE & PLANNING (AP) B S PRASAD GP FOR REVENUE K MOHAN RAMI REDDY	WEST GODAVARI
64	WP/43597/2016	ABHINAYA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH FINANCE (SPMC) DEPARTMENT	V V N NARAYANA RAO	GP FOR FINANCE & PLANNING (AP) GP FOR EMPLOYMENT TRAINING	EAST GODAVARI
65	WP/43627/2016 IA 1/2016(WPMP 53827/2016) Suspension Petition	SUNKAVALLI DHANAMJAYUDU S/O GANGA RAJU Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR FINANCE & PLANNING (AP) GP FOR EMPLOYMENT TRAINING GP FOR REVENUE	EAST GODAVARI
66	WP/45407/2016 IA 1/2016(WPMP 55970/2016) Direction Petition	V.RAVI SHANKER Vs STATE OF ANDHRA PRDESH	O MANOHER REDDY	GP FOR PROHIBITION & EXCISE (AP)	KRISHNA
67	WP/13725/2017 IA 1/2017(WPMP 17036/2017) Direction Petition	VISWANADHA PRASAD RAGHU Vs THE STATE OF ANDHRA PRADESH	RAJANIKANTH JWALA	GP FOR PROHIBITION & EXCISE (AP) GP FOR REVENUE	CHITTOOR
INCOM	MPLETE MATTERS				
68	WP/26462/2011 IA 1/2011(WPMP 32661/2011) Direction Petition	A.VENKATA RATNAM Vs STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	N SIVA REDDY	GP FOR FINANCE & PLANNING GP FOR ROADS BUILDINGS G V S KISHORE KUMAR GP FOR MED HEALTH AND FAMILY WELFARE GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
69	WP/33386/2011 IA 1/2012(WVMP 166/2012) Vacate Stay Petition	MAHANKALI MALYADRI GUNTUR. Vs THE GOVT.OF A.P.REP.BY COMMISSIONER OF EX.DEPT.HYD.&2OTRS	SUBBA RAO POSANI	GP FOR PROHIBITION & EXCISE	GUNTUR

70	WP/4044/2015 IA 1/2015(WPMP 5356/2015) Direction Petition	BANDARU VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH REP. BY THE COMMISSIONER	KOTI REDDY IDAMAKANTI	GP FOR PROHIBITION & EXCISE (AP)	visarhabatrafn
71	WP/2775/2023 IA 1/2023 Stay Petition	CHILA NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	G TUHIN KUMAR	GP FOR REVENUE R4 UNSERVED,	VISAKHAPATNAM
72	WP/6750/2023 IA 1/2023 Direction Petition	P DASARADHA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR REGISTRATION AND STAMPS (AP) PRASADA RAO SVS (SC FOR HATHIRAM MUTT) GP FOR ENDOWMENTS	YSR KADAPA
73	WP/14448/2023 IA 1/2023 Direction Petition	YELURI VIJAYA LAKSHMI VS THE STATE OF AP	NEELOTHPAL GANJI	GP FOR REGISTRATION AND STAMPS (AP)	EAST GODAVARI
74	WP/19701/2023 IA 1/2023 Stay Petition	PALAMANGALAM CHENGA REDDY Vs THE STATE OF AP	SATHEESH KUMAR EERLA	GP FOR REGISTRATION AND STAMPS (AP) SUBBA RAO KORRAPATI	CHITTOOR
75	WP/21051/2023 IA 1/2023 Direction Petition	CHUKKA YELLAIAH Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA
76	WP/23748/2023 IA 1/2023 Suspension Petition	KOTHURU SEKHAR Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR REVENUE	KRISHNA
77	WP/26182/2023 IA 1/2023 Direction Petition	DEVIREDDY HANUMATH SANKAR Vs THE STATE OF ANDHRA PRADESH	PRIYANKA SONKAMBLE	GP FOR REVENUE	YSR KADAPA
78	WP/27557/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	UGGINA APPALA NAIDU Vs THE STATE OF AP	V V N NARAYANA RAO	GP FOR REVENUE GP FOR HOME JAVVAJI SARATH CHANDRA	VISAKHAPATNAM
79	WP/30664/2023 IA 1/2023 Direction Petition	MANNAM INDIRA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR REVENUE	KRISHNA
80	WP/854/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Vacate Stay Petition	KORUPU KAILASA NAGA HYMAVATHI VS THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR REVENUE (AP) T BALAJI GP FOR ASSIGNMENT GP FOR ENDOWMENTS R6 R7 UNSERVED,	EAST GODAVARI
81	WP/1685/2024 IA 1/2024 Suspension Petition	R. SUJATHA Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP)	ANANTAPUR
82	WP/3065/2024 IA 1/2024 Suspension Petition IA 2/2024 Permission Petition	GAJJALA BALA MUNI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) HARINATH REDDY SOMA	CHITTOOR
83	WP/4459/2024 IA 1/2024 Stay Petition	GANGULAMMA Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR REVENUE S PARINEETA	CHITTOOR

84	WP/6387/2024 IA 1/2024 Direction Petition	PASUPULETI GANGA DEVI Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR REVENUE	y Sagratia pá ²⁶⁵
85	WP/8451/2024 IA 1/2024 Direction Petition	RAMA KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR REVENUE P V VENKATA RAVI SANKAR and Dr. P.B Reddy	CHITTOOR
86	WP/8505/2024 IA 1/2024 Direction Petition	S. PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION	YSR KADAPA
87	WP/8506/2024 IA 1/2024 Direction Petition	GUMMIREDDY KRISHNA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR Koduru Ramanjaneyulu (PARTY IN PERSON)	GP FOR REVENUE GP FOR LAND ACQUISITION	YSR KADAPA
88	WP/8534/2024 IA 1/2024 Direction Petition	S. PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR REVENUE GP FOR LAND ACQUISITION	YSR KADAPA
89	WP/8536/2024 IA 1/2024 Direction Petition	S. PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR REVENUE GP FOR LAND ACQUISITION	YSR KADAPA
90	WP/10176/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition	G MALLIKARJUNA Vs THE STATE OF AP	S PARINEETA	GP FOR REVENUE	CHITTOOR
91	WP/12839/2024 IA 1/2024 Direction Petition	KETHA BHAGYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE	SPS NELLORE
92	WP/13077/2024 IA 1/2024 Direction Petition	JALDU MADHURI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR REVENUE	KRISHNA
93	WP/13116/2024 IA 1/2024 Stay Petition	AYODHTYA BALA CHANDRAIAH Vs THE STATE OF AP	P GANGA RAMI REDDY	GP FOR REVENUE R3 UNSERVED,t	SPS NELLORE
94	WP/13222/2024 IA 1/2024 Direction Petition	VALAVALA RAVINDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR REVENUE	EAST GODAVARI
95	WP/13330/2024 IA 1/2024 Direction Petition	GOLLA NARASIMHAPPA Vs THE STATE OF AP	N PREMRAJ	GP FOR REVENUE N CHANDRA SEKHAR REDDY	ANANTAPUR
96	WP/13464/2024 IA 1/2024 Direction Petition	POLA GOPAL Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
97	WP/14152/2024 IA 1/2024 Direction Petition	TIRRI VARAHALAMMA Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR REVENUE	VISAKHAPATNAM
98	WP/14832/2024 IA 1/2024 Direction Petition	P RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	M DELHI BABU	GP FOR REVENUE	CHITTOOR

99 WP/15243/2024 MANUBOLU PADMAMMA VENKAT CHALASANI GP FOR REVENUE GP FOR HOME
Vs
Direction Petition
IA 2/2024 AP
Amendment Petition

MANUBOLU PADMAMMA VENKAT CHALASANI GP FOR REVENUE GP FOR HOME

SPSYNELLORE 265

AP

Amendment Petition

100 WP/15395/2024 KONDAPALLIN PRASANNALA GP FOR PANCHAYAT RAJ WEST GODAVARI NAGARATNAM KANCHARLA RURAL DEV
VS
STATE OF ANDHRA
PRADESH

GP FOR REVENUE
GP FOR REVENUE
GP FOR IRRI AND CAD

COURT NO. 15 THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (CAUSE LIST MOTION HEARING)

	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
ADMI	SSION (A P S E B)					
1	WP/16105/2024 IA 1/2024 Direction Petition	M/S VISHAKA INDUSTRIES LTD. (VJA 795) Vs STATE OF ANDHRA PRADESH	K V UPENDRA GUPTA	GP FOR ENERGY	KRISHNA	
2	WP/16108/2024 IA 1/2024 Direction Petition	CHIRAPU MALLAYYA Vs THE STATE OF AP	SAGI SURYANARAYANA RAJU	GP FOR REVENUE	WEST GODAVARI	
3	WP/16169/2024 IA 1/2024 Direction Petition	STAR PRIME DIAGNOSTICS Vs THE STATE OF ANDHRA PRADESH	K V UPENDRA GUPTA	GP FOR ENERGY	VISAKHAPATNAM	
4	WP/16208/2024 IA 1/2024 Direction Petition	PHANI CARE PHARMACEUTICALS PVT LTD Vs THE STATE OF ANDHRA PRADESH	K V UPENDRA GUPTA	GP FOR ENERGY	CHITTOOR	
5	WP/16216/2024 IA 1/2024 Stay Petition	SRINI FOOD PARK (P) LTD Vs THE STATE OF AP	JAKKI DURGA RAO	GP FOR ENERGY	CHITTOOR	
6	WP/16246/2024 IA 1/2024 Direction Petition	K SAJIVA RAJU Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR ENERGY	KURNOOL	
	201011 (200111 1151 5155)					
7	SSION (SOCIAL WELFARE) WP/15342/2024 IA 1/2024 Stay Petition	.NAKKA VENKAT RAO Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE	WEST GODAVARI	
8	WP/16147/2024 IA 1/2024 Leave Petition	SRI PASUMARTHI RADHA KRISHNA Vs THE STATE OF AP	PEDDI VIJAYBHASKAR	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA	
9	WP/16197/2024 IA 1/2024 Direction Petition	GEMMELA CHINNAMMI Vs STATE OF ANDHRA PRADESH	JAYA PRAKASH MADASU	GP FOR SOCIAL WELFARE	VISAKHAPATNAM	
10	WP/16209/2024 IA 1/2024 Direction Petition	SANDEEP RETTAMELLA Vs THE STATE OF AP	PEDDI VIJAYBHASKAR	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA	
ΔDΜΙ	SSION(WAKF BOARD)					
11	WP/15926/2024 IA 1/2024 Suspension Petition	ALTAF RAHIM KHAN Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR SOCIAL WELFARE	KURNOOL	
12	WP/16106/2024 IA 1/2024 Direction Petition	SYED MOHAMMED ASHRAF Vs THE STATE OF AP	MUDE SAI KUMAR NAIK	GP FOR SOCIAL WELFARE	CHITTOOR	
ADMI :	SSION (CENTRAL GOVT.) WP/15534/2024	ELAPROLU	G JHANSI	JUPUDI V K	VISAKHAPATNAM	

	IA 1/2024 Direction Petition IA 2/2024 Direction Petition	SITARAMANJANEYULU Vs THE UNION OF INDIA		YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	Page 116 of 265
14	WP/16040/2024 IA 1/2024 Direction Petition	KUSAM PRAVEEN KUMAR REDDY Vs THE UNION OF INDIA	P R K AMERANDRA KUMAR		WEST GODAVARI
15	WP/16265/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	NARRA RAJA SEKHAR BABU Vs THE UNION OF INDIA	JAVVAJI SARATH CHANDRA	GP FOR HOME	KRISHNA
ADMIS 16	WP/16168/2024 IA 1/2024 Direction Petition	OBULESWARA SWAMY CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR SCHOOL EDUCATION	YSR KADAPA
17	WP/16185/2024 IA 1/2024 Direction Petition	M/S OBULESWARA SWAMY CONSTRUCTIONS VS THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR SCHOOL EDUCATION	YSR KADAPA
ADMIS	SSION (ROADS & BUILDINGS	<u>5)</u>			
18	WP/15676/2024 IA 1/2024 Direction Petition	NEELAIAHGARI SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR ROADS BUILDINGS GP FOR MEDICAL HEALTH FW GP FOR REVENUE	ANANTAPUR
19	WP/16037/2024 IA 1/2024 Direction Petition	M/S.DWARAKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
20	WP/16065/2024 IA 1/2024 Direction Petition	M/S.DWARAKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
21	WP/16126/2024 IA 1/2024 Direction Petition	N KARUNAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR REVENUE GP FOR FINANCE PLANNING	KURNOOL
22	WP/16163/2024 IA 1/2024 Direction Petition	K S R AND COMPANY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
23	WP/16166/2024 IA 1/2024 Direction Petition	M/S OBULESWARA SWAMY CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA

COURT NO. 15 THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	MODE)							
SNO	CASE	PARTY	(DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
FOR E	BEING MENTIONED							
24	IA/2/2024 For Being Mentioned WP/1860/2024	KATAM BRAHMAIAH Vs	D KASI RAO	GP FOR CIVIL SUPPLIES	YSR KADAPA			
25	IA/2/2024 For Being Mentioned WP/1862/2024	KATAM BRAHMAIAH Vs	D KASI RAO	GP FOR CIVIL SUPPLIES	YSR KADAPA			
FOR A	APPEARANCE							
26	CC/629/2024 IA 1/2024 Dispense with Petition	L HARI RAMA REDDY Vs SRI SHASHIBHUSHAN KUMAR IAS	V ROOPESH KUMAR REDDY	S SIVA KUMARI R 4 BAILABLE WARRANT SENT THROUGH COMMIISSONER OF POILICE VIJAYAWADA THROUGH SPEED POST ON 29.06-2024.	SPS NELLORE			
FOR (COMPLIANCE							
27	CC/135/2024	SREENIVASA AUTOMOBILES Vs SHRI GOPAL KRISHNA DWIVEDI IAS	SRINIVASA RAO BODDULURI	T KUMAR BABU C SUMON	CHITTOOR			
28	CC/137/2024	SLN MOTORS Vs SHRI GOPAL KRISHNA DWIVEDI IAS	SRINIVASA RAO BODDULURI	T KUMAR BABU C SUMON	KURNOOL			
29	CC/274/2024	SD P RAJU NAIK Vs SRI SHASHI BHUSAN KUMAR IAS	M LAKSHMI NARAYANA	S SIVA KUMARI C SUMON	KURNOOL			
30	CC/357/2024 IA 1/2024 Dispense with Petition	V CHINNA MASTHANAIAH Vs SRI S S RAWAT IAS	RAMESH BABU TALLURI	C SUMON S SIVA KUMARI	SPS NELLORE			
31	CC/360/2024 IA 1/2024 Dispense with Petition	D.UDAYA BHASKARA RAO Vs SRI S.S.RAWAT IAS	RAMESH BABU TALLURI	C SUMON S SIVA KUMARI	SRIKAKULAM			
32	CC/406/2024 IA 1/2024 Dispense with Petition	MOPURI RAM BHUPAL Vs SRI. SASHI BHUSHAN KUMAR I.A.S.	KOMMA VIJAYA RAJ KUMAR	S SIVA KUMARI C SUMON	KURNOOL			
33	CC/407/2024 IA 1/2024 Dispense with Petition	M RAMA KRISHNA Vs SRI SASHI BHUSHAN KUMAR IAS	KOMMA VIJAYA RAJ KUMAR	S SIVA KUMARI	KURNOOL			
34	CC/408/2024 IA 1/2024 Dispense with Petition	MOPURI RAMA KRISHNA Vs SRI SASHI BHUSHAN KUMAR IAS	KOMMA VIJAYA RAJ KUMAR	S SIVA KUMARI C SUMON	KURNOOL			
35	CC/448/2024 IA 1/2024 Dispense with Petition	B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	KURNOOL			
36	CC/453/2024 IA 1/2024 Dispense with Petition IA 2/2024 Implead Petition	K KAMBAGIRI SWAMY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	-			

37	CC/471/2024 IA 1/2024 Dispense with Petition	LEKKALA PENCHALA REDDY Vs SRI. SHASHI BHUSHAN KUMAR	SRINIVASA RAO NARRA	S SIVA KUMARI C SUMON	sP399e1180f2 ⁶⁵
38	CC/475/2024	P VIJAYA BHASKAR REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
39	CC/478/2024	B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED.	KURNOOL
40	CC/479/2024	K RADHA KRISHNA Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
41	CC/488/2024 IA 1/2024 Dispense with Petition IA 2/2024 Implead Petition	K KAMBAGIRI SWAMY Vs SHASHI BHUSHAN KUMAR	BATHALA RAMESH	S SIVA KUMARI C SUMON RR 3 AND 4 FORM - I NOTICE SERVED.	KURNOOL
42	CC/489/2024 IA 1/2024 Dispense with Petition	B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	-
43	CC/490/2024 IA 1/2024 Dispense with Petition IA 2/2024 Implead Petition	K RAMUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	KURNOOL
44	CC/521/2024 IA 1/2024 Dispense with Petition	K VENKATESWARLU Vs SRI SHASHI BHUSHAN KUMARIAS	BATHALA RAMESH	S SIVA KUMARI	KURNOOL
45	CC/525/2024 IA 1/2024 Dispense with Petition	B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	KURNOOL
46	CC/537/2024 IA 1/2024 Dispense with Petition	M DEVA DHEERAJ REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE
47	CC/602/2024 IA 1/2024 Dispense with Petition	V NARSI REDDY Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI	YSR KADAPA
48	CC/625/2024	APPALA NARAYANAMMA Vs SRI S S RAWAT IAS	PRASANTHI GUDE	S SIVA KUMARI R 2 NOTICE SERVED	SRIKAKULAM
49	CC/626/2024	B MOHAN Vs SRI S S RAWAT I.A.S.	PRASANTHI GUDE	S SIVA KUMARI R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED R 3 NOTICE SERVED	CHITTOOR
50	CC/722/2024 IA 1/2024 Dispense with Petition	A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE

51	CC/723/2024 IA 1/2024 Dispense with Petition	A VENKATA SUBBA REDDY Vs SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	sP399e1190f2 ⁶⁵
52	CC/725/2024 IA 1/2024 Dispense with Petition	A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE
53	CC/728/2024 IA 1/2024 Dispense with Petition	A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE
54	CC/740/2024 IA 1/2024 Dispense with Petition	V CHINNA MASTHANAIAH Vs SRI SHASHI BHUSHAN KUMARIAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE
55	CC/746/2024 IA 1/2024 Dispense with Petition	A VENKATA SUBBA REDDY Vs SRI SHASHI BHUSHAN KUMARIAS	BATHALA RAMESH	S SIVA KUMARI	SPS NELLORE
56	CC/797/2024 IA 1/2024 Dispense with Petition	VADDE CHINNA MADDDILETY Vs SRI S.S.RAWAT IAS	PRASANTHI GUDE	S SIVA KUMARI	KURNOOL
57	CC/813/2024	RAVURI VENKATESWARLU VS SRI SASI BHUSHAN KUMAR IAS	ARUN SHOWRI G	S SIVA KUMARI R 2 NOTICE SERVED	PRAKASAM
58	CC/872/2024	PREM KUMAR JENNA Vs	C SRINIVASA BABA	VADAPALLI RAMESH	SRIKAKULAM
		SRI M.T.KRISHNA BABUIAS			
59	CC/907/2024 IA 1/2024 Dispense with Petition		ANNAMNEEDI BALAKRISHNA	S SIVA KUMARI R 2 NOTICE SERVED	EAST GODAVARI
59 60	IA 1/2024	SRI RAMA KRISHNA ENGINEERING WORKS Vs SRI SASI BHUSHAN		S SIVA KUMARI R 2 NOTICE SERVED S SIVA KUMARI RR 2 TO 5 NOTICE SERVED	EAST GODAVARI
	Dispense with Petition CC/908/2024 IA 1/2024	SRI RAMA KRISHNA ENGINEERING WORKS Vs SRI SASI BHUSHAN KUMAR IAS M/S PVR STRUCTURES INDIA PRIVATE LIMITED Vs SRI SASI BHUSHAN	BALAKRISHNA ANNAMNEEDI	R 2 NOTICE SERVED S SIVA KUMARI RR 2 TO 5 NOTICE	
60	IA 1/2024 Dispense with Petition CC/908/2024 IA 1/2024 Dispense with Petition CC/911/2024 IA 1/2024	SRI RAMA KRISHNA ENGINEERING WORKS VS SRI SASI BHUSHAN KUMAR IAS M/S PVR STRUCTURES INDIA PRIVATE LIMITED VS SRI SASI BHUSHAN KUMAR IAS SYAMALA JANARDHAN REDDY VS	BALAKRISHNA ANNAMNEEDI BALAKRISHNA ANNAMNEEDI	S SIVA KUMARI RR 2 TO 5 NOTICE SERVED	EAST GODAVARI
60	IA 1/2024 Dispense with Petition CC/908/2024 IA 1/2024 Dispense with Petition CC/911/2024 IA 1/2024 Dispense with Petition CC/912/2024 IA 1/2024 IA 1/2024	SRI RAMA KRISHNA ENGINEERING WORKS Vs SRI SASI BHUSHAN KUMAR IAS M/S PVR STRUCTURES INDIA PRIVATE LIMITED Vs SRI SASI BHUSHAN KUMAR IAS SYAMALA JANARDHAN REDDY Vs SASIBHUSHAN KUMAR M/S PVR STRUCTURES INDIA PRIVATE LIMITED Vs SRI. SASI BHUSHAN	ANNAMNEEDI BALAKRISHNA ANNAMNEEDI BALAKRISHNA ANNAMNEEDI	S SIVA KUMARI RR 2 TO 5 NOTICE SERVED S SIVA KUMARI R 2 NOTICE SERVED S SIVA KUMARI R 2 NOTICE SERVED	EAST GODAVARI

FOR (ORDERS				Page 120 of 265
65	CC/6000/2023 CC/3353/2023	NAMBURI NARENDRA BABU Vs SRI O MAHAMMAD HUSSAIN	CHAMARTHY LEELA SRINNIVASA VARMA	K RAGHU VEER K V RAGHU VEER	CHITTOOR
66	CC/3353/2023	THUMMALA CHENGAIAH Vs SRI O.MAHAMMAD HUSSAIN	CHAMARTHY LEELA SRINNIVASA VARMA	K RAGHU VEER K V RAGHU VEER	CHITTOOR
67	CC/1264/2024	M/S. LAKSHMI AUTOMOTIVES INDIA PRIVATE LIMITED VS MR. GOPAL KRISHNA DWIVEDI IAS	C V R RUDRA PRASAD	T KUMAR BABU R 2 NOTICE SERVED.	VISAKHAPATNAM
FOR A	ADMISSION				
68	CC/14/2024	CHILAKA SHESHAGIRIRAO Vs GOPAL KRISHNA DWIVEDI	T V V KOTESWARA RAO	VADAPALLI RAMESH G V S KISHORE KUMAR	GUNTUR
69	CC/69/2024 IA 1/2024 Dispense with Petition	KATRAGADDA SIVA RAMAKRISHNA Vs SRI.SHASHI BHUSHAN KUMAR	K L N SWAMY	S SIVA KUMARI C SUMON R 3 NOTICE SERVED	GUNTUR
70	CC/477/2024	K RAMUDU Vs SRI SHASHI BHUSHAN KUMAR	BATHALA RAMESH	S SIVA KUMARI C SUMON RR 3 AND 4 NOTICE SERVED.	-
71	CC/566/2024 IA 1/2024 Dispense with Petition	P. RAMASWAMY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED.	ANANTAPUR
72	CC/567/2024 IA 1/2024 Dispense with Petition	M/S S AJ CONTRACTORS Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI R 3 NOTICE SERVED.	SPS NELLORE
73	CC/568/2024 IA 1/2024 Dispense with Petition	M SRINIVASULU REDDY Vs SHASHI BHUSHAN KUMAR	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
74	CC/569/2024 IA 1/2024 Dispense with Petition	KOMMI CHANDRA SEKHAR Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
75	CC/574/2024 IA 1/2024 Dispense with Petition	SYED SHAJAHAN Vs SRI SHASHI BHUSHAN KUMARIAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
76	CC/592/2024 IA 1/2024 Dispense with Petition	M DEVA DHEERAJ REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI C SUMON	SPS NELLORE
77	CC/673/2024	LANKA RAMASIVA REDDY Vs SRI SHASHI BHUSHAN KUMAR	MEKALA ANUSHA	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	SPS NELLORE
78	CC/674/2024	P.HARSHAVARDAN REDDY Vs SRI.SHASHIBHUSHAN KUMAR	MEKALA ANUSHA	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	SPS NELLORE

79	CC/683/2024	N DAYAKAR Vs SRI.SHASHIBHUSHAN KUMAR	MEKALA ANUSHA	S SIVA KUMARI	sP399e12109t2 ⁶⁵
80	CC/692/2024 IA 1/2024 Dispense with Petition	M/S NIRMAN PROJECTS ENGINEERING AND WORKS Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI R 2 NOTICE SERVED.	GUNTUR
81	CC/724/2024 IA 1/2024 Dispense with Petition	KOLLI.BIKSHALA REDDY Vs SRI.SHASHI BHUSHAN KUMAR	K L N SWAMY	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	GUNTUR
82	CC/749/2024 IA 1/2024 Dispense with Petition	THE WATER USERS ASSOCIATION Vs SRI SASI BHUSHAN KUMAR IAS	ANNAMNEEDI BALAKRISHNA	S SIVA KUMARI C SUMON	EAST GODAVARI
83	CC/771/2024 IA 1/2024 Dispense with Petition	K. KRISHNA PRASAD Vs SRI. SASI BHUSHAN KUMAR I.A.S.	ANNAMNEEDI BALAKRISHNA	S SIVA KUMARI C SUMON	KRISHNA
84	CC/780/2024 IA 1/2024 Dispense with Petition	K KRISHNA PRASAD Vs SRI SASI BHUSHAN KUMAR IAS	ANNAMNEEDI BALAKRISHNA	S SIVA KUMARI C SUMON R 3 NOTICE SERVED.	KRISHNA
85	CC/901/2024 IA 1/2024 Dispense with Petition	M/S S.V.S. ENGINEERING AND CO. Vs SRI SHASHI BHUSHAN KUMAR	KAVITHA GOTTIPATI	S SIVA KUMARI R 2 NOTICE SERVED	VIZIANAGARAM
86	CC/903/2024 IA 1/2024 Dispense with Petition	M/S S.V.S.ENGINEERING AND CO. Vs SRI SHASHI BHUSHAN KUMARIAS	KAVITHA GOTTIPATI	S SIVA KUMARI R 2 NOTICE SERVED	VISAKHAPATNAM
87	CC/976/2024 IA 1/2024 Dispense with Petition	N RADHAKRISHNA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI R 2 NOTICE SERVED	SPS NELLORE
88	CC/1050/2024 IA 1/2024 Dispense with Petition	MARRI. VENKATA SUBBA REDDY VS SRI SHAMSHER SINGH RAWAT	MARELLA RADHA	S SIVA KUMARI R 1 NOTICE SERVED	SPS NELLORE
89	CC/1052/2024 IA 1/2024 Dispense with Petition	SK. RAHAMTHULLA Vs SRI.SHASHIBHUSHAN KUMAR	MEKALA ANUSHA	S SIVA KUMARI R 3 NOTICE SERVED	SPS NELLORE
90	CC/1054/2024	M/S.BJAGEERATHA CONSTRUCTIONS Vs SRI SASHI BUSHAN KUMAR IAS	D KODANDARAMI REDDY	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	YSR KADAPA
91	CC/1055/2024	MANNAVA JAYA DEVI MANASA Vs SRI K.HARSHAVARDHAN	MD SALEEM PASHA	M K RAJ KUMAR R 4 NOTICE SERVED	EAST GODAVARI
92	CC/1056/2024	M SREENIVASULA REDDY Vs SRI SHASHI BHUSHAN KUMAR	M KARIBASAIAH	S SIVA KUMARI R 2 NOTICE SERVED	ANANTAPUR

93	CC/1059/2024	M.SREENIVASULA REDDY Vs SRI SHASHI BHUSHAN KUMAR	M KARIBASAIAH	S SIVA KUMARI R 2 NOTICE SERVED	ARAR 124 265
94	CC/1064/2024	S RAGHUNATHA REDDY Vs SRI SASHI BUSHAN KUMAR IAS	D KODANDARAMI REDDY	S SIVA KUMARI	YSR KADAPA
95	CC/1074/2024	K NARAYANA REDDY Vs SHRI SHASHI BHUSHAN KUMAR	М РІТСНАІАН	S SIVA KUMARI V K NAIDU RR 2 AND 6 NOTICE SERVED.	KURNOOL
96	CC/1075/2024 IA 1/2024 Dispense with Petition	M/S KMR CONSTRUCTIONS Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI R 2 NOTICE SERVED	SPS NELLORE
97	CC/1076/2024 IA 1/2024 Dispense with Petition	M DEVA DHEERAJ REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI R 2 NOTICE SERVED	SPS NELLORE
98	CC/1461/2024	M/S.AV.R.CONSTRUCTION S Vs SRI.SHASHIBHUSHAN KUMARIAS	BANDI SRIHARI	S SIVA KUMARI RR 2,4 AND 5 NOTICE SERVED R 3 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON)	ANANTAPUR
99	CC/1463/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	SPS NELLORE
100	CC/1464/2024 IA 1/2024 Dispense with Petition	MEDA SANDEEP KUMAR Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI GP FOR REVENUE R 2 NOTICE SERVED	SPS NELLORE
101	CC/1465/2024 IA 1/2024 Dispense with Petition	GATTALA PITCHAIAH Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI R 2 NOTICE SERVED R 6 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON)	SPS NELLORE
102	CC/1466/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	SPS NELLORE
103	CC/1468/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR. SHASHIBUSHAN KUMAR IAS	T VENU GOPAL	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	SPS NELLORE
104	CC/1469/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	SPS NELLORE
105	CC/1470/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR SHASHIBUSHAN KUMAR IAS	T VENU GOPAL	S SIVA KUMARI RR 2 AND 6 NOTICE SERVED	SPS NELLORE
106	CC/1478/2024 IA 1/2024 Dispense with Petition	E. KUMAR Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA
107	CC/1479/2024 IA 1/2024 Dispense with Petition	C YELLAIAH Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA

108	CC/1488/2024 IA 1/2024 Dispense with Petition	B SANKAR REDDY Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	y Sagrabapá ²⁶⁵
109	CC/1702/2024	M.MAHESWARA REDDY Vs SRI SASHIBUSHAN KUMARIAS	B S REDDY	SOMA RAJU YELISETTI RR 3 AND 4 NOTICE SERVED	KURNOOL
110	CC/1727/2024 IA 1/2024 Dispense with Petition	A.VENKATA SUBBA REDDY Vs SASI BUSAN KUMARIAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA
111	CC/1728/2024 IA 1/2024 Dispense with Petition	K.MASTHANBI Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA
112	CC/1746/2024 IA 1/2024 Dispense with Petition	S V V RAMBABU Vs SRI.SHASHI BHUSHAN KUMAR	K L N SWAMY	S SIVA KUMARI RR 2,3 AND 5 NOTICE SERVED	WEST GODAVARI
113	CC/1748/2024 IA 1/2024 Dispense with Petition	S V V RAMBABU Vs SRI.SHASHI BHUSHAN KUMAR	K L N SWAMY	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	WEST GODAVARI
114	CC/1750/2024 IA 1/2024 Dispense with Petition	S VV RAMBABU Vs SRI. SHASHI BHUSHAN KUMAR.	K L N SWAMY	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	WEST GODAVARI
115	CC/1753/2024 IA 1/2024 Dispense with Petition	S V V RAMBABU Vs SRI. SHASHI BHUSHAN KUMAR.	K L N SWAMY	S SIVA KUMARI RR 2,3 AND 5 NOTICE SERVED	WEST GODAVARI
116	CC/1756/2024 IA 1/2024 Dispense with Petition	S V V RAMBABU Vs SRI. SHASHI BHUSHAN KUMAR	K L N SWAMY	S SIVA KUMARI RR 2 AND 3 NOTICE SERVED	WEST GODAVARI
117	CC/1757/2024 IA 1/2024 Dispense with Petition	B RAMAKRISHNA REDDY Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA
118	CC/1768/2024 IA 1/2024 Dispense with Petition	N. SIVARAMA KRISHNAIAH Vs SASI BUSAN KUMAR	RAHUL REDDY CHAGANTI	S SIVA KUMARI RR 2 TO 4 NOTICE SERVED	YSR KADAPA
119	CC/2215/2024	KSR-SURYA(JOINT VENTURE) Vs SRI.SHASHIBHUSHAN KUMARIAS	PAMARTHI KAMESWARA RAO	S SIVA KUMARI RR 2 TO 7 NOTICE SERVED	KRISHNA
120	CC/3078/2024 IA 1/2024 Dispense with Petition	KAMATHAM LAKSHMI REDDY Vs SRI SHAMSHER SINGH RAWAT	MARELLA RADHA		KURNOOL
121	CC/3085/2024	P MAHESWARA REDDY Vs SRI SHAMSHER SINGH RAWAT	SREEKANTH REDDY AMBATI		KURNOOL
122	CC/3086/2024 IA 1/2024 Dispense with Petition	ALAPATI NAGA RAJYALAKSHMI Vs SHASHI BHUSHAN KUMAR	SRINIVASA RAO NARRA		GUNTUR
123	CC/3088/2024	PURRU SRINIVASULU VS KAMATAM SRINIVASULU	DHARANI KUMAR B		YSR KADAPA

124	CC/3089/2024	M/S VKR CONSTRUCTION Vs SRI. SASHI BHUSHAN KUMAR I.A.S	KAMBHAMPATI RAMESH BABU		sP3996121082 ⁶⁵
125	CC/3091/2024	M KISHORE KUMAR Vs SHRI G SAI PRASAD IAS	M LAKSHMI NARAYANA		KURNOOL
126	CC/3096/2024	VYKUNTHAM JAYAPRAKASH Vs MKRISHNABABU	V V PRABHAKARA RAO		VIZIANAGARAM
127	CC/3100/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	SUREDDY SUBHASHINI Vs MR. SRI P. SRINIVAS	MADHAVA RAO NALLURI		WEST GODAVARI
128	CC/3101/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	SUREDDY VENKATESWARA RAO Vs MR.P. SRINIVAS	MADHAVA RAO NALLURI		WEST GODAVARI
ADMIS	SSION				
129	CRP/542/2024 IA 1/2024 Stay Petition	INDUPURI GUNNA RAJU Vs RATNALA NOOKAMMA CHOWDARY	BONU RAMA SHANKAR RAO	TADDI NAGESWARA RAO	VIZIANAGARAM
130	CRP/876/2024 IA 1/2024 Stay Petition	MAJJI LAKSHMI PRASANNA KUMAR Vs SMT KOVVURI SOBHANADRI KALYANI	TADDI NAGESWARA RAO	P DURGA PRASAD SR- App by m/s.P.Durga Prasad (adv).	VIZIANAGARAM
131	CRP/955/2024	GEDDAPU JANARDHANA RAO Vs BUDITHI NEERAJA @ GEDDAPU DHANALAKSHMI	VAKA RAMA KRISHNA	T.Tejeswara Rao	SRIKAKULAM
FOR V	<u>VITHDRAWAL</u>				
	WP/19465/2021 IA 1/2021 Suspension Petition	G MARUTHI Vs THE CHAIRMAN RAILWAY BOARD	RACHNA KUMARI	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) K ARUNA(SC FOR RAILWAYS) R1 R2 R3 R5 UNSERVED,	ANANTAPUR
FOR D	<u>DISMISSAL</u>				
133	WP/31108/2011 IA 1/2011(WPMP 38602/2011) Direction Petition	G.NAGA RAJU ANANTAPUR DISTRICT Vs THE EMPLOYEES STATE INSURANCE CORPORATION & 2 OTHERS	KASA JAGANMOHAN REDDY	B G RAVINDER REDDY B G RAVINDRA REDDY S SIVA KUMARI	ANANTAPUR
134	WP/22621/2012 IA 1/2012(WPMP 28957/2012) Suspension Petition	M/S. CHOUDARY BROTHERS Vs STATE BANK OF INDIA	M P CHANDRAMOULI	S SATYANARAYANA MOORTHY	SPS NELLORE
135	WP/18102/2016 IA 1/2016(WPMP 22237/2016) Fix an Early Date IA 1/2023 Leave Petition	B. KRISHNA Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	T KOTESWARA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC)	EAST GODAVARI

FOR ORDERS

136	WP/17592/2010 IA 1/2010(WPMP 22221/2010) Direction Petition IA 2/2010(WPMP 22222/2010) Direction Petition	BEZAVADA GOVINDA REDDY Vs THE UNION OF INDIA. REP.BY ITS SECRETARY	K R PRABHAKAR	Y V ANIL KUMAR (Central Government Counsel) E MADAN MOHAN RAO T RAJENDRA PRASAD GP FOR INDUSTRIES COMMERCE	sP3996125042 ⁶⁵
137	WP/24984/2010	CHOWDAM VENKATARAMANA Vs ANDHRA PRADESH SOUTHERN DISTRIBUTION CORPORATION LIMITED	A CHANDRAIH NAIDU	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
138	WP/12647/2011 IA 1/2011(WPMP 15406/2011) Stay Petition	SYED BASID BASHA @ SIRAJ S/O. SYED JAFFAR Vs THE A.P.S.WAKF BOARD	SURESH KUMAR REDDY KALAVA	SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA) K RAMAKANTH REDDY	CHITTOOR
139	WP/17575/2012 IA 2/2012(WPMP 22509/2012) Stay Petition	SHAIK BASHEED Vs THE A.P.STATE WAKF BOARD	V R REDDY KOVVURI	SHAFATH AHMED KHAN SC-WAKF BOARD G ALLABAKASH M A K MUKHEED	GUNTUR
140	WP/28079/2012 IA 1/2013(WVMP 2451/2013) Vacate Stay Petition	M/S. VISAKHA PROTECTIVE & MAINTENANCE SERVICES Vs ASST. PROVIDENT FUND COMMISSIONER	C NIRANJAN RAO	T BALAJI(SC FOR EPFO) R N REDDY	HYDERABAD
141	WP/31789/2012 IA 1/2012(WPMP 40548/2012) Fix an Early Date	REGIONAL PROVIDENT FUND COMMISSIONER RAJAHMUNDRY VS EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL NEW DELHI & ANO	P RAMABHOOPAL REDDY	DARSI BALA RAJU S RAVINDRANATH	EAST GODAVARI
142	WP/38490/2012 IA 1/2012(WPMP 48816/2012) Direction Petition	NAVA CHAITANYA EDUCATINOAL ACADEMY Vs COUNCIL FOR ADVANCEMENT OF PEOPLES ACTION AND RURAL	MANJUNATH ALLUR	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HOME B SUDHAKAR REDDY AND NEERAJA REDDY	KURNOOL
143	WP/39164/2012	KOORAPATI VENKATA KRISHNA REDDY S/O CHINNA AYYAPA REDDY Vs THE STATE OF ANDHRA PRADESH REP BY ITS COLLECTOR	RAGHAVAN K THALAPAKA	GP FOR REVENUE S S VARMA (SC FOR NHAI)	SPS NELLORE
144	WP/39369/2012	KAKARLA PADMAJA Vs THE BAR COUNCIL OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	G M MOHIUDDIN T SREEDHAR	HYDERABAD
145	WP/30802/2023 IA 1/2023 Stay Petition	MULLAPUDI SURESH Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
146	WP/6922/2024	M VENKATESWARA RAO Vs UNION OF INDIA	UMESH CHANDRA P V G	CENTRAL GOVERNMENT DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
147	WP/9874/2024 IA 1/2024 Suspension Petition	G SRINIVASULU Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF AP LTD	V VENKATA MAYUR	V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR

148	WP/15635/2024 IA 1/2024 Direction Petition	SANDHU HARISH Vs THE STATE OF ANDHRA PRADESH	M KARIBASAIAH	GP FOR ROADS BUILDINGS	ANANTAPUR 265
149	WP/15644/2024 IA 1/2024 Direction Petition	ELUGU NAGAMMA Vs THE STATE OF ANDHRA PRADESH	M KARIBASAIAH	GP FOR ROADS BUILDINGS	ANANTAPUR
	SSION (A P S E B) WP/11852/2024 IA 1/2024 Direction Petition	G M SAIRAM ELECTRICAL Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR ENERGY GP FOR FINANCE PLANNING	EAST GODAVARI
151	WP/13346/2024 IA 1/2024 Direction Petition	LALITHA KUMAR CASHEW COMPANY Vs STATE OF ANDHRA PRADESH	J U M V PRASAD	GP FOR ENERGY	SRIKAKULAM
152	WP/13433/2024 IA 1/2024 Direction Petition	CENTURY PANELS LTD. Vs STATE OF ANDHRA PRADESH	HARIKA PUNNAMI PINNAMANENI	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA
153	WP/13435/2024 IA 1/2024 Suspension Petition	M/S. CLASSIC TEXTILES Vs THE STATE OF AP	T JANARDHAN RAO	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
154	WP/13449/2024 IA 1/2024 Direction Petition	MOLD-TEK PACKAGING LIMITED. Vs STATE OF ANDHRA PRADESH	HARIKA PUNNAMI PINNAMANENI	GP FOR ENERGY	VISAKHAPATNAM
155	WP/13455/2024 IA 1/2024 Direction Petition	ALIVIRA ANIMAL HEALTH LTD. Vs STATE OF ANDHRA PRADESH	HARIKA PUNNAMI PINNAMANENI	GP FOR ENERGY	VISAKHAPATNAM
ADMIS	SSION (OTHER SUBJECTS)				
	WP/11182/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition WP/11202/2024 WP/11410/2024 WP/11411/2024 WP/11449/2024	BANKA ARUN Vs ELECTION COMMISSION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE	GUNTUR
157	WP/11202/2024 IA 1/2024 Direction Petition	K SANTHA KUMARI Vs UNION OF INDIA	V R REDDY KOVVURI	GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
158	WP/11410/2024 IA 1/2024 Direction Petition	SMT. K. VENKATA DURGADEVI Vs UNION OF INDIA	V R REDDY KOVVURI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION	GUNTUR
159	WP/11411/2024 IA 1/2024 Direction Petition	SMT. D. SIVAPARVATHI Vs UNION OF INDIA	V R REDDY KOVVURI	GP FOR SOCIAL WELFARE	GUNTUR
160	WP/11449/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition	YALLAKKA GARI NARAYANA Vs UNION OF INDIA	MOGULURU ISWARYA	GP FOR REVENUE	ANANTAPUR

ADMISSION (SOCIAL WELFARE)

161	WP/685/2024 IA 1/2024 Direction Petition	DUTTA DHANA SUNDARA RAO Vs THE STATE OF ANDHRA PRADESH	B S N NAIDU	GP FOR SOCIAL WELFARE (AP) GP FOR FINANCE PLANNING NARAHARI SETTY SRIHARI SC FOR KAPU WELFARE AND DEVELOPMENT	к हां 99 112 ^{7 of 265}
162	WP/13755/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	CHINNAM APPALA RAJU Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR REVENUE GP FOR SOCIAL WELFARE	VISAKHAPATNAM
163	WP/15902/2024 IA 1/2024 Direction Petition	VALLA PAPA RATHNAM VS THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI
ADMIS	SSION(WAKF BOARD) WP/804/2024	SYED SIRAJ AHAMMED	MASALEGAR	GP FOR SOCIAL	PRAKASAM
104	WP/24217/2012	Vs THE STATE OF AP	HIDAYATHULLA	WELFARE (AP) MOHAMMED GAYASUDDIN	FRANASAIVI
165	WP/24217/2012 IA 1/2012(WVMP 3721/2012) Vacate Stay Petition IA 1/2013(WPMP 19528/2013) Miscellaneous Petition	SYED SIRAJ AHAMMED Vs THE ANDHRA PRADESH STATE WAKF BOARD	SANJEEV GILLELA	MOHD SHUJAUDDIN FARHAN AZAM KHAN G ARUN KUMAR SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	PRAKASAM
166	WP/10398/2024 IA 1/2024 Direction Petition	SAYYED MUSTAFA Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR SOCIAL WELFARE GP FOR REVENUE S ARIFULLAH (SC FOR AP WAQF BOARD)	VISAKHAPATNAM
ADMIS	SSION (CENTRAL GOVT.)				
167	WP/952/2024 IA 1/2024 Direction Petition	E. VIJAYA BHASKAR REDDY Vs THE UNION OF INDIA	P NARASIMHULU	Y V ANIL KUMAR (Central Government Counsel) GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION GP FOR REVENUE	YSR KADAPA
168	WP/13368/2024 IA 1/2024 Direction Petition	BEZAWADA PURNA CHANDRA RAO Vs UNION OF INDIA	NIMMAGADDA REVATHI	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) S SATYANARAYANA MOORTHY	PRAKASAM
169	WP/13635/2024 IA 1/2024 Direction Petition	K DEVASENA Vs THE UNITED INSURANCE COMPANY LIMITED	A RADHAKRISHNA	A JAYANTHI	SPS NELLORE
170	WP/14190/2024 IA 1/2024 Direction Petition	PALLEMSETTY URVINATH Vs BANK OF BARODA	G SRI HARSHA	GP FOR HOME	GUNTUR
171	WP/14402/2024 IA 1/2024 Direction Petition	AMBATI SARVA RAYUDU Vs UNION OF INDIA	MUDE SAI KUMAR NAIK	GP FOR MINES AND GEOLOGY	VIZIANAGARAM
172	WP/14751/2024 IA 1/2024 Direction Petition	SRI. VADREVU RAVI Vs THE UNION OF INDIA	SRI VIJAY MATHUKUMILLI	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL)	EAST GODAVARI
173	WP/14757/2024 IA 1/2024 Direction Petition	KATASANI PRASAD REDDY Vs THE UNION OF INDIA	VARUN BYREDDY	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) GP FOR HOME	KURNOOL

174	WP/14818/2024 IA 1/2024 Direction Petition	SANDEEP USMAN Vs THE UNION OF INDIA	VARUN BYREDDY	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) GP FOR HOME	KRISHNA8 of 265
175	WP/15188/2024 IA 1/2024 Stay Petition	B.ANAND RATNAKAR Vs UNION OF INDIA	NEHEMIAH PERIKE	C V R RUDRA PRASAD (CENTRAL GOVT COUNSEL) RAJESH KUMAR B	KRISHNA
176	WP/15465/2024 IA 1/2024 Direction Petition	VEERNARAYANA BABU GORANTLA Vs UNION OF INDIA	RAMA CHANDRA RAO GURRAM	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) GP FOR HOME	PRAKASAM
<u>ADMIS</u> 177	WP/15804/2024 IA 1/2024 Suspension Petition	R BALA BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR TRANSPORT	VISAKHAPATNAM
ADMIS 178	WP/14189/2024 IA 1/2024 Direction Petition	MYLABATHULA VASANTHA RAO VS THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR HOUSING GP FOR FINANCE PLANNING	WEST GODAVARI
ADMIS	SSION (ROADS & BUILDINGS	<u>5)</u>			
179	WP/2067/2024 IA 1/2024 Direction Petition	M/S ABI ENGINEERING CONTRACTORS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
180	WP/2068/2024 IA 1/2024 Direction Petition	M/S SRI SAI BUILDERS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS (AP) GP FOR MEDICAL HEALTH FW GP FOR FINANCE PLANNING	KRISHNA
181	WP/7739/2024 IA 1/2024 Direction Petition	PRUDHVI CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	RAMALAKSHMANA REDDY SANEPALLI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING DAT Fr 10/5	GUNTUR
182	WP/9136/2024 IA 1/2024 Direction Petition	M/S DWARAKAMAI CONSTRUCTIONS PVT LTD Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR REVENUE	ANANTAPUR
183	WP/13931/2024 IA 1/2024 Direction Petition	MANDAM NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	GP FOR ROADS BUILDINGS GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
	WP/17029/2009 IA 1/2009(WPMP 22336/2009) Direction Petition IA 1/2010(WPMP 33181/2010) Miscellaneous Petition IA 2/2010(WPMP 33182/2010) Fix an Early Date	ANDHAVRAPU SHANMUKHA RAO Vs M/S.BHARATH PETROLEUM CORPORATION LIMITED	A RAVI SHANKAR	V V SATISH	SRIKAKULAM
185	WP/5007/2010 IA 1/2010(WPMP 6444/2010) Direction Petition IA 2/2010(WPMP 7545/2010) Miscellaneous Petition	SREE RAYALSEEMA SUGAR & ENERGY PVT LTD. SREE NILAYAM VS UNION OF INDIA. DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION	KATRAGADDA GOPAL CHOUDARY	K LAKSHMAN (AST SOL GEN) GP FOR SERVICES I	HYDERABAD

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186	WP/20388/2010 IA 1/2010(WPMP 25919/2010) Direction Petition	M/S. MAHARAJA PULVARISING MILLS MANGAMPET VS THE EMPLOYEES STATE INSURANCE CORPORATION	L J VEERA REDDY	U.R.P. SRINIVAS	YSR KADAPA
187	WP/29029/2010	M/S. COROMMANDAL COIR FIBRE INDUSTRIES. SRIKAKULAM DIST. Vs THE SUPERINTENDING ENGINEER VISAKHAPATNAM & 2 OTH	K MANIK PRABHU	METTA CHENDRA SEKHAR RAO	SRIKAKULAM
188	WP/29856/2010	M.V.S. PRAKASH RAO @ M.S. PRAKASH RAO Vs A.P. EASTERN POWER DISTRIBUTION COMPANY LTD.	T S ANAND	METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM
189	WP/29857/2010 IA 1/2010(WPMP 38044/2010) Suspension Petition	THE MAHI AGRO PRODUCTS Vs THE ANDHRA PRADESH ELECTICITY REGULATORY COMMISSION	MADHAVA RAO NALLURI	SRINIVASA RAO PUTLURI O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
190	WP/15744/2011 IA 1/2013(WVMP 626/2013) Vacate Stay Petition	M/S. ADVANTA INDIA LTD SECBAD Vs CMD A.P. TRANSCO HYD & 4 OTHERS	MADISHETTY RAMU	O MANOHER REDDY ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)	KURNOOL
191	WP/28586/2011 IA 1/2011(WPMP 35298/2011) Direction Petition	PRESIDENT RURAL MAHILA WELFARE SOCIETY KURNOOL DIST Vs SPL CHIEF SECY. TO GOVT. TRIBAL WELFARE HYD & 5 OTHERS	Y ASHOK RAJ	GP FOR SOCIAL WELFARE E V VENUGOPAL DEPUTY SOLICITOR GENERAL OF INDIA	KURNOOL
192	WP/29116/2011 IA 1/2011(WPMP 36015/2011) Direction Petition	G. DUSHYANTH Vs THE GOVERNMENT OF ANDHRA PRADESH	T C KRISHNAN	GP FOR SOCIAL WELFARE G JAYA REDDY	SPS NELLORE
193	WP/31259/2011	THE APSRTC S.C.AND S.T.EMPLOYEES WELFARE ASSOCIATION VS THE DIST.COLLECTOR ANANTAPUR & 2 OTHERS	NANDIGAM KRISHNA RAO	GP FOR REVENUE S M SUBHAN	ANANTAPUR
194	WP/31971/2012 IA 1/2012(WPMP 40772/2012) Fix an Early Date	REGIONAL PF COMMISSIONER EPFO EAST GODAVARI DIST Vs EMPLOYEES PF APPELLATE TRIBUNAL NEW DELHI & ANR	P RAMABHOOPAL REDDY	METTA CHANDRASEKHARA RAO	EAST GODAVARI
195	WP/27625/2013	MARUBOINA SESHA RAO S/O. VENKATESWARA RAO VS IDBI BANK LIMITED	P DURGA PRASAD		WEST GODAVARI
196	WP/27633/2013	YINTI BUCHAIAH SHP. ANDRIYYA Vs IDBI BANK LIMITED	P DURGA PRASAD		WEST GODAVARI

197	WP/35858/2014 IA 1/2014(WPMP 44876/2014) Direction Petition	A. PARANDHAMA REDDY Vs DEPT. OF HOUSING	JONNA RAMANI	D RANGANATHA KUMAR E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	HPBER139AG 265
198	WP/41012/2014 IA 1/2014(WPMP 51362/2014) Stay Petition	RAJAHMUNDRY MUNICIPAL CORPORATION Vs EMPLOYEES PROVIDENT FUND ORGANISATION & ANR	ANCHA PANDURANGA RAO	T BALAJI(SC FOR EPFO)	EAST GODAVARI
199	WP/41068/2014 IA 1/2014(WPMP 51442/2014) Stay Petition	RAJAMHMUNDRY MUNICPAL CORPORATIONREP BY COMMISSIONER Vs EPF. REP. BY REGIONAL PROVIDENT FUND COMMISSIONER & ANOTH	ANCHA PANDURANGA RAO	T BALAJI(SC FOR EPFO)	EAST GODAVARI
200	WP/12031/2015 IA 1/2015(WPMP 15878/2015) Direction Petition	K KAILASHPATHI KRISHNA DIST Vs PRL SECY DEPT. DEPT. COOP SOCIETIES HYD & 3 OTHERS	MASTHAN NAIDU CHERUKURI	GP FOR COOPERATION (AP)	KRISHNA
201	WP/16156/2015 IA 1/2015(WPMP 21013/2015) Direction Petition	ANANTAPUR COTTTON MILLS Vs THE CHIEF PROVIDENT FUND COMMISSIONER	K ANNAPURNA REDDY	VANUKURI USHA KIRAN REDDY	ANANTAPUR
202	WP/28277/2016 IA 1/2016(WPMP 35024/2016) Suspension Petition IA 1/2018 Vacate Stay Petition	J.C. GRAPHICS PVT. LTD. Vs UNION OF INDIA	N SUBBA RAO	S JANARDHAN GOUD (SC FOR CENTRAL GOVT COU) P RAMABHOOPAL REDDY RAVINDRA YANAMANDRA B NARASIMHA SARMA	KRISHNA
203	WP/45260/2018 IA 1/2018 Stay Petition	DATLA GOUTHAM RAJU Vs THE A.P. STATE ROAD TRANSPORT CORPORATION	E MARUTHI RAJA	VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
	LOCUTORY WP/1767/2019 IA 1/2019 Stay Petition IA 2/2019 Additional Material Petition IA 1/2020 Suspension Petition	M/S RUPA CORRUGATED INDUSTRIES Vs ANDHRA PRADESH STATE FINANCE CORPORATION AND 2 OTHERS	T S N MURTHY	G R SUDHAKAR	EAST GODAVARI
205	WP/16592/2022 IA 1/2022 Direction Petition WP/16347/2022 WP/16799/2022 WP/17030/2022	KODURU VENKATA SURENDRA KUMAR REDDY Vs UNION OF INDIA	HARINATH REDDY SOMA	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE	SPS NELLORE
206	WP/16347/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	LOKIREDDY VENKATESWARA REDDY Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	SPS NELLORE
207	WP/16799/2022 IA 1/2022 Direction Petition	PODAMEKALA VENKATA NARASAIAH Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE	SPS NELLORE
208	WP/17030/2022 IA 1/2022 Direction Petition	CHILIKAM UJAWALA Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE	SPS NELLORE

209	WP/32826/2022 IA 1/2022 Direction Petition	M/S. SHIRISHA ADVERTISING Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR FINANCE PLANNING CH C SATYANARAYANA N SRIHARI GP FOR SOCIAL WELFARE	кहिडी ⁴ NA ³¹ of 265
210	WP/11464/2023 IA 1/2023 Direction Petition	THE BUILDERS ASSOCIATION OF INDIA Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	GP FOR GENERAL ADMINISTRATION GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
211	WP/15619/2023 IA 1/2023 Direction Petition	K P C PROJECTS LTD Vs THE STATE OF AP	PALEM LAKSHMI PRIYA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING KODE RAMESH BABU Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY)	KURNOOL
212	WP/17872/2023 IA 1/2023 Direction Petition	BAGI RENUKA Vs A P SOUTHERN POWER DISTRIBUTION CORPORATION LTD.(APSPDCL)	N A RAMACHANDRA MURTHY	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) R3 UNSERVED,	CHITTOOR
213	WP/19846/2023 IA 1/2023 Stay Petition	KASI RESORTS PVT LTD Vs UNION OF INDIA	LAKSHMIKANTH REDDY DESAI	J U M V PRASAD (S C for E D)	VISAKHAPATNAM
214	WP/22515/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	GAYATRI MINERALS EXPANSION Vs AP CENTRAL POWER DISTRIBUTION CORPORATION LTD	Y MAHA LAKSHMI	V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL) R3 UNSERVED,	PRAKASAM
215	WP/25191/2023 IA 1/2023 Stay Petition IA 1/2024 Implead Petition	GVR INFRA PROJECTS LIMITED Vs UNION OF INDIA	V SESHA KUMARI	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) M SRI ATCHYUT	ANANTAPUR
216	WP/30083/2023 IA 1/2023 Direction Petition IA 2/2023 Injunction Petition IA 1/2024 Leave Petition	M/S. ANASUYA BOAT BUILDERS AND FURNITURES VS THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR TOURISM(AP) SATHEESH KUMAR EERLA SATEESH KUMAR EERLA SC FOR AP TOURISAM DEVELOPMENT CORPORATION	EAST GODAVARI
217	WP/31949/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition	A.M. ARUNACHALAM Vs THE UNION OF INDIA	PILLA YASWANI	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
218	IA/3/2024 Modification WP/14407/2024	SUREDDY SUBHASHINI Vs	MADHAVA RAO NALLURI	GP FOR ENERGY	WEST GODAVARI
219	IA/2/2024 Dispense with Petition WP/14407/2024	SUREDDY SUBHASHINI Vs	MADHAVA RAO NALLURI	GP FOR ENERGY	WEST GODAVARI
220	IA/2/2024 Dispense with Petition WP/14419/2024	SUREDDY VENKATESWARA RAO Vs	MADHAVA RAO NALLURI		WEST GODAVARI
221	IA/3/2024 Modification WP/14419/2024	SUREDDY VENKATESWARA RAO Vs	MADHAVA RAO NALLURI		WEST GODAVARI

FOR HEARING

222	WP/35751/2012	K.P.SRINIVASA REDDY Vs UNION OF INDIA	VENKATESWARA RAO GUDAPATI	S S VARMA (SC FOR NHAI)	skingaku2ani ²⁶⁵
223	WP/24779/2023	M/S VANTAGE SPINNERS PVT LTD Vs THE UNION OF INDIA	AKULA SRI KRISHNA SAI BHARGAV	Y V ANIL KUMAR (Central Government Counsel) SRINIVASA RAO VUTLA	WEST GODAVARI
224	WP/25186/2023 IA 1/2023 Suspension Petition IA 2/2023 Amendment Petition IA 3/2023 Amendment Petition IA 1/2024 Additional Affidavit	AXIS ENERGY VENTURE INDIA PRIVATE LIMITED Vs CENTRAL ELECTRICITY REGULATORY COMMISSION	PATANJALI PAMIDIGHANTAM	P BADRINATH N JEEVAN KUMAR GP FOR ENERGY VARUN BYREDDY G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. SAI SANJAY SURANENI GP FOR GENERAL ADMINISTRATION ALAPATI VIVEKANANDA (SC FOR NREDCAP) R1 R4 R5 R10 R11 R12 UNSERVED, (AT 2:15 PM)	ANANTAPUR
225	WP/31519/2023 IA 1/2023-Suspension Petition	M/S. SRI SHANMUKHA SATYA PRIYA MINI MODEM RICE MILL Vs THE JOINT COLLECTOR AND EOED	SRINIVASA RAO KUDUPUDI	GP FOR REVENUE P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) GP FOR CIVIL SUPPLIES	VIZIANAGARAM

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)

COURT NO. 16

THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMIS</u>	SSION (CO-OP SOCIETIES)				
1	WP/14529/2024 IA 1/2024 Stay Petition IA 2/2024 Implead Petition	A MUNESHWAR RAO Vs THE STATE OF AP	SRINIVAS POLAVARAPU	GP FOR COOPERATION G V SHIVAJI ml	EAST GODAVARI
2	WP/16215/2024 IA 1/2024 Direction Petition	SHIVA SHAKTHI AGENCIES Vs ANDHRA PRADESH SCHEDULED CASTES COOP.FINANCE LTD	KAVITHA GOTTIPATI	GP FOR IRRIGATION COMM AREA DEV GP FOR SOCIAL WELFARE	YSR KADAPA
ADMIS	SSION (EDUCATION)				
3	WP/16118/2024 IA 1/2024 Direction Petition	SV SCHOOL OF PHARMACY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION ml	CHITTOOR
ADMIS	SSION (FISHERIES)				
4	WP/16095/2024 IA 1/2024 Direction Petition	NEW ALLURU FISHERMEN COOP. SOCIETY(INLAND) Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	GP FOR FISHERIES GP FOR HOME GP FOR REVENUE	SPS NELLORE

COURT NO. 16 THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	MODE)						
SNO	CASE	PARTY	(DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
FOR O	WP/34393/2017 IA 1/2017(WPMP 42760/2017) Direction Petition	SWARNANDHRA HANDICRAFTS SOCIETY VS STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	VEDULA SRINIVAS	GP FOR FORESTS (AP) THE ADVOCATE GENERAL	YSR KADAPA		
SPECI 6	WP/1227/2013 IA 1/2013(WPMP 1476/2013) Direction Petition	SREE RAMALINGESWARA LARGE SIZED CO- OPERATIVE SOCIETY Vs GOVERNMENT OF A.P. REP. BY ITS PRINCIPAL SECRETARY	D S N V PRASAD BABU	GP FOR COOPERATION (AP)	WEST GODAVARI		
7	WP/24093/2014	SMT.NUTAKKI PADMAVATHI Vs SPL.CATEGORY DY.REGISTRARCENTRAL BANK.LTDKRISHNA DIST& 3	P PRABHAKAR RAO	GP FOR COOPERATION (AP) V KISHORE	KRISHNA		
8	WP/33931/2015 IA 1/2015(WPMP 43707/2015) Stay Petition	K. MANOHAR NAIDU Vs STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR COOPERATION (AP) S VIJAY KUMAR	YSR KADAPA		
9	WP/33970/2015 IA 1/2015(WPMP 43752/2015) Stay Petition	THARIGOPULA SUBBAMMA Vs STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR COOPERATION (AP) S VIJAY KUMAR	YSR KADAPA		
10	WP/41002/2015 IA 1/2015(WPMP 52924/2015) Suspension Petition IA 1/2016(WPMP 4294/2016) Permission Petition	PARDARTHY RADHA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	M P CHANDRAMOULI	GP FOR COOPERATION (AP)	SPS NELLORE		
11	WP/41074/2015 IA 1/2016(WVMP 232/2016) Vacate Stay Petition	SMT.M.TULASI& 12 Vs STATE OF APSCYCOOPHYD& 4	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION (AP)	VIZIANAGARAM		
12	WP/11945/2018 IA 1/2018 Direction Petition IA 1/2021 Vacate Stay Petition	AVULAPALLI MUNIKRISHNA REDDY Vs PRL.SECY. FOREST DEPT. STATE OF A.P.	S V MUNI REDDY	GP FOR FORESTS (AP) GP FOR REVENUE	SPS NELLORE		
13	WP/18575/2018 IA 1/2018 Direction Petition	KALLURI ANANTHARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR FORESTS (AP) GP FOR REVENUE	YSR KADAPA		
14	WP/25008/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	TIRUKOTI MURALI KRISHNA Vs THE STATE OF A.P. REP BY ITS PRINCIPAL SECRETARY	G SIMHADRI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT GP FOR FORESTS	EAST GODAVARI		
15	WP/8684/2019 IA 1/2019 Direction Petition	NUVVULA VANI Vs STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	GUNTUR		

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FOR A	LDMISSION CC/1088/2024	EMBETI KANISHKA Vs THE STATE OF ANDHRA PRADESH	G TUHIN KUMAR	V K NAIDU	SPS NELLORE
17	CC/1703/2024	G.RAJAMMA Vs A.V. DHARMA REDDY	V SUDHAKAR REDDY	V R N PRASHANTH	CHITTOOR
18	WP/25757/2010 IA 4/2010(WPMP 135359/2010) Vacation Motion Letter	B.M.SREENIVASAIAH RECREATION CENTRE Vs THE DISTRICT REGISTRAR OF SOCIETIES	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE	CHITTOOR
19	WP/13090/2012 IA 5/2012(WPMP 76370/2012) Vacation Motion Letter IA 1/2023 Leave Petition	THE PERECHERLA QUARRY WORKERS LABOUR CONTRACT CO- OP SOCIETY Vs THE STATE OF ANDHRA PRADESH	M S TIRUMALA RANI	GP FOR COOPERATION GP FOR MINES AND GEOLOGY S SWARNA REDDY	GUNTUR
20	WP/715/2013 IA 4/2013(WPMP 14725/2013) Implead Petition IA 5/2013(WVMP 63996/2013) Vacate Stay Petition	THOKALA NAGESWARARAO VS THE GOVT. A.P. REP. BY ITS	K S MURTHY	GP FOR COOPERATION P GOVIND REDDY	PRAKASAM
21	WP/1026/2013 IA 1/2013(WVMP 123/2013) Vacate Stay Petition IA 3/2013(WVMP 2672/2013) Vacate Stay Petition IA 6/2013(WPMP 5491/2013) Vacation Motion Letter	R.CHANDRA KALADHARA REDDY Vs THE COMMISSIONER & REGISTRAR OF COOP.& 5 OTHERS	G MALOJI RAO	GP FOR COOPERATION K RATHANGA PANI REDDY GP FOR AGRICULTURE	KURNOOL
22	WP/1063/2013 IA 4/2013(WPMP 5682/2013) Vacation Motion Letter	BODDAPATI PERAIAH S/O. VEERAIAH Vs THE DIVISIONAL COOPERATIVE OFFICER		GP FOR COOPERATION (AP)	GUNTUR
23	WP/1077/2013 IA 1/2013(WPMP 1306/2013) Direction Petition IA 4/2013(WPMP 5989/2013) Vacation Motion Letter	MR.CHEVIREDDY BHASKAR REDDY S/O. SRI C. SUBRAMANYAM Vs THE GOVERNMENT OF ANDHRA PRADESH REP.	CH SIVA REDDY	GP FOR COOPERATION SRINIVAS POLAVARAPU	CHITTOOR
24	WP/5877/2013 IA 2/2013(WPMP 10798/2013) Amendment Petition	CHANDRAPATI RAMA MOHAN PRAKASAM DT. & 15 OT Vs SPL.CHIEF SECY TO GOVT.AGRI & CO-OP(CO- OP V)DEPT. HYD & 37	A SANTHOSH KUMAR	GP FOR COOPERATION K S MURTHY	PRAKASAM
25	WP/8791/2013 IA 1/2013(WVMP 1536/2013) Vacate Stay Petition IA 2/2013(WPMP 10963/2013) Suspension Petition	PULAPARTHI NAGA VIJAYA BHASKAR Vs THE GOVERNMENT OF ANDHRA PRADESH	KOPPULA GOPAL	GP FOR AGRICULTURE K V SIMHADRI	WEST GODAVARI

NALAGATLA DIVYA VS THE STATE OF ANDHRA PRADESH

SUDHAKARA RAO AMBATI GP FOR FORESTS GP FOR REVENUE

SPS NELLORE

27	WP/14907/2013 IA 4/2013(WPMP	PRESIDENT KURNOOL DIV. POSTAL EMPLOYEES	L V S NAGARAJU	GP FOR COOPERATION (AP)	KURNOOL
	80708/2013) Vacation Motion Letter IA 1/2015(WPMP 15022/2015) Permission Petition	COOP. CREDIT SOCIET Vs PRL. SECY. COOP. DEPT. & 4 ORS.		` '	
28	WP/14963/2013 IA 2/2013(WPMP 18150/2013) Direction Petition IA 6/2013(WPMP 80935/2013) Vacation Motion Letter	KATTA SIVAIAH Vs GOVERNMENT OF A.P.	SUNIL KUMAR DESHMUKH	GP FOR COOPERATION	PRAKASAM
29	WP/22075/2013 IA 1/2013(WPMP 27045/2013) Direction Petition IA 1/2014(WPMP 19465/2014) Fix an Early Date	GUNUPUDI SEETHA RAMA SASTRY Vs A.P. STATE CO- OPERATIVE BANK LTD.	T RAJENDRA PRASAD	GP FOR COOPERATION BOBBA VIJAYALAKSHMI	WEST GODAVARI
30	WP/23468/2013	B.V. RAMANARAO Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	KARRI MURALI KRISHNA	GP FOR COOPERATION KAMINI VENKATESWARLU L N BHADRIRAJU	KURNOOL
31	WP/25526/2013 IA 1/2016(WVMP 4891/2016) Vacate Stay Petition	RAYAPAREDDY JAGANNATHA SWAMY Vs THE DEPUTY REGISTRAR OF CO-OP. SOCIETIES	ERANKI PHANI KUMAR	GP FOR COOPERATION GP FOR LAND ACQUISITION JOSYULA BHASKARA RAO GP FOR COOPERATION (AP)	HYDERABAD
32	WP/25807/2013 IA 1/2013(WPMP 31858/2013) Direction Petition	K.E. KRISHNA MURTHY Vs THE COMMISSIONER FOR COOPERATION AND REGISTRAR OF	M/S BHARADWAJ ASSOCIATES	GP FOR COOPERATION	KURNOOL
33	WP/37845/2013 IA 1/2013(WPMP 47094/2013) Stay Petition IA 2/2013(WPMP 47682/2013) Implead Petition	SEWETI RAMU Vs THE GOVERNMENT OF A.P.	G V SHIVAJI	GP FOR COOPERATION M V SURESH C SUMON	EAST GODAVARI
34	WP/20324/2017 IA 1/2017(WPMP 24899/2017) Stay Petition IA 2/2017(WPMP 38740/2017) Additional Material Petition	GUNISETTY SIVAIAH Vs THE STATE OF ANDHRA PRADESH FOREST DEPARTMENT	V SANTHISREE	GP FOR FORESTS (AP)	SPS NELLORE
35	WP/27916/2017 IA 1/2017(WPMP 34691/2017) Direction Petition	P SIVA PRASAD VIZIANAGARAM DIST Vs PRL SECY PRL SECY FOREST DEPT GUNTUR DIST & 2 OTHERS	SARIPALLI SUBRAHMANYAM	GP FOR FORESTS (AP) GP FOR EMPLOYMENT TRAINING GP FOR REVENUE	VIZIANAGARAM
36	WP/32896/2017 IA 1/2017(WPMP 40928/2017) Direction Petition IA 2/2017(WPMP 46690/2017) Implead Petition	T. V. SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	B RACHNA	GP FOR FORESTS (AP) GP FOR LAND ACQUISITION	YSR KADAPA

37	WP/35583/2017 IA 1/2017(WPMP 44206/2017) Direction Petition IA 1/2018 Extension Petition IA 2/2018 Extension Petition IA 1/2021 Vacate Stay Petition	R. SYAMKUMAR Vs PRL. SECY. FOREST DEPT. AMARAVATHI A.P. & 7 OTHERS	BOKARO SAPNA REDDY	GP FOR FORESTS (AP) GP FOR FORESTS GP FOR REVENUE	sP39611708265
38	WP/43288/2017 IA 1/2017(WPMP 53672/2017) Direction Petition	D.RAMA MOHAN REDDY @ MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR FORESTS (AP) GP FOR HOME	CHITTOOR
39	WP/44192/2017 IA 1/2017(WPMP 54786/2017) Direction Petition	M.MASTHANARNA Vs THE GOVERNMENT OF ANDHRA PRADESH	BOKARO SAPNA REDDY	GP FOR FORESTS (AP)	SPS NELLORE
40	WP/10275/2018 IA 1/2018 Direction Petition	B. VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU VALMIKI	GP FOR FORESTS (AP) GP FOR REVENUE	KURNOOL
41	WP/10299/2018 IA 1/2018 Direction Petition	S. PEDDASWAMULU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU VALMIKI	GP FOR FORESTS (AP) GP FOR REVENUE	KURNOOL
42	WP/10571/2018 IA 1/2018 Suspension Petition	K. VEERA REDDY Vs THE STATE OF ANDHRA PRADESH	KRANTHI SRI VAKA	GP FOR FORESTS (AP)	YSR KADAPA
43	WP/13240/2018 IA 1/2018 Stay Petition	PUSAM NAGAIAH Vs THE STATE OF ANDHRA PRADESH	V RAGHUNATH GP FOR FORESTS	GP FOR SOCIAL WELFARE (AP) GP FOR REVENUE	EAST GODAVARI
44	WP/14597/2018 IA 1/2018 Direction Petition	DR. N. KRISHNAMURTHY Vs STATE OF ANDHRA PRADESH	V RAVICHANDRAN	GP FOR FORESTS (AP) UDAYA BHASKARA RAO(SC FOR ACB SPL PP)	KRISHNA
45	WP/25494/2020 IA 1/2020 Direction Petition	SRI PITHANI SAIBABU Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJAGA RAO	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR AGRICULTURE	EAST GODAVARI
46	WP/38477/2022 IA 1/2022 Direction Petition	SRI LAKHINANA VISHNU MURTHY Vs THE STATE OF AP	CH MURALI KRISHNA	GP FOR INDUSTRIES COMMERCE P VEERRAJU K RAJANNA	VISAKHAPATNAM
47	WP/7385/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition	KATARI SESHAVENI Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	GP FOR COOPERATION SURAGANI VIJAYA KUMAR	WEST GODAVARI
48	WP/17287/2023 IA 1/2023 Suspension Petition WP/17019/2023	V V AYYAPPA Vs THE STATE OF AP	TURAGA SAI SURYA	GP FOR COOPERATION SURAGANI VIJAYA KUMAR	WEST GODAVARI
49	WP/17019/2023 IA 1/2023 Suspension Petition	P RAJESWARI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR COOPERATION SURAGANI VIJAYA KUMAR	WEST GODAVARI

50	WP/19012/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	SK. KHAJA MASTHAN Vs THE STATE OF ANDHRA PRADESH	G VIJAYA BABU	GP FOR FISHERIES GP FOR FISHERIES (AP)	sP399613804265
51	WP/33436/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Permission Petition IA 4/2024 Permission Petition	V PARTHASARADI REDDY Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR COOPERATION SIVAPRASAD REDDY VENATI GP FOR COOPERATION (AP)	SPS NELLORE
52	WP/13515/2024 IA 1/2024 Suspension Petition	S NARAYANA RAO Vs THE GOVERNMENT OF AP	A PADMA	GP FOR COOPERATION	SRIKAKULAM
ADMIS 53	SSION (EDUCATION) WP/264/2023 IA 1/2023 Direction Petition	M/S.MANJEET PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR EDUCATION REVANURU SUDHA RANI (SC FOR SAMAGRA SHIKSHA)	KRISHNA
54	WP/15130/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition	SRI VASAVI GMR B.ED COLLEGE Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) S PARINEETA	WEST GODAVARI
55	WP/25557/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 1/2024 Vacate Stay Petition	V RAMA KOTESWARA RAO VS THE STATE OF AP	N ASHWANI KUMAR	GP FOR SCHOOL EDUCATION P RAVIKANTH M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO) M VIDYASAGAR R3 R5 R7 UNSERVED,	KRISHNA
56	WP/27436/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	ST JOSEPHS PRIMARY SCHOOL Vs THE STATE OF AP	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION (AP)	KRISHNA
57	WP/5478/2024 IA 1/2024 Direction Petition WP/17305/2023	SUMOURYA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY) S PARINEETA	KURNOOL
58	WP/17305/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Leave Petition	SUMOURYA COLLEGE OF EDUCATION Vs THE STATE OF AP	VARUN BYREDDY	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY)	KURNOOL
59	WP/9330/2024 IA 1/2024 Suspension Petition	GEETHANJALI INSTITUTE OF SCIENCE AND TECHNOLOGY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION C SUDESH ANAND PENJURI VENUGOPAL (SC FOR JNTUA)	SPS NELLORE

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60	WP/14068/2024 IA 1/2024 Direction Petition	M/S. LIVPURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR SCHOOL EDUCATION V CH NAIDU GP FOR FINANCE PLANNING V CH NAIDU (SC FOR AP HOUSING CORP)	KRASANA9 of 265
61	WP/14139/2024 IA 1/2024 Direction Petition	SAPTHAGIRI ELEMENTARY TEACHING TRAINING COLLEGE VS THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	ANANTAPUR
ADMIS	SSION (AGRICULTURE)				
62	WP/3922/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Amendment Petition IA 4/2024 Amendment Petition	PLANTIX AGRITECH INDIA PVT LTD Vs AGRICULTURE DEPARTMENT	ANUP KOUSHIK KARAVADI	GP FOR AGRICULTURE (AP)	GUNTUR
63	WP/8485/2024 IA 1/2024 Direction Petition	SRI RAMAKRISHNA ENGINEERING COMPANY Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR AGRICULTURE GP FOR FINANCE PLANNING	EAST GODAVARI
64	WP/9345/2024 IA 1/2024 Direction Petition	SRI LAKSHMI NARASIMHA AGRICULTURAL NURSERY GARDENS Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING	CHITTOOR
65	WP/9396/2024	M/ S JAIN IRRIGATIN SYSTEMS LTD Vs THE STATE OF ANDHRA PRADESH	M SHANMUKHA TEJA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV	SRIKAKULAM
66	WP/11476/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	OMKAR CROP SCIENCIES Vs THE STATE OF ANDHRA PRADESH	B V APARNA LAKSHMI	GP FOR AGRICULTURE	KRISHNA
67	WP/14545/2024 IA 1/2024 Direction Petition	KODATI SARADA DEVI Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR AGRICULTURE GP FOR AGRICULTURE	GUNTUR
68	WP/14849/2024 IA 1/2024 Stay Petition	SINGAREDDY NAGAMANI Vs THE STATE OF ANDHRA PRADESH	C SUMON	GP FOR AGRICULTURE	PRAKASAM
69	WP/14851/2024 IA 1/2024 Stay Petition	KAMBALA KRISHNA VENI Vs THE STATE OF ANDHRA PRADESH	ASHOK RAM V	GP FOR AGRICULTURE	WEST GODAVARI
70	WP/15125/2024 IA 1/2024 Suspension Petition	CHINTAGUNTLA SALAMAN Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	GP FOR AGRICULTURE	PRAKASAM
71	WP/15139/2024 IA 1/2024 Suspension Petition	MANEPALLI NAGA BRAHAMAM Vs THE STATE OF AP	G V S KISHORE KUMAR	GP FOR AGRICULTURE	KRISHNA

ADMISSION (PANCHAYAT RAJ)

72	WP/7239/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Miscellaneous Petition	KALAVAPALLI PANDURANGA RAO Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) VIVEK CHANDRA SEKHAR S	WESSF JSB XVAR
73	WP/2539/2021 IA 1/2021 Stay Petition	G.GOPINADH CHOWDARY Vs STATE OF ANDHRA PRADESH	MEKA RAHUL CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY (SC FOR ZP MPDO GP) R3 UNSERVED,	CHITTOOR
74	WP/2552/2021 IA 1/2021 Direction Petition	P SYAMALA Vs THE STATE OF ANDHRA PRADESH	SHANTHASREE ELIPE	GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY MUNI REDDY PERURU (SC FOR TUDA)	CHITTOOR
75	WP/2711/2021 IA 1/2021 Direction Petition	TAMMINENI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	SRIKAKULAM
76	WP/25525/2021 IA 1/2021 Direction Petition	MAKKENA TIRUPATI RAO Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) R6 UNSERVED,	GUNTUR
77	WP/27494/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	AALLA NAGESWARA RAO Vs THE DISTRICT COLLECTOR	P SAI SURYA TEJA	GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT SREE RAMA RAO YERRAGUNTLA KASA JAGANMOHAN REDDY	GUNTUR
ADMIS 78	WP/32393/2022 IA 1/2022 Direction Petition IA 1/2024 Leave Petition	SRI NEHRU FISHERMEN COOPERATIVE SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI	EAST GODAVARI
79	WP/23401/2023 IA 1/2023 Direction Petition IA 2/2023 Suspension Petition IA 3/2023 Vacate Stay Petition	V V R AQUA Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR FISHERIES GP FOR REVENUE	WEST GODAVARI
FOR H 80	IEARING WP/990/2024 IA 1/2024 Direction Petition	SREE SOMESWARA PACS Vs THE STATE OF AP	G V SHIVAJI	GP FOR COOPERATION (AP) GP FOR REVENUE	EAST GODAVARI
<u>INTEF</u> 81	RLOCUTORY(REVIEW PETIT IA/1/2023 Review Petition WP/15348/2020	IONS)) D. GOVINDA RAO Vs	BOKKA SATYANARAYANA KAMLA	GP FOR HOME	EAST GODAVARI
INTER 82	WP/5718/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	MALIREDDY SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR FORESTS	EAST GODAVARI

83	WP/9110/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Review Petition IA 2/2023 Stay Petition	MAHABOOB PRIMARY SCHOOL COMMITTEE Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION R2 UNSERVED,	к 0896161 of 265
ADMIS	SSION (Forest)				
84	WP/7864/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	P. VENKATESWARA RAO Vs THE UNION OF INDIA	BALAJI MEDAMALLI	GP FOR FORESTS GP FOR MINES AND GEOLOGY V SURENDRA REDDY (SC FOR PCB)	VISAKHAPATNAM
ADMIS	SSION (UNIVERSITIES)				
85	WP/13489/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	JOSEPH SRIHARSHA AND MARY INDRAJA EDUCATIONAL SOCIETY Vs THE STATE OF AP	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION	GUNTUR
86	WP/13688/2024 IA 1/2024 Direction Petition	N PADMAJA ISHWARAJ Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR HIGHER EDUCATION Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY)	KURNOOL
87	WP/15727/2024 IA 1/2024-Direction Petition	HANUMANTHA RAO BYSANI Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR HIGHER EDUCATION Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY)	KURNOOL

COURT NO. 20

To be Heard on Monday The 29th	day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)					
(CALICE LIST MOTION LIST DING)						

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI (CAUSE LIST MOTION HEARING) RESPONDENT ADV. SNO **CASE PARTY** PETITIONER ADV. DISTRICT ADMISSION (A P S E B) WP/16167/2024 CHANDA MALLIKARJUNA DHARANI KUMAR B YSR KADAPA REDDY IA 1/2024 **Direction Petition** Vs THE ANDHRA PRADESH SOUTHERN POWER **DISTRIBUTION COMPANY** LIMITED (APSPDCL) **ADMISSION (MINES AND INDUSTRIES)** WP/16152/2024 **GP FOR SERVICES I** C.S SAI BABA G TUHIN KUMAR SPS NELLORE IA 1/2024 Vs Direction Petition THE STATE OF ANDHRA **PRADESH ADMISSION (ENDOWMENTS)** WP/16155/2024 D TRIVENI S VARADARAJULU **CHITTOOR** IA 1/2024 **CHETTY** Direction Petition TIRUMALA TIRUPATHI **DEVASTHANAM ADMISSION (HOME)** WP/16203/2024 L BALAJI SUNDARA RAO K NARSI REDDY **GP FOR SERVICES I** EAST GODAVARI IA 1/2024 Vs Direction Petition THE STATE OF ANDHRA **PRADESH ADMISSION (OTHER SUBJECTS)** WP/16120/2024 VADDESPA RAHAMATH SRINIVASA RAO GP FOR SERVICES I YSR KADAPA IA 1/2024 BFF **BODDUI URI** Direction Petition Vs THE STATE OF ANDHRA **PRADESH ADMISSION (CO-OP SOCIETIES)** WP/16145/2024 KOGANTI RANGA RAO JADA SRAVAN KUMAR **GP FOR SERVICES I KRISHNA** IA 1/2024 THE STATE OF AP Suspension Petition **ADMISSION (SOCIAL WELFARE)** WP/16181/2024 K BHFFMA RAO GP FOR SERVICES II **VIZIANAGARAM** M NAGAMANI IA 1/2024 Direction Petition STATE OF ANDHRA

PRADESH

WP/16193/2024 CH VENKATESWARA RAO SRINIVAS AMBATI **GP FOR SERVICES I KRISHNA** 8 **GP FOR SERVICES III** IA 1/2024 Vs

Direction Petition THE STATE OF ANDHRA

PRADESH

ADMISSION (REVENUE)

WP/16101/2024 KARUMANCHI RAJA DR D V RAO **GP FOR SERVICES I GUNTUR** IA 1/2024 KUMARI

Direction Petition ۷s

STATE OF ANDHRA

PRADESH

ADMISSION (MUNICIPAL ADMN.)

10 WP/15279/2024 V. VARA LAKSHMI P LAKSHMANA RAO **GP FOR SERVICES IV VISAKHAPATNAM** IA 1/2024

۷s **Direction Petition** THE MUNCIPAL

ADMINISTRATION AND **URBAN DEVELOPMENT**

WP/16046/2024 M.V.NARESH T S N SUDHAKAR **GP FOR SERVICES IV** EAST GODAVARI

THE STATE OF A.P.

ADMIS 12	WP/16033/2024 IA 1/2024 Direction Petition	Y V LAKSHMI RAJYAM Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR SERVICES III	Page 143 of 265 KRISHNA
13	WP/16057/2024 IA 1/2024 Direction Petition	K. SAIL DEVI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES III	ANANTAPUR
14	WP/16092/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	BHEEMPURAM SARVASWARA RAO Vs GOVERNMENT OF ANDHRA PRADESH	SRIDEVI JAMPANI	GP FOR SERVICES III GP FOR SERVICES III	SRIKAKULAM
15	WP/16111/2024 IA 1/2024 Direction Petition	B.NARAYANAREDDY. Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR SERVICES III	YSR KADAPA
16	WP/16140/2024 IA 1/2024 Direction Petition	G K VISALAKSHI Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III	KURNOOL
17	WP/16156/2024 IA 1/2024 Direction Petition	CH SURYANARAYANA Vs STATE OF ANDHRA PRADESH	A SREEDHAR	GP FOR SERVICES III	GUNTUR
18	WP/16172/2024 IA 1/2024 Direction Petition	GURRAM MANJULA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR SERVICES III	CHITTOOR
19	WP/16174/2024 IA 1/2024 Suspension Petition	KUDA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	VISAKHAPATNAM
20	WP/16206/2024 IA 1/2024 Suspension Petition	M SIVA RAMPULLA REDDY Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III	KURNOOL
21	WP/16243/2024 IA 1/2024 Direction Petition	T TIRUPATI NAIDU Vs THE STATE OF AP	RAMANA ALLU	GP FOR SERVICES III	VIZIANAGARAM
22	SSION (AGRICULTURE) WP/14817/2024 IA 1/2024 Direction Petition	M V V SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	C M R VELU	GP FOR SERVICES I GP FOR SERVICES II	EAST GODAVARI
23	WP/16135/2024 IA 1/2024 Suspension Petition	V.SHARAT KUMAR Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR SERVICES IV	SRIKAKULAM
24	WP/16177/2024 IA 1/2024 Direction Petition	ULAVAPATI SWATHI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR SERVICES IV	PRAKASAM
ADMIS 25	WP/16248/2024 IA 1/2024 Suspension Petition	G ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA
26	SSION (Forest) WP/14477/2024 IA 1/2024	KUCHIPUDI YESCALE Vs	T V V KOTESWARA RAO	GP FOR SERVICES I GP FOR FINANCE	CHITTOOR

	Direction Petition	THE STATE OF ANDHRA PRADESH		PLANNING	Page 144 of 265
ADMIS	SSION (CORPORATION)				
27	WP/15491/2024 IA 1/2024 Suspension Petition	VSVN RADHA KRISHNA Vs THE STATE OF ANDHRA PRADESH	TURAGA MK PRANEETHA	GP FOR SERVICES II GP FOR SERVICES I A RAJENDRA BABU	SPS NELLORE
28	WP/16115/2024 IA 1/2024 Suspension Petition	SURAVARAPU DURGANJALI VS THE STATE OF AP	P NARASIMHA RAO	GP FOR SERVICES II	EAST GODAVARI
29	WP/16170/2024 IA 1/2024 Suspension Petition	KASIPATHI PRAVEEN KUMAR REDDY VS THE ANDHRA PRADESH STATE CIVIL SUPPLIES CORPORATION LIMITED	A SYAM SUNDAR REDDY	GP FOR SERVICES II	KRISHNA

COURT NO. 20 THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 29th day of July 2024(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

	THROUGH HYBRID MODE)							
			(DAILY LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
FOR P 30	WP/3590/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	EERS K SYAM KUMAR Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	GP FOR SERVICES I (AP)	VISAKHAPATNAM			
FOR C	WP/8771/2024 IA 1/2024 Direction Petition IA 2/2024 Additional Material Petition	BESE SURESH Vs STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR SERVICES I	EAST GODAVARI			
32	WP/14033/2024 IA 1/2024 Suspension Petition	M KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I	PRAKASAM			
33	WP/15430/2024 IA 1/2024 Direction Petition	BURLA ROSI REDDY Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR SERVICES I	CHITTOOR			
34	WP/15435/2024 IA 1/2024 Direction Petition	KALAMALLA HUSSAIN SHAB Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR SERVICES I	KURNOOL			
35	WP/15476/2024 IA 1/2024 Direction Petition	GEDELA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	N A RAMACHANDRA MURTHY	GP FOR SERVICES I	VISAKHAPATNAM			
36	WP/15853/2024 IA 1/2024 Direction Petition	TURAKA SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR SERVICES I	GUNTUR			
ADMIS	SSION (Finance and Plannin	a)						
	WP/15492/2023 IA 1/2023 Suspension Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition	R PADMAJA RANI VS THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	GP FOR SERVICES I GP FOR SERVICES I (AP) SITA RAM CHAPARLA	EAST GODAVARI			
ADMIS 38	WP/3328/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 3/2024 Vacate Stay Petition	AP TRANSPORT DEPARTMENT (NON- TECH) EMPLOYEES ASSOCIATION Vs STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR SERVICES II (AP) K SATYANARAYANA MURTHY	KRISHNA			
39	WP/14071/2024 IA 1/2024 Direction Petition	GUDIPATI NARAYANA SWAMI VS THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR SERVICES II SOLOMON RAJU MANCHALAFOR (APSRTC)	PRAKASAM			
ADMIS 40	WP/11457/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	M RADHA Vs THE STATE OF AP	V S K RAMA RAO	GP FOR SERVICES II K VISWANATHAM (SC FOR APSRTC)	ANANTAPUR			

					Page 146 of 265
41	WP/276/2024 IA 1/2024 Direction Petition	KASULA ROSHINI Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR SERVICES II K VISWANATHAM (SC FOR APSRTC)	CHITTOOR
42	WP/1091/2024 IA 1/2024 Direction Petition	APPALASETTY TATABABU Vs THE STATE OF ANDHRA PRADESH	N B CHANDRA SEKHAR	GP FOR SERVICES II VINOD KUMAR TARLADA (SC FOR APSRTC)	VIZIANAGARAM
43	WP/12570/2024 IA 1/2024 Direction Petition	P K RAJU Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
4 5 4 4 4	OLON (CORROR A TION)				
44	SSION (CORPORATION) WP/7789/2024 IA 1/2024 Direction Petition	RONGALI RAMU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	GUNTUR
45	WP/12409/2024 IA 1/2024 Direction Petition IA 2/2024 Permission Petition	C GIRIDHAR Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	ANANTAPUR
46	WP/13136/2024 IA 1/2024 Direction Petition	M.ANURADHA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES I GP FOR SERVICES III	KRISHNA
47	WP/13195/2024 IA 1/2024 Direction Petition	VEMURI SURYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES I	GUNTUR
48	WP/13276/2024 IA 1/2024 Direction Petition	N.MURALI Vs THE STATE OF ANDHRA PRADESH	KANYADHARA DHARMENDRA	GP FOR SERVICES I	GUNTUR
49	WP/13471/2024 IA 1/2024 Direction Petition WP/13472/2024 WP/13476/2024 WP/13477/2024 WP/13481/2024 WP/13508/2024	ADUSUMILLI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR SERVICES I	KRISHNA
50	WP/13472/2024 IA 1/2024 Direction Petition	NAGABHIRAVA MURALI Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR SERVICES I	GUNTUR
51	WP/13476/2024 IA 1/2024 Direction Petition	SRIKAKULAPU SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR SERVICES I GP FOR SERVICES IV	KRISHNA
52	WP/13477/2024 IA 1/2024 Direction Petition	MERUPULA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
53	WP/13481/2024 IA 1/2024 Direction Petition	SHAIK SHAMEER BASHA Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
54	WP/13508/2024 IA 1/2024 Direction Petition	SYED SIRAJULLAH Vs THE STATE OF ANDHRA	V PADMANABHA RAO	GP FOR SERVICES II GP FOR SERVICES I	VISAKHAPATNAM

Page 147 of 265 **PRADESH**

ADMISSION (ROADS & BUILDINGS)

SHAIK MALIN BI Vs WP/5043/2023 J SUDHEER **GP FOR SERVICES II PRAKASAM** 55

IA 1/2023 Direction Petition

THE STATE OF ANDHRA IA 2/2023 **PRADESH**

Amendment Petition IA 3/2023

Suspension Petition IA 4/2023 Amendment Petition

ADMISSION (WOMEN & CHILD WELFARE)

WP/1324/2023 **GOPAJOSYULA** T V SRI DEVI **GP FOR SERVICES II VIZIANAGARAM**

IA 1/2023 Direction Petition **SURYAKANTHAM** Vs THE STATE OF ANDHRA

IA 2/2023 Direction Petition IA 3/2023 **PRADESH** Leave Petition

WP/31393/2023 SHAIK SHARIFA T N M RANGA RAO **PRAKASAM**

GP FOR SERVICES II INAKOLLU VENKATESWARLU Vs THE STATE OF ANDHRA IA 1/2023 Suspension Petition

IA 1/2024 **PRADESH** Implead Petition

Vacate Stay Petition

ADMISSION (ANIMAL HUSBANDARY)

WP/7275/2024 VENKATA RAMANA MURTHY DUMPALA V SAI KUMAR SRIKAKULAM

GP FOR SERVICES I GP FOR SERVICES I (AP) R3 UNSERVED, IA 1/2024 Direction Petition ٧s

IA 2/2024 THE STATE OF ANDHRA

Vacate Stay Petition PRADESH

WP/13124/2024 M VENKATESWARLU DEVALARAJU ANIL **GP FOR SERVICES I GUNTUR**

IA 1/2024 KUMAR

THE STATE OF ANDHRA Direction Petition PRADESH

COURT NO. 20 THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

			<u>MODE)</u> (DAILY LIST-1)		
SNO FOR (CASE DRDERS OF COURT	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
60	WP/22099/2024/ (Filing No.)	THATIPARTHI BANGA REDDY Vs THE STATE OF AP	D S N V PRASAD BABU		PRAKASAM
ADMI	SSION (A P S E B)				
61	WP/23290/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	P.OMKARAM Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES I METTA CHENDRA SEKHAR RAO METTA CHANDRASEKHARA RAO	WEST GODAVARI
ADMI	SSION (CIVIL SUPPLIES)				
62	WP/14141/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 4/2024 Direction Petition	POLLIPALLI VENKATA NARASIMHA RAO Vs THE STATE OF AP	BALA MURALI KRISHNA P	GP FOR SERVICES II GP FOR SERVICES I	EAST GODAVARI
ADMI:	SSION (ENDOWMENTS)				
63	WP/17914/2023 IA 1/2023 Suspension Petition IA 1/2024 Direction Petition IA 2/2024 Leave Petition	GUDAPATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II VENKATASUBBAIAH V	EAST GODAVARI
64	WP/20907/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition	SMT G NAGA SATYA KUMARI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR ENDOWMENTS (AP) E SAMBASIVA PRATAP GP FOR SERVICES I PULIPATI RADHIKA	WEST GODAVARI
65	WP/3882/2024 IA 1/2024 Direction Petition	N R KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	E SAMBASIVA PRATAP	GP FOR SERVICES II R2 R4 UNSERVED,	CHITTOOR
66	WP/13352/2024 IA 1/2024 Direction Petition	G PUNEETH KUMAR Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	KRISHNA
67	WP/14027/2024 IA 1/2024 Direction Petition	V VEERA SWAMY NAIDU VS THE STATE OF AP	D V SASIDHAR	GP FOR SERVICES II PULIPATI RADHIKA	WEST GODAVARI
68	WP/14091/2024 IA 1/2024 Direction Petition	M DIVAKAR BABU Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR SERVICES II	CHITTOOR
ADMI	SSION (EXCISE)				
69	WP/18135/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Modification IA 4/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition WP/19509/2023	C.MADHU BABU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I VIJAYA BHASKAR MOOLA P V A PADMANABHAM	KRISHNA

70	WP/19509/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	SHAIK AHAMED BASHA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR SERVICES I GP FOR SERVICES I (AP) P V A PADMANABHAM	KRISHNA
<u>ADMIS</u> 71	WP/25679/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	D RAGHAVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I	VIZIANAGARAM
72	WP/30585/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition	MR. YENUPURI SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	P V A PADMANABHAM	GP FOR SERVICES I	VISAKHAPATNAM
73	WP/31109/2023 IA 1/2023 Direction Petition	K SUKUMARI Vs THE STATE OF AP	P S P SURESH KUMAR	GP FOR SERVICES I	CHITTOOR
74	WP/11289/2024 IA 1/2024 Suspension Petition	M INDRUDU Vs THE STATE OF AP	M R TAGORE	GP FOR SERVICES I	KURNOOL
75	WP/11541/2024 IA 1/2024 Direction Petition	ARIYAPALLI KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	PRASANNALA KANCHARLA	GP FOR SERVICES I	SRIKAKULAM
76	WP/11731/2024 IA 1/2024 Suspension Petition	K. BHUJANGARAO Vs THE STATE OF ANDHRA PRADESH	E SAMBASIVA PRATAP	GP FOR SERVICES I	GUNTUR
77	WP/14670/2024 IA 1/2024 Direction Petition	VANTAKU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR SERVICES I GP FOR HOME	VISAKHAPATNAM
ADMIS	SSION (OTHER SUBJECTS)				
	WP/11700/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	AKELLA NAGAESWARA RAO VS THE STATE OF AP	HANUMANTHA RAO BACHINA	GP FOR SERVICES I G V S KISHORE KUMAR	KRISHNA
ADMIS 79	SSION (CO-OP SOCIETIES) WP/12809/2024 IA 1/2024 Direction Petition	SRI PAPATLA BABURAO Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II A RAJENDRA BABU	KRISHNA
ADMIS 80	WP/2206/2024 IA 1/2024 Direction Petition	KARAM SATYANARAYANA DORA Vs THE STATE OF AP	EATHAKOTA VENKATA RAO	GP FOR SERVICES II (AP)	VISAKHAPATNAM
81	WP/9252/2024 IA 1/2024 Direction Petition	BANDLAMUDI RAVI CHANDRA Vs THE STATE OF ANDHRA PRADESH	RAVI CHANDRA BANDLAMUDI	GP FOR SERVICES II (AP)	VIZIANAGARAM
82	WP/10731/2024 IA 1/2024 Direction Petition	P.SEENAIAH Vs THE DISTRICT COLLECTOR	EATHAKOTA VENKATA RAO	GP FOR SERVICES II GP FOR SERVICES III	CHITTOOR

ADMIS 83	SSION(WAKF BOARD) WP/27605/2023 IA 1/2023 Direction Petition	SHAIK SALMAN SYED Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR SERVICES II S ARIFULLAH (SC FOR AP WAQF BOARD)	Page 150 of 265 WEST GODAVARI
ADMIS 84	SSION (REVENUE) WP/539/2024 IA 1/2024 Direction Petition	A INTHIYAZ Vs THE STATE OF ANDHRA PRADESH	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR SERVICES I GP FOR REVENUE	ANANTAPUR
85	WP/6066/2024 IA 1/2024 Direction Petition	KANCHADAPU NAGAMANI Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	KRISHNA
86	WP/11262/2024 IA 1/2024 Suspension Petition	V MUNASWAMY Vs THE STATE OF AP	V VINOD K REDDY	GP FOR SERVICES I	CHITTOOR
ADMIS	SSION (EDUCATION)				
87	WP/7117/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	BEEDILLA DEVADAS Vs THE STATE OF ANDHRA PRADESH	G RAJU	GP FOR SCHOOL EDUCATION GP FOR SERVICES I V SUBRAHMANYAM R5 UNSERVED,	-
88	WP/8781/2024 IA 1/2024 Direction Petition	THE ANDHRA PRADESH EDUCATION AND WELFARE INFRASTRUTURE DEVELOPMENT Vs	RAMALINGESWARA RAO KOCHARLA KOTA GP FOR FINANCE PLANNING	GP FOR SCHOOL EDUCATION GP FOR SERVICES I V CH NAIDU	KURNOOL
		THE STATE OF ANDHRA PRADESH			
ADMIS	SSION (STAMPS AND REGIS	TRATION)			
89	WP/580/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 4/2024 Direction Petition IA 4/2024 Direction Petition IA 5/2024 Direction Petition IA 5/2024 Direction Petition	BHUPANI VENKATA NAIDU Vs THE STATE OF AP	AMARA RAMA RAO	GP FOR SERVICES I (AP)	KURNOOL
ADMIS	SSION (AGRICULTURE)				
90	WP/8071/2024 IA 1/2024 Suspension Petition	M. KALPANA Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	KURNOOL
91	WP/8721/2024 IA 1/2024 Direction Petition	M OMPRAKASH Vs THE ANDHRA PRADESH STATE SEEDS CERTIFICATION AGENCY	M SRIKANTH	A V V S N MURTHY GP FOR SERVICES II	KURNOOL
92	WP/10905/2024 IA 1/2024 Suspension Petition	P.RAM KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II B PRAKASAM (SC FOR AP APSCCFC)	SRIKAKULAM
93	WP/11469/2024 IA 1/2024 Suspension Petition	B VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR SERVICES II	GUNTUR
ADMIS	SSION (Forest)				
94	WP/26671/2023 IA 1/2023 Direction Petition	D N K PRASAD Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	KURNOOL

95	WP/10775/2024 IA 1/2024 Direction Petition WP/3175/2023	KOLLA VENU GOPAL NAIDU Vs THE STATE OF AP	T V V KOTESWARA RAO	GP FOR SERVICES I	cRiffolds of 265
96	WP/3175/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition IA 6/2023 Vacate Stay Petition IA 6/2023 Vacate Stay Petition	KOLLA VENU GOPAL NAIDU VS THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I GP FOR FINANCE PLANNING GP FOR SERVICES I (AP)	CHITTOOR
ADMI:	SSION (APSRTC)				
97	WP/12540/2024 IA 1/2024 Suspension Petition	J JAGADEESWARI Vs THE STATE OF AP	THANDAVA YOGESH	GP FOR SERVICES II SOLOMON RAJU MANCHALAFOR (APSRTC)	PRAKASAM
<u>ADMI</u>	SSION (CORPORATION)				
98	WP/14043/2024 IA 1/2024 Suspension Petition	Y.S.HARI PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR SERVICES I K BHEEMA RAO V CH NAIDU (SC FOR AP HOUSING CORP)	ANANTAPUR
ADMIS	SSION (WOMEN & CHILD WE	LFARE)			
99	WP/7068/2023 IA 1/2023 Suspension Petition	SHAIK ABDUL RAHIMA VS THE STATE OF AP	K JYOTHI PRASAD	GP FOR SERVICES II GP FOR SOCIAL WELFARE	SRIKAKULAM
100	WP/9402/2023 IA 1/2023 Suspension Petition	METTELA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
ADMISSION (ANIMAL HUSBANDARY)					
101	WP/6189/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Implead Petition IA 4/2024 Vacate Stay Petition	P SURYA RAO Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I GP FOR SERVICES I (AP) V SUDHAKAR REDDY	SRIKAKULAM

COURT NO. 20 THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - I PROCEEDINGS THROUGH HYBRID

	To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - I PROCEEDINGS THROUGH HYBRID MODE)						
	(DAILY LIST -2)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
	SSION (A P S E B) WP/15261/2024 IA 1/2024 Direction Petition	G. RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	GUNTUR		
ADMI	SSION (MINES AND INDUSTI	RIFS)					
103	-	G M SREEDHAR Vs THE STATE OF AP	K RAGHU VEER	GP FOR SERVICES I (AP)	VISAKHAPATNAM		
ADMI	SSION (ENDOWMENTS)						
104	WP/9086/2024 IA 1/2024 Direction Petition	MANDALI SANTOSH KOWMUDI Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	GP FOR SERVICES II V.VENKATA NAGA RAJU (SC FOR APPSC) P DURGA PRASAD PADALA VENKATA SRIRAM REDDY R3 R7 UNSERVED,	GUNTUR		
ADMI:	SSION (HOME)						
105	WP/29129/2023 IA 1/2023 Direction Petition	MALLARAPU SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR SERVICES I	KURNOOL		
106	WP/6801/2024 IA 1/2024 Stay Petition	C VENKATA RAMI REDDY Vs THE STATE OF AP	SIMHACHALAM KARUKOLA	GP FOR SERVICES I	GUNTUR		
107	WP/6804/2024 IA 1/2024 Stay Petition	SRI K.SAMPATH RAO Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR SERVICES I	GUNTUR		
108	WP/10656/2024	ZULEKHA BANU RUBINA Vs THE STATE OF A.P.	S ANURADHA	GP FOR SERVICES I	VISAKHAPATNAM		
109	WP/13191/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	B. BALA PRASAD SINGH Vs STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR SERVICES I	KURNOOL		
110	WP/14034/2024 IA 1/2024 Direction Petition	G NAGANNA Vs THE STATE OF ANDHRA PRADESH	T KOTESWARA RAO	GP FOR SERVICES I	GUNTUR		
ADMI:	SSION (OTHER SUBJECTS)						
111	WP/10685/2024 IA 1/2024 Suspension Petition	KOCHARLAKOTA SANDYA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA		
112	WP/14968/2024 IA 1/2024 Stay Petition	DR. T. MUNIRAMAPRASAD Vs THE STATE OF AP	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES IV V.VENKATA NAGA RAJU (SC FOR APPSC) CHALLA GUNARANJAN	KRISHNA		
113	WP/15202/2024 IA 1/2024 Stay Petition	KANUPARTHI PENCHALAIAH Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I V.VENKATA NAGA RAJU (SC FOR APPSC)	YSR KADAPA		

ADMIS	SSION (CO-OP SOCIETIES)				Page 153 of 265
114	WP/14150/2023 IA 1/2023 Direction Petition	PATAN KHAN Vs THE STATE OF ANDHRA PRADESH	A PADMA	GP FOR SERVICES II	SRIKAKULAM
115	WP/20889/2023 IA 1/2023 Direction Petition	KARRI KURMA RAO Vs STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR SERVICES I K LAXMANA SASTRY	VISAKHAPATNAM
116	WP/13372/2024 IA 1/2024 Direction Petition	MUNNAGI SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR SERVICES II GP FOR SERVICES I A RAJENDRA BABU	GUNTUR
117	WP/13403/2024 IA 1/2024 Direction Petition	POTIPIREDDI RAMESH Vs THE STATE OF AP	CH S V SURAJ	GP FOR SERVICES II	VIZIANAGARAM
118	WP/14618/2024 IA 1/2024 Suspension Petition	K APPA RAO Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR SERVICES II	VISAKHAPATNAM
ADMIS 119	WP/9881/2024 IA 1/2024 Direction Petition	V VENKATADRI Vs THE STATE OF ANDHRA APRADESH	BETHALA BENARJEE NADUPURI	GP FOR SERVICES II ANITHA MESA (SC FOR APREIS TW SW BC)	ANANTAPUR
120	WP/10804/2024 IA 1/2024 Permission Petition	P.SUVARNA Vs THE STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR SERVICES II G VIVEKANAND	SPS NELLORE
121	WP/12381/2024 IA 1/2024 Direction Petition	M.SUVARNA GLORY BAI Vs THE STATE OF ANDHRA PRADESH	RAVI CHANDRA BANDLAMUDI	GP FOR SERVICES II	WEST GODAVARI
122	WP/12782/2024 IA 1/2024 Direction Petition	D K KOTILINGAM Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR
123	WP/14351/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	YADDANAPUDI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II	GUNTUR
124	WP/14754/2024 IA 1/2024 Direction Petition	R DURYODHANA RAO Vs THE DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	POODATTU AMARENDER	GP FOR SERVICES II	SRIKAKULAM
ADMIS 125	WP/11797/2024 IA 1/2024 Direction Petition	P SANKAR NARAYANA Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR SERVICES I	ANANTAPUR
126	WP/12352/2024 IA 1/2024 Suspension Petition	G.BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I	CHITTOOR
ADMIS	SSION (EDUCATION)				
127	WP/18085/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	SRI BONU SATYANARAYANA Vs THE STATE OF AP	G RAJU	GP FOR SCHOOL EDUCATION GP FOR SERVICES I N ASHWANI KUMAR V SUBRAHMANYAM	VISAKHAPATNAM

128	WP/7817/2024 IA 1/2024 Direction Petition	NEELAM RAMANA Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR SCHOOL EDUCATION GP FOR SERVICES I K V VIJAYA KUMAR	KR19991754 of 265
129	WP/7989/2024 IA 1/2024 Direction Petition	GAGGUTURI MOULALI Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S GP FOR SCHOOL EDUCATION	GP FOR SCHOOL EDUCATION GP FOR SERVICES I	YSR KADAPA
130	WP/13121/2024 IA 1/2024 Direction Petition	K SRINIVASULU Vs THE STATE OF AP	N.RAMANJULU	GP FOR SERVICES III GP FOR SERVICES I GP FOR SCHOOL EDUCATION	KURNOOL
ADMIS 131	SSION (AGRICULTURE) WP/15734/2024 IA 1/2024 Direction Petition	PALEPOGU VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	POOJITHA PAREPALLI	GP FOR SERVICES II	GUNTUR
	SSION (PANCHAYAT RAJ) WP/4657/2024 IA 1/2024 Stay Petition	NUTHANGI SEETHA RAMAMMA Vs THE STATE OF A.P	P VIVEK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR SERVICES I G RAMA KRISHNA G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES)	WEST GODAVARI
133	SSION (CENTRAL GOVT.) WP/21148/2023 IA 1/2023 Direction Petition	KODA SEETHA DEVI Vs THE UNION OF INDIA	BUGULU SREETEJA	Y V ANIL KUMAR (Central Government Counsel) GP FOR SERVICES I	SRIKAKULAM
ADMIS 134	WP/11734/2024 IA 1/2024 Suspension Petition WP/10183/2024	LANKEY DHONO RAJU Vs STATE OF ANDHRA PRADESH	P V KRISHNAIAH	GP FOR SERVICES I	EAST GODAVARI
135	WP/10183/2024 IA 1/2024 Suspension Petition	LANKEY DHANA RAJU Vs THE STATE OF AP	P V KRISHNAIAH		EAST GODAVARI
	SSION (GAD) WP/1157/2024 IA 1/2024 Direction Petition	K RAJA GOPAL Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES I (AP)	GUNTUR
ADMIS	SSION (Finance and Planning	<u>g)</u>			
137	WP/2060/2024 IA 1/2024 Direction Petition	R. LAXMI NARSIMHA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	PARDHA SARADHI A V	GP FOR CIVIL SUPPLIES GP FOR FINANCE PLANNING	GUNTUR
ADMIS	SSION (Labour Employment	and Training)			
138	WP/6049/2023 IA 1/2023 Direction Petition	DASAM VINAY KUMAR Vs THE STATE OF AP	PEETA RAMAN	GP FOR SERVICES III GP FOR LABOUR GP FOR SERVICES I GINJUPALLI SUBBA RAO	SPS NELLORE
139	WP/11021/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	B RANGANNA Vs THE STATE OF AP	P GOVINDA RAJULU	GP FOR SERVICES II K VISWANATHAM (SC FOR APSRTC) GP FOR SERVICES III	KURNOOL
ADMIS	SSION (APSRTC)				
140	WP/32693/2023 IA 1/2023 Direction Petition	A VIJAY KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I K VISWANATHAM (SC FOR APSRTC)	CHITTOOR

GUNTUR

141 WP/10698/2024 B LAXMI @ LAKSHMI T V SRI DEVI GP FOR SERVICES II (AP) VISAKHAPATNAM IA 1/2024 VINOD KUMAR TARLADA Suspension Petition THE STATE OF AP (SC FOR APSRTC) IA 2/2024 Direction Petition 142 WP/15445/2024 B. HEMALATHA @ P SARASWATHI **GP FOR SERVICES II CHITTOOR** IA 1/2024 **ADILAKSHMI** Direction Petition Vs THE STATE OF ANDHRA PRADESH **ADMISSION (CORPORATION)** WP/8773/2023 SRI SULURU SIVA G RAMACHANDRA REDDY GP FOR SERVICES I KRISHNA IA 1/2023 **PRASAD** P.NARASIMHA MURTHY Direction Petition SC FOR APBCL and THE STATE OF AP IA 2/2023 **APSBCL** Vacate Stay Petition **ADMISSION (ROADS & BUILDINGS)** WP/6593/2024 S KRISHNA RAO RAMALINGESWARA RAO **GP FOR SERVICES II EAST GODAVARI** KOCHARLA KOTA **GP FOR SERVICES II** IA 1/2024 ۷s Direction Petition THE STATE OF ANDHRA **PRADESH** WP/14194/2024 JADA SRAVAN KUMAR **GP FOR SERVICES II** MAHAMKALI SIVA GUNTUR 145 SOLOMON RAJU IA 1/2024 Vs **Direction Petition** THE STATE OF ANDHRA MANCHALAFOR (APSRTC) **PRADESH ADMISSION (WOMEN & CHILD WELFARE)** WP/7622/2023 GP FOR SERVICES II GP FOR WOMEN DEV 146 MADDIPATLA POORNA RAMESH BABU TALLURI YSR KADAPA IA 1/2023 KUMARI Suspension Petition CHILD WELFARE(AP) Vs THE STATE OF AP IA 2/2023 Vacate Stay Petition WP/7653/2023 KOMMINENI @ POOLA M SOLOMON RAJU GP FOR SERVICES II 147 YSR KADAPA GP FOR WOMEN DEV CHILD WELFARE IA 1/2023 KRISHNA VENI Suspension Petition Vs STATE OF ANDHRA IA 2/2023 **Direction Petition PRADESH** GP FOR WOMEN DEV CHILD WELFARE GP FOR SERVICES I WP/8384/2024 **B CHENNA ANANTAPUR** 148 SHAIK RAFI KRISHANAMMA IA 1/2024 Suspension Petition ٧s THE STATE OF AP **ADMISSION (ANIMAL HUSBANDARY)**

KIRTHI TEJA KONDAVEETI GP FOR SERVICES I

IA 1/2024-Direction Petition KRUPA VANI Vs

WP/11720/2024

STATE OF ANDHRA

PRADESH

KOTHAPALLI SATYA

(NOTE: AFTER DAILY LIST - II, WEEKLY LIST WILL BE TAKEN UP)

COURT NO. 13 THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

	(DAILY LIST)				
SNO FOR A	CASE ADMISSION	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	CC/4282/2023	DADI VENKATA ADI NAGESWARA RAO Vs G.SAI PRASAD IAS	Y SUDHAKAR	K M KRISHNA REDDY G L NAGESWAR RAO R 6 NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED	VISAKHAPATNAM
2	CC/4372/2023	YERRA SRINIVASA RAO Vs V. TRINADHA RAO	V SAI KUMAR	JAGADISH KUAMAR BATCHU SR NOTICE SENT THROUGH THE DISTRICT JUDGE VSKP AND RPAD ARE NOT YET RETURNED	VISAKHAPATNAM
3	CC/4505/2023	PASALA SUBBA NARASAIAH Vs G.SAI PRASAD IAS(DISCHARGED)	K SRINIVAS	P SUBASH C VAMSI KRISHNA P BHASKAR	YSR KADAPA
4	CC/4632/2023	BATHYALA SUBBAIAH Vs G.SAI PRASADIAS(DISCHARGE D)	K SRINIVAS	P SUBASH C VAMSI KRISHNA R 5 NOTICE SERVED .	YSR KADAPA
5	CC/5791/2023	SAVANA VENAKATA SUBBAIAH Vs G SAI PRASADI.A.S(DISCHARGE D)	K SRINIVAS	P SUBASH C VAMSI KRISHNA R 5 NOTICE SENT RETURNED UNSERVED (INSUFFICIENT ADDRESS)	YSR KADAPA
6	CC/1486/2024	REDDI UMA RANI Vs SRI K.PRASANNA KUMAR	V R REDDY KOVVURI	K M KRISHNA REDDY SR NOTICE SERVED	YSR KADAPA
7	CC/1730/2024	M/S. BHAVANI CONSTRUCTIONS Vs SRI SHAMSHER SINGH RAWAT IAS	A.SAI ROHIT	SR NOTICE SERVED	PRAKASAM
8	CC/1731/2024	M/S. BHAVANI CONSTRUCTIONS Vs SRI SHAMSHER SINGH RAWAT IAS	A.SAI ROHIT	SR NOTICE SERVED	SPS NELLORE
9	CC/1732/2024	M/S BHAVANI CONSTRUCTIONS Vs SRI SHAMSHER SINGH RAWAT IAS	A.SAI ROHIT	SR NOTICE SERVED	SPS NELLORE
10	CC/1987/2024 IA 1/2024 Direction Petition	BONTHU SATYANARAYANA Vs YERRA RAMANA	N ASHWANI KUMAR	N SRIHARI R 2 NOTICE SERVED	VIZIANAGARAM
11	CC/2262/2024	SHAIK JAREENA Vs SRI J.S.V.PRASADIAS	G V L MURTHY	K M KRISHNA REDDY R 1 NOTICE SERVED	GUNTUR
12	CC/2336/2024 IA 1/2024 Dispense with Petition	M/S R V CONSTRUCTIONS Vs SRI PRADYUMNA	ARUN SHOWRI G	R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD RE NOT YET RETURNED	GUNTUR

				RR 2 AND 3 NOTICE SERVED	Ü
13	CC/2338/2024	JAN SHIKSHAN SANSTHAN Vs MR. ATUI KUMAR TIWARI	SRINIVASA RAO BODDULURI	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
14	CC/2354/2024	MAYANA AFZAL KHAN Vs P. SRINIVAS REDDY	A SYAM SUNDAR REDDY	RR 1 AND 2 NOTICE SERVED	CHITTOOR
15	CC/2365/2024	M/S SAFAH MULTI TRADE PRIVATE LIMITED Vs K THAVITI NAIDU	SUBHANI S M	K M KRISHNA REDDY	VISAKHAPATNAM
16	CC/2393/2024	SUNKARA CHANDRA SEKHAR Vs SRI T SEETHARAM	BANDI SRIHARI	K M KRISHNA REDDY G VENKATA REDDY RR 1 AND 2 NOTICE SERVED	ANANTAPUR
17	CC/2433/2024	KOPPARAPU GURU NAGENDRA PRASAD RAO Vs SRI Y. KRISHNA	S S BHATT	N RANGA REDDY (SC MC RSEEMA SPSR NLR)	YSR KADAPA
18	CC/2449/2024	SIDDI LAKSHMI Vs SRI K.V.V.SATYANARAYANA	VALLEPU JAGADEESH	K M KRISHNA REDDY RR 1 TO 3 NOTICE SERVED	SPS NELLORE
19	CC/2460/2024 IA 1/2024 Dispense with Petition	M/S SRI ADITYA CONSTRUCTIONS Vs SRI S PRADYUMNA	P VIVEK	R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD RE NOT YET RETURNED RR 2 TO 5 NOTICE SERVED	EAST GODAVARI
20	CC/2467/2024	PRAGADA DURGA Vs DR.RAJAT BHARGAVA IAS	LEO LAW ASSOCIATES	V SRINIVASULA REDDY K M KRISHNA REDDY K JYOTHI PRASAD RR 3,4,7,8,11,16,17,20 TO 22 NOTICE SERVED RR 9 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODVARI AND RPAD ARE NOT YET RETURNED R 6 NOTICE SENT RETURNED UNSERVED(LEFT) RR 15 AND 18 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON) ORDER DATED 04/07/24 RR 6,15 AND 18 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED	WEST GODAVARI
21	CC/2487/2024	BALU VENKATRAMANAIAH Vs MR.HARI NARAYANA	V SURENDRA REDDY	K M KRISHNA REDDY RR 1 AND 2 NOTICE SERVED	CHITTOOR
22	CC/3043/2024	K.UCHA REDDY Vs SMT. AMRIT LAL MEENA	V SESHA KUMARI		KURNOOL
23	CC/3047/2024	REDDI SATYAVATHI Vs SRI VADAREVU VINAY CHAND IAS	RAMESH BABU TALLURI		VIZIANAGARAM
24	CC/3061/2024	MADDALA VENKATA LAKSHMI TULASI	K RAMA KOTESWARA RAO		WEST GODAVARI

Vs SMT. C. NAGA RANI

25	CC/3071/2024 IA 1/2024 Dispense with Petition	V PRABHAKAR REDDY Vs SRI PRADHYUMNA PS IAS	KALE VIJAYA RAJU		SPS NELLORE
INTER	LOCUTORY				
26	CC/1216/2024/ (Filing No.) IA 1/2024 Leave Petition	PADABAKKALA SRINIVASA RAO Vs JOHN PEERA	O UDAYA KUMAR	NOTICE ORDER DATED 04/07/24 R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED	KRISHNA
27	CC/19908/2024/ (Filing No.) IA 1/2024 Leave Petition	YERRAJU APPALA RATHNAM Vs SRI AJAY JAIN IAS	S PRANATHI	R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND RPAD ARE NOT YET RETURNED IA NO 1 OF 2024 NOTICE ORDER DATED 27.06.24 R 2 NOTICE SENT RETURNED (ADDRESSEE RESIGNED)	VISAKHAPATNAM
ADMIS	SSION (REVENUE)				
28	WP/20/2021 IA 1/2021 Direction Petition IA 1/2024 Vacate Stay Petition	MR. SUNDARAPU ESWARARAO Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE R4 UNSERVED,	VISAKHAPATNAM
29	WP/135/2021 IA 1/2021 Direction Petition IA 3/2021 Vacate Stay Petition	R. SUJATHA Vs THE STATE OF ANDHRA PRADESH	R GOPI MOHAN	GP FOR REVENUE GP FOR COOPERATION S PARINEETA R3 UNSERVED,	CHITTOOR
30	WP/254/2021 IA 1/2021 Direction Petition	SRI C RAMAKRISHNA Vs STATE OF AP	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR REVENUE K V L NARASIMHA RAO	CHITTOOR
31	WP/354/2021 IA 1/2021 Stay Petition	TADIPUDI ADHI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR REVENUE	VISAKHAPATNAM
32	WP/404/2021 IA 1/2021 Stay Petition	GORRAE GOPI Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR REVENUE	GUNTUR
33	WP/457/2021 IA 1/2021 Stay Petition	GANDABOYINA RAMUDU Vs THE STATE OF ANDHRA PRADESH	TADDI NAGESWARA RAO	GP FOR REVENUE I KOTI REDDY S C FOR CENTRAL GOVT M SRI RAMACHANDRAMURTHY N SRIHARI R3 UNSERVED,	SRIKAKULAM
34	WP/598/2021 IA 1/2021 Direction Petition	S SAMPOORNA Vs THE STATE OF ANDHRA PRADESH	B SRIRAM KARTIK		WEST GODAVARI
35	WP/615/2021 IA 1/2021 Direction Petition	KESAM HARIBABU Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR REVENUE R4 UNSERVED,	GUNTUR
36	WP/712/2021 IA 1/2021 Direction Petition	M/S. SANGAM MINERALS VS THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR REVENUE GP FOR MINES AND GEOLOGY	EAST GODAVARI

37	WP/737/2021 IA 1/2021 Direction Petition	GUTTULA MURALLDHAR RAO Vs STATE OF AP	MANGENA SREE RAMA RAO	GP FOR REVENUE R2 R3 R4 R5 R6 R7 R8 UNSERVED,	e R 39° C15B RVARA
38	WP/741/2021 IA 1/2021 Direction Petition	KOPPALA LAKSHUMMA Vs STATE OF AP	G VENKATA REDDY	GP FOR REVENUE R3 R4 UNSERVED,	YSR KADAPA
39	WP/1487/2021 IA 1/2021 Direction Petition	E SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	J U M V PRASAD	GP FOR REVENUE	KRISHNA
40	WP/1682/2021 IA 1/2021 Direction Petition	SRIRAMA SRINIVASULU NAIDU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE V VINOD K REDDY GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
41	WP/1717/2021 IA 1/2021 Injunction Petition	RAJAKA JANA SEVA SANGHAM Vs STATE OF ANDHRA PRADESH	K S MURTHY	GP FOR REVENUE V SURENDRA REDDY (SC FOR PCB)	KRISHNA
42	WP/2055/2021 IA 1/2021 Direction Petition	JAMPANI SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	GP FOR REVENUE	GUNTUR
43	WP/2480/2021 IA 1/2021 Direction Petition	A.AJAY KYMAR Vs THE STATE OF ANDHRA PRADESH	K ARUNA	GP FOR REVENUE GP FOR FINANCE PLANNING GP FOR IRRI AND CAD	CHITTOOR
44	WP/2483/2021 IA 1/2021 Direction Petition	N ANAND RAO Vs THE STATE OF ANDHRA PRADESH	K ARUNA	GP FOR REVENUE	CHITTOOR
45	WP/2493/2021 IA 1/2021 Direction Petition	GALI RAMAIAH VS THE STATE OF A P	V.N.V.SURYA DATTU	GP FOR REVENUE	SPS NELLORE
46	WP/2499/2021 IA 1/2021 Direction Petition	DAMAVARAPU SUBBA RAYUDU Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR REVENUE R4 UNSERVED,	SPS NELLORE
47	WP/2804/2021 IA 1/2021 Suspension Petition	KAMMA LAKSHMI KANTHA Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR REVENUE	WEST GODAVARI
48	WP/3029/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	SMT. KUDUPUDI ANANTHA LAKSHMI Vs THE STATE OF A.P.	K K DURGA PRASAD	GP FOR REVENUE	WEST GODAVARI
49	WP/3080/2021 IA 1/2021 Direction Petition	KALAPALA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP FOR REVENUE	WEST GODAVARI
50	WP/3448/2021 IA 1/2021 Direction Petition	YARRALAGADDA RAVI VS THE STATE OF ANDHRA PRADESH	NAGARAJU NAGURU	GP FOR REVENUE (AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	WEST GODAVARI
51	WP/3484/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	KORU PRAMEELA RANI Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR REVENUE	KRISHNA

52	WP/3501/2021 IA 1/2021 Direction Petition	BALASA DURGA RAJU Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	GP FOR REVENUE	eRepciobavari
53	WP/3519/2021 IA 1/2021 Direction Petition	GORLE ATCHAYAMMA Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) J DILEEP KUMAR R6 R7 R9 UNSERVED,	VISAKHAPATNAM
54	WP/3534/2021 IA 1/2021 Suspension Petition	NALLA ADINARAYANA Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR REVENUE	VISAKHAPATNAM
55	WP/5241/2021 IA 1/2021 Direction Petition	PATAN GHOUSE KHAN Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	GP FOR REVENUE	CHITTOOR
56	WP/5311/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	SIBBALA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR REVENUE R2 R4 UNSERVED,	CHITTOOR
57	WP/5317/2021 IA 1/2021 Direction Petition	KURAKULA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR REVENUE GP FOR LAND ACQUISITION	EAST GODAVARI
58	WP/5348/2021 IA 1/2021 Direction Petition	KARETI GOPALA REDDY Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR REVENUE	SPS NELLORE
59	WP/5359/2021 IA 1/2021 Direction Petition	T SAROJAMMA Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR REVENUE	CHITTOOR
60	WP/5480/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	JAVUNEPALLI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR REVENUE	YSR KADAPA
61	WP/5776/2021 IA 1/2021 Direction Petition	POWERMAN HOUSE BUILDING SOCIETY Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR REVENUE	CHITTOOR
62	WP/8669/2021 IA 1/2021 Direction Petition	BOYIDI SURYA KANTHAM Vs THE STATE OF A.P.	K V SESHAGIRI RAO	GP FOR REVENUE	EAST GODAVARI
63	WP/13242/2021 IA 1/2021 Direction Petition	BUSI REDDY GURIVI REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT R3 R4 UNSERVED,	YSR KADAPA
64	WP/17365/2021 IA 1/2021 Suspension Petition	BOYA SRINIVASULU Vs THE STATE OF AP	BUTTA VIJAYA BHASKER	GP FOR REVENUE G VENKATA REDDY R2 R3 R4 UNSERVED,	KURNOOL
65	WP/26056/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition IA 1/2024 Leave Petition	SMT. DEVINENI SUNEETHA Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR REVENUE CH B R P SEKHAR	KRISHNA

66	WP/27648/2021 IA 1/2021 Direction Petition	J.VEMANARAYANAMMA Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR REVENUE	CHIPPOOR of 265
67	WP/27686/2021 IA 1/2021 Direction Petition IA 1/2023 Vacate Stay Petition	B.KUSUMA Vs THE STATE OF ANDHRA PRADESH	М РІТСНАІАН	GP FOR REVENUE	SRIKAKULAM
68	WP/7243/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition	SMT BONDA VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	YALLABANDI RAMATIRTHA	GP FOR REVENUE	WEST GODAVARI
69	WP/16209/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Permission Petition	AREKUTI SUJATHA VS THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PENUMAKA VENKATA RAO GP FOR REVENUE	GUNTUR
70	WP/24687/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	NALLANGI MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR REVENUE G R SUDHAKAR	KURNOOL
71	WP/29412/2022 IA 1/2022 Direction Petition	P. SUKANYA Vs THE STATE OF ANDHRA PRADESH	P PADMAVATHI	GP FOR REVENUE GP FOR ENDOWMENTS R6 UNSERVED,	KURNOOL
72	WP/31323/2022 IA 1/2022 Direction Petition	SHAMABEGUM Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR REVENUE GP FOR FORESTS	CHITTOOR
73	WP/34697/2022 IA 1/2022 Suspension Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Vacate Stay Petition	BHASHYAM VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	SUDHIR MATTEGUNTA K.MADHAVA REDDY (SC FOR GVMC)	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV GP FOR ASSIGNMENT (AP) R3 UNSERVED,	VISAKHAPATNAM
74	WP/37317/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	UPPALADHADIUM CHINNA VENKATA KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR REVENUE V V N NARASIMHAM	YSR KADAPA
	SSION (URBAN DEV.)	CONVENTION OF BARTIST	T L AVCUMUNIADAVANIA	ADDI ADVOCATE	VICAKHADATNAM
75	WP/6730/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition	CONVENTION OF BAPTIST CHURCHES OF NORTHERN CIRCARS VS THE STATE OF ANDHRA PRADESH	I LAKSHWI NARAYANA	ADDL ADVOCATE GENERAL K.MADHAVA REDDY (SC FOR GVMC) GP FOR REVENUE GP FOR SOCIAL WELFARE Urban Land Ceiling	VISAKHAPATNAM
	SSION (STAMPS AND REGIS	_	N DD AMOD		VODIKADADA
76	WP/16214/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2024 Amendment Petition	PIDUGU CHINAPPA REDDY Vs THE STATE OF ANDHRA PRADESH	N PRAMOD	GP FOR REGISTRATION AND STAMPS (AP) DASARI CHANDRA SEKHAR GP FOR REVENUE GP FOR ASSIGNMENT (AP) S LAKSHMINARAYANA REDDY	YSR KADAPA
77	WP/26788/2022 IA 1/2022 Direction Petition	BETHINI VENKATESWARA RAO Vs	V V N NARAYANA RAO	GP FOR REGISTRATION AND STAMPS (AP) T BALAJI	EAST GODAVARI

		THE STATE OF ANDHRA PRADESH		GP FOR ENDOWMENTS	Page 162 of 265
78	WP/37129/2022 IA 1/2022 Direction Petition	NARA ADILAKSHMI Vs STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR REGISTRATION AND STAMPS (AP) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
79	WP/40081/2022 IA 1/2022 Direction Petition IA 1/2024 Implead Petition	CHANUMOLU PUNNAIAH Vs THE STATE OF AP	V SESHA KUMARI	GP FOR REGISTRATION AND STAMPS (AP)	KRISHNA
ADMIS	SSION (Labour Employment	and Training)			
80	WP/3611/2024 IA 1/2024 Direction Petition	M/S LIFE CARE PHARMA PHARAMACEUTICAL DISTRIBUTORS Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR LABOUR (AP)	KRISHNA
81	WP/3613/2024 IA 1/2024 Direction Petition	VINAYAKA ENTERPRISES VS THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR LABOUR (AP)	GUNTUR
82	WP/12208/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BUKHARIA EDUCATIONAL SOCIETY Vs THE CHAIRMAN CUM PRESIDING OFFICER	GHANTA SRIDHAR	GP FOR SERVICES III SUREPALLI MADHAVA RAO	-
ADMIS	SSION (REVENUE-LA)				
83	WP/1646/2021 IA 1/2021 Direction Petition	SUNKIREDDY MASTHAN REDDY VS THE SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION	SPS NELLORE
84	WP/1838/2021 IA 1/2021 Direction Petition	MULLAGURU SOMASEKHAR Vs THE EXECUTIVE ENGINEER	A PADMA	GP FOR ROADS BUILDINGS GP FOR REVENUE	ANANTAPUR
85	WP/4712/2021 IA 1/2021 Stay Petition	MUTYALA RAJASHEKAR Vs STATE OF AP	G VENKATA REDDY	GP FOR REVENUE	KRISHNA
86	WP/6838/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	DR. PENTAPATI PULLA RAO Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR LAND ACQUISITION GP FOR REVENUE	WEST GODAVARI
87	WP/6882/2021 IA 1/2021 Direction Petition	PERAM NARASIMHA RAO VS THE HINDUSTAN PETROLEUM CORPORATION LIMITED	P S P SURESH KUMAR	G RAMA GOPAL	GUNTUR
88	WP/6975/2021 IA 1/2021 Direction Petition	DUPPATI BABU RAO Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	KRISHNA
89	WP/7507/2021 IA 1/2021 Direction Petition	A DAKSHAYANAI Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	S PRANATHI	S S VARMA (SC FOR NHAI)	CHITTOOR
90	WP/29455/2021 IA 1/2021 Direction Petition	SHAIK KHAJA BEE Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR LAND ACQUISITION N RANGA REDDY (SC MC RSEEMA SPSR NLR)	KURNOOL

91	WP/8789/2022 IA 1/2022 Direction Petition	DEVABAKTHINENI RAMBABU Vs THE STATE OF AP	N SUBBA RAO	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR REVENUE	к हिंडी नीह ^{3 of 265}
92	WP/11639/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	MURAMREDDY RANGAMMA Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR LAND ACQUISITION	SPS NELLORE
93	WP/20432/2022 IA 1/2022 Permission Petition IA 2/2022 Implead Petition IA 1/2023 Implead Petition IA 2/2023 Fix an Early Date IA 1/2024 Leave Petition	SMT LANKA VEERAJU Vs THE STATE OF ANDHRA PRADESH	N GANGADHAR	GP FOR LAND ACQUISITION K JYOTHI PRASAD	VISAKHAPATNAM
94	WP/40677/2022 IA 1/2022 Direction Petition	MAHAMKALI RADHIKA Vs THE STATE OF AP	P VIVEK	GP FOR LAND ACQUISITION	GUNTUR
ADMIS	SSION - RIGHT TO INFORMA	TION ACT			
95	WP/24862/2023 IA 1/2023 Direction Petition	D HUSSAIN BASHA Vs THE AP STATE INFORMATION COMMISSIONER	PRIYANKA SONKAMBLE	GP FOR MUNCIPAL ADMN URBAN DEV	KURNOOL
INTER	LOCUTORY(REVENUE)				
96	WP/13499/2021 IA 1/2021 Direction Petition WP/14088/2021	BENDI MADHUSUDHAN RAO Vs THE STATE OF AP	Y KOTESWARA RAO	GP FOR REVENUE N SRIHARI	SRIKAKULAM
97	WP/14088/2021 IA 1/2021 Direction Petition	BENDI MADHUSUDHAN RAO Vs THE STATE OF ANDHRA PRADESH	Y KOTESWARA RAO	GP FOR REVENUE N SRIHARI	SRIKAKULAM
98	WP/42614/2022 IA 1/2022 Suspension Petition	KOPPAKA KANNAMNAIDU Vs STATE OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR REVENUE	VISAKHAPATNAM
INTER	LOCUTORY(ENDOWMENTS	3)			
99	WP/10562/2013 IA 1/2013(WPMP 13098/2013) Direction Petition	M/S.RAMKY INFRASTRUCTURE LTDHYD Vs TTDEX.OFFICERCHITTOO R&ANOT	KOTHAPALLI SAI SRI HARSHA	A PRABHAKAR SARMA SC FOR TTD GP FOR ROADS BUILDINGS Tirumala Tirupati Devasthanams	CHITTOOR

NOTE :- AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN UP.

TTDEX.OFFICERCHITTOO R&ANOT

COURT NO. 13 THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

			MODE)		
SNO	CASE	(I PARTY	DAILY LIST-1) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
	BEING MENTIONED IA/1/2024 For Being Mentioned WP/3634/2023	TANGIRALA NIREEKSHANARAO Vs	CHALLA AJAY KUMAR	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL)	KRISHNA
<u>FOR I</u>	DISMISSAL WP/3022/2022 IA 1/2022 Direction Petition	CHITTA RAMAKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	RACHURI LAKSHMIKAR	GP FOR REVENUE DEPUTY SOLICITOR GENERAL OF INDIA A V SIVAIAH	CHITTOOR
	ADMISSION CC/3777/2023	PADDI RATHANAIAH Vs SRI G.SAI PRASAD(DISCHARGED)	D KODANDARAMI REDDY	P SUBASH C VAMSI KRISHNA	SPS NELLORE
103	CC/3842/2023 IA 2/2023 Miscellaneous Petition	ISARLA CHINNAIAH Vs SRI SASHIBUSHAN KUMAR LAS(DISCHARGED)	D KODANDARAMI REDDY	S SIVA KUMARI C VAMSI KRISHNA	YSR KADAPA
104	CC/160/2024	B.S.BALAKRISHNA Vs SRI. Y.RANGANAYAKULU	P GANGA RAMI REDDY	K M KRISHNA REDDY KRISTAM SAKTHI NIRANJAN GUPTHA R 1 NOTICE SENT RETURNED (INTIMATION SERVED)	ANANTAPUR
105	CC/1842/2024	D NAGASUBBA REDDY Vs SRI SASHI BUSHAN KUMAR IAS	D KODANDARAMI REDDY	S SIVA KUMARI SOMA RAJU YELISETTI R 6 NOTICE SERVED	YSR KADAPA
106	CC/1982/2024 IA 1/2024 Dispense with Petition	BALUSA NAGARAJU Vs SASI BUSAN KUMAR IAS	RAJA REDDY KONETI	S SIVA KUMARI C VAMSI KRISHNA	PRAKASAM
107	CC/2141/2024	M/S BAR CONSTRUCTIONS Vs SRI KANTILAL DANDE IAS	MADHAVA RAO NALLURI	SOMA RAJU YELISETTI RR 1 TO 5 AND 7 TO 9 NOTICE SERVED R 6 NOTICE SENT RETURNED UNSERVED(LEFT)	-
108	CC/2142/2024	ALLUGUNTI JAYA RAMI REDDY Vs HARSHAVARDHAN IAS	GOUTHAMI SURAPAREDDY	NARASIMHA REDDY. G . L RR 2 TO 5 NOTICE SERVED	ANANTAPUR
109	CC/2531/2024	S K JAHERA Vs SRI AKULA VENKATARAMANA	PENJURI VENUGOPAL	K M KRISHNA REDDY	YSR KADAPA
	SSION (REVENUE) WP/157/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	NALLEPOGU RAJESH Vs THE STATE OF ANDHRA PRADESH	NUVVULA RAM BABU	GP FOR REVENUE GP FOR ASSIGNMENT (AP)	PRAKASAM
111	WP/162/2021 IA 1/2021 Direction Petition IA 2/2021	SMT. V. VANAJAKSHI Vs THE STATE OF A.P	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE PUBLIC PROSECUTOR R4 UNSERVED,	CHITTOOR

	Extension Petition IA 3/2021 Vacate Stay Petition				Page 165 of 265
112	WP/250/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	POTUNURU RAMBABU Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR REVENUE R5 UNSERVED,	SRIKAKULAM
113	WP/778/2021 IA 1/2021 Stay Petition	SAGIRAJU VENKATARAMA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU CHAKKILAM	GP FOR REVENUE RAMESH KATIKINENI	KRISHNA
114	WP/992/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 3/2021 Extension Petition IA 4/2021 Extension Petition	VENNAM RAGHURAMI REDDY Vs STATE OF ANDHRA PRADESH	PRABHAKAR PERI	GP FOR REVENUE	ANANTAPUR
115	WP/1430/2021 IA 1/2021 Direction Petition	KADARAMPALLI TIPPESWAMY Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR REVENUE GP FOR SERVICES I N PREMRAJ R4 R5 UNSERVED,	ANANTAPUR
116	WP/1557/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	BUKARI DEVAMMA Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR REVENUE MARELLA RADHA GP FOR HOME R6 R7 UNSERVED,	KURNOOL
117	WP/1630/2021 IA 1/2021 Direction Petition	BALUSU RAVI KUMAR Vs THE STATE OF ANDHRA. PRADESH	SIVA SANKARA RAO BORRA	GP FOR REVENUE	WEST GODAVARI
118	WP/2008/2021 IA 1/2021 Direction Petition IA 1/2024 Implead Petition	KOMMURU SARASWATHI VS THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR REVENUE S S BHATT	YSR KADAPA
119	WP/2257/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	POTRU VENKATA RAMANA VS THE STATE OF ANDHRA PRADESH	V SUBRAHMANYAM	GP FOR REVENUE	KRISHNA
120	WP/3592/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition	SMT KOMATI MASEENAMMA Vs THE STATE OF ANDHRA PRADESH	RAMA RAO GURRAM	GP FOR REVENUE M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
121	WP/3824/2021 IA 1/2021 Suspension Petition	SRI.POGARU VARAHALU Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) Y NAGI REDDY (APTRANSCO)	SRIKAKULAM
122	WP/4020/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	U.NAGASRINIVAS Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR REVENUE KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	GUNTUR
123	WP/4293/2021 IA 1/2021 Direction Petition	DOPPALAPUDI CHITTEMMA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE N SRIRAM MURTHY R3 UNSERVED,	GUNTUR

124	WP/4330/2021 IA 1/2021 Direction Petition	AMBEDKAR WELFARE SOCIETY Vs THE STATE OF ANDHRA PRADEHS	J U M V PRASAD	GP FOR REVENUE	aRan 166 of ²⁶⁵
125	WP/5073/2021 IA 1/2021 Direction Petition	TADI KONDA REDDY Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE V VINOD K REDDY (SC FOR ZP MPDO GP)	PRAKASAM
126	WP/5640/2021 IA 1/2021 Direction Petition	MEKALA VEERA SWAMY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE	SPS NELLORE
127	WP/5861/2021 IA 1/2021 Direction Petition	ANAKAPALLI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR REVENUE	SRIKAKULAM
128	WP/6548/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition	JORIGE SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR REVENUE	KRISHNA
129	WP/6571/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition	MALLIKARJUNA BAYANENI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE GP FOR HOME P V N KIRAN KUMAR	ANANTAPUR
130	WP/7185/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition	PARVATHAREDDY VENKATA KRISHNA REDDY VS THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	GP FOR REVENUE	SPS NELLORE
131	WP/7270/2021 IA 1/2021 Stay Petition	SKEIK KAREEM Vs THE STATE OF AP	KAMBHAMPATI RAMESH BABU	GP FOR REVENUE	WEST GODAVARI
132	WP/20169/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 3/2021 Vacate Stay Petition	D SUREKHA Vs THE STATE OF ANDHRA PRADESH	V ESWARAIAH CHOWDARY	GP FOR REVENUE V VINOD K REDDY	CHITTOOR
133	WP/20653/2021 IA 1/2021 Suspension Petition	ONGOLE SESHA VENKATA KRISHNA KUMARI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE PRABHU NATH VASIREDDY RAMA RAO KOCHIRI	PRAKASAM
134	WP/28910/2022 IA 1/2022 Direction Petition	SMT. KADIVETI SIREESHA Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR REVENUE	SPS NELLORE
135	WP/31766/2022 IA 1/2022 Direction Petition	SAMUDRALA RATHNAMMA Vs THE STATE OF A.P	V SUDHAKAR REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION	CHITTOOR
136	WP/35847/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 3/2022 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 3/2023	THOTA CHAKRADHAR Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP FOR REVENUE K SATYANARAYANA MURTHY BOLLA VENKATA RAMA RAO GP FOR REGISTRATION AND STAMPS K.V.S.S.PRABHAKARA RAO R4 R15 UNSERVED,	EAST GODAVARI

Dispense with Petition IA 4/2023 Vacate Stay Petition IA 5/2023 Leave Petition IA 6/2023 Vacate Stay Petition

WP/36974/2022 137 IA 1/2022 **Direction Petition** IA 1/2023 Vacate Stay Petition IA 2/2023 Implead Petition

IA 1/2024 Leave Petition **GUTAM GEORGE**

THE STATE OF ANDHRA **PRADESH**

RAMBABU KOPPINEEDI

GP FOR REVENUE GP FOR MINES AND **GEOLOGY** N SIVA REDDY **GP FOR ASSIGNMENT** (AP)

EAST GODAVARI

ADMISSION (STAMPS AND REGISTRATION)

138 WP/8143/2021 IA 1/2021 Direction Petition WP/5453/2021 WP/5499/2021 WP/5546/2021 WP/5610/2021 WP/5705/2021 WP/8109/2021 WP/8179/2021 WP/8197/2021 WP/8203/2021 WP/8220/2021 WP/8473/2021

PUTTA VENKATA **PADRNAVATHI** ٧s THE STATE OF ANDHRA PRADESH

CH B R P SEKHAR

GP FOR REVENUE

KRISHNA

139 WP/5453/2021 IA 1/2021 Direction Petition BOMMAKANTI SYAMALA RAO Vs THE STATE OF AP

CH B R P SEKHAR

GP FOR REVENUE GP FOR REGISTRATION AND STAMPS

KRISHNA

WP/5499/2021 140 IA 1/2021 **Direction Petition**

KARUTURI KOUMUDI SRI Vs THE STATE OF ANDHRA

CH B R P SEKHAR

GP FOR REVENUE GP FOR REGISTRATION AND STAMPS

KRISHNA

WP/5546/2021 IA 1/2021 Direction Petition AMUDALAPALLI NAGAMANI Vs

PRADESH

PRADESH

PRADESH

PRADESH

PRADESH

PRADESH

CH B R P SEKHAR

GP FOR REVENUE

KRISHNA

WP/5610/2021 142 IA 1/2021 Direction Petition GADDALA MOHANA RAO Vs THE STATE OF ANDHRA

THE STATE OF ANDHRA

CH B R P SEKHAR

GP FOR REVENUE

KRISHNA

143 WP/5705/2021 IA 1/2021 Direction Petition POTLURI SUBASH CHANDRA BOSE Vs THE STATE OF ANDHRA

CH B R P SEKHAR

GP FOR REVENUE GP FOR REGISTRATION AND STAMPS

KRISHNA

WP/8109/2021 144 IA 1/2021 Direction Petition **DODDAPANENI** SRINIVASA RAO ٧s THE STATE OF ANDHRA CH B R P SEKHAR

GP FOR REVENUE KRISHNA

WP/8179/2021 145 IA 1/2021

GORIPARTHI BHADRACHALAM ٧s THE STATE OF ANDHRA

CH B R P SEKHAR

KRISHNA

Direction Petition

GORIPARTHISATYANARA CH B R P SEKHAR YANA Vs

GP FOR REVENUE

KRISHNA

IA 1/2021 **Direction Petition**

146

WP/8197/2021

WP/8203/2021

Direction Petition

IA 1/2021

THE STATE OF ANDHRA **PRADESH**

GORIPARTHI GANGA

RAJU Vs

CH B R P SEKHAR

GP FOR REVENUE KRISHNA

		PRADESH			Ç
148	WP/8220/2021 IA 1/2021 Direction Petition	G NAGARATNAM Vs THE STATE OF AP	CHBRP SEKHAR	GP FOR REVENUE	KRISHNA
149	WP/8473/2021 IA 1/2021 Direction Petition	GORIPARTHI KATAV RAJU Vs THE STATE OF ANDHRA PRADESH	CHBRP SEKHAR	GP FOR REVENUE	KRISHNA
150	WP/22635/2021 IA 1/2021 Direction Petition	SAYYED MAQSOOD KHADRI Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	GP FOR REGISTRATION AND STAMPS (AP) MOHAMMED GAYASUDDIN	KURNOOL
151	WP/8725/2022 IA 1/2022 Suspension Petition IA 1/2024 Leave Petition	GANGARAJU RAMA KRISHNA RAJU Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA
152	WP/9284/2022 IA 1/2022 Direction Petition	J.KAMALAMMA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE	ANANTAPUR
153	WP/34074/2022 IA 1/2022 Direction Petition IA 1/2024 Leave Petition	CHALLA VASANTHA Vs THE STATE OF AP	V V SATISH	GP FOR REVENUE JAGADISH KUAMAR BATCHU	VISAKHAPATNAM
154	WP/39147/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	M MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	CHITTOOR
	SSION (GAD) WP/13243/2024 IA 1/2024 Direction Petition	ATIN PROMOTION AND ADVERTISING PVT LTD Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING R4 UNSERVED,	KRISHNA
ADMIS 156	SSION (Labour Employment WP/42494/2022	and Training) THE CHAIRMAN	T LAKSHMI NARAYANA	GP FOR LABOUR	GUNTUR
130	IA 1/2022 Stay Petition	VS THE STATE OF ANDHRA PRADESH	T DANGTIWII NANATAYA	DARSI BALA RAJU R8 UNSERVED,	CONTON
ADMIS 157	SSION (REVENUE-LA) WP/973/2021 IA 1/2021 Direction Petition	PULI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	GP FOR REVENUE GP FOR LAND ACQUISITION R4 UNSERVED,	WEST GODAVARI
158	WP/4725/2021 IA 1/2021 Direction Petition	P VEERAGHAVULU Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION	SPS NELLORE
159	WP/5798/2021 IA 1/2021 Direction Petition	MADDULA VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR REVENUE	EAST GODAVARI
160	WP/5919/2021 IA 1/2021 Direction Petition	PANDUGALA CHINA RAMUDU VS THE STATE OF AP	P NAGENDRA REDDY	GP FOR LAND ACQUISITION J UGRANARASIMHA (SC FOR APIIC)	KURNOOL
	WP/6016/2022	CHILLAKURU GOPI	V SUDHAKAR REDDY	S S VARMA	SPS NELLORE

	Stay Petition IA 1/2023 Vacate Stay Petition	UNION OF INDIA		ACQUISITION GP FOR LAND ACQUISITION (AP)	Page 169 of 265
INTER	RLOCUTORY				
162	IA/1/2023 Cancelation of Bail CRLP/7667/2022	THE STATE OF ANDHRA PRADESH Vs	PUBLIC PROSECUTOR (AP)	CHALAMALASETTI ANIL KUMAR	VISAKHAPATNAM
163	IA/1/2023	THE STATE OF ANDHRA	PUBLIC PROSECUTOR		VISAKHAPATNAM
	Cancelation of Bail CRLP/7676/2022	PRADESH Vs	(AP)	CHALAMALASETTI ANIL KUMAR	
404	IA /4/0000	THE STATE OF ANDURA			MONGLADATHAN
164	IA/1/2023 Cancelation of Bail CRLP/7679/2022	THE STATE OF ANDHRA PRADESH Vs	PUBLIC PROSECUTOR (AP)	CHALAMALASETTI ANIL KUMAR	VISAKHAPATNAM
INTER	RLOCUTORY(REVENUE)				
165	WP/27149/2021 IA 1/2021 Suspension Petition	SMT. C.SUSEELA Vs THE STATE OF AP	V ESWARAIAH CHOWDARY	GP FOR REVENUE	CHITTOOR
INTER	RLOCUTORY(REVENUE - L.A				
166	WP/14438/2022	ONTERU NARAYANA	CH C KRISHNA REDDY		YSR KADAPA
	IA 1/2022 Direction Petition	Vs THE STATE OF ANDHRA		GP FOR LAND ACQUISITION	
	WP/12988/2022	PRADESH		R1 UNSERVED,	
167	WP/12988/2022 IA 1/2022 Direction Petition	BANKA RAMA LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA

COURT NO. 13 THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST 1 - PROCEEDINGS THROUGH HYBRID MODE)

	•		MODE)		
SNO	CASE	(I PARTY	DAILY LIST -2) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
168	DISMISSAL WP/27803/2013 IA 1/2013(WPMP 34499/2013) Direction Petition	V.S.RAJAIAH @ CHINA RAJA S/O.V.SUBBARAYULU (DIED) PER LRS 2 TO 3 VS TIRUMALA TIRUPATHI DEVASTHANAM (TTD)	VEDULA SRINIVAS	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) B V KRISHNA REDDY Tirumala Tirupati Devasthanams	CHITTOOR
169	WP/7373/2021 IA 1/2021 Direction Petition	TOTTHARA KARUVULU Vs THE STATE OF AP	JAKKULA SRIDHAR	GP FOR REVENUE	SRIKAKULAM
170	WP/7520/2021 IA 1/2021 Direction Petition	NANDI RAJAMMA Vs THE STATE OF ANDHRA PRADESH	K R SRIKANTH	GP FOR REVENUE	CHITTOOR
FOR A	ADMISSION				
171	CC/6040/2023	A T RATNASEKHAR REDDY Vs K AMARNATH	VISWANATH N	T BALASWAMI G VENKATA REDDY	SRIKAKULAM
172	CC/1393/2024	RAO SURESH Vs SRI G.ANANTHA RAMU I.A.S	PEDDI VIJAYBHASKAR	K M KRISHNA REDDY RR 1 TO 3 AND 6 NOTICE SERVED.	WEST GODAVARI
173	CC/1663/2024 IA 1/2024 Direction Petition	CHALLA RAMBABU Vs HIMANNU SKUHLA	RAMA KRISHNA A	SOMA RAJU YELISETTI R 2 NOTICE SERVED	EAST GODAVARI
174	CC/1839/2024	M/S YVR AND COMPANY Vs P S PRADYUMNA	SURESH KUMAR REDDY KALAVA	RR 1 TO 3 NOTICE SERVED	VISAKHAPATNAM
175	CC/2155/2024	BODDEPALLI SRINADH Vs SRI SHAMSHER SINGH RAWAT	K.S.G. PADMAVATHI	RR 1 TO 6 NOTICE SERVED	SRIKAKULAM
INITEE	RLOCUTORY				
	CC/25089/2024/ (Filing No.) IA 1/2024 Leave Petition	KOPPARTHI VENKATA RATNAM Vs C. NAGA RANI	P N MURTHY		WEST GODAVARI
FOR F	FURTHER HEARING				
	WP/16209/2014 IA 1/2014(WPMP 20088/2014) Direction Petition	S.M.A. KHADER Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	P SRI RAM	GP FOR REVENUE Urban Land Ceiling	KRISHNA
V Drain	CCION (ENDOWMENTS)				
178	WP/2034/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	TIRUMALA LOCAL WELFARE SANGHAM Vs THE STATE OF AP	CH VENKAT RAMAN	GP FOR ENDOWMENTS C SINDHU KUMARI Tirumala Tirupati Devasthanams	CHITTOOR
179	WP/6895/2023 IA 1/2023 Suspension Petition	A SUBBA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR ENDOWMENTS A PRABHAKAR SARMA SC FOR TTD P V V SATYANARAYANA (SC FOR GIRIJAN C O) R4 UNSERVED, Tirumala Tirupati Devasthanams	CHITTOOR

	SSION (REVENUE) WP/23/2021 IA 1/2021 Direction Petition	BINIDUGADDA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR REVENUE	WEST GODAVARI
181	WP/28/2021 IA 1/2021 Direction Petition	DODDAPANENI PADMAVATHI VS THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR REVENUE GP FOR LAND ACQUISITION	WEST GODAVARI
182	WP/195/2021 IA 1/2021 Direction Petition	MULLAGURU HANUMANTHU Vs STATE OF AP	G R SUDHAKAR	GP FOR REVENUE	ANANTAPUR
183	WP/599/2021 IA 1/2021 Direction Petition IA 1/2024 Implead Petition	SRI DURGA DEVI RAJAKULA SAMKSHEMA Vs STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	LAKSHMI SARIPILLI R6 UNSERVED,	VISAKHAPATNAM
184	WP/900/2021 IA 1/2021 Direction Petition	SMT. KATURI PUNYAVATHI Vs THE STATE OF ANDHRA PRADESH	MANCHANAPALLI SURYANARAYANA	GP FOR REVENUE	WEST GODAVARI
185	WP/1055/2021 IA 1/2021 Direction Petition	SHAIK MUNNI Vs THE TAHSILDAR	P NAGENDRA REDDY	GP FOR REVENUE M MADHAVA REDDY R R K DURGA SIVA KUMAR	GUNTUR
186	WP/1359/2021 IA 1/2021 Direction Petition	S GANGISETTY Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR REVENUE	ANANTAPUR
187	WP/1796/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	BANDLA RAMAKOTAMMA Vs STATE OF AP	KARUMANCHI INDRANEEL BABU	GP FOR REVENUE GP FOR REVENUE (AP)	GUNTUR
188	WP/1802/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition	D.RAJESWARI @ LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR REVENUE HARINATH REDDY SOMA R4 UNSERVED,	CHITTOOR
189	WP/2213/2021 IA 1/2021 Direction Petition	CHADULA SALU YELLAIAH @ SAI YELLAIAH VS STATE OF AP	J U M V PRASAD	GP FOR REVENUE	KURNOOL
190	WP/2411/2021 IA 1/2021 Direction Petition	K KODHANDAIAH Vs STATE OF AP	V B SUBRAHMANYAM	GP FOR REVENUE	CHITTOOR
191	WP/2485/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	PERURI KANAKA VARAPRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	EAST GODAVARI
192	WP/2789/2021 IA 1/2021 Direction Petition	P.JAYANTHI Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	GP FOR REVENUE	CHITTOOR

193	WP/2802/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition	GAJULA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR REVENUE MARRI VENKATA RAMANA R2 R3 UNSERVED,	KR1999172 of 265
194	WP/2803/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	P ADINARYANA Vs THE STATE OF AP	P R K AMERANDRA KUMAR	GP FOR REVENUE (AP) r2 served R3 SERVED ON 22-03-2021	WEST GODAVARI
195	WP/3001/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	G.RAMA CHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE GP FOR MINES AND GEOLOGY	CHITTOOR
196	WP/3213/2021 IA 1/2021 Direction Petition	GOPALADASARI ARUNA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS R4 UNSERVED,	YSR KADAPA
197	WP/3234/2021 IA 1/2021 Direction Petition	BANAVATH SUDHAKAR NAIK Vs THE UNION OF INDIA	J U M V PRASAD	N SASIKALA N SASIKALA (STANDING COUNSEL FOR RAILWAYS) GP FOR REVENUE	KRISHNA
198	WP/3351/2021 IA 1/2021 Direction Petition	G MANJULA Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE	CHITTOOR
199	WP/3580/2021 IA 1/2021 Direction Petition	B. MURALI Vs THE STATE OF AP	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
200	WP/3866/2021 IA 1/2021 Direction Petition	K.KALYANA VENKATESWARA SWAMY Vs STATE OF ANDHRA PRADESH	A SYAMA KRISHNA KAMALASAI	GP FOR REVENUE	VISAKHAPATNAM
201	WP/5217/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition IA 3/2021 Implead Petition	KARAVADI SUBBARAO Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR REVENUE A VARALAKSHMI NIMMAGADDA REVATHI R4 R5 R6 R9 UNSERVED,	PRAKASAM
202	WP/5254/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	J.LAKSHMI DEVI Vs STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR REVENUE J DILEEP KUMAR K V RAGHU VEER R6 UNSERVED,	YSR KADAPA
203	WP/6061/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	P. MURALI Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE R2 R3 UNSERVED,	CHITTOOR
204	WP/6543/2021 IA 1/2021 Direction Petition	TAPPIREDDI CHITTAMMA Vs THE STATE OF ANDHRA PRADESH	B VENKATARATNAM	GP FOR REVENUE MANDALI CHIRANJEEVI BABU	VISAKHAPATNAM
205	WP/6646/2021 IA 1/2021 Direction Petition	SANDIPAMU VENKATESH Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR REVENUE P NAGENDRA REDDY R2 R3 R4 UNSERVED,	KRISHNA

206	WP/6658/2021 IA 1/2021 Stay Petition	REGULABANDA VENKATA RAO Vs STATE OF ANDHRA PRADESH	BOLLA VENKATA RAMA RAO	GP FOR REVENUE S.V.S.S.SIVA RAM R2 R3 R4 UNSERVED,	eRs9°GJBAVAR
207	WP/6714/2021 IA 1/2021 Direction Petition	NIJAM ADI NARAYANA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE V VINOD K REDDY (SC FOR ZP MPDO GP) R2 R3 UNSERVED,	SPS NELLORE
208	WP/6871/2021 IA 1/2021 Direction Petition	MEESALA DALINAIDU Vs STATE OF ANDHRA PRADESH	Y MALATHI	GP FOR REVENUE	SRIKAKULAM
209	WP/6962/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	SMT. KATTAA BHOOLAKSHMI Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR REVENUE GP FOR HOME KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	WEST GODAVARI
210	WP/7012/2021 IA 1/2021 Direction Petition	A. VENUGOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR REVENUE GP FOR HOME R2 R3 R4 UNSERVED,	CHITTOOR
211	WP/7187/2021 IA 1/2021 Direction Petition	P.GOPAL NAIDU VS THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE	CHITTOOR
212	WP/7242/2021 IA 1/2021 Direction Petition	S HAZARUNNISA Vs THE STATE OF AP	P NARASIMHULU	GP FOR REVENUE J UGRANARASIMHA (SC FOR APIIC)	KURNOOL
213	WP/7951/2021 IA 1/2021 Direction Petition	S.RAGHUNATHA REDDY Vs THE STATE OF A.P	B S VENKATA RAMESH	GP FOR REVENUE	ANANTAPUR
214	WP/7971/2021 IA 1/2021 Direction Petition	K. VENKATRAMA NAIDU Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR REVENUE R9 R12 R14 UNSERVED,	CHITTOOR
215	WP/8177/2021 IA 1/2021 Direction Petition	PANJA KODANDA SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	TATA SINGAIAH GOUD	GP FOR REVENUE	WEST GODAVARI
216	WP/8183/2021	D. DHANUNJAYA RAO Vs THE STATE OF ANDHRA PRADESH	A SRINATH	GP FOR REVENUE R2 R3 R4 R5 R6 UNSERVED,	GUNTUR
217	WP/8273/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition	POTNURU NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	ARAVALA RAMA RAO	GP FOR REVENUE GP FOR HOME K MADHAVA REDDY (SC FOR ENDOWMENTS AR) T V S KUMAR	SRIKAKULAM
218	WP/8337/2021 IA 1/2021 Direction Petition	GUNUKULA NARAYANA Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
219	WP/8380/2021 IA 1/2021	SRI. DEVARAKONDA VENKATRAO VS THE STATE OF ANDHRA PRADESH	GANESH BHUJANGA RAO VADDURI	GP FOR REVENUE P RAJASEKHAR R2 R3 R4 R5 UNSERVED,	WEST GODAVARI
220	WP/8936/2021 IA 1/2021 Direction Petition	GURRALA ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	Dr SAYYED BABU SHAIK	GP FOR REVENUE	GUNTUR

221	WP/9050/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	K. RAMTULLAH Vs THE TAHSILDAR	G SEENA KUMAR	GP FOR REVENUE SRI VIJAY MATHUKUMILLI V VINOD K REDDY (SC FOR ZP MPDO GP) GP FOR ASSIGNMENT (AP) R3 UNSERVED,	y\$8984B4P4 ²⁶⁵
222	WP/9189/2021 IA 1/2021 Direction Petition	AMARPALLI ATCHAMNAIDU Vs STATE OF ANDHRA PRADESH	K GANI REDDY	GP FOR REVENUE CHOWDHARY SARADHI GP FOR REGISTRATION AND STAMPS R2 R3 R4 R5 R7 R9 UNSERVED,	VIZIANAGARAM
223	WP/9256/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	MD. AKBAR SHARIEF Vs STATE OF ANDHRA PRADESH	S KHADER MOHIDDIN	ADDL ADVOCATE GENERAL (AP)	VISAKHAPATNAM
224	WP/9465/2021 IA 1/2021 Direction Petition	PARLAPALLI ASWINI KUMAR Vs THE STATE OF ANDHRA PRADESH	DR A M KRISHNA	GP FOR REVENUE	ANANTAPUR
225	WP/9501/2021 IA 1/2021 Stay Petition	RAVULAPALLE RAM PRASAD Vs THE STATE OF ANDHRA PRADESH	MOHAMMED NAWAZ HYDER ALI	GP FOR REVENUE Y KOTESWARA RAO R2 R3 UNSERVED,	EAST GODAVARI
226	WP/9541/2021 IA 1/2021 Direction Petition	B.SUNKANNA Vs THE STATE OF A.P.	S D GOWD	GP FOR REVENUE	KURNOOL
227	WP/9867/2021 IA 1/2021 Direction Petition	SYED AMTUL ZAHEERA BEGUM Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE	KURNOOL
228	WP/10672/2021 IA 1/2021 Direction Petition	SANDRANA CHINA SANYASIRAO Vs STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE	VISAKHAPATNAM
229	WP/10673/2021 IA 1/2021 Direction Petition	R. VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	GP FOR REVENUE	CHITTOOR
230	WP/15016/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition	K. SRINIVASA RAO Vs THE STATE OF AP	N V V S BHAVANI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS	GUNTUR
231	WP/15672/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2024 Vacate Stay Petition	KANNEPALLI APPALA NARASIMHA BHUKTA VS STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR REVENUE HARINADH NIDAMANURI	SRIKAKULAM
232	WP/16045/2021 IA 1/2021 Direction Petition	MANNURU NARAYANAMMA Vs THE STATE OF ANDHRA PRADESH	T VISHNU TEJA	GP FOR REVENUE GP FOR HOME K JANAKIRAMI REDDY R2 R3 UNSERVED,	YSR KADAPA
233	WP/19853/2021 IA 1/2021 Suspension Petition	B.KRISHNA MURTHY Vs STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR REVENUE GP FOR HOME R2 R3 R4 R6 R7 R8 R10 UNSERVED,	ANANTAPUR

234	WP/20379/2021 IA 1/2021 Stay Petition	MODALAVALASA SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	A RAVI SHANKAR	GP FOR REVENUE	sRindakUZAM ²⁶⁵
235	WP/21725/2021 IA 1/2021 Suspension Petition	KESANI YEDUKONDALU VS STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE T V JAGGI REDDY R2 UNSERVED,	VISAKHAPATNAM
236	WP/22100/2021 IA 1/2021 Direction Petition	YELLELA THIMMA REDDY Vs THE STATE OF A.P	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE B SUDHAKAR REDDY AND NEERAJA REDDY R2 R3 UNSERVED,	CHITTOOR
237	WP/22689/2021 IA 1/2021 Suspension Petition	BOYA THIMMAIAH Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR REVENUE R2 UNSERVED,	KURNOOL
238	WP/22873/2021 IA 1/2021 Suspension Petition	GONTLA PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	GP FOR REVENUE R2 R3 R4 R5 UNSERVED,	PRAKASAM
239	WP/22929/2021 IA 1/2021 Suspension Petition	M/S JANACHAITANYA HOUSING PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	M SRINIVASA SWARUP	T V JAGGI REDDY GP FOR REVENUE R3 R4 UNSERVED,	EAST GODAVARI
240	WP/23421/2021 IA 1/2021 Direction Petition	MUPPIDI APPA RAO Vs STATE OF ANDHRA PRADESH	ARAVALA RAMA RAO	GP FOR REVENUE S R SANKU AND KAVITI MURALI KRISHNA R2 R3 R4 UNSERVED,	SRIKAKULAM
241	WP/23841/2021 IA 1/2021 Direction Petition	A SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	T VISHNU TEJA	GP FOR REVENUE	KRISHNA
242	WP/25882/2021 IA 1/2021 Direction Petition	SMT. VALLURI BABI Vs STATE OF ANDHRA PRADESH	S V INDIRA	GP FOR REVENUE KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	EAST GODAVARI
243	WP/27766/2021 IA 1/2021 Direction Petition	DASARI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
244	WP/28282/2021 IA 1/2021 Direction Petition	KAGITHA RATNA KUMARI VS THE STATE OF ANDHRA PRADESH	SURESH KUMAR POTTURI	GP FOR REVENUE	KRISHNA
245	WP/29795/2021 IA 1/2021 Direction Petition	N RAMANNA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR REVENUE MAHESWARA RAO KUNCHEAM R6 UNSERVED,	ANANTAPUR
246	WP/29993/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	S. RAMULAMMA @ LALITHAMBA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE GP FOR HOME K JYOTHI PRASAD N RANGA REDDY	KURNOOL
247	WP/1466/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition	VOONNA VENKATA KRISHNA Vs THE STATE OF ANDHRA PRADESH	A RAVI SHANKAR	GP FOR REVENUE	SRIKAKULAM

248	WP/5889/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	BYREDDY MADHUSUDHAN REDDY Vs GOVT OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	ADDL ADVOCATE GENERAL (AP) GP FOR ASSIGNMENT (AP)	y Sagrabapa ²⁶⁵
249	WP/11101/2022 IA 1/2022 Direction Petition	SHAIK MOULALI Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR REVENUE	KRISHNA
250	WP/18485/2022 IA 1/2022 Direction Petition	UPPADA ESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) S.V.S.S.SIVA RAM R3 R4 R6 UNSERVED,	SRIKAKULAM
251	WP/27861/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	SARIPALLI ESWARARAO Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE GP FOR LAND ACQUISITION	VIZIANAGARAM
252	WP/28074/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition CC/3847/2022	AVULA MANOHAR Vs THE STATE OF ANDHRA PRADESH	PRATHIWADA VARUN KUMAR	GP FOR REVENUE GP FOR HOME NIMMAGADDA REVATHI GP FOR REVENUE (AP) R5 UNSERVED,	YSR KADAPA
253	CC/3847/2022	AVULA MANOHAR Vs BASAVARAJU SRIDHAR RAO	PRATHIWADA VARUN KUMAR	T BALASWAMI T M K CHAITANYA	YSR KADAPA
254	WP/30975/2022 IA 1/2022 Stay Petition	SRI MUGI REDDEPPA Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	YSR KADAPA
255	WP/33810/2022 IA 1/2022 Direction Petition	SAYED RASOOL Vs THE STATE OF ANDHRA PRADESH	C HANUMANTHA RAO	GP FOR REVENUE	ANANTAPUR
256	WP/34364/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	SANGARAJU RAJYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	GP FOR REVENUE K RATHANGA PANI REDDY	YSR KADAPA
257	WP/35265/2022 IA 1/2022 Direction Petition	J M KAZIM ALI Vs THE STATE OF ANDHRA PRADESH	DAMARAJU MADHUSUDHAN VIJAY KUMAR	GP FOR REVENUE GULIPALI SURAJ	WEST GODAVARI
258	WP/37447/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition	VULLI JAYA VENKATA SHYAMALAMBA Vs STATE OF ANDHRA PRADESH	C HANUMANTHA RAO	GP FOR REVENUE GP FOR HOME R3 R11 UNSERVED,	WEST GODAVARI
259	WP/38610/2022 IA 1/2022 Suspension Petition	PALAVALA RAMACHANDRA REDDY Vs THE STATE OF AP	O M R LAW FIRM	V SESHA KUMARI GP FOR REVENUE R2 UNSERVED,	ANANTAPUR
260	WP/39711/2022 IA 1/2022 Direction Petition	K GIRI NAIDU Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR REVENUE NIMMAGADDA REVATHI GP FOR REGISTRATION AND STAMPS	CHITTOOR

261	WP/39814/2022 IA 1/2022 Direction Petition	JAVVAJI GANGA DEVI Vs THE STATE OF AP	S DILIP JAYA RAM	GP FOR REVENUE R3 UNSERVED,	ysegrabapá ²⁶⁵
262	WP/40755/2022 IA 1/2022 Direction Petition	ZANGITI LOURADAIAH Vs THE STATE OF ANDHRA PRADESH	MOJJADA HARI KRISHNA	GP FOR REVENUE (AP) P DURGA PRASAD	KURNOOL
263	WP/42329/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	KODAVATI SURESH BABU Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	GP FOR REVENUE V V SATISH R2 R4 UNSERVED,	WEST GODAVARI
264	WP/42549/2022 IA 1/2022 Direction Petition	J MANGAMMA Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR REVENUE	CHITTOOR
ADMIS	SSION (STAMPS AND REGIS	STRATION)			
265	WP/5683/2021 IA 1/2021 Suspension Petition	NANDYALA KHADIROON Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA
266	WP/6380/2021 IA 1/2021 Direction Petition	UMMIDISETTY REDDISUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	VUBBARA DUSHYANTH REDDY	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	CHITTOOR
267	WP/7664/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	SRI M.RAMAKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR REGISTRATION AND STAMPS (AP) R3 UNSERVED,	CHITTOOR
268	WP/8474/2021 IA 1/2021 Direction Petition	N.B.R.RAJU (DIED) Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
269	WP/9448/2021	MANUKONDA SEETHARAVAMMA Vs THE STATE OF ANDHRA PRADESH	J DILEEP KUMAR	GP FOR REGISTRATION AND STAMPS (AP) GP FOR ENDOWMENTS	GUNTUR
270	WP/1677/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	VYAPARLA NARENDRA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	R ANNAPURNA	GP FOR REVENUE MOHAMMED GAYASUDDIN	KURNOOL
271	WP/31784/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition WP/31783/2022	CANARA BANK Vs THE STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR REGISTRATION AND STAMPS (AP) RAMA RAO KOCHIRI	KRISHNA
272	WP/31783/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition	CANARA BANK Vs THE STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR REGISTRATION AND STAMPS (AP) RAMA RAO KOCHIRI	KRISHNA
273	WP/38259/2022 IA 1/2022 Direction Petition	TULLURU GOPALA RAO VS THE STATE OF ANDHRA PRADESH	P SRI RAM	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR REGISTRATION AND STAMPS	GUNTUR
ADMIS	SSION (Labour Employment	and Training)			
274	WP/2546/2024 IA 1/2024 Direction Petition	SARAVAN CHEMROAD ASSOCIATES Vs THE STATE OF AP	PETA GNANA TEJA	GP FOR LABOUR (AP) GP FOR FINANCE PLANNING	GUNTUR

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275	WP/4544/2024 IA 1/2024 Stay Petition	NAGARJUNA CERACHEM PVT LTD Vs THE STATE OF AP	G V S GANESH	GP FOR LABOUR (AP)	KRISHNA
276	WP/9907/2024 IA 1/2024 Direction Petition	THE M/S.PRECOT B-MILLS EMPLOYEES UNION (AITUC) Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR LABOUR KALANGI SUMALATHA MADHAVA RAO NALLURI	ANANTAPUR
277	WP/10305/2024 IA 1/2024 Suspension Petition	M/S. RAIN CEMENTS LTD. Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	GP FOR LABOUR	KURNOOL
278	WP/10308/2024 IA 1/2024 Suspension Petition	M/S. RAIN CEMENTS LTD. Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	GP FOR LABOUR	KURNOOL
ADMIS 279	WP/192/2021 IA 1/2021 Direction Petition	RAVADA DEMUDAMMA Vs THE STATE OF ANDHRA PRADESH	SABBAVARAPU SATISH BABU	GP FOR LAND ACQUISITION MUDUNURI ANAND KUMAR (SC FOR NHAI)	VISAKHAPATNAM
280	WP/473/2021 IA 1/2021 Direction Petition	SMT. KOLLA LAKSHMI RATNAKUMARI VS UNION OF INDIA	RAMBABU KOPPINEEDI	Y V ANIL KUMAR (Central Government Counsel)	WEST GODAVARI
281	WP/989/2021 IA 1/2021 Direction Petition IA 2/2021 Fix an Early Date IA 3/2021 Vacate Stay Petition	C SHIV SHANKAR REDDY VS THE STATE OF ANDHRA PRADESH REP.	K S MURTHY	GP FOR LAND ACQUISITION M V J K KUMAR (SR SC FOR CEC SER TAX) R3 R9 UNSERVED,	ANANTAPUR
282	WP/3622/2021 IA 1/2021 Direction Petition	S.GOUSH BASHA Vs THE STATE OF AP	PONAKA RAHUL REDDY	GP FOR LAND ACQUISITION	CHITTOOR
283	WP/28741/2021 IA 1/2021 Direction Petition IA 1/2023 L R Petition	ANANTHARAPU NOOKULU Vs THE STATE OF ANDHRA PRADESH	M BALASUBRAHMANYAM	GP FOR REVENUE GP FOR LAND ACQUISITION J UGRANARASIMHA	VISAKHAPATNAM
284	WP/1144/2022	ANDELA BHAGYA LAKSHMI Vs STATE OF ANDHRA PRADESH	PASALA PONNA RAO	GP FOR LAND ACQUISITION GP FOR LAND CEILING	EAST GODAVARI
285	WP/5463/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	SMT. GURUGUBELLI NEELAVENI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR REVENUE	SRIKAKULAM
286	WP/28395/2022 IA 1/2024 Leave Petition	KORATALA PRAMEELA DEVI Vs THE UNION OF INDIA	B PARAMESEWARA RAO	S S VARMA (SC FOR NHAI) GP FOR LAND ACQUISITION	PRAKASAM
287	WP/39836/2022 IA 1/2022 Direction Petition	CHILLAKURU VENKATA SUDHAMANI @ SUDHAMANI Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR REVENUE	SPS NELLORE

288 WP/40200/2022 IA 1/2022 Direction Petition KOTHA MADHUSUDHANA CH C KRISHNA REDDY RAO Vs THE STATE OF ANDHRA PRADESH

GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION

Y SR 98 A 179 P A 265

CHITTOOR

INTERLOCUTORY(REVENUE)

WP/26982/2021 IA 1/2021-Suspension Petition

T VIMALAVATHI Vs THE STATE OF ANDHRA PRADESH P VIVEK

GP FOR REVENUE R5 R8 R9 R11 R12 R14 R15 R16 UNSERVED,

COURT NO. 12 THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Monday The 29th day of July 2024(AT10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

	(DAILY LIST)					
SNO FOR V	CASE VITHDRAWAL	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
1	CRLP/3376/2019 IA 1/2019 Stay Petition	M.SAFIYA BEGUM Vs STATE OF AP	SH SAYYED BABU	PUBLIC PROSECUTOR (AP) SUBHANI S M	GUNTUR	
2	CRLP/6402/2021 IA 1/2021 Dispense with Petition IA 2/2021 Stay Petition	BHOGI SATYA SWAROOP Vs THE STATE OF ANDHRA PRADESH	GOTIVADA RAMU	PUBLIC PROSECUTOR (AP) G RAMA GOPAL WITHDRAWL LETTER	VIZIANAGARAM	
ADMIS	SSION					
3	CRLP/311/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition CRLP/1704/2019	MAMILLAPALLI VAMSI KRISHNA Vs STATE OF AP.	SUDHAKARA RAO AMBATI	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SPS NELLORE	
4	CRLP/1704/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	M.VAMSI KRISHNA Vs STATE OF AP	SUDHAKARA RAO AMBATI	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SRIKAKULAM	
5	CRLP/859/2018 IA 4/2018 Extension Petition	JAMI SRIRAMULU Vs STATE OF A.P	S A V RATNAM	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM	
6	CRLP/1109/2018 IA 1/2018 Stay Petition IA 1/2020 Receive Docs Petition CC/270/2020	P.V.RAMANA Vs STATE REP. SHO.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) G SEENA KUMAR	CHITTOOR	
7	CC/270/2020 IA 1/2020 Direction Petition	P V RAMANA Vs K NARENDRA	CHALLA AJAY KUMAR		CHITTOOR	
8	CRLP/1831/2018 IA 1/2018 Stay Petition	J. SATYA NARENDRA Vs GOVERNMENT OF INDIA	K L N SWAMY	DULLA GOPINATH	VISAKHAPATNAM	
9	CRLP/3376/2018 IA 1/2018 Stay Petition	PRATHI AVNESH Vs STATE OF AP.	K MANIK PRABHU	PUBLIC PROSECUTOR (AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	SRIKAKULAM	
10	CRLP/4164/2018 IA 1/2018 Stay Petition	VELAGALA VEERA REDDY Vs THE STATE OF A.P.	T S N MURTHY	PUBLIC PROSECUTOR (AP) T N M RANGA RAO	EAST GODAVARI	
11	CRLP/5510/2018 IA 1/2018 Stay Petition CRLP/5509/2018	U.SUDHAKAR RAO AND 3 OTHERS Vs G.RAM MEERA PRASAD AND ANOTHER	S PRANATHI	N RAVI PRASAD PUBLIC PROSECUTOR	GUNTUR	
12	CRLP/5509/2018 IA 1/2018 Stay Petition IA 1/2023 Extension Petition	DASARI VIJAYA KUMARI AND 3 OTHERS VS GADDE RAM MEERA PRASAD AND ANOTHER	S PRANATHI	N RAVI PRASAD PUBLIC PROSECUTOR	GUNTUR	

13	CRLP/7698/2018 IA 3/2018 Extension Petition IA 4/2018 Extension Petition	ANDLURI NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	BOTLA VENKATESWARA RAO	PUBLIC PROSECUTOR (AP) R2 UNSERVED,	y 5898a181p1 265
14	CRLP/8270/2018 IA 1/2018 Stay Petition	G.SUNDARA RAO Vs THE STATE OF ANDHRA PRADESH AND ANOTHER	E V V S RAVI KUMAR	PUBLIC PROSECUTOR (AP) M LAKSHMI NARAYANA	VIZIANAGARAM
15	CRLP/8609/2018 IA 1/2020 Suspension Petition	SRI S. NAGARAJA RAO (RETIRED) Vs THE STATE OF A.P.	Y V ANIL KUMAR (Central Government Counsel)	PUBLIC PROSECUTOR (AP) K V GURU PRASAD	ANANTAPUR
16	CRLP/10200/2018 IA 1/2022 Extension Petition IA 1/2024 Amendment Petition	B.KUSUMA KUMARI Vs THE STATE OF ANDHRA PRADESH CBI AND ANOTHER	TURAGA SAI SURYA	DEPUTY SOLICITOR GENERAL OF INDIA A KRISHNAM RAJU	VISAKHAPATNAM
17	CRLP/11495/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition	INDUPURI SIVA KUMAR Vs THE STATE OF AP	G V SHIVAJI	PUBLIC PROSECUTOR (AP) VENKAT CHALLA	WEST GODAVARI
18	CRLP/11546/2018 IA 1/2018 Stay Petition	LINGALA ANTHONI SRAVAN KUMAR REDDY VS THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR (AP) M RAMMOHAN	YSR KADAPA
19	CRLP/12092/2018 IA 1/2022 Extension Petition CRLP/12111/2018	KANNEGANTI SAMBASIVA RAO VS M/S. KAMADHEOU FINANCIERS	KIRTHI TEJA KONDAVEETI	VENKATESWARLU KOLLA PUBLIC PROSECUTOR	KRISHNA
20	CRLP/12111/2018 IA 1/2018 Stay Petition IA 1/2019 Extension Petition	KANNEGANTI SAMBASIVA RAO Vs M/S. KAMADHENU FINANCIERS	KIRTHI TEJA KONDAVEETI	00 PUBLIC PROSECUTOR	KRISHNA
21	CRLP/12475/2018 IA 1/2018 Stay Petition	MAHATHI ENGLISH MEDIUM PRIMARY SCHOOL Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
22	CRLP/12683/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition	POTLURI RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	C SINDHU KUMARI	PUBLIC PROSECUTOR (AP)	KRISHNA
23	CRLP/13245/2018 IA 1/2018 Stay Petition	RAHUL SHIVASHANKAR Vs THE STATE OF ANDHRA PRADESH	THOOM SRINIVAS	PUBLIC PROSECUTOR (AP)	ANANTAPUR
24	CRLP/13563/2018 IA 1/2018 Stay Petition CRLP/13630/2018	SMT.YALAMANCHILI KAMALA Vs MANNE CHINMY	N ASHWANI KUMAR	PUBLIC PROSECUTOR	KRISHNA
25	CRLP/13630/2018 IA 1/2018 Stay Petition	DR. YELLAMANCHLI RAJ SHEKHAR Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR (AP) K RATHANGA PANI REDDY	KRISHNA
26	CRLP/13808/2018 IA 1/2018 Stay Petition IA 1/2019 Receive Docs Petition	SHAIK SANAVULLA Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) N RAVI PRASAD	PRAKASAM

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27	CRLP/320/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition	K.VENKATA REDDY Vs STATE OF AP	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) RAJA RAO POTHUGUNTA	GUNTUR
28	CRLP/420/2019 IA 1/2019 Stay Petition	K.KAMALAMMA Vs STATE OF AP	D SESHASAYANA REDDY	PUBLIC PROSECUTOR (AP) P VASU SEKHAR	CHITTOOR
29	CRLP/478/2019	PALANISWAMY SUDHA Vs STATE OF AP	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
30	CRLP/634/2019 CRLP/519/2019 CRLP/695/2019	P.RAJESH BABU Vs STATE OF AP	GULIPALI SURAJ	PUBLIC PROSECUTOR (AP) KAVITHA GOTTIPATI	VISAKHAPATNAM
31	CRLP/519/2019 IA 1/2019 Stay Petition IA 1/2021 Vacate Stay Petition	B.NARASINGA RAO Vs STATE OF AP	CORPUS JURIS LAW PANEL LLP	PUBLIC PROSECUTOR (AP) KAVITHA GOTTIPATI	VISAKHAPATNAM
32	CRLP/695/2019	Y.S.PRAKASA RAO Vs STATE OF AP	PENUMAKA VENKATA RAO	PUBLIC PROSECUTOR (AP) KAVITHA GOTTIPATI	VISAKHAPATNAM
33	CRLP/672/2019 IA 1/2019 Suspension Petition IA 1/2023 Vacate Stay Petition	Y.CHINABABU Vs Y.VIJAYA BHARATHI	PILLIX LAW FIRM	RAM BABU DEVAVARAPU PUBLIC PROSECUTOR	EAST GODAVARI
34	CRLP/879/2019	K.SUNEEL KUMAR Vs STATE OF AP	GHANTA SRIDHAR	PUBLIC PROSECUTOR (AP) V R REDDY KOVVURI	YSR KADAPA
35	CRLP/1246/2019 IA 1/2019 Stay Petition IA 1/2024 Compromise Petition IA 2/2024 Permission Petition	P.PREMCHNDU Vs STATE OF AP	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) N SRIHARI	VISAKHAPATNAM
36	CRLP/1395/2019 IA 1/2019 Stay Petition	A.VANKATA REDDY Vs A.RAJANI	M RAVINDRANATH REDDY	VENKATESHWARLU YARRAM REDDY PUBLIC PROSECUTOR	GUNTUR
37	CRLP/1840/2019 IA 3/2019 Extension Petition	K.V.RAMANA Vs STATE OF AP	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP) S KRISHNA REDDY	ANANTAPUR
38	CRLP/1900/2019 IA 1/2020 Extension Petition	PARASA SAI RAGHAV Vs STATE OF AP	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
39	CRLP/1906/2019 IA 2/2019 Stay Petition	B.SAILAJA Vs STATE OF AP	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
40	CRLP/1959/2019 IA 1/2019 Stay Petition	MADHUCHANDRA Vs STATE OF AP	B CHANDRA SHEKHAR	PUBLIC PROSECUTOR (AP) PENUMAKA VENKATA RAO	CHITTOOR
41	CRLP/1973/2019 IA 1/2019 Stay Petition	SUNSTAR SEEDS PRIVATE LIMITED Vs STATE OF AP	A GIRIDHAR RAO	PUBLIC PROSECUTOR (AP)	KRISHNA
42					

43	CRLP/2448/2019 IA 1/2019 Direction Petition CRLP/2449/2019	V.RAJESH Vs STATE OF AP	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP) VENKAT RAO RAVULAPALLI	sP\$996183082 ⁶⁵
44	CRLP/2449/2019 IA 1/2019 Dispense with Petition IA 2/2019 Direction Petition	V.RAMAKRISHNA Vs STATE OF AP	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP) VENKAT RAO RAVULAPALLI	SPS NELLORE
45	CRLP/2656/2019	G VENKATESWARA RAO Vs THE STATE OF AP	Y KOTESWARA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
46	CRLP/2660/2019 IA 1/2019 Stay Petition	MADHUCHANDRA Vs STATE OF AP	B CHANDRA SHEKHAR	PUBLIC PROSECUTOR (AP) PENUMAKA VENKATA RAO	CHITTOOR
47	CRLP/2686/2019 IA 2/2024 Recall Petition IA 3/2024 Dispense with Petition	K.HARI MUKUND RAO Vs STATE OF AP	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) AMARESWARA RAO K	KRISHNA
48	CRLP/2922/2019 IA 1/2019 Stay Petition	SREE SREE VIDYASREESHA THREETHU Vs THE PUBLIC PROSECUTOR	P RAJASEKHAR	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR
49	CRLP/2927/2019 IA 2/2019 Stay Petition	P.KOTESWARA RAO Vs G.YESU KUMAR	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
50	CRLP/3364/2019 IA 1/2022 Extension Petition	Y.SIVA PRASAD Vs STATE OF AP	B CHANDRA SHEKHAR	PUBLIC PROSECUTOR (AP) CH VENKAT RAMAN	CHITTOOR
51	CRLP/3645/2019 IA 1/2019 Stay Petition	SUREDDY SRINIVAS Vs STATE OF ANDHRA PRADESH	T D PANI KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
52	CRLP/3733/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	KUPPLISERTHARAMPATN AIK Vs KUPPILIRADHA MANI	K JYOTHI PRASAD	THOTA SUNEETHA PUBLIC PROSECUTOR	VISAKHAPATNAM
53	CRLP/3881/2019 CRLP/5469/2019	MEKA VENKATA SATYANARAYANA Vs STATE OF ANDHRA PRADESH	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) S V R SUBRAHMANYAM	WEST GODAVARI
54	CRLP/5469/2019 IA 1/2019 Stay Petition IA 1/2022 Extension Petition	M.VENKATESWARA RAO Vs STATE OF AP	S V R SUBRAHMANYAM	PUBLIC PROSECUTOR (AP) SUDHAKARA RAO AMBATI	WEST GODAVARI
55	CRLP/7852/2019 IA 1/2019 Stay Petition	THULA VISWESWARA PRASAD (A-1) Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY	CHITTOOR
<u>INTER</u> 56	ILOCUTORY IA/1/2024 Set Aside Petition CRLP/7326/2019	JALLIGAMPALA VARALAKSHMI Vs	V V SATISH	T V JAGGI REDDY PUBLIC PROSECUTOR	EAST GODAVARI

FOR DISMISSAL

57	CRLP/1269/2018 IA 1/2018 Stay Petition	THE DISTRICT COLLECTORGUNTUR VS M.V.S.P.RAMA DASU SARMA	PUBLIC PROSECUTOR (AP)	V V L N SARMA	GUN96184 of 265
58	CRLP/2068/2019 IA 3/2019 Amendment Petition	B.RAMA KRISHNA Vs STATE OF AP	P V VENKATA RAVI SANKAR	PUBLIC PROSECUTOR (AP) G RAMACHANDRA REDDY	YSR KADAPA
59	CRLP/95/2018 IA 1/2018 Dispense with Petition IA 2/2018 Stay Petition CRLP/78/2018	B. POME NAIK Vs THE STATE OF A.P REP BY ITS P.P	ANAND KUMAR KAPOOR	PUBLIC PROSECUTOR (AP) CRLP 45/18 Case was dismissed for default on 12/07/24	YSR KADAPA
60	CRLP/78/2018	P. CHANDRAIAH Vs THE STATE OF A.P REP BY ITS P.P	ANAND KUMAR KAPOOR	PUBLIC PROSECUTOR (AP)	YSR KADAPA

COURT NO. 14 THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

	-	(B <i>A</i>	AIL PETITIONS)		-
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	CRLP/5083/2024	SIDIRI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	Y SUDHAKAR	PUBLIC PROSECUTOR	EAST GODAVARI
2	CRLP/5084/2024	KONDANDARAMU RUPESH BABU Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
3	CRLP/5087/2024	KANCHI MADHAVI Vs THE STATE OF ANDHRA PRADESH	GUMMA ITIHAAS	PUBLIC PROSECUTOR	VISAKHAPATNAM
4	CRLP/5089/2024	KANCHI MADHAVI VS THE STATE OF ANDHRA PRADESH	GUMMA ITIHAAS	PUBLIC PROSECUTOR	VISAKHAPATNAM
5	CRLP/5093/2024	PADAMATA NAGENDRA BABU ALIAS NAGABABU Vs THE STATE OF A.P	NAVA KISHORE S	PUBLIC PROSECUTOR	KRISHNA
6	CRLP/5098/2024	CH RAMACHANDRA REDDY Vs THE STATE OF AP	S PARINEETA	PUBLIC PROSECUTOR	CHITTOOR
7	CRLP/5099/2024 IA 1/2024 Miscellaneous Petition	BOMMIREDDY JAGADEESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	BHANU PRASAD CHUKKAPALLI	PUBLIC PROSECUTOR	ANANTAPUR
8	CRLP/5100/2024 IA 1/2024 Miscellaneous Petition	BOMMIREDDY JAGADEESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	BHANU PRASAD CHUKKAPALLI	PUBLIC PROSECUTOR	ANANTAPUR
9	CRLP/5101/2024 IA 1/2024 Miscellaneous Petition	BOMMIREDDY JAGADEESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	BHANU PRASAD CHUKKAPALLI	PUBLIC PROSECUTOR	ANANTAPUR
10	CRLP/5107/2024	SURAJIT NAIK Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
11	CRLP/5117/2024	GANDREDDY DEMUDAMMA Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
12	CRLP/5118/2024	INTAZAR Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
13	SSION CRLRC/190/2021 IA 1/2021 Stay Petition	MOHAMMAD AHAMMAD SHAFFIUDDIN Vs	K SATYANARAYANA MURTHY	Dr SAYYED BABU SHAIK PUBLIC PROSECUTOR	GUNTUR

MULLA MOHAMMAD HABEEBE MUBEENA

		III SEESE MOSEETT			
14	CRLRC/194/2021 IA 1/2021 Stay Petition	MOHAMMAD AHAMMAD SHAFFIUDDIN Vs MULLA MOHAMMAD HABEEBE MUBEENA	K SATYANARAYANA MURTHY	Dr SAYYED BABU SHAIK PUBLIC PROSECUTOR	KRISHNA
15	CRLRC/1166/2023 IA 1/2023 Dispense with Petition IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition	SMT.MAHALAKSHMI BALA SUBRAMANYAM Vs KUKUNURU KRISHNA PRASAD	M PITCHAIAH	A S C BOSE	GUNTUR
INTER	LOCUTORY (REGULAR BAI	LS)			
16	IA/1/2024 Relaxation Petition CRLP/10018/2023	GEDDAM NAGABUSHANAM @ SWAMY Vs	Dr CHALLA SRINIVASA REDDY	- PUBLIC PROSECUTOR	EAST GODAVARI
17	CRLP/2349/2024	KONDA SAI KUMAR Vs THE STATE OF ANDHRA PRADESH	DIVYATHEJA GADIKOTA	PUBLIC PROSECUTOR (AP)	KRISHNA
18	CRLP/4166/2024	ADAVATH MOHAN Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
19	CRLP/4764/2024	CHEPUREDDY SOMUNAIDU Vs THE STATE OF AP	VIJAYA KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
20	CRLP/4903/2024	VINOD KUMAR Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
21	CRLP/4904/2024	NEELAPU SIVA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
22	CRLP/4910/2024	VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	KALYAN C R	PUBLIC PROSECUTOR	CHITTOOR
23	CRLP/4912/2024	VADAMALAI KUBENDRAN @ GUBENDIRAN Vs THE STATE	SRINIVASU L	PUBLIC PROSECUTOR	CHITTOOR
24	CRLP/4915/2024	SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
25	CRLP/4925/2024	SAVARAM MALYADRI Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	SPS NELLORE
26	CRLP/4930/2024	PRABU Vs THE STATE OF ANDHRA PRADESH	KALYAN C R	PUBLIC PROSECUTOR	CHITTOOR
27	CRLP/4958/2024	SHASHIKANT CHANDRAKANT THORAT Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VIZIANAGARAM

28	RLOCUTORY (ANTICIPATOR CRLP/8711/2023 IA 2/2023 Additional Material Petition	AKULA GALAIAH Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) P S P SURESH KUMAR	PRAKASAM
29	CRLP/1919/2024 IA 1/2024 Miscellaneous Petition	KINJARAPU ATCHANNAIDU Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	GUNTUR
30	CRLP/4088/2024	PAPPU CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR ANUP KOUSHIK KARAVADI	PRAKASAM
31	CRLP/4534/2024	CHAVALI BALASWAMY Vs THE STATE OF ANDHRA PRADESH	AKULA VAMSI KRISHNA	PUBLIC PROSECUTOR	GUNTUR
32	CRLP/4535/2024	ATTARWALA ABBASALI Vs THE STATE OF ANDHRA PRADESH	K NAVEEN KUMAR	PUBLIC PROSECUTOR	CHITTOOR
33	CRLP/4538/2024	POLURU VENKATARAMANA Vs THE STATE OF A.P.	RAJA REDDY KONETI	PUBLIC PROSECUTOR	-
34	CRLP/4756/2024	SRI AKURATHI RAJESH Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	GUNTUR
35	CRLP/4800/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	P. SURYA NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR RAVULA NAGARJUNA	KURNOOL
36	CRLP/4833/2024	VANTHALA VENKATARAO Vs THE STATE OF A.P.	SAMANTHA KRISHNA SRIRAMAKAVACHAM	PUBLIC PROSECUTOR	VISAKHAPATNAM
37	CRLP/4857/2024	EDAGOTTU NAGENDRA Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	PUBLIC PROSECUTOR	CHITTOOR
38	CRLP/4876/2024	SRI VAIKUNTAM RAM KISHORE VS THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	KURNOOL
39	CRLP/4880/2024	SHAIK SAIDA KHASIM Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR	KRISHNA
40	CRLP/4884/2024	K. SURENDRANATH REDDY Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR	KURNOOL
41	CRLP/4889/2024	HARI @ JABARDAST HARI (@) YALLAMPALLI HARIBABU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

42	CRLP/4890/2024	P DEVAMANI Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	PUBLIC PROSECUTOR	y \$ R 4 265
43	CRLP/4896/2024	THOTA VENKATESWARAO Vs THE STATE OF AP	MUKKAMALLA RAMA SWAMY REDDY	PUBLIC PROSECUTOR	KRISHNA
44	CRLP/4902/2024	.CHIKKEPALLIKHADAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	PUBLIC PROSECUTOR	ANANTAPUR
45	CRLP/4906/2024	S SURESH Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	PUBLIC PROSECUTOR	ANANTAPUR
46	CRLP/4914/2024	V PURUSHOTHAM @ LAMBU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
47	CRLP/4916/2024	MENDU VENKATESH @ VENKAT Vs THE STATE OF ANDHRA PRADESH	JAGANNADHAM.V.N.MANE ENDRA	PUBLIC PROSECUTOR	KRISHNA
48	CRLP/4917/2024	KALANGI RAVINDHRA BABU Vs THE STATE OF ANDHRA PRADESH	P.Y KIRANKUMAR	PUBLIC PROSECUTOR	KRISHNA
49	CRLP/4918/2024	BHASURU SAI Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR	SRIKAKULAM
50	CRLP/4929/2024	MADASU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR	GUNTUR
51	CRLP/4942/2024	E. NAVEEN KRISHNA Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR	CHITTOOR
52	CRLP/4960/2024	LANJAPALLI RAMESH Vs THE STATE OF ANDHRA PRADESH	BHUVANAGIRI SUBRAMANYA KUMAR	PUBLIC PROSECUTOR	GUNTUR

COURT NO. 14 THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Monday The 29th day of July 2024(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

		(CAUSE LI	ST MOTION HEARING)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	DMISSION				
53	CRLRC/657/2024 IA 1/2024 Stay Petition	D. MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	PUBLIC PROSECUTOR	CHITTOOR
54	CRLRC/659/2024 IA 1/2024 Set Aside Petition	SHIAK MOULALI Vs STATE OF ANDHRA PRADESH	KUMAR MARPU	PUBLIC PROSECUTOR	PRAKASAM
55	CRLRC/660/2024 IA 1/2024 Stay Petition	LAKKAVARAPU VENKATA SUMAN @ SUMAN Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	PUBLIC PROSECUTOR	PRAKASAM
56	CRLRC/662/2024 IA 1/2024 Stay Petition	LAKKAVARAPU VENKATA SUMAN @ SUMAN Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	PUBLIC PROSECUTOR	PRAKASAM
57	CRLRC/663/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	ARADADI KATTABABU Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	PUBLIC PROSECUTOR	EAST GODAVARI

COURT NO. 14 THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

			MIODE)		
			(DAILY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR E 58	EXTENSION OF INTERIM OR CRLRC/392/2022 IA 1/2022 Stay Petition	DERS CHEKURI PATTABHIRAMA RAO Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP) VISWANADHA SATYANARAYANA	VISAKHAPATNAM
59	CRLRC/701/2022 IA 1/2022 Stay Petition	NAMBURI MADHAVI Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	PUBLIC PROSECUTOR (AP) K PALLAVI	SPS NELLORE
60	CRLRC/1085/2022 IA 1/2022 Suspension Petition IA 1/2023 Extension Petition IA 1/2024 Vacate Stay Petition	SESHU @ MURTHY SESHU @ BALIREDDY PRUDHVI RAJ Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) SUNKARA RAJENDRA PRASAD R2-Vakalat filed	KRISHNA
61	CRLRC/388/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	KATRAGADDA SANKARA BABU Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) T RAGHU PRASAD	KRISHNA
62	CRLRC/1037/2023 IA 1/2023 Stay Petition	SYED SURAJ Vs SMT DILSHAD	VENKATA MOHAN RAO PATHAKOTA	SAI GANGADHAR CHAMARTY PUBLIC PROSECUTOR	KRISHNA
63	CRLRC/30/2024 IA 2/2024 Extension Petition CRLRC/32/2024 CRLRC/34/2024 CRLRC/35/2024	SHRIDI SAI BABA TRADERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR (AP) BONU RAMA SHANKAR RAO	VIZIANAGARAM
64	CRLRC/32/2024 IA 2/2024 Extension Petition IA 3/2024 Extension Petition	SHIRIDI SAI BABA TRADERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR (AP) BONU RAMA SHANKAR RAO	VIZIANAGARAM
65	CRLRC/34/2024 IA 2/2024 Extension Petition	SHIRDI SAI BABA TRADERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR (AP) BONU RAMA SHANKAR RAO	VIZIANAGARAM
66	CRLRC/35/2024	SHIRDI SAI BABA TRADERS Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR (AP) BONU RAMA SHANKAR RAO	VIZIANAGARAM
67	IA/2/2024 Extension Petition CRLRC/71/2024	TUGUTIA CHANKRAPANI Vs	P NARASIMHULU	PUBLIC PROSECUTOR	YSR KADAPA
FOR C	ORDERS OF COURT				
68	CRLRC/5992/2024/ (Filing No.)	GALI (KARYAMSETTI) NEERAJA Vs STATE OF ANDHRA PRADESH	DAGGUBATI RAMASWAMY REDDY		GUNTUR
ADMIS	SSION				
69	CRLRC/1165/2023 IA 1/2023 Suspension Petition	KANTE GANGADHAR Vs KANTE JAYA LAKSHMI DEVI	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR R1 UNSERVED,	YSR KADAPA

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70	CRLRC/33/2024 IA 1/2024 Stay Petition	K JAGADEESH Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR (AP) PAWAN KUMAR MALAPATI R2 R3- Vakalat filed	CHITTOOR
71	CRLRC/90/2024 IA 1/2024 Suspension Petition	POLISETTY JOJI BABU Vs POLISETTY JYOTHI	AKHILA NAIDU PANCHADI	TENEPALLI NIRANJAN	KRISHNA
72	CRLRC/169/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	SRI YARRAGUDI SRINIVASULU REDDY Vs STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP)	KURNOOL
73	CRLA/261/2024 IA 1/2024 Suspension Petition IA 2/2024 Bail (u/s 389(1)) IA 5/2024 Vacate Stay Petition	THOTA THRIMURTHULU Vs THE STATE OF AP	V SAI KUMAR	PUBLIC PROSECUTOR (AP) JAVVAJI SARATH CHANDRA SRINIVASULU P N ASHWANI KUMAR HCJ NOTE CASE	EAST GODAVARI
74	CRLA/262/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition IA 3/2024 Bail (u/s 389(1)) IA 5/2024 Direction Petition IA 6/2024 Direction Petition	THOTA BABULU @ PEDABABU Vs THE STATE OF AP	V SAI KUMAR	PUBLIC PROSECUTOR (AP) Y KOTESWARA RAO HCJ NOTE CASE	EAST GODAVARI
75	CRLRC/414/2024 IA 1/2024 Stay Petition	M. NAGESWARAO Vs R. VENKATESH	VENKATESWARLU KOLLA	MULLA SOHAIL SHAREEF PUBLIC PROSECUTOR R1-Served	YSR KADAPA
76	CRLRC/417/2024 IA 1/2024 Direction Petition	BANDARU(BETHA) RENUKA RANI Vs BANDARU SANTOSH KUMAR	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
77	CRLRC/459/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	SHAIK AHMED ALI Vs SHAIK KARIMUNNISA	CHALASANI AJAY KUMAR		EAST GODAVARI
78	CRLRC/534/2024 IA 1/2024 Suspension Petition	THOKA VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR INAKOLLU VENKATESWARLU	PRAKASAM
79	CRLRC/549/2024 IA 1/2024 Set Aside Petition	THUDUM OBULESU Vs THE STATE OF ANDHRA PRADESH	GUTTAPALEM VIJAYA KUMAR	PUBLIC PROSECUTOR	CHITTOOR
80	CRLRC/563/2024 IA 1/2024 Direction Petition	KAKARAPARTHI NAGA VENKATA SATYA MANIKANTA DURGA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	KARRE SATYANANDAM	PUBLIC PROSECUTOR	-
81	CRLRC/591/2024 IA 3/2024 Suspension Petition	BALAGA HARI BABU @ HARI Vs THE STATE OF ANDHRA PRADESH	K S NAGENDRA VARA PRASAD	PUBLIC PROSECUTOR	SRIKAKULAM
82	CRLRC/613/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	MAMIDI PEDAKAPU Vs STATE OF ANDHRA PRADESH	V V SATISH	PUBLIC PROSECUTOR	VISAKHAPATNAM

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83	CRLRC/626/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	SOMALA MALLIKARJUN REDDY @ ARJUN Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	PUBLIC PROSECUTOR	YSR KADAPA
84	CRLRC/651/2024 IA 1/2024 Suspension Petition	DR. KOTTALA SUDHAKAR BABU Vs THE STATE OF ANDHRA PRADESH	CHAKRADHARA RAJA Y	PUBLIC PROSECUTOR	EAST GODAVARI
85	CRLRC/652/2024 IA 2/2024 Stay Petition	MD. YASEEN BABA Vs SMT. MOHAMMED FATHIMA BIBI @ BIBI FATHIMA	K MUNI REDDY BALA PRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM
INITED	LOCUTORY				
86	IA/2/2024 Amendment Petition CRLP/6082/2017	M.GOUTAM REDDY AND 2 OTHERS Vs	G SETHU RAMA RAO	C SUBODH PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	SPS NELLORE
87	CRLRC/748/2022 IA 3/2022 Suspension Petition IA 4/2022 Vacate Stay Petition	BURRAMSETTI VENKATARAMANA Vs GRANDHI BALAJI	B CHANDRA SHEKHAR	YASWANTH GADE PUBLIC PROSECUTOR	WEST GODAVARI
88	CRLRC/609/2024 IA 1/2024 Modification	KOLAGANI SIVARAMKRISHNA Vs KOLAGANI VENKATA LAKSHMI KALYANI	VENKATESWARLU SANISETTY	VENKAT CHALASANI PUBLIC PROSECUTOR	KRISHNA
FINAL 89	HEARING CRLRC/1342/2019 IA 1/2020-Extension Petition	K RAMESH Vs K.JAGADISH PRASAD	SURESH KUMAR REDDY KALAVA	NUTHALAPATI KRISHNA MURTHY PUBLIC PROSECUTOR	CHITTOOR

COURT NO. 7 THE HONOURABLE SRI JUSTICE B SYAMSUNDER

To be Heard on Monday The 29th day of July 2024 - (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

		(DAILY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	DMISSION				
1	TRCRLP/60/2024	ASPI LEELAVATHI @ PONAPU LEELAVATHI Vs ASPI MAHENDRA	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR	YSR KADAPA
FOR C	ORDERS				
2	TRCRLP/94/2023 IA 1/2023 Stay Petition TRCMP/31/2024	MADAMANCHI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	S SATYANARAYANA MOORTHY	PUBLIC PROSECUTOR (AP) GAYATHRI	KRISHNA
3	TRCMP/31/2024 IA 1/2024 Stay Petition	SMT KAKARLA SRILAKSHMI @ MADAMANCHI SRILAKSHMI VS MADAMANCHI SRINIVAS	GAYATHRI	S SATYANARAYANA MOORTHY	VISAKHAPATNAM
ADMIS	SSION				
4	SA/1000/2012 IA 2/2012(SAMP 2300/2012) Stay Petition	CHINTALAPATI RAMACHANDRA RAJU Vs CHINTALAPATI RAVIRAJU	T V JAGGI REDDY	K SITA RAM	WEST GODAVARI
5	SA/1185/2012	SMT. KOTAKONDA	S S BHATT	SURESH KUMAR REDDY	CHITTOOR
	IA 2/2012(SAMP 2810/2012) Injunction Petition	MALLAKKA Vs SRI KOTAKONDA CHINNAIAH		KALAVA	
6	SA/1186/2012 IA 1/2012(SAMP 2813/2012) Stay Petition	SHAIK GHOUSE MOHIDDIN Vs SHAIK MOHD. RASOOL	BAJRANG SINGH THAKUR	A VARALAKSHMI	PRAKASAM
		(DIED)			
7	SA/1198/2012 IA 2/2012(SAMP 2851/2012) Stay Petition IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Petition IA 3/2018 L R Petition	TATAPUDI CHINNA KANTHAMMA & 2 ORS. VS VUNDURTHI RAJESH KUMAR E.G. DIST.	P RAJASEKHAR		EAST GODAVARI
8	SA/1211/2012	SMT KOILADA RAMANAMMA Vs SMT THURUMELA LAKSHMI	G RAMA GOPAL		VISAKHAPATNAM
9	SA/1213/2012 IA 1/2012(SAMP 2891/2012) Stay Petition	SRI PISAPATI SAMEER KUMAR Vs SMT.PISAPATI RAGHAVA KUMARI	VENKATESWARA RAO GUDAPATI	TURAGA SAI SURYA	WEST GODAVARI
10	SA/1247/2012 IA 1/2012(SAMP 2993/2012) Stay Petition	P. BUJJAMMA @ RAJAMMA Vs V. RAMANAMMA	M DORAI RAJ	T C D SEKHAR	CHITTOOR

11	SA/1250/2012	ANDANAMALA INDRAMMA Vs GURAKALA VAJRAMANI & 3 OTHERS	V SUDHAKAR REDDY		spane19408265
12	SA/1275/2012	VEERAVALI VENKATESHWARA RAO Vs VEERAVALLI LAKSHMAMMA (DIED)	NUTHALAPATI KRISHNA MURTHY	SAI GANGADHAR CHAMARTY	WEST GODAVARI
13	SA/1292/2012	PEKALA VEERABHADRA SWAMY Vs PEKALA CHINNA APPAMMA (DIED)	K PURUSHOTHAM		SRIKAKULAM
14	SA/1314/2012	SRI VASAVI ARAMA KSHATRAM VS GANTA MADHAVI	SRINIVAS KARRA	MADHAVA RAO NALLURI	PRAKASAM
FINAL	HEARING				
15	SA/27/2011 SA/973/2012	TATIREDDY LAKSHMI DEVAMMA [DIED] Vs LAKIREDDY ANASUYAMMA	VL N G K MURTHY	KARRI MURALI KRISHNA	YSR KADAPA
16	SA/973/2012	TATIREDDY LAKSHMI DEVAMMA (DIED) Vs LAKKIREDDY ANASUYAMMA W/O. SANKAR REDDY	VL N G K MURTHY	KARRI MURALI KRISHNA	YSR KADAPA
17	SA/1021/2012 IA 1/2012(SAMP 2367/2012) Injunction Petition	MANDALAPARTHI ATCHYUTA RAMAYYA Vs MANDALAPARTHI VENKATA SUBBARAO	T V JAGGI REDDY		WEST GODAVARI
18	SA/1034/2012	TELATAM RAMA DURGA SATYA KUMARI Vs CHODISETTI SATYAVATHI	A NARASIMHA RAO		EAST GODAVARI
19	SA/1045/2012	NALLAM SYAMALA KUMARI Vs GADDEM VENKATESHWARLU	M L ALI	T LAKSHMI NARAYANA	GUNTUR
20	SA/1050/2012	YALLAMMAGARI KALAVATHI Vs K.P.AMANULLA KHAN	KARRI MURALI KRISHNA	SHAFATH AHMED KHAN	YSR KADAPA
21	SA/1053/2012	MOOKALA KRISHNA Vs MOOKALA SATYAVATHI	K S GOPALA KRISHNAN	K VENKAT RAO	SRIKAKULAM
22	SA/1059/2012 IA 1/2012(SAMP 2483/2012) Injunction Petition	PAKANATI NAGESWARA RAO Vs JALLEPALLI RAMA KOTESWARA RAO	MOHD ISLAMUDDIN ANSARI	V V RAGHAVAN	GUNTUR
23	SA/1183/2012 IA 3/2012(SAMP 2805/2012) Addl. Evidence Petition	THE STATE OF ANDHRA PRADESH Vs DOOGANA LOKANADHAM	GP FOR ARBITRATION	A RAVI SHANKAR	SRIKAKULAM
24	SA/1212/2012	NARRAVARAM @ NANNAVARAM CHOWDAPPA Vs G.VENKATRAMANA	SURESH KUMAR REDDY KALAVA	A MANOHAR REDDY	CHITTOOR

25	SA/1220/2012	GETTAM SIROMANI Vs GETTAM KOTESWARAMMA	MADHAVA RAO AMBADIPUDI	V RAGHU	KRISHNAS of 265
26	SA/1227/2012 IA 2/2012(SAMP 2945/2012) Injunction Petition	SANGISETTI SAMBASIVA RAO Vs KONDAVEETI RAMARAO & 8 OTHERS	SATYANARAYANA NIMMALA S SYAMSUNDER RAO	SRICHARAN TELAPROLU VENKATESWARLU NIMMAGADDA	GUNTUR
27	SA/1253/2012	DHULLIPALLA SAI LATHA Vs MALLIPEDDI PADMA	P SRIDHAR REDDY	M CHALAPATI RAO	GUNTUR
28	SA/1263/2012	T.GESUDARAS Vs SYED SHANU BEGUM	O MANOHER REDDY	MANJUNATH ALLUR	ANANTAPUR
29	SA/1273/2012	SMT.SARAGADAM JAGADEESWARI Vs SANTAPURI VENKATA RAO	VENKATESWARA RAO GUDAPATI	VAJJHALA SATYANARAYANA PRASAD V S R ANJANEYALU	VIZIANAGARAM
30	SA/1288/2012	PALLA RAMAKRISHNA Vs VARDINEEDI SUBBAYYA NAIDU	SIVA BHAMI REDDY S	A KRISHNAM RAJU	EAST GODAVARI
31	SA/1293/2012 IA 1/2012(SAMP 3118/2012) Suspension Petition	DUGGI JANARDHANA RAO Vs PIDIKITI RAMA PHANINDRA PRASAD	DR RADHA KRISHNA MURTHY YARLAGADDA	MEKA RAJASEKHARA REDDY	KRISHNA
FOR D	DISMISSAL				
32	TRCMP/259/2023 IA 1/2023 Stay Petition	M L USHA Vs THIPEERUDRAPPA	V VENKATA MAYUR		ANANTAPUR
ADMIS					
33	TRCMP/345/2023 IA 1/2023 Stay Petition	PONNALA JAYA KRISHNA Vs PONNALA PHANI LAKSHMI NARASIMHA RAJU	G R SUDHAKAR		EAST GODAVARI
34	TRCMP/177/2024 IA 1/2024 Stay Petition	PALAVALLI SULOCHANA @ BANDI SULOCHANA Vs PALAVALLI BALA CHANDRA	MADHU SUDHAN P	SR- SERVED MEMO FILED VIDE USR 59996/2024	CHITTOOR
35	TRCMP/178/2024 IA 1/2024 Stay Petition	BALLINA LOVA PADMA KAMALA DEVI Vs BALLINA VISWANADHAM	K APPA RAO	SR-SERVED MEMO PROOF OF SERVICE FILED VIDE USR 63743/2024	EAST GODAVARI
INTER	LOCUTORY				
36	TRCMP/143/2024 IA 1/2024 Stay Petition	RAVURI @ KODAVALI LAKSHMI PRASANNA Vs RAVURI JIGNASH TEJA	SRINIVASA RAO NARRA		GUNTUR
37	TRCMP/161/2024 IA 1/2024 Stay Petition	MAGAPU SAL SATYA SARASWATI YADAV VS TADIBOINA BHARAT KUMAR	MUSUDI BABJI	MARELLA RADHA	GUNTUR
38	TRCMP/165/2024 IA 1/2024 Stay Petition	DUNGI KATTAMREDDY SWATHI Vs DUNGI SIVA BHASKAR REDDY	KANDERI CHETHAN		CHITTOOR

39	TRCMP/171/2024 IA 1/2024 Stay Petition	KURAKUTI VENKATA LAKSHMI DIVYA @ GUVVALA VENKATA LAKSHMI DIVYA Vs GUVVALA SRINIVASA CHAITANYA	BALIBOYINA SRAVANI	C SUBODH SR-APP. BY C SUBODH(12096) MEMO FILED VIDE USR 58453/2024	sP3996119646 ⁶⁵
40	TRCMP/174/2024 IA 1/2024 Stay Petition	MRS. MUKKA PUJITHA VS MR. MUKKA GOUTHAM REDDY	V NITESH	SR- SERVED	YSR KADAPA
41	SA/1270/2012 IA 1/2016(SAMP 445/2016) L R Petition	TUREGAL ABDUL SAHEB Vs SMT. GUDURU SARABI	K RAJANNA VIVEKANANDA VIRUPAKSHA	K VENKAT RAO VIRUPAKSHA DATTATREYA GOUDA	KURNOOL
FINAL	HEARING				
42	TRCRLP/7/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	P.BONUS REDDY @ P.B. REDDY Vs THE STATE OF ANDHRA PRADESH	PAVANI SIVA KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
43	TRCMP/291/2023 IA 1/2023 Stay Petition	VEMPATI SEETHARAM Vs VEMPATI SOUMYA	UMESH CHANDRA P V G	T V SRI DEVI SR-APP. BY M/S T V SRI DEVI	VIZIANAGARAM
44	TRCMP/154/2024 IA 1/2024 Stay Petition	ADDARASETTI SWATHI Vs ADDARASETTI RAJESH	RAJANI NELAKUDITI	PULAMARASETTI RAMALINGESWARA RAO SR APP BY PULAMARASETTI RAMALINGESWARA RAO	VISAKHAPATNAM
45	SA/1190/2011	SRI BURRI SAMUEL [DIED] Vs SRI KALAVA SATYANARAYANA	M R K CHAKRAVARTHY	VENKATESWARA PRASAD D	KRISHNA

Note: After Completion of Daily List, the Weekly List will be taken up.

COURT NO. 9 THE HONOURABLE SRI JUSTICE V SRINIVAS

To be Heard on Monday The 29th day of July 2024 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

			MODE) (DAILY LIST)		
SNO	CASE SSION	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	EP/15/2019 IA 3/2023 Miscellaneous Petition IA 3/2024 Permission Petition	CHANDRAGIRI YESURATNAM Vs MADDALI GIRIDHAR RAO	K SATYANARAYANA MURTHY	A.SAI ROHIT KRISHNA KISHORE BHATRAJU GP FOR GENERAL ADMINISTRATION PONNAM RAVINDRA BABU SANKU DURGA RAMACHANDRA RAO RR 3 TO 18,21,24,26,27,31 AND 32 AND 34 NOTICE SERVED.	GUNTUR
				RR 2 AND 33 NOTICE SENT RETURNED UNSERVED (NOT FOUND).	
				RR 20,22,23,28,29 AND 30 NOTICE RETURNED UNSERVED.	
				R 19 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE FILED	
				RR 2,20,23,29 AND 33 ITEM DELIVERED (AS PER RPAD TRACK REPOT)	
				ORDER DT.01/12/2023 NOTICE SENT TO RR 19,22,28 AND 30 THROUGH SPEED POST ARE NOT YET RETURNED	
				PROOF OF SERVICE FILED (RR 19,22,28 AND 30 ITEM DELIVERED AS PER RPAD TRACK REPORT)	
				PROOF OF PUBLICATION NOT FILED.	
INTER	RLOCUTORY				
2	CRLRC/877/2012 IA 1/2023 Implead Petition	SETTY CHENNAKESAVULU Vs THE STATE OF A.P.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) SR-PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
3	CRLRC/294/2017 IA 1/2023 Fix an Early Date	VADGHAVALA GOPALA MADHAVA ATCHUTHA RAMA RAO WG.DT. VS THE STATE OF AP. REP PP.	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) IA filed to fix an early date	WEST GODAVARI
4	MACMA/473/2020 IA 1/2024 Permission Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION VS PATHAN BHIKARI @ BHIKARI KHAN	P DURGA PRASAD SC FOR APSRTC	KOMMAREDDY DIVAKARA REDDY R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS FOR WANT OF DOOR NUMBER"). R2-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED (C S)	GUNTUR

5	MACMA/374/2021 IA 1/2024 Permission Petition IA 3/2024 Permission Petition IA 4/2024 Permission Petition	THE DEPOT MANAGER Vs SANGATI VARAMMA	SOLOMON RAJU MANCHALAFOR (APSRTC)	Y NAGI REDDY R1-APP BY M/S Y NAGI REDDY (9092) R2 TO R4-BEING MINORS REP BY R1 R5-NOTICE SERVED R6-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED (C S)	PRARASAM 265
<u>PART</u> 6	-HEARD CASES CRLRC/1518/2008	V. BHAGYALAKSHUMMA Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	K V RAGHU VEER	PUBLIC PROSECUTOR NAGARAJU NAGURU R2 VAKALATH FILED PUTUP IN BUNDLE. TRAIL COURT C.C RECORD RECEIVED.	YSR KADAPA
7	CRLRC/2089/2010	SYED GHAN SAIDA PRAKASAM DISTRICT Vs STATE OF A.P.REP.BY FOOD INSPECTOR PRAKASAM DT REP. BY PP	AYESHA AZMA S	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
8	CRLRC/1104/2011	POLISETTI SURAJ VS THE STATE OF AP REP BY ITS PP HYD.	VINOD KUMAR TARLADA	PUBLIC PROSECUTOR SR-PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
FINAL 9	. HEARING CRLRC/41/2007	JANNI SUBBAMMA	T NAGARJUNA REDDY	PUBLIC PROSECUTOR	SPS NELLORE
9	CRERG/41/2007	VS THE STATE OF A.P. & 3 OTHERS	T NAGARJUNA REDDT	(AP) D SANGEETHA REDDY L C RECORD RECEIVED (P T)	SF3 NELLORE
10	CRLRC/456/2007	VEMU RAMA RAO @ KOTHANNA @ PRASAD Vs STATE OF A.P. REP BY PP.	BALLA RAVINDRANATH & SAVITHRI DEVI	PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
11	CRLRC/1889/2007	VASUPALLI NOOKARATNAM Vs VASUPALLI HARANATH AND 4 OTHERS	N ANULA	PUBLIC PROSECUTOR R1 TO R3 NOTICE SERVED. R4 NOTICE SEND NOT YET RETURNED. TRAIL COURT RECORD NOT YET RECEIVED.	EAST GODAVARI
12	CRLRC/769/2009	DASARI ANJANEYULU & 2 OTHERS Vs THE STATE OF A.P.	B S VENKATA RAMESH	PUBLIC PROSECUTOR (AP) SR - PUBLIC PROSECUTOR L C RECORD RECEIVED	YSR KADAPA
13	CRLRC/1768/2009	K. SASI KUMAR NAGOOR [V] NAGAPATNAM DIST. TAMILNADU. VS THE STATE OF A.P. REP. BY P.P. HYDERABAD.	P GOVIND REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED MEMO FILED VIDE USR 97309/2023 AND PUT UP IN BUNDLE BAILABLE WARRANT REPORT SEND BY SPEED POST ON 11.07.2024 REPORT NOT YET RECEIVED	CHITTOOR
14	CRLRC/1770/2009 IA 1/2024 Permission Petition	VAKKALAGADDA SUBBA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	VAKKALAGADDA SUBBA RAO (PARTY IN PERSON)	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SPS NELLORE

15	CRLRC/235/2010	DODDAKA SRINIVASA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	G L NAGESWAR RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GBRAUR ^{99 of 265}
16	CRLRC/1223/2010	GINJUPALLI SRINIVAS & ANOTHER VS THE STATE OF AP REP BY ITS PP HYD.	POSANI AKASH	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
17	CRLRC/2086/2010	KONDALA DASARADHI AND ANOTHER VS THE STATE OF A.P. REP BY PP.	PONNADA SREE VYAS	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
18	CRLRC/918/2011	BORADA RAMANA Vs THE STATE OF A.P.	A S C BOSE	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED NON BAILABLE WARRANT ORDER SEND BY SPEED POST ON 08.07.2024 REPORT NOT YET RECEIVED	VISAKHAPATNAM
19	CRLRC/1669/2012	ROBIN ZECHARIAS Vs THE STATE OF A.P.	O MANOHER REDDY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
20	CRLRC/2022/2012	CHILAKAPATI RAMCHAND Vs THE STATE OF A.P. & ANOTHER	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) M L NEELIMA R1-PP R2-VAKALAT FILED L C RECORD RECEIVED	KRISHNA
21	CRLRC/2234/2016 IA 1/2020 Fix an Early Date CRLRC/1291/2014	A.SRINIVASA REDDY PRAKASAM DT. Vs SRI SAI ENTERPRISES PRAKASAM DT & 2 OTRS- PP.	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR (AP) NIMMAGADDA SATYANARAYANA R1 AND R2-VAKALAT FILED R3-PP CRLA RECORD RECEIVED	PRAKASAM
22	CRLRC/1291/2014	SRI SAI ENTERPRISES & ANOTHER Vs THE STATE OF A.P. & ANOTHER	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) THOTA RAMAKOTESWARA RAO R1 PP R2 VAKALATH FILED CRLA RECORD RECEIVED	PRAKASAM
23	CRLRC/2603/2016	NESE CHOWDAPPA (A1) ANANTAPUR DT & 8 OTRS. Vs THE STATE OF ANDHRA PRADESH REP PP AND ANR.	N RANGA REDDY	PUBLIC PROSECUTOR (AP) NOTICE SEND THROUGH COURT NOTICE SERVED REPORT RECEIVED PUT UP IN THE BUNDLE	ANANTAPUR
24	MACMA/1967/2016	APSRTC Vs CHABATTULA PUSHPAMANI AND 5 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	A VEERASWAMY R1 TO R4-APP. BY M/S A VEERASWAMY. R5-SERVICE OF NOTICE DISPENSED WITH, AS PER C.O. DATED 28.03.2024. R6-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O. DATED 07.02.2024. CROSS OBJECTIONS NOT FILED, AS PER COMPUTER VERIFICATION L C RECORD RECEIVED.	WEST GODAVARI

25 MACMA/3024/2016

UNITED INDIA INSURANCE V VEERABHADRA CHARY CO. LTD.KADAPA DIST Vs SRIYAPUREDDY RAMALAKSHUMMA KADAPA DIST & TWO OTHERS

SUREPALLI MADHAVA RAO R1-APP. BY M/S SUREPALLI MADHAVA RAO R2-SERVED R3-SERVED L C RECORD RECEIVED (C S) YSRIKADAPÁ 265

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (BAIL PETITIONS)

SNO **CASE PARTY** PETITIONER ADV. RESPONDENT ADV. DISTRICT

INTERLOCUTORY (ANTICIPATORY BAILS)

BODIREDDYGARI GIRI PRASAD @ GIRIBABU 1 CRLP/5076/2024 V R REDDY KOVVURI PUBLIC PROSECUTOR CHITTOOR

Vs THE STATE OF ANDHRA PRADESH

To be Heard on Monday The 29th day of July 2024(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

		(CAUSE LI	ST MOTION HEARING)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	ADMISSION				
2	CRLP/5094/2024 IA 1/2024 Stay Petition	SRI DANDELA GANESH Vs THE STATE OF ANDHRA	M SURYA KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
	Stay Fellion	PRADESH			
3	CRLP/5102/2024 IA 1/2024	LEKKALA KRISHNA REDDY	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	YSR KADAPA
	Dispense with Petition IA 2/2024 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
4	CRLP/5103/2024 IA 1/2024	PEETHALA @PEETLA SHARATH KUMAR	MUNUGA SATEESH	PUBLIC PROSECUTOR	WEST GODAVARI
	Dispense with Petition IA 2/2024 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
5	CRLP/5104/2024 IA 1/2024	T. PRASAD Vs	P NARASIMHULU	PUBLIC PROSECUTOR	CHITTOOR
	Dispense with Petition IA 2/2024 Stay Petition	THE STATE OF ANDHRA PRADESH			
6	CRLP/5105/2024 IA 1/2024	THATAPARTHI SWAMULU VS	RAVI KIRAN KUMAR KOLUSU	PUBLIC PROSECUTOR	GUNTUR
	Stay Petition	THE STATE OF ANDHRA PRADESH			
7	CRLP/5106/2024 IA 1/2024 Dispense with Petition	KANNEGANTI VIJAYA LAXMI Vs	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	PRAKASAM
	IA 2/2024 Stay Petition	THE STATE OF ANDHRA PRADESH			
8	CRLP/5108/2024 IA 1/2024 Dispense with Petition IA 2/2024 Permission Petition IA 3/2024 Compromise Petition IA 4/2024	BELLANA RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	RAM BABU DEVAVARAPU	PUBLIC PROSECUTOR P L NARASIMHA RAO	VIZIANAGARAM
	Stay Petition				DDAI(AOAIA
9	CRLP/5109/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	JONNALAGADDA RAMYA @ RAMANAMMA Vs BANIGALA SARIKA	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	PRAKASAM
10	CRLP/5110/2024 IA 1/2024	GAMIDI PAWAN KUMAR @ PAVAN KUMAR	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR	PRAKASAM
	Dispense with Petition IA 2/2024 Stay Petition	VS THE STATE OF ANDHRA PRADESH			
11	CRLP/5111/2024 IA 1/2024 Dispense with Petition	MAMIDI SRINIVASA KALADHAR @ MAMIDI KALADHAR @ BALU	VIJAYA KUMAR NAIDANA	PUBLIC PROSECUTOR	VIZIANAGARAM
	IA 2/2024 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
12	CRLP/5112/2024 IA 1/2024 Stay Petition	THATAPARTHI SWAMULU Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN KUMAR KOLUSU	PUBLIC PROSECUTOR	GUNTUR
13	CRLP/5113/2024 IA 1/2024 Dispense with Petition	DUDEKULA RAJA Vs THE STATE OF ANDHRA	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KURNOOL
	Pioherioe Mini Lennou	THE STATE OF ANDREA			

	IA 2/2024 Stay Petition	PRADESH			Page 203 of 265
14	CRLP/5114/2024 IA 1/2024 Stay Petition	UDHAY KUMAR GUPTA Vs STATE OF ANDHRA PRADESH	C PRAKASH REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
15	CRLP/5115/2024 IA 1/2024 Stay Petition	.ANNAPU REDDY BALA VENKAT Vs THE STATE OF ANDHRA PRADESH	YARRAMSETTY VENKATESH	PUBLIC PROSECUTOR	KURNOOL
16	CRLP/5116/2024 IA 1/2024 Stay Petition	ANNAPU REDDY BALA VENKAT VS THE STATE OF ANDHRA PRADESH	YARRAMSETTY VENKATESH	PUBLIC PROSECUTOR	KURNOOL

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

		(M	MODE) OTION LIST-1)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMIS</u>	SSION (HOME)				
17	WP/16089/2024	CH BALARAM NARESH	TATA SINGAIAH GOUD	GP FOR HOME	EAST GODAVARI
	IA 1/2024 Direction Petition	Vs THE STATE OF AP			
18	WP/16109/2024 IA 1/2024 Direction Petition	MULLANGI RAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME	KRISHNA
19	WP/16138/2024 IA 1/2024 Direction Petition	SRIKAKULAPU MURALI KRISHNA @ MURALI Vs THE STATE OF ANDHRA PRADESH	GALLA RAMA KOTESWARA RAO	GP FOR HOME	KRISHNA
20	WP/16144/2024 IA 1/2024 Direction Petition	KALICHARLA JAYANTI Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR HOME	CHITTOOR
21	WP/16146/2024 IA 1/2024 Direction Petition	KANCHE UDAYA LAKSHMI Vs THE STATE OF AP	B S N NAIDU	GP FOR HOME	KRISHNA
22	WP/16151/2024 IA 1/2024 Direction Petition	YELLAPU SEETHARAMAYYA Vs UNION OF INDIA	T V SRI DEVI	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
23	WP/16165/2024 IA 1/2024 Direction Petition	BOMMISETTI LAKSHMIKANTHAM Vs THE STATE OF AP	VUYYURU LAKSHMANA RAO	GP FOR HOME	WEST GODAVARI
24	WP/16214/2024 IA 1/2024 Direction Petition	TADIKONDA SURYA VENKATA SATYANARAYANA MURTHY Vs THE STATE OF AP	POLISETTY RADHA KRISHNA	GP FOR HOME	WEST GODAVARI
25	WP/16228/2024 IA 1/2024 Direction Petition	LANKI REDDY SRINIVASA REDDY Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR HOME	GUNTUR
26	WP/16231/2024 IA 1/2024 Direction Petition	KOMMA SIVA CHANDRA REDDY Vs THE UNION OF INDIA	JADA SRAVAN KUMAR	GP FOR HOME	YSR KADAPA
27	WP/16249/2024 IA 1/2024 Direction Petition	MANOJ H D Vs THE STATE OF ANDHRA PRADESH	KANUKOLANU SRI SAI SANJAY	GP FOR HOME	CHITTOOR
28	WP/16260/2024 IA 1/2024 Direction Petition	SHAIK ASHA LATHA Vs THE STATE OF AP	J RAVI KUMAR	GP FOR HOME	KRISHNA

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST-1 - PROCEEDINGS THROUGH HYBRID MODE)

			(DAILY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
29	WP/23671/2018 IA 1/2018 Direction Petition IA 1/2022 Implead Petition	EDIGA RAMAMURTHY Vs THE STATE OF ANDHRA PRADESH	DADI RADHA KRISHNA	GP FOR HOME (AP) P NAGENDRA REDDY GP FOR REVENUE	KURNOOL
ADMIS	SSION (HOME)				
30	WP/6114/2018 IA 1/2018 Direction Petition	SMT. RUDRAVARAPU JHANSI RANI Vs STATE OF AP	B CHANDRASEN REDDY	GP FOR HOME (AP)	KURNOOL
31	WP/8220/2018 IA 1/2018 Direction Petition	U. MARRY Vs STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	GP FOR HOME (AP) GP FOR HOME G JAGADEESWAR	SPS NELLORE
32	WP/12376/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SMT. JETTY PADMAJA Vs THE STATION HOUSE OFFICER	NANDIGAM KRISHNA RAO	GP FOR HOME (AP)	KRISHNA
33	WP/12525/2018 IA 1/2018 Direction Petition	S.AKBAR BASHA Vs THE STATION HOUSE OFFICER III TOWN POLICE STATION	B SARVOTHAM REDDY	GP FOR HOME (AP)	KURNOOL
34	WP/13239/2018 IA 1/2018 Direction Petition	G.RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR HOME (AP)	KURNOOL
35	WP/13591/2018 IA 1/2018 Direction Petition	NEPPALI KOTAIAH Vs THE STATE OF ANDHRA PRADESH.	G KONDALA RAO	GP FOR HOME (AP)	GUNTUR
36	WP/13965/2018 IA 1/2018 Direction Petition IA 1/2024 Additional Material Petition	MANAM NAGESWAR REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	P NAGENDRA REDDY	GP FOR HOME (AP) V R REDDY KOVVURI	YSR KADAPA
37	WP/14786/2018 IA 1/2018 Direction Petition	MEKALA SRINU Vs THE STATE OF TELANGANA	MANGENA SREE RAMA RAO	GP FOR HOME (TG)	PRAKASAM
38	WP/15506/2018 IA 1/2018 Suspension Petition	DEVARAPALLI KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME (AP)	KRISHNA
39	WP/16034/2018 IA 1/2018 Direction Petition	MANYAM SUBBA REDDY @ PERASUBA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR HOME (AP)	YSR KADAPA
40	WP/16148/2018 IA 1/2018 Suspension Petition IA 2/2018 Extension Petition	SMT. POTHURAJU SEETHARAVAMMA Vs THE STATE OF ANDHRA PRADESH	KONDAPALLI SYAM SUNDER	GP FOR HOME (AP) NIMMAGADDA REVATHI	KRISHNA

41	WP/16371/2018 IA 1/2018 Direction Petition	GAJULA ATCHIYAMMA Vs THE SATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME (AP)	eRepgobavari
42	WP/16408/2018 IA 1/2018 Direction Petition	RAGHAVI REDDY GABU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME (AP)	VISAKHAPATNAM
43	WP/16605/2018 IA 1/2018 Direction Petition	SMT. MANDA CHINA KUMARI Vs THE STATE OF A.P. REP. BY PRINCIPAL SECRETARY	MASTHAN NAIDU CHERUKURI	GP FOR HOME (AP) GP FOR REVENUE	GUNTUR
44	WP/18370/2018 IA 1/2018 Stay Petition	TANIGUNDALA ARUNA. VS THE STATE OF ANDHRA PRADESH	VENKATESWARLU GADA	GP FOR HOME (AP)	PRAKASAM
45	WP/23374/2018 IA 1/2018 Direction Petition	VEMASANI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	SRINIVAS KARRA	GP FOR REVENUE (AP) GP FOR HOME	SPS NELLORE
46	WP/25318/2018 IA 1/2018 Direction Petition	SHAIK MAHABOOB BEGUM Vs THE STATE OF ANDHRA PRADESH REPD. BY ITS PRINCIPAL SECRETARY	S A RAZAK	GP FOR HOME (AP)	SPS NELLORE
47	WP/29140/2018 IA 1/2018 Direction Petition	MOLUGU LAKSHMANADITYA VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR POTTURI	GP FOR HOME (AP)	EAST GODAVARI
48	WP/29232/2018 IA 1/2018 Direction Petition	H.NADEEM AHMED Vs STATE OF ANDHRA PRADESH	N RANGA REDDY	GP FOR HOME (AP)	ANANTAPUR
49	WP/29261/2018 IA 1/2018 Direction Petition	GUDUPUTI ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH DEPARTMENT OF HOME	RAMINENI SATISH BABU	GP FOR HOME (AP)	ANANTAPUR
50	WP/30346/2018 IA 1/2018 Direction Petition	SMT SAROJA PARASARAM Vs THE STATE OF ANDHRA PRADESH.	VIJAY BHASKAR KAKUNOOR B	GP FOR HOME (AP)	GUNTUR
51	WP/30529/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	MR.K.MURALIKRISHNA Vs THE STATE OF ANDHRA PRADESH	KURITI BHASKARA RAO	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	SPS NELLORE
52	WP/30782/2018 IA 1/2018 Direction Petition	ANIL KUMAR BORRUGADDA Vs THE STATE OF ANDHRA PRADESH	A V SWAMY	GP FOR HOME (AP)	ANANTAPUR
53	WP/30918/2018 IA 1/2018 Direction Petition	G. SEETHARAMULU Vs THE STATE OF ANDHRA PRADESH	MOHAMMED NAHED ALI	GP FOR HOME (AP)	ANANTAPUR
INTER 54	LOCUTORY(HOME) WP/772/2018 IA 1/2018 Suspension Petition	KAMMA KANDYALA RAMASUBBAIAH Vs	MADHAVA RAO NALLURI	GP FOR HOME (AP)	ANANTAPUR

		THE STATE OF ANDHRA PRADESH			Page 207 of 265
55	WP/9786/2018 IA 1/2018 Direction Petition	MUMMADI NARASIMHA REDDY Vs STATE OF ANDHRA PRADESH	SARATH KUMAR D	GP FOR HOME (TG)	PRAKASAM
56	WP/30496/2018 IA 1/2018 Direction Petition	MADHAVAPEDDY SRI HARSHA Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR HOME (AP)	KRISHNA
57	WP/30913/2018 IA 1/2018 Direction Petition	M. SURENDRA REDDY Vs STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR HOME (AP)	SPS NELLORE
FOR H 58	WP/18438/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition IA 3/2018 Implead Petition	ABDUL RAHIM Vs THE DIRECTOR GENERAL OF POLICE	M P KASHYAP	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	VIZIANAGARAM
ADMIS	SSION				
59	CRLP/2173/2023 IA 1/2023 Stay Petition	PAVULURI MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE
60	CRLP/2793/2023 IA 1/2023 Stay Petition	RUKNALA ESWARA RAO Vs THE MUNICIPAL COMMISSIONER	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
61	CRLP/6017/2023 IA 1/2023 Stay Petition	SUSITHA PAPPAIAH REDDY Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
62	CRLP/8962/2023 IA 1/2023 Stay Petition	DR.GARIKAPATI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	PUBLIC PROSECUTOR (AP)	KRISHNA
63	CRLP/135/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	C RAJENDRA Vs THE STATE OF A.P.	CH VENKAT RAMAN	PUBLIC PROSECUTOR (AP) P L NARASIMHA RAO	CHITTOOR
64	CRLP/1100/2024 IA 2/2024 Stay Petition	VEMURI RADHA KRISHNA Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
65	CRLP/1103/2024 IA 3/2024 Stay Petition	K.SRINIVAS Vs THE STATE OF ANDHRA PRADESH	S PRANATHI	PUBLIC PROSECUTOR (AP)	GUNTUR
66	CRLP/1378/2024 IA 1/2024 Stay Petition	TULUVA SIVA PRASAD Vs THE STATE OF A.P	N PREMRAJ	PUBLIC PROSECUTOR (AP) Sake Roja (PARTY IN PERSON)	ANANTAPUR
67	CRLP/3008/2024 IA 1/2024 Dispense with Petition IA 2/2024 Dispense with Petition IA 3/2024	JAMPANA VEERA VENKATA SATYANARAYANA RAJU VS THE STATE OF ANDHRA RPADESH	V NITESH	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SPS NELLORE

	Stay Petition CRLP/2500/2024 CRLP/2501/2024				Page 208 of 265
68	CRLP/2500/2024 IA 1/2024 Dispense with Petition IA 2/2024 Dispense with Petition IA 3/2024 Stay Petition	QUESTNET ENTERPRISES INDIA PVT LTD Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	PUBLIC PROSECUTOR	-
69	CRLP/2501/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	PUSHPAM APPLANAIDU Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SPS NELLORE
70	CRLP/4252/2024 IA 1/2024 Stay Petition	DAUNDA SHIVA SATHYANARAYANA Vs THE STATE OF ANDHRA PRADESH	A SATYASIRI	PUBLIC PROSECUTOR	GUNTUR
71	CRLP/4290/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition CRLP/4243/2024	P.VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR MADHAVI LATHA KATASANI	YSR KADAPA
72	CRLP/4243/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	P VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR MADHAVI LATHA KATASANI	YSR KADAPA
73	CRLP/4299/2024 IA 1/2024 Stay Petition	SHAIK ABDUL RAHIMAN Vs THE STATE OF ANDHRA PRADESH	SAIDULU S K	PUBLIC PROSECUTOR	PRAKASAM
74	CRLP/4317/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MUDDULURU VENKATA SURENDRA RAJU Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	PUBLIC PROSECUTOR SIVAPRASAD REDDY VENATI	SPS NELLORE
75	CRLP/4415/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Dispense with Petition IA 3/2024 Stay Petition	BALAM NARAYANA RAO Vs SUNKARA SRINIVASA RAO	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR	WEST GODAVARI
76	CRLP/4675/2024 IA 1/2024 Stay Petition	VUDA MADHUSUDHANA RAO Vs THE STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA	PUBLIC PROSECUTOR	EAST GODAVARI
77	CRLP/4737/2024 IA 1/2024 Stay Petition	V V SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR	KURNOOL
78	CRLP/4747/2024 IA 1/2024 Direction Petition	SMT MEKALA SUDHA PRAMEELA KANTHA @ JANGAM SUDHA PRAMEELA KANTHA Vs THE STATE	K K DURGA PRASAD	PUBLIC PROSECUTOR	EAST GODAVARI

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID

			MODE)		
SNO	CASE	(I PARTY	DAILY LIST-1) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
79	WITHDRAWAL WP/22841/2020 IA 1/2020 Direction Petition	DUNNA KAMULAMMA Vs PRINCIPAL SECRETARY	BALA MURALI KRISHNA P	GP FOR HOME	SRIKAKULAM
80	WP/23088/2022 IA 1/2022 Direction Petition IA 3/2022 Vacate Stay Petition IA 1/2024 Petition to Withdraw	M.Z. METAL ALLOYS Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR HOME P SAI SURYA TEJA	EAST GODAVARI
FOR (DRDERS WP/15833/2024 IA 1/2024 Direction Petition	KUNDERU LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	GP FOR HOME	KRISHNA
ADMI 82	WP/1850/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition	CHAPARLA RAMAKRISHNA RAO VS THE STATE OF AP	SARATH KUMAR D	GP FOR HOME GP FOR REVENUE SASANKA BHUVANAGIRI	WEST GODAVARI
83	WP/5271/2023 IA 1/2023 Direction Petition	GORREPUDI VIJAYA DURGA BHAVANI Vs THE STATE OF ANDHRA PRADESH	P. Akhileswar	GP FOR HOME	SRIKAKULAM
84	WP/17377/2023 IA 1/2023 Direction Petition	UMMALANENI NAGA RAJU Vs THE STATE OF AP	M CHALAPATI RAO	GP FOR HOME	GUNTUR
85	WP/20057/2023 IA 1/2023 Direction Petition	A.V. SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR HOME	KURNOOL
86	WP/27140/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	DR SUDIP CHOWDHURY Vs THE STATE OF AP	B PARAMESEWARA RAO	GP FOR HOME	GUNTUR
87	WP/2288/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	SMT. KANDIKATLA VIDYA SANJEEV Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR HOME RAVI CHANDAVARAPU GP FOR REVENUE SOURI BABU DUPPATI	VISAKHAPATNAM
88	WP/6730/2024 IA 1/2024 Direction Petition	BARIGALA KOTESH VS STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR HOME	GUNTUR
89	WP/7370/2024 IA 1/2024 Direction Petition	ZION PRAYER HOUSE SOCIETY Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR HOME (AP)	GUNTUR
90	WP/12602/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	DR.P.RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	MATADA YUVASIVA SWAMY	GP FOR HOME	CHITTOOR

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91	WP/14069/2024 IA 1/2024 Direction Petition	PATCHAVA HARSHVARDHINI Vs THE STATION HOUSE OFFICER	G RAMA GOPAL	GP FOR HOME GP FOR HOME	VISAKHAPATNAM
92	WP/14597/2024 IA 1/2024 Direction Petition	GADDA ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR HOME GP FOR HOME	WEST GODAVARI
93	WP/15272/2024 IA 1/2024-Direction Petition	SMT. BACHALA SEETHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	VENKATA REDDY CHITTEM	GP FOR HOME GP FOR HOME	SPS NELLORE

COURT NO. 6 THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Monday The 29th day of July 2024- (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

	MODE)						
		(DAILY LIST)				
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
<u>FOR V</u> 1	<u>MITHDRAWAL</u> AS/650/2017	CHINNAM VENKATA REDDY Vs GOLUGURI DORA REDDY	T V JAGGI REDDY	SIVA BHAMI REDDY S SR APPE BY SIVA BHAMI REDDY. L C RECORD RECEIVED.	EAST GODAVARI		
FOR E	DISMISSAL						
2	SA/451/2002	EO. SRI SOMESWARA SWAMY VARU INAPURAM Vs PEKETI BHAKARA RAMA SASTRY & ANR	METTA CHENDRA SEKHAR RAO	A S C BOSE	EAST GODAVARI		
3	SA/482/2002	P SETHURAMI REDDY Vs KAVERI SRINIVASURLU REDY & ORS	Y SRINIVASA REDDY	P SRIDHAR REDDY R1 LTI R2 LTI R3 SD R4 SD R5 SD FE DT27/08/2002	SPS NELLORE		
4	SA/511/2002	KESARI CHANDRA REDDY Vs M.R.PRASAD (DIED) & 5 OTHERS	G V L N MURTHY		GUNTUR		
5	AS/651/2012	KANIGIRI LINGAM S/O. NARSIMHA Vs BUDDA LAKSMI NARASIMHA RAO & COMPANY	V V LAKSHMI NARAYANA	G SUNDARESAN T S ANAND S SATYANARAYANA MOORTHY Trial Court Record Available. FE SR - Served DT 19/11/2012 sole appellant - notice served	WEST GODAVARI		
INTER	RLOCUTORY						
6	CRLP/5030/2024	CHICHON ARUN PANDEN Vs THE STATE OF ANDHRA PRADESH	SAMANTHA KRISHNA SRIRAMAKAVACHAM	PUBLIC PROSECUTOR	VIZIANAGARAM		
INTER	RLOCUTORY (REGULAR BA	ILS)					
7	CRLP/4132/2024	RAMESH NATH Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	SANTHI CHANDRA (Chief Note) RESPONDENT APP by Sri Shanti Chandra, Spl. Public Prosecutor for NCB	KRISHNA		
INTER 8	RLOCUTORY IA/2/2015(SAMP 1973/2015) Set Aside Petition SA/1008/1998	SANAM RADHAKRISHNA Vs VEESAM ACHAYAMMA	T V JAGGI REDDY	ELEVATED AS JUDGE K SITA RAM R2 UNSERVED,R1-DIED PER LRS RR3,4 R2-NOT NECCY VIDE CT R3-APPY R4-SERVED VIDE MEMO FILED USR.6424/17,28913/18.	WEST GODAVARI		
9	SA/1496/2005 IA 2/2005(SAMP 3068/2005) Suspension Petition IA 1/2024 Fix an Early Date	SANGA RAMAKRISHNA Vs MALLELA BALANNA	KALEEMULLA S	M N NARASIMHA REDDY	YSR KADAPA		

10	AS/645/2010 IA 1/2024 Implead Petition IA 2/2024 Direction Petition IA 3/2024 Injunction Petition	ANNABATHINA CHENCHU RAMAIAH Vs ANNABATHINA SAMPOORNA	NAGESWARA RAO V K SARVA BHOUMA RAO	K V VIJAYA KUMAR M SRIKANTH REDDY VENKATA RAMA RAO KOTA VENKATESWARLU SANISETTY My Lord Paper Book is available Counter filed vide ASUSR 60481/24 placed in bundle	PRAKASAM
11	AS/615/2015 IA 2/2015(ASMP 2013/2015) Stay Petition	ALTHURTHI SUGUNAMMA Vs THE LAND ACQUSITION OFFICER	CH C KRISHNA REDDY	SIVAPRASAD REDDY VENATI My Lord, Paper Book was put up in the bundle	SPS NELLORE
12	AS/678/2015 IA 1/2024 Addl. Evidence Petition IA 2/2024 Addl. Evidence Petition	BONTHU KAVITA Vs TAKKELLAPATI ATCHI REDDY	S SYAMSUNDER RAO	SREENIVASA RAO VELIVELA S.V.S.S.SIVA RAM	GUNTUR
13	AS/114/2023 IA 1/2023 Injunction Petition IA 2/2023 Injunction Petition IA 3/2023 Suspension Petition IA 4/2023	S SUDHEER Vs GUMMADI BHAVANI	M R K CHAKRAVARTHY	P DURGA PRASAD R1 APPE P DURGA PRASAD. R2 & R3 - SERVED AS PER MEMO PROOF OF SERVICE VIDE USR/48755/2023.	VISAKHAPATNAM
	Miscellaneous Petition IA 5/2023 Vacate Stay Petition			L C RECORD NOT RECEIVED Letter received from the Trial Court put up in the bundle	
14	AS/15139/2024/ (Filing No.)	V SESHA SRINIVAS RAO Vs D LAKSHMAMMA	M SOLOMON RAJU		SPS NELLORE
	HEARING				
15	SA/1086/1999 SA/686/2000	BALABHADARAPATRUNI VENKATA SUBBARAO GUN VS BALABHADARAATRUNI RAMESHGUNTUR&ANR	YELLAPRAGADA SRINIVASA MURTHY	G JHANSI SRINIVASA RAO BODDULURI	GUNTUR
16	SA/686/2000	BALABADRAPATRUNI VENKATA SUBBA RAO VS B.RAMESH & ANOTHER.	T S ANAND	SRINIVASA RAO BODDULURI	GUNTUR
17	SA/768/2000 IA 1/2022 Addl. Evidence Petition	VANAM SIMMANNA ANTAKAPALLI&5 ORS Vs KPLLI VENKATA NARASINGARAO ANTAKAPALLI	15095/S.V.S.S.SIVA RAM	N SUBBA RAO	VISAKHAPATNAM
18	SA/884/2000	PATHIVADA RAMA DASU VIZIANAGARAM Vs YELAKALA NEGESWARA RAO VIZIANAGARAM&ANR	K V SUBRAHMANYA NARUSU	G RAMA GOPAL	KARIMNAGAR
19	SA/942/2001	D.SUBBAYYAMMA & 5 ORS Vs P.RAMALINGESWARA RAO & 5 ORS	•	K JAGADISHWAR REDDY App 1 - Died vide C.T. App 2 - Returned Served (Enquired for 7 days, Party isn't known hence it was returned to sender vide postal endorsement Apps 3 to 6 - Notices SERVED	WEST GODAVARI
20	SA/1001/2001	CHUKKA DALAYYA VIZIANAGARAM AND 6 Vs P.DADIYYA VZM	M BHASKARA LAKSHMI	C SADASIVA REDDY	VIZIANAGARAM

21	SA/1021/2001	B.LAKSHMI DEVI & 4 ORS Vs K.SREERAMULU & 10 ORS	S V SUNDARARAJAN	N PRAMOD	chippeda of 265
22	SA/1049/2001	E.SATYANARAYANA &2 ORS Vs P.VENKATA RAMANA GAJULAREGA VIZIANAGARAM	VENKATESWARA RAO GUDAPATI	P R PRASAD	VIZIANAGARAM
23	SA/1068/2001	KADIYALA ADINARAYAANA. & ANPOTHER Vs TOLUMU NOOKARAJU.(DIED)&8 OTHERS.	E V V S RAVI KUMAR	T BHEEMSEN & T V PRANAI KUMAR	EAST GODAVARI
24	SA/1071/2001	A. GANAPATHI RAO (DIED) & 9 ORS Vs M. PARODU & 10 ORS	Y SRINIVASA MURTHY	A RAVI SHANKAR	SRIKAKULAM
25	SA/1089/2001 IA 1/2001(CMP 22863/2001)	P.KRISHNA MURTHY Vs T.THOUDU & 3 OTHERS	ARAVALA RAMA RAO	KARRI MURALI KRISHNA	SRIKAKULAM
26	SA/240/2002	MUNGARA SUBBA RAO Vs GOVINDU VENKATESWARAMMA	K SITA RAM		WEST GODAVARI
27	SA/301/2002	K.KANAKESWARA RAO AND 3 Vs Y.SATYANARYANA AND 1	T NAGARJUNA REDDY	B CHINNAPA REDDY	GUNTUR
28	SA/346/2002	K.RAMAKRISHNA Vs M.SURYANAKANTHAM	KAKARA VENKATA RAO	T V S PRABHAKARA RAO	EAST GODAVARI
29	SA/393/2002	A.GOPALAPPA Vs C.THIMMA REDDY	O MANOHER REDDY		ANANTAPUR
30	SA/593/2002	K.KANAKESWARA RAO & 3 OTHERS Vs V.SATYANARAYANA & ANOTHER	T NAGARJUNA REDDY	R1 SERVED 24/09/2002 R2- NOT NECESSARY FE	GUNTUR
31	SA/667/2002	M.RAMA RAO.GUNTUR DIST. Vs J.VENKATESWARLU.GUNT UR DIST.	S V R SUBRAHMANYAM	N SRIRAM MURTHY	GUNTUR
32	SA/721/2002	M.SRINIVAS W.G. DIST VS K.TIRU NARAYANA RAVI BABU W.G. DIST	TURAGA SAI SURYA	Y CHANDRASEKHAR	WEST GODAVARI
33	SA/821/2002	N.SHIVAJI Vs K.V.RAGHAVAIAH	V R N PRASHANTH	P RAJASEKHAR	GUNTUR
34	SA/845/2002	RACHAKONDA MEENAKSHAMMA.PRAKA SHAM. Vs K.V.RADHAKRISHNA MURTHY.GUNTUR DSIT.	P RAJASEKHAR	N SRIRAM MURTHY	GUNTUR

35	SA/978/2002	B. SATYAM S/O RAMANNA RAILWAY EMP. Vs G. MRUTHYENJAYA RAO S/O VENUGOPLASWAMY	C SADASIVA REDDY	KURITI BHASKARA RAO	vizianagarans
36	SA/1047/2002 IA 4/2012(SAMP 12622/2012) L R Petition IA 5/2012(SAMP 17994/2012) Condone Delay Petition	CHILAMKURI VENKATESWARA RAO Vs KARUMURI VEERASWAMY (DIED)	S SRI RAM SRICHARAN TELAPROLU	M Y K RAYUDU Y SUBBA RAO RAMIDI SATHYANARAYANA SREENIVASA RAO VELIVELA 1A 4/2012(SAMP 12622/2012) WASN'T RECEIVED FROM THE ERSTWHILE COMMON HIGH COURT	GUNTUR
37	SA/205/2003	PARASAM KONDALA RAO Vs K.LAKSHMINARAYANA	M RAVINDRANATH REDDY	V SANKARA RAO	PRAKASAM
38	SA/260/2003	R.APPA RAO Vs CH.SIVANARAYANA & 5 ORS	-	A S C BOSE	VISAKHAPATNAM
39	SA/288/2003	KAREMALA CHENGAPPACHARY&CHE NGALARYACHARY Vs K.VENKATARAMANA CHARY & 3 ORS	MANJUNATH ALLUR	M VENKATA RAMANA REDDY	CHITTOOR
40	SA/308/2003	VENDRA PADDALU(DIED) Vs GUBBALA CHINA VENKANNA	YALLABANDI RAMATIRTHA	VENKAT CHALLA	WEST GODAVARI
41	SA/368/2003	V.MURALI MOHAN RAO Vs A.RAMULU	VEDULA SRINIVAS	D RAMALINGA SWAMY	VISAKHAPATNAM
42	SA/1314/2003	KADIYALA PURACHANDRA RAO Vs SRI RAMALINGESWARA SWAMY TEMPLE	K SITA RAM	PULIPATI RADHIKA	WEST GODAVARI
43	SA/94/2004	JANGA SESHA REDDY Vs SRI SREE RAMA RATNA FINANCE REP.BY	THOTA SUNEETHA	G VASANTHA RAYUDU	WEST GODAVARI
44	SA/282/2004 SA/283/2004	AKULA VENKATA RAO Vs KANDIKONDA SURYA PRAKASH RAO	S AGASTYA SHARMA	VL N G K MURTHY RR1 TO R7 DISMISSED FOR DEFAULT VIDE CO 19-09-2002 R8 notice sent not yet returned.	EAST GODAVARI
45	SA/283/2004	MR.AKULA VENKATA RAO Vs MR.MAMILLAPALLI SUBRAHMANYAM	S AGASTYA SHARMA	VL N G K MURTHY	EAST GODAVARI
46	SA/576/2004	BODI HANUMANTHA RAO VS PAKANATI ARUNA KUMARI	M RAVINDRANATH	V SUDHAKAR REDDY	SPS NELLORE
47	SA/598/2004	M/S.MUTHKUMARAN ENGINEERING MART Vs M/S.AP STATE MEAT & POULTRY DEV CORPORATION LTD	J UGRANARASIMHA	J PRABHAKAR	CHITTOOR

48	SA/1149/2008	NEMANI VENKATA GIRI BALA Vs CHALAPATI CHIT FUNDS PRIVATE LIMITED HAVING ITS REGISTERED	N SRIRAM MURTHY	P DURGA PRASAD	GPRPUR 15 of 265
49	SA/79/2010 IA 1/2024 Leave Petition	KAKARLA VENKATARATNAM (DIED) Vs GUNTUR VENKATA NARASAIAH (DIED)	P SAI SURYA TEJA	T V V KOTESWARA RAO A RAJENDRA BABU Paper Book is available	GUNTUR
50	SA/670/2010 IA 3/2011(SAMP 3698/2011) Injunction Petition IA 1/2012(SAMP 2203/2012) Miscellaneous Petition	MAHIMALURI	M N NARASIMHA REDDY	V MALLIK	CHITTOOR
51	TRAS/577/2016 AS/454/2014	MADALA SIVA KASI RATNA PRAMEELA RANI Vs AMBATI JANARDHANA RAO	0 S SATYANARAYANA MOORTHY	JESU RATNA KUMAR NELATURI	GUNTUR
52	AS/454/2014	MANDALA SIVA KASI RATNA PRAMEELA RANI Vs AMBATI JANARDHAN	S SATYANARAYANA MOORTHY	JESU RATNA KUMAR NELATURI ANDAPALLI SANJEEV KUMAR P R PRASAD	GUNTUR
53	AS/16/2009	BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST Vs M/S. SAHAS ENTERPRISES VISAKHAPATNAM	P SRI RAM	Trial Court Record Available FE	VISAKHAPATNAM
54	AS/21/2009	T.C. JAMALUDDIN Vs SMT. MEDUM NIRMALA KUMARI	YELLAPRAGADA SRINIVASA MURTHY	SYED ARIF BASHA	KURNOOL
55	AS/60/2009	MD. ASAD ALI Vs SMT. S.HASHEEMA BEGUM (DIED) PER LRS RR-12 TO 16	M L ALI	N BHARAT BABU K UMAPATHY RR14 AND 16 WERE DISMISSED FOR DEFAULT DT 13/04/2017	CHITTOOR
56	AS/141/2009	THE ORIENTAL INSURANCE COMPANY LIMITED Vs G.PADMAVATHAMMA	GUDI SRINIVASU	MAHESWARA RAO KUNCHEAM SR Served FE	ANANTAPUR
57	AS/241/2009 AS/252/2009 AS/366/2009	JAGADEESH VASAMJI TANK RAJAHMUNDRY E.G.DIST AND 4 OTHERS VS SMT.DIVYA JITENDRA CHAUHAN @ CHAVAN M.P. STATE AND 3 OTHERS	M/S BHARADWAJ ASSOCIATES P MEHAR SRINIVASA RAO	S PRANATHI V V SATISH Trial Court Record Available FE R1 SERVED RR2 TO 4 NOT NECESSARY PARTIES VIDE C.T Vakalat & counter filed.	EAST GODAVARI
58	AS/252/2009	V.VASAMJI RAJAHMUNDRY E.G.DIST (DIED) AND 3 OTHERS VS D.PRATHIMA RAJAHMUNDRY AND 2 OTHERS	M/S BHARADWAJ ASSOCIATES P MEHAR SRINIVASA RAO	V V SATISH S PRANATHI	EAST GODAVARI
59	AS/366/2009	JAGADEESH VASAMJI TAUNK RAJAHMUNDRY E.G.DIST & 2 OTHERS VS DEVULAPALLI PRATHIMA RAJAHMUNDRY E.G.DIST AND 2 OTHERS	M/S BHARADWAJ ASSOCIATES P MEHAR SRINIVASA RAO	V V SATISH S PRANATHI	EAST GODAVARI

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60	AS/295/2009	UDDARAJU APPALARAJU Vs ANDHRA BANK	K S MURTHY	V RAGHU No LR Petition was filed Dt 26/07/2024	WEST GODAVARI
61	AS/358/2009 IA 1/2017(ASMP 3114/2017) Miscellaneous Petition TRAS/376/2012	SYED GHOUSE BEGUM Vs D. LAKSHMI RADHA	S KHADER MOHIDDIN	SRINIVASULU KURRA SYED AZMATULLAH	YSR KADAPA
62	TRAS/376/2012	S.GHOUSEA BEGUM Vs DAMAVARAPU LAKSHMI RADHA	S KHADER MOHIDDIN		YSR KADAPA
63	AS/400/2009	LAKKIMSETTY VENKATA APPALA RAJYALAKSHMI Vs THE ASSISTANT COMMISSIONER	T S RAYALU	GP FOR APPEALS KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) Trial Court Record Available FE R1 R2 R3 SERVED	WEST GODAVARI
64	AS/404/2009	SRI KORRAI APPALANARASAYYA @ APPALA NARAIH Vs SRI KARRI APPA RAO	G RAMA GOPAL	G V S KISHORE KUMAR Trial Court Record Available FE	VISAKHAPATNAM
65	AS/429/2009 AS/374/2009 AS/443/2009	K.CHANDRASEKHAR REDDY Vs G.V.SUBBA REDDY	JONNA RAMANI	Trial Court Record Available FE SR dismissed for default as per CO dt:13/4/2017	SPS NELLORE
66	AS/374/2009	GOSULA VENKATA SUBBA REDDY Vs BULAGAKULA MALLIKARJUNA REDDY	A SAMIR KUMAR REDDY	JONNA RAMANI	SPS NELLORE
67	AS/443/2009	K.CHANDRASEKHAR REDDY Vs G.V.SUBBA REDDY	JONNA RAMANI	A SAMIR KUMAR REDDY	SPS NELLORE
68	AS/484/2009	NEMANI SATYANARAYANA Vs TADI TIRUMALA RAO	G KRISHNA MURTHY	P RAJESH BABU Trial Court Record Available FE Paper book is put up in the bundle	EAST GODAVARI
69	AS/756/2009	GUNNAM SURYA RAO CHOWDARY @ SURESH KUMAR Vs GUNNAM LEELA VEERA VENKATA SATYA PRASAD @ PRASAD	D S SIVADARSHAN	CH PUSHYAM KIRAN P RAJESH BABU	EAST GODAVARI
70	AS/121/2010	VEEDHI SUNDARA RAO Vs SMT. PALLETI NAKSHATRAMMA @ PYDIMALLA	V S R ANJANEYALU	ARAVALA RAMA RAO Trial Court Record Available. FE R1 - App by Mr.A. RamaRao R2 - Served	EAST GODAVARI
71	AS/751/2010 TRAS/1/2022	UPPUTURI LALITHAMMA @ ALLA LALITAMMA AND 2 OTHERS VS UPPUTURI SOMAMMA [DIED] AND 5 OTHERS	V V LAKSHMI NARAYANA	S KRISHNA SHARMA ATCHUTUNI RAMA MOHAN RAO G V L MURTHY N SRIRAM MURTHY Trial Court Record Available FE R1 - Died Vide CT R2 to R6 - App by Mr. N. Sriram Murthy	GUNTUR
72	TRAS/1/2022	UPPUTURI LALITHAMMA Vs UPPUTOORI SOMAMMA	V V LAKSHMI NARAYANA		GUNTUR

73	AS/698/2011	YELAVARTHI SURENDRA & 2 ORS VS YELAVARTHI PRUDHVI RAJ & 2 ORS	MARRI VENKATA RAMANA	SRINIVASA RAO BODDULURI Trial Court Record Available Paper Book available	GUNTUR
74	AS/239/2012	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs TATIKONDA KAMESWARA RAO	SAMBOJU BALA GOPAL	S PRANATHI My Lord, Paper Book is available	VISAKHAPATNAM
75	AS/775/2012	THE S.ANNAVARAM GRAMA PANCHAYAT Vs TEJOMURTUHLA SUBRAHMANYAM	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	M SRI ATCHYUT E V V S RAVI KUMAR	EAST GODAVARI
76	AS/445/2013	THE ASSISTANT ENGINEER Vs SMT.GEDDA LAKSHMI	METTA CHANDRASEKHARA RAO	G RAMA GOPAL Trial Court Record Available FE	VISAKHAPATNAM
77	AS/16/2016	M K KUMARI HYDERABAD & 2 OTHERS Vs DEVENENI SATYANARAYANA KRISHNA DIST & 5 OTHERS	SAI GANGADHAR CHAMARTY	K LAKSHMAN MARRI VENKATA RAMANA	KRISHNA

Note: After completing Daily List, Weekly List will be taken up

THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (CAUSE LIST MOTION HEARING)

		(CAUSE LI	SI MOTION HEARING)	
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	ADMISSION				
1	CRLA/449/2024 IA 1/2024 Suspension Petition	MYLA LAXMANA SWAMY Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR	EAST GODAVARI
ADMIS	SSION				
2	CRLA/429/2024 IA 1/2024 Bail (u/s 389(1))	SACHALA LACHAIAH Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	PUBLIC PROSECUTOR (COURT)	SPS NELLORE
INTER	LOCUTORY				
3	CRLA/6496/2024/ (Filing No.) IA 1/2024 Spl Leave Petition	AMBATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PERUMALLA USHA		KRISHNA
4	CRLA/6621/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	M/S. GOKULAM CHIT AND FINANCE COMPANY(P) LTD. Vs PATHAPATI VIJAYA MOHAN REDDY	HABIBULLA SHAIK		SPS NELLORE
5	CRLA/6622/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	M/S. GOKULAM CHIT AND FINANCE COMPANY(P) LTD. Vs M. GOUTHAM	HABIBULLA SHAIK		SPS NELLORE
6	CRLA/6627/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	M/S. GOKULAM CHIT AND FINANCE COMPANY(P) LTD. Vs U. SURESH	HABIBULLA SHAIK		SPS NELLORE

INTERLOCUTORY (REGULAR BAILS)

CRLP/4959/2024 JOSHEPH MATHAI K PRIDHVI RAJU PUBLIC PROSECUTOR VISAKHAPATNAM

VS THE STATE OF ANDHRA PRADESH

COURT NO. 27 THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 29th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

CNO	CASE		(DAILY LIST)	DECDONDENT ADV	DICTRICT
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
8 8	VITHDRAWAL CRLP/8169/2022 IA 1/2022 Stay Petition	KARRE VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRDESH	KASHAPOGU SURESH	PUBLIC PROSECUTOR (AP) SIMHACHALAM KARUKOLA	PRAKASAM
FOR (9	ORDERS CRLP/2119/2022 IA 1/2022 Stay Petition	M/S PGR CONSTRUCTIONS AND REAL ESTATES Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR (AP) Y JAYA RAJU	KURNOOL
10	CRLA/14/2024 IA 2/2024 Suspension Petition	BUKKE NAGARJUNANAIK @ ARJUNA NAIK Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	PUBLIC PROSECUTOR (AP) (COURT)	CHITTOOR
11	CRLA/415/2024 IA 1/2024 Suspension Petition	MARI MAMA PAPAIAH @ ALAMPUR PAPAIAH Vs THE STATE OF ANDHRA PRADESH	J JANAKIRAMI REDDY	PUBLIC PROSECUTOR TOM (C)	KURNOOL
12	CRLP/4679/2024	SRI. BOGIREDDY HAJARATH REDDY @ BOREDDY HAJARATH REDDY Vs THE STATE OF ANDHRA PRADESH	K PALLAVI	PUBLIC PROSECUTOR	SPS NELLORE
ADMIS	SSION				
13	CRLP/1101/2022 IA 2/2022 Stay Petition	DR.NIMRNAGADDA UPENDRANATH Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	PUBLIC PROSECUTOR (AP) T NAGARJUNA REDDY	GUNTUR
14	CRLP/1115/2022 IA 2/2022 Stay Petition	SK KHADER BASHA Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	PUBLIC PROSECUTOR (AP) B S REDDY	YSR KADAPA
15	CRLP/1340/2022 IA 2/2022 Stay Petition	SRI MADHOOR BHARGAV RAM NAIDU Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KURNOOL
16	CRLP/1365/2022 IA 2/2023 Extension Petition	DOGGA SANYASI NAIDU Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU TALLURI	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA	VISAKHAPATNAM
17	CRLP/1826/2022 IA 1/2022 Stay Petition	PEDDA CHINNAIAH MUDIMALA Vs THE STATE THROUGH SUB INSPECTOR OF POLICE	K VISWANATHAM	PUBLIC PROSECUTOR (AP)	KURNOOL
18	CRLP/1836/2022 IA 1/2022 Stay Petition	PARIMI RAVITEJA Vs THE STATE OF ANDHRA PRADESH	KANUKOLANU SRI SAI SANJAY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
19	CRLP/1861/2022 IA 1/2022	AAGOLU RAJYAM Vs	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP)	GUNTUR

	Stay Petition	THE STATE OF ANDHRA PRADESH			Page 220 of 265
20	CRLP/2017/2022 IA 2/2022 Stay Petition CRLP/3606/2022	UPPALA NAREAN KUMAR Vs THE STATE	G SRI HARSHA	PUBLIC PROSECUTOR (AP)	KRISHNA
21	CRLP/3606/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	UPPALA MAHALAKSHMI Vs THE STATE-	G SRI HARSHA	PUBLIC PROSECUTOR (AP)	KRISHNA
22	CRLP/2362/2022 IA 1/2022 Stay Petition	MOHAMMAD VAJID Vs THE STATE OF ANDHRA PRADESH	SURYAM GANNAVARAPU	PUBLIC PROSECUTOR (AP)	PRAKASAM
23	CRLP/2368/2022 IA 1/2022 Stay Petition	VASIREDDY SARALA Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) S V INDIRA	VISAKHAPATNAM
24	CRLP/2375/2022 IA 1/2022 Stay Petition IA 1/2024 Vacate Stay Petition	MODUGULA SANKARA REDDY VS THE STATE OF ANDHRA PRADESH	K M KRISHNA REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
25	CRLP/2403/2022 IA 2/2022 Stay Petition	S. SWATHANTRA NAIDU Vs STATE OF ANDHRA PRADESH	S PRANATHI	PUBLIC PROSECUTOR (AP)	CHITTOOR
26	CRLP/2447/2022 IA 2/2022 Stay Petition	P.SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	N SRIRAM MURTHY		GUNTUR
27	CRLP/2622/2022 IA 2/2022 Stay Petition	T.BHANUSRI @ SARVANTHI Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR (AP) N SRIHARI	PRAKASAM
28	CRLP/4257/2022 IA 2/2022 Stay Petition CRLP/4331/2022	GURRALA VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	PUBLIC PROSECUTOR (AP) C SUBODH	KURNOOL
29	CRLP/4331/2022 IA 2/2022 Stay Petition	K.KAMALADURGAL Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	PUBLIC PROSECUTOR (AP) C SUBODH	KURNOOL
30	CRLP/4777/2022 IA 1/2022 Stay Petition	SYED HAYATH BASHA Vs SMT. SHRI SHAIK MUHAMMAD SHARIEF	ELURU SESHA MAHESH BABU	PUBLIC PROSECUTOR	KURNOOL
31	CRLP/5238/2022 IA 1/2022 Stay Petition	BEELLA JAGADHESWARI Vs THE STATE OF ANDHRA PRADESH	GRANDHI PRIYANKA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
32	CRLP/5257/2022 IA 1/2022 Stay Petition CRLP/5264/2022	SREERAMINENI KRISHNAMURTHY Vs THE STATE OF ANDHRA PRADESH	GALLA SUDARSANA RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR
33	CRLP/5264/2022 IA 1/2022 Stay Petition	SREERAMINENI KRISHNAMURTHY Vs THE STATE OF ANDHRA PRADESH	GALLA SUDARSANA RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR

34	CRLP/5604/2022 IA 2/2022 Stay Petition CRLP/5600/2022 CRLP/5601/2022 CRLP/5810/2022	KAGITHALA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) SARIPALLI SUBRAHMANYAM	v Zinan 231a piang ⁵
35	CRLP/5600/2022 IA 1/2022 Stay Petition	KAGITHALA SATYANARAYANA VS THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
36	CRLP/5601/2022 IA 2/2022 Stay Petition	KAGITHALA SATYANARAYANA @ BALU Vs STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
37	CRLP/5810/2022 IA 2/2022 Stay Petition	KANDHI GANGADHAR Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
38	CRLP/6267/2022 IA 2/2022 Stay Petition	DASARI CHINATNMALU Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
39	CRLP/8025/2022 IA 1/2022 Stay Petition	SRI SURISETTY SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) SIVA RAMA KRISHNA KOLLURU	VISAKHAPATNAM
40	CRLP/8778/2022 IA 1/2022 Stay Petition	BHIMAVARAPU SUJANA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) MADHAVA RAO NALLURI	GUNTUR
<u>FOR I</u> 41	CRLP/2157/2022 IA 1/2022 Stay Petition	SMT.KAVI SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) (COURT)	VISAKHAPATNAM
42	CRLP/1405/2022 IA 1/2022 Stay Petition	KATTEM NAGAMANI Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR (AP) (COURT)	GUNTUR
43	CRLP/2243/2022 IA 1/2022 Stay Petition IA 2/2022 For Being Mentioned	BODDAPU CHINNA RAO Vs STATE BY	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR (AP) M KESAVA RAO TOM (C)	SRIKAKULAM
44	CRLP/2334/2022 IA 2/2022 Stay Petition IA 1/2024 Vacate Stay Petition	UMMANENI SHANKAR SUDHEER Vs THE STATE OF ANDHRA PRADESH	E ANJANA REDDY	PUBLIC PROSECUTOR (AP) TOM (C)	ANANTAPUR
FINAL	_ HEARING				
45	CRLP/214/2022 IA 1/2022	MULLA MADINA BASHA Vs THE STATE OF ANDHRA	V SESHA KUMARI	PUBLIC PROSECUTOR (AP) P PADMAVATHI	KURNOOL
	Stay Petition	PRADESH			
46			MARELLA RADHA	PUBLIC PROSECUTOR (AP) LINGALA HAZARATHAIAH	SPS NELLORE

Vacate Stay Petition Page 222 of 265

	vacate Stay Petition				· ·
48	CRLP/825/2022 IA 2/2022 Stay Petition	GANAPANENI SIVA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) NIMMAGADDA REVATHI	WEST GODAVARI
49	CRLP/1330/2022	MANDA TANGA RAJU Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
50	CRLP/1457/2022 IA 2/2022 Stay Petition	AKULA RAGHAVENDRA RAO Vs STATE REP BY PUBLIC PROSECUTOR	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
51	CRLP/1538/2022 IA 1/2022 Stay Petition	KAVURI YEDUKONDALU REDDY Vs THE STATE OF ANDHRA PRADESH	K M KRISHNA REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
52	CRLP/1625/2022 IA 1/2022 Stay Petition	PARITALA PURNA RAJESH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP)	PRAKASAM
53	CRLP/1640/2022 IA 1/2022 Stay Petition	DWADASI LAKSHMI NATHA SASTRY Vs STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	PUBLIC PROSECUTOR (AP) TOM (C)	KURNOOL
54	CRLP/2184/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	K.UPENDRA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR (AP)	CHITTOOR
55	CRLP/4107/2022 IA 2/2022 Stay Petition	G.RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
56	CRLP/6595/2022 IA 2/2022 Stay Petition CRLP/6396/2022 CRLP/6802/2022 CRLP/6976/2022	R.SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MATADA YUVASIVA SWAMY	PUBLIC PROSECUTOR (AP) CHALLA AJAY KUMAR	KRISHNA
57	CRLP/6396/2022 IA 1/2022 Stay Petition	KATRAGADDA VENKATARAMANA Vs STATE REP BY ITS PUBLIC PROSECUTOR	P L NARASIMHA RAO	PUBLIC PROSECUTOR (AP) CHALLA AJAY KUMAR	KRISHNA
58	CRLP/6802/2022 IA 2/2022 Stay Petition	BANDI SUVARCHALA DEVI ALIAS SUVARCHALA VS THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) CHALLA AJAY KUMAR	KRISHNA
59	CRLP/6976/2022 IA 2/2022 Stay Petition	MATTA GOPIKRISHNA Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	PUBLIC PROSECUTOR (AP) CHALLA AJAY KUMAR	KRISHNA
60	CRLP/6832/2022 IA 1/2022 Stay Petition	INNAMURI BASAVAIAH Vs KAMATHAM VENKATA VARA PRASADA REDDY	VENKATA DURGA RAO ANANTHA	GIRI BABU MARTHI PUBLIC PROSECUTOR	SPS NELLORE
61	CRLP/7095/2022 IA 1/2022 Stay Petition	DR.CHILUKOTI MURALI KRISHNA Vs	N ASHWANI KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE

THE STATE OF ANDHRA PRADESH

		FRADESH			
62	CRLP/7384/2022 IA 1/2022 Stay Petition IA 1/2023 Extension Petition	MADDURU BHAVANA Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR (AP) K MURALIDHAR REDDY	CHITTOOR
63	CRLP/8881/2022 IA 2/2022 Stay Petition	ANCHIPAKA SUDHEER Vs THE STATE OF ANDHRA PRADESH	V SESHA KUMARI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
64	CRLP/8904/2022 IA 2/2022 Stay Petition CRLP/8912/2022	DAROJU PADMA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) Dr SAYYED BABU SHAIK (COURT)	GUNTUR
65	CRLP/8912/2022 IA 2/2022 Stay Petition	BARIGALA KOTESH Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
ADMIS	SSION (SERVICE MATTERS)				
66	WP/3049/2019 IA 1/2019 Direction Petition IA 2/2019 Implead Petition IA 3/2019 Miscellaneous Petition IA 4/2019 Direction Petition	K RAVI KUMAR Vs THE STATE OF AP	V S K RAMA RAO	GP FOR ENDOWMENTS (AP) D V SASIDHAR P BADRINATH NARASIMHA RAO GUDISEVA	KRISHNA
67	WP/11908/2019 IA 1/2019 Direction Petition IA 1/2024 Leave Petition	K. P. SREE DEVI Vs THE STATE OF AP	A RAJENDRA BABU	GP FOR PANCHAYAT RAJ RURAL DEV (AP) B V APARNA LAKSHMI P SREE RAMULU NAIDU	CHITTOOR
68	WP/12548/2019 IA 1/2019 Suspension Petition IA 1/2023 Leave Petition	ANCHULA SURESH BABU VS THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP) M S R CHANDRA MURTHY RAMA RAO KOCHIRI G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES)	GUNTUR
69	WP/13379/2019 IA 1/2019 Direction Petition	N.UDAY KUMAR Vs MINISTRY OF INDIAN RAILWAYS	D VENKATA RAMANA REDDY	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	SPS NELLORE
70	WP/13415/2019 IA 1/2019 Direction Petition CC/1262/2020	K.VENKAT RAJU Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR ENDOWMENTS (AP) T BALAJI K SRINIVAS	EAST GODAVARI
71	CC/1262/2020	K.VENKATA RAJU Vs B.V.S.DURGA PRASAD	PEDDIBHOTLA VENKATA SAI RAJESH	B S SHIVAJI T BALAJI	EAST GODAVARI
72	WP/14349/2019 IA 1/2019 Direction Petition	N.SRINIVASA RAO Vs STATE OF AP	М РІТСНАІАН	GP FOR TRANSPORT (AP) P DURGA PRASAD	GUNTUR
73	WP/15567/2019 IA 1/2019 Direction Petition	FATHIMA BEGUM SHAIK Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SCHOOL EDUCATION (AP) GP FOR SERVICES III	CHITTOOR
74	WP/16314/2019 IA 1/2019 Direction Petition IA 2/2019 Receive Docs Petition IA 1/2020 Direction Petition WP/12977/2019	LEVAKU YELLAIAH Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	YSR KADAPA

	WP/13885/2019 WP/14382/2019 WP/15031/2019 WP/15243/2022 WP/15904/2019 WP/16271/2019 WP/16671/2019 WP/16894/2019 WP/18155/2019				Page 224 of 265
75	WP/12977/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 3/2019 For Being Mentioned IA 1/2020 Fix an Early Date	KARNENA GOVINDA RAO VS THE GOVERNMENT OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES IV ADDL ADVOCATE GENERAL II	SRIKAKULAM
76	WP/13885/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	K.Y. DIVAKAR BABU Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	YSR KADAPA
77	WP/14382/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	BANNA RAVIKUMAR Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	SRIKAKULAM
78	WP/15031/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	P. APPALA NAIDU Vs THE GOVERNMENT OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES IV ADDL ADVOCATE GENERAL II	SRIKAKULAM
79	WP/15904/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	TUPAKULA APPALA RAJU Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	VIZIANAGARAM
80	WP/16271/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	Y. BALAKRISHNA Vs THE STATE OF AP	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	VISAKHAPATNAM
81	WP/16671/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	PULI MOHANA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	KRISHNA
82	WP/16894/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	CHAPPIDI SUNEETHA Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA GP FOR REVENUE	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	EAST GODAVARI
83	WP/18155/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 1/2020 Extension Petition	THOTA SURESH BABU Vs THE STATE OF ANDHRA PRADESH	P V V SATYANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	KRISHNA
84	CC/2459/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition	AIDED BAPUJI PRIMARY SCHOOL Vs SRI PRAVEEN PRAKASH I.A.S	LEO LAW ASSOCIATES LLP	B SAI PRIYA RR 1,3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED R 2 NOTICE SENT THROUGH THE	GUNTUR
				METROPOLITAN SESSIONS JUDGE	

GUNTUR

VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED

85 CC/2700/2024 IA 1/2024 Dispense with Petition J R. RAMBABU Vs SRI POLA BHASKARA RAOIAS

LEO LAW ASSOCIATES LLP

R 1 NOTICE SENT THROUGH THE DISTRICT JDUGE GUNTUR AND RPAD ARE NOT YET RETURNED

RR 2 AND 3 NOTICE SERVED

R 4 NOTICE SENT THROUGH THE DISTRICT JDUGE PRAKASAM AND RPAD ARE NOT YET RETURNED

FOR DISMISSAL

86 WP/1485/2018 IA 1/2018

M.S.V.C.VARMA Vs VICE CHAIRMAN AND MANGING DIRECTOR

T L KRISHNA PRASAD

SOLOMON RAJU MANCHALAFOR (APSRTC)

HYDERABAD

INTERLOCUTORY (SERVICE MATTERS)

WP/3041/2019 IA 1/2019 Suspension Petition IA 2/2019 **Direction Petition** IA 1/2024 Leave Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition

IA 4/2024 Direction Petition IA 5/2024 Additional Material Petition K CHANDRASEKHAR REDDY JAWAHARLAL NEHRU TECH

S SRI RAM REDDY

PENJURI VENUGOPAL (SC CHITTOOR FOR JNTUA) P NAGENDRA REDDY

WP/20047/2019 IA 1/2019 **Direction Petition**

R S SASTRY THE STATE OF AP D V SASIDHAR

GP FOR ENDOWMENTS (AP) E SAMBASIVA PRATAP

KRISHNA

P PADMAVATHI

ADMISSION

CRLA/428/2024 IA 1/2024 Suspension Petition KUMPATLA SODESWARARAO Vs

THE STATE OF ANDHRA **PRADESH**

T V JAGGI REDDY

PUBLIC PROSECUTOR (COURT)

EAST GODAVARI

INTERLOCUTORY

CRLA/332/2024 IA 1/2024 Suspension Petition VANNEM RAJU

C PRAKASH REDDY

PUBLIC PROSECUTOR (AP)

KURNOOL

THE STATE OF ANDHRA PRADESH

COURT NO. 27 THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	inobe)								
	(DAILY LIST-1)								
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT				
<u>SPEC</u> 91	IALLY IDENTIFIED CASES CRLA/1536/2006	STATE REP. BY ITS DUPUTY SUPERINTENDENT OF POLICE CBI. VS D.BHASKARA RAO	DULLA GOPINATH	TURAGA SAI SURYA D SANGEETHA REDDY D.GOPINATH PUBLIC PROSECUTOR FOR CBI AND DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM				
92	CRLA/889/2008	V.K.MOHANA SUNDARAM Vs K.K. PANDURANGA MUDALI & ANOTHER	P JAGADISH CHANDRA PRASAD	PUBLIC PROSECUTOR	CHITTOOR				
93	CRLA/1013/2008	PYLA RAJA RAO Vs STATE OF A.P. REP BY SPL .PP.	Y NAGARJUNA BABU	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	VISAKHAPATNAM				
94	CRLA/1383/2008 IA 1/2008(CRLAMP 2133/2008) Stay Petition	PUPPALA RAMA KRISHNA VARA PRASADA RAO VS STATE OF A.P. REP BY SPL.PP.	D SANGEETHA REDDY	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	KRISHNA				
95	CRLA/961/2009	MEDA NAGAIAH Vs PALAPARTHI SUBBA RAO	CH RAVINDRA BABU	PUBLIC PROSECUTOR (AP)	GUNTUR				
96	CRLA/1014/2009	THE STATE OF A.P. Vs TARALA VIJAYA BABU	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	S PRADEEP KUMAR	VISAKHAPATNAM				
97	CRLA/1051/2009 CRLA/1013/2009	THE STATE OF A.P. Vs PYLA RAJA RAO	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP		VISAKHAPATNAM				
98	CRLA/1080/2009	STATE REP.BY INSPECTOR OF POLICE ACBTHROUGH SC-SPL.PP Vs D.SUBRAMANYAM AND ANOTHER	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	D SANGEETHA REDDY D PURNACHANDRA REDDY	VISAKHAPATNAM				
99	CRLA/1138/2009	SRI BALAGANAPATHY COTTON COMPANY REP.BY J.RAMA SUBBAIAH Vs ARVIND TEXTILES REP.BY D.KANAGARAJ AND 3 OTHERS	L J VEERA REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA				
100	CRLA/1254/2009	KURAPATI SRINIVASA RAO VS CHENNUPATI VEERAIAH & ANOTHER	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) RAMA RAO GHANTA	GUNTUR				
101	CRLA/1362/2009	KARIYANNAGARI NAGA RAJU DOKKALAPALLI[V] ANANTAPUR DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	P NARAHARI BABU	PUBLIC PROSECUTOR	ANANTAPUR				
102	CRLA/1386/2009	R. CHANDRASEKHAR REDDY Vs Y.L. AMARNATH BABU & ANOTHER	V SURENDRA REDDY	PUBLIC PROSECUTOR (AP) S S BHATT TOM (C)	CHITTOOR				

113	CRLA/244/2020 IA 3/2023-Extension Petition	UPPALAPATI VENKATESH Vs THE STATE OF AP	K JOSEPH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
112	WP/17170/2018 IA 1/2018 Direction Petition	M.V.SESHACHARYULU Vs THE TIRUMALA TIRUPATHI DEVASTHANAMS	RAJANIKANTH JWALA	AMRUTHA BOPPUDI GP FOR ENDOWMENTS	YSR KADAPA
111	WP/10271/2018 IA 1/2018 Suspension Petition IA 1/2019 Suspension Petition IA 1/2022 Implead Petition	M.F.A. VIJAYA RANI Vs STATE OF AP	G V SHIVAJI	GP FOR EDUCATION (AP) Y JAYA RAJU	KURNOOL
110	WP/2296/2018	K.S. MADHUSUDHAN PRASAD VS THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR COOPERATION (AP) ELEVATED AS JUDGE M VENKATA RAMANA REDDY	CHITTOOR
109	CRLA/1504/2009	THE STATE ANTI- CORRUPTION BUREAU PRAKASAM DIST.NELLORE. Vs SMT. TELLA PREMA KUMARI ONGOLE PRAKASAM DIST.	S M SUBHANI (SC FOR ACB AND SPL PP)	D SANGEETHA REDDY	SPS NELLORE
108	CRLA/1489/2009	HAFIZ MOULVI PESHA NIZAMI Vs B.KHAJA HUSSAIN	K SITA RAM	PUBLIC PROSECUTOR (AP)	KURNOOL
107	CRLA/1439/2009	THE STATE OF A.P. REP BY P.P. HYDERABAD VS KHIMIDI NEELANAIDU SRIKAKULAM DISTRICT	PUBLIC PROSECUTOR (AP)		SRIKAKULAM
106	CRLA/1424/2009	VELAMALA VASUDEVA RAO DWARAKANAGAR VISAKHAPATNAM VS K.SATYANANDAM @ ANAMDAM VISAKHAPATNAM AND ANOTHER	N (P) ANJANA DEVI SATYANARAYANA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
105	CRLA/1419/2009	STATE REP.BY INSPECTOR OF POLICE PRAKASAM DISTRICT VS MOHAMMED NAZEERUDDIN ONGOLE PRAKASAM DISTRICT	S M SUBHANI (SC FOR ACB AND SPL PP)		SPS NELLORE
104	CRLA/1412/2009	THE STATE OF A.P. Vs GOPIESETTY KRISHNAIAH & 9 OTHERS	PUBLIC PROSECUTOR (AP)	G VIJAYA SARADHI	SPS NELLORE
103	CRLA/1393/2009	GARAPATI RAMA MOHANA RAO KOVVUR WEST GODAVARI DISTRICT Vs STATE OF A.P.REP. BY P.P.HIGH COURT OF HYDERABAD & ANOTHER	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) K VASANTH RAO	WESP GODAVARI

NOTE:AFTER DAILY,LIST WEEKLY LIST WILL BE TAKEN FROM ITEM NO 1 TO 10

THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO

To be Heard on Monday The 29th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE) (DAILY LIST)

	(DAILY LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
FOR F	PRONOUNCEMENT OF JUDG	GMENT					
1	AS/1154/2003	THE A.P.S.E.B. KURNOOL Vs ABDUL NASIR	V R REDDY KOVVURI(SC FOR APSPDCL)	C PRAKASH REDDY	KURNOOL		
2	AS/2400/2004	S.SURYANARAYANA REDDY (DIED PER LRS 2 TO 5) Vs S.NANJAMMA (DIED)	O MANOHER REDDY	M V SURESH O M R LAW FIRM SUMANTH AMIRAPU	ANANTAPUR		
	DRDERS				0		
3	AS/400/2005	SRI KOTHURI SAMBASIVA RAO (DIED) Vs SRI SANTHA PHILIPS	M S PRASAD	VENKATESWARA RAO GUDAPATI P PURUSHOTHAM REDDY	GUNTUR		
EOD I	DISMISSAL						
4	AS/1121/1998 IA 2/2003(CMP 7254/2003) Direction Petition	DOGIPARTHI SIVA RAMA PRASAD Vs GANGAVARAPU SURYANARAYANA & 13 ORS	M S N PRASAD	A G SEETHARAM K SANKARANARAYANA	PRAKASAM		
5	AS/1038/1999	M/S.NATIONAL INSURANCE CO LTD/DM/KAKINAD Vs D.GANGARAJU	B V RAMA MOHAN RAO	VL N G K MURTHY	EAST GODAVARI		
6	AS/1988/1999	GORREMUCHU GNANA RAJU Vs GORREMUTCHU RUBENU	AMANCHARLA SATISH BABU T VENKATA NARAYANA	VENKAT CHALLA	PRAKASAM		
7	AS/2260/1999	P.LINGA RAJU Vs CANARA BANKANANTAPUR DIST	SRINIVASA RAO DUGGARAJU		ANANTAPUR		
8	AS/1357/2000	NISSANKARARAO MALLIKHARJUNA RAO VS NISSANKARARAO VENKATADRI	G DHARMA RAO	MOVVA CHANDRASHEKAR RAO	GUNTUR		
9	AS/1866/2000	A.P. STATE WARE HOUSING CORPORATION HYDERABAD Vs CH. NARASIMHULU	K SATYA SRINIVASA RAO(SC FOR APSWC)	PASAM SRINIVASA REDDY C KODANDA RAM K SURESH KALAVA(SC FOR APSWC)	SRIKAKULAM		
10	AS/827/2001	BOYINA LAXMANA MURTHY Vs JAMI YERKANNA GUPTA	A RAVI SHANKAR	K V SUBRAHMANYA NARUSU	SRIKAKULAM		
11	AS/340/2002	S. VENKATA SUBBA RAO Vs B. VENKATA SATYANARAYANA MURTHY	Y SUBRAHMANYAM	K V BHANU PRASAD	KRISHNA		

12	AS/749/2005	THE BHIMUNIPATNAM MUNICIPALITY REP. BY COMMR. BHIMILI VSP Vs	K MADHAVA REDDY	B ADINARAYANA RAO	VISARLIZPATRAM
		SMT MARGANA VIJAYA GOWRI & 4 OTHER R/O VISAKHAPATNAM			
13	AS/174/2007	TUMALA SUDHAKAR RAO R/O RADHA THEATRE NELLORE Vs ALURU	S LAKSHMINARAYANA REDDY	O MANOHER REDDY	SPS NELLORE
		VENAKTESWARLU R/O MAGUNTA LAYOUT NELLORE			
14	AS/549/2007	GARIKIMUKKALA VIJAYALAKSHMI Vs BADA JOEL PAULSON	I MAAMU VANI	N V ANANTHA KRISHNA	EAST GODAVARI
15	AS/262/2008	M. SIDDA REDDY Vs LAKSHMAMMA	C.PANINI SOMAYAJI	M VENKATA RAMANA REDDY	CHITTOOR
PART 16	HEARD CASES AS/1041/1999	ADINARAYANA TADING COMPANY CORPOR & 8	T V SRI DEVI	HARIJA AKKINENI	VISAKHAPATNAM
		ORS Vs K.A.GARI NOOKAIAHCOMMISSION KOTTUU			
17	AS/4526/2004 IA 1/2006(ASMP 104/2006) Vacate Stay Petition	GANTA PAPA Vs P. PRAKASAM	VENKAT CHALLA	SRINIVASA RAO BODDULURI	WEST GODAVARI
18	AS/160/2008	DASAPPAGARI SIVA REDDY Vs SMT. DASAPPAGARI ALIVELAMMA	M N NARASIMHA REDDY	MAHADEVA KANTHRIGALA	CHITTOOR
19	AS/531/2008	VUDAGIRI VENKATA RAO VIZIANAGARAM DIST Vs	M V DURGA PRASAD	E V V S RAVI KUMAR SUREPALLI MADHAVA	VIZIANAGARAM
		KEDARISETTY VENKATARAMANA AMP 2 OTHERS VIZIANAGARAM		RAO	
SPEC 20	AS/277/1998	SMT.ALAMURI LAKSHMIRAJYAM AND 5 OTHERS	SUBRAHMANYAM KURELLA	T S R PRASAD VENKATESWARA RAO GUDAPATI	WEST GODAVARI
		Vs SMT.KANAGALA SURYABHAVANI AND 4 OHTERS			
21	AS/1021/1999 IA 1/1999(CMP 26159/1999)	M/S. GODAVARI CONSTRUCTIONS Vs UNION OF INDIA	P V SANJEEVA RAO	GOURI SHANKAR SANGHI	EAST GODAVARI
22	AS/1145/1999	K. RAMAKRISHNAMMA RAJU Vs P.V.VIJAYALAKSHMI	M V DURGA PRASAD	M P CHANDRAMOULI	WEST GODAVARI
23	AS/1876/1999	D.RAMACHANDRA RAO & 3 ORS Vs THE INDIAN BANKREPALLE & 6 ORS	V S R ANJANEYALU	AMBADIPUDI SATYANARAYANA	KRISHNA

24	AS/1888/1999 IA 3/1999(CMP 23233/1999)	B.G.B.S.BABU Vs B.S.RATHNAM & 22 OTHERS	V S R ANJANEYALU	YALLABANDI RAMATIRTHA	KR1999 NA 265
25	AS/2030/1999	M.KUMARASWAMY AND ANOTHER Vs M.RAJAMMA AND 15 OTHERS	K S GOPALA KRISHNAN	N BHARAT BABU	CHITTOOR
26	AS/2496/1999	A. NARAYANA REDDY (DIED) PER LRS A- 2 TO 10 Vs P. RAJESWARAMMA	O M R LAW FIRM	G KRISHNA MURTHY MAHESWARA RAO KUNCHEAM	ANANTAPUR
27	AS/2871/2001 IA 1/2002(CMP 10497/2002)	KOLLURI LEELA KUMAR Vs KOLLURI KRISHNABABU RAO	K SARVA BHOUMA RAO	C H SATISH KUMAR	WEST GODAVARI
28	AS/224/2002 IA 1/2017(ASMP 1938/2017) Condone Delay Petition IA 2/2017(ASMP 1939/2017) Set Aside Abatement IA 3/2017(ASMP 1940/2017) L R Petition	VISWANADHARAO	M RADHA KRISHNA MURTHY	A VEERASWAMY G ANANDAM	WEST GODAVARI
29	AS/755/2002 IA 1/2017(ASMP 3230/2017) Condone Delay Petition IA 2/2017(ASMP 3231/2017) Set Aside Petition IA 3/2017(ASMP 3232/2017) L R Petition	Vs	G RAMA GOPAL	VENKATESWARA RAO GUDAPATI	VIZIANAGARAM
30	AS/822/2002 IA 1/2024 Condone Delay in Rep IA 2/2024 L R Petition IA 3/2024 Condone Delay Petition IA 4/2024 Set Aside Abatement IA 5/2024 L R Petition	VELAMPALLI RANGANADHA RAO VS V. RAMAKRISHNA DURGA PRASAD	ARAVALA SREENIVASA RAO	S DWARAKANATH J SESHAGIRI RAO P RAJASEKHAR GUDURI VENKATESWARA RAO	SPS NELLORE
INTER 31	LOCUTORY AS/3427/2003 IA 1/2003(CMP 23667/2003) Suspension Petition	THE COLLECTOR Vs P.RAMA KRISHNA RAO	GP FOR APPEALS	VENKATA RANGADAS KANURI CHALLA AJAY KUMAR	KRISHNA
32	AS/17/2006 IA 4/2006(ASMP 348/2006) Vacation Motion Letter IA 1/2009(ASMP 167/2009) Direction Petition IA 1/2022 Condone Delay Petition IA 2/2022 Set Aside Abatement IA 3/2022 L R Petition AS/93/2009	C.SUBBALAKSHMI Vs D.SATYAVATHI	N SIVA REDDY	T V S PRABHAKARA RAO	EAST GODAVARI
33	AS/93/2009 IA 1/2022 Condone Delay Petition IA 2/2022 Set Aside Abatement IA 3/2022 L R Petition	CHILUKURI SUBBALAKSHMI VS DASARA SATYAVATHI	N SIVA REDDY	T V S PRABHAKARA RAO	EAST GODAVARI

34	AS/53/2006 IA 2/2003(CMP 94270/2003) Fix an Early Date IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	K.MADHUSUDHANA RAO Vs K.SATYANARAYANA (DIED)	KAUSHIK KUMBHAJADALA	M RAVINDRA M VENKATA NARAYANA	PRAKASAMP 265
35	AS/728/2008 IA 4/2024 Condone Delay Petition IA 5/2024 Set Aside Abatement IA 6/2024 L R Petition	SMT. J. SATYAVATHI Vs PARIPALLI UMAMAHESWARA RAO	RAMA KRISHNA A	K SARVA BHOUMA RAO A V KONDAIAH Paripalli Umamaheswara Rao(PARTY IN PERSON) PANGI RAJU BABU	VISAKHAPATNAM
36	IA/2/2024 Restoration Petition AS/350/2008	K. SAMBRAJYAM Vs	M SOBHA KRISHNA	D BALAKRISHNAIAH	GUNTUR
FINAL 37	HEARING AS/399/2008	K. SAMBRAJYAM Vs K. VENKATA RATTAIAH	M SOBHA KRISHNA	VAJJHALA SATYANARAYANA PRASAD V S R ANJANEYALU connected with AS/350/2008	GUNTUR
38	AS/2438/1999	GOLLA THIPPANNA ANANTRRAPUR Vs S.PEDDANNA ANANTAPUR&5ORS	SODUM ANVESHA	P SAI NATH E SAMBASIVA PRATAP S A RAZAK V VENUGOPALA RAO	ANANTAPUR
39	AS/373/2000	N. NARIGAPPA Vs N. RAMAPPA	D V SITARAMAMURTHY	RAMA RAO GHANTA	ANANTAPUR
40	AS/1188/2000 IA 2/2000(XOBJ 64223/2000) Petition for Grounds	SRI LAKSHMI SATYANARAYANA RICE MILL Vs STATE BANK OF HYDERABAD	V S R ANJANEYALU	VENKATA RAMA RAO KOTA ADDEPALLI SURYANARAYANA	KRISHNA
41	AS/1667/2000	M/S. NAGALAKSHMI TEXTILES Vs K.V. ELUMALAI MUDALIAR	T C KRISHNAN	M V SURESH	CHITTOOR
42	AS/1853/2000	THE NEW INDIA ASSURANCE COMPANY LTD. Vs M/S. MADAPATI VENKATA KRISHNA REDDY & OTHERS	V V N NARASIMHAM	SRIMAN	EAST GODAVARI
43	AS/1861/2000	CHALAMKURI SURYA RAO @ SURIBABU Vs CHELAMKURI VEERASWAMY	V SAI KUMAR	K V SESHAGIRI RAO T BHEEMSEN T V PRANAI KUMAR	EAST GODAVARI
44	AS/1936/2000 AS/1249/2000 AS/2064/2000	V. MUNIGOPAL Vs Y. SANKARAIAH	V JAGAPATHI	G JAGADEESWAR	CHITTOOR
45	AS/1249/2000	T. ROSAMMA Vs Y. SANKARAIAH	K S GOPALA KRISHNAN	G JAGADEESWAR V JAGAPATHI	CHITTOOR
46	AS/2064/2000	V. MUNIGOPAL Vs T. MUNEESWARI	V JAGAPATHI	G JAGADEESWAR K S GOPALA KRISHNAN	CHITTOOR
47	AS/2098/2000	BETHIREDDI SESHAIA Vs K. VENKATA RAO	P SRIDHAR REDDY	M V S SURESH KUMAR	SPS NELLORE

48	AS/2132/2000	V. VENKATA LAKSHMI Vs STATE BANK OF INDIA MAHARANIPET BRANCH	S SREERAMACHANDRA MURTHY	VENKATA RAMA RAO KOTA	Page 232 of 265 VISAKHAPATNAM
49	AS/2181/2000	PARACHERLA RAMARAO Vs UNION BANK OF INDIA & 2 ORS	M LAKSHMANA SARMA	RAMA RAO GHANTA	EAST GODAVARI
50	AS/2200/2000	ALLURI VENKATA RAMA RAJU VS P. VEERA VENKATA NARASIMHARAO	M LAKSHMANA SARMA	G RAMA GOPAL	SRIKAKULAM
51	AS/2232/2000 IA 1/2001(CMP 1153/2001)	B. KANAKA DURGAMBA Vs E. VENKATA NARAYANA RAO	YALLABANDI RAMATIRTHA	KOWTURU PAVAN KUMAR	KRISHNA
52	AS/2315/2000	CHENNUPATI VENKATA SUBBAIAH Vs THE COMMISSIONER	P V R SHARMA	N SUBBA RAO P RAJASEKHAR	GUNTUR
53	AS/2344/2000 IA 1/2003(CMP 23744/2003) Fix an Early Date	BONTHADA SANKARA RAO Vs M. SAVITRAMMA	M BHASKARA LAKSHMI	K SOMA KONDA REDDY	VIZIANAGARAM
54	AS/2409/2000	GRANDHI POORNACHANDRA RAO Vs PALADUGU SAILA SUDHA	RAVI SHANKAR JANDHYALA	V S R ANJANEYALU	GUNTUR
55	AS/2428/2000 IA 2/2001(CMP 10376/2001)	M/S LALITHTRADERS Vs SRI MAHAVEER TRADING CO & ANOTHER	G V S MEHAR KUMAR	BAJRANG SINGH THAKUR	GUNTUR
56	AS/2520/2000	V.BHASKARA RAJU.& 2 OTHERS. Vs V.GANDHI RAJU & 5 OTHERS.	C RAMACHANDRA RAJU	V S R ANJANEYALU S.V.S.S.SIVA RAM	WEST GODAVARI
57	AS/2627/2000	KALE SUNDARA RAO Vs BASAVA SATYANARAYANA	P R PRASAD	VENKATESWARA RAO GUDAPATI K SRINIVASA MURTHY	VIZIANAGARAM
58	AS/2654/2000 IA 1/2000(CMP 19419/2000)	Vs	CHALLA GUNARANJAN	P N SUNIL KUMAR REDDY V S R ANJANEYALU	KRISHNA
	IA 1/2001(CMP 6722/2001)	VISWANADHINI ANJANEYULU			
	IA 1/2002(CMP 14570/2002) Implead Petition				
59	AS/3247/2000 IA 1/2020 Direction Petition IA 2/2020 Direction Petition	A. VIJAYAKUMARI Vs THOTA ANASUYA	K RAMA KOTESWARA RAO	MANIKANTESWARA RAO KOTHA B KRISHNA MOHAN	KRISHNA
60	AS/3323/2000 IA 5/2007(ASMP 16203/2007) Vacate Stay Petition	B. VENKATESWARLU Vs DIST. COLLECTOR	MOVVA CHANDRASHEKAR RAO	B V S SIVARAMA PRASAD RAVI SHANKAR JANDHYALA	GUNTUR

61 AS/3446/2000

M V S SURESH KUMAR

RAJA REDDY KONETI

GUNTUR

62	AS/3566/2000	M/S. NEW VIJAYALAKSHMI	N V JAGANNATH	Y SRINIVASA MURTHY	VISAKHAPATNAM
		OIL EXTRACTION & REFINARY PVT LTD. Vs M/S. YODI TRANSPORTS			
63	AS/3698/2000	P. UMA MAHESWARA RAO Vs P. CAHMUDESWARI @ GEETHA	K V SUBRAHMANYA NARUSU	M S R SUBRAHMANYAM	SRIKAKULAM
64	AS/3777/2000	BANDLAMOODI ALIVELAMMA (DIED) PER LR A-3 TO 5 Vs YADLAPALLI LAKSHMAIAH (DIED) PER LR R-17	D KRISHNA MURTHY	V PARABRAHMA SASTRI AMBADIPUDI SATYANARAYANA	PRAKASAM
65	AS/3821/2000	KOPPOLU VEERABHADRAIAH Vs CHEVURI DAKSHAYANI DEVI	M V S SURESH KUMAR	RAVI KUMAR TOLETY	PRAKASAM
66	AS/3829/2000	YELAMARTHI NARAYANA RAO Vs SMT. YELAMARTHI VENKATARATNAM	K V SUBRAHMANYA NARUSU	T S ANAND	VISAKHAPATNAM
67	AS/1025/2001	CHUNDI RANGANAYAKULU (DIED) Vs SRI VENKATARAMANA AGRO PRODUCTS	MOVVA CHANDRASHEKAR RAO	RAMA RAO GHANTA	GUNTUR
68	AS/1214/2001	P.PANDURANGA RAO AND 3 OTHERS Vs P.APPA RAO AND 8 OTHERS	M BALASUBRAHMANYAM	SUBRAHMANYAM KOLLURU KARRI MURALI KRISHNA	SRIKAKULAM
69	AS/1788/2001 IA 2/2001(CMP 17984/2001)	THE ORIENTAL INSURANCE COMPANY LTD. Vs M/S. SRINIVASA COTTON TRADERS	S RAVI	G V L N MURTHY	GUNTUR
70	AS/291/2002 TRAS/304/2006 TRAS/305/2006	PASALAPUDI VEERRAJU Vs PASALAPUDI VEERAMMA	K SARVA BHOUMA RAO	T V S PRABHAKARA RAO	EAST GODAVARI
71	TRAS/304/2006	P. VEERAJU Vs A.P. ELECTRICITY BOARD	K SARVA BHOUMA RAO		EAST GODAVARI
72	TRAS/305/2006 IA 1/2016(TRASMP 1532/2016) Injunction Petition	P. VEERAJU Vs P. VEERAMMA	K SARVA BHOUMA RAO	T V S PRABHAKARA RAO	EAST GODAVARI
73	AS/2046/2003	P. TATA BABU Vs K. BAPAIAH & ANOTHER	N SRIRAM MURTHY	M V DURGA PRASAD	GUNTUR
74	AS/2601/2003 IA 1/2009(ASMP 1375/2009) Fix an Early Date	S.SANKARADIAH Vs S. RUDRAPPA	A RAMA SUBBAIAH	C V RAJEEVA REDDY	KURNOOL
75	AS/3435/2004	D. BHAGYA RATNAM Vs M/S. LAKSHMI VILAS BANK LIMITED	MASTER KEY LAW FIRM	VENKATA NAGA VASUDEVA RAO T	VISAKHAPATNAM

76	AS/3458/2004	A.TARAKA BRAHMAM Vs K.SUBBA RAO	M V DURGA PRASAD		KRISHNA ⁴ of 265
77	AS/277/2006 IA 1/2015(ASMP 688/2015) Permission Petition	V. KISHORI Vs N. SUBRAMANYAM	S PRANATHI	K KRANTI CHAITANYA N NARASIMHA RAO R2 RETURNED AS UNSERVED (NO SUCH PERSON)	CHITTOOR
78	AS/265/2008	C. SRIHARI Vs C. VENKATA TILAK KUMAR	SRINIVAS POLAVARAPU		PRAKASAM
79	AS/292/2008	PADAVALA SEKHAR Vs ANNANGI KRISHNA MOHAN	M RAVINDRA	P SRIDHAR REDDY GP FOR APPEALS	SPS NELLORE
80	AS/447/2008	M/S VIJAYA GENERAL STORES Vs THE RAMANAIAHPETA GRAM PANCHAYAT	C V R RUDRA PRASAD	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M PRABHAKARA RAO	EAST GODAVARI

(AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN UP).

COURT NO. 24 THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Monday The 29th day of July 2024 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

SNO	CASE	PARTY (DAILY LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
	HEARING	FARII	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	WP/22268/2005	P. NAGALAKSHMI Vs THE PRINCIPAL SECY. HIGHER EDN. & 4 OTHERS	SADU RAJESWARA REDDY	GP FOR HIGHER EDUCATION	SPS NELLORE
2	WP/22438/2005 IA 1/2005(WPMP 28748/2005) Suspension Petition	THE APSRTC REP BY ITS M.D. MUSHEERABAD HYD & 4 OTHERS VS THE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT ANANTAPUR & 1	P VINAYAKA SWAMY	GP FOR LABOUR	YSR KADAPA
3	WP/22444/2005 IA 1/2005(WPMP 28755/2005) Fix an Early Date	PASUPULETI MOHAN RAO CHITTOOR DISTRICT. Vs THE CHAIRMAN-CUM- PRESIDING OFFICER ANANTHAPUR & ANOTHER	M V PRATAP REDDY	GP FOR LABOUR	CHITTOOR
4	WP/22565/2005 IA 1/2005(WPMP 28896/2005) Direction Petition	Y. ADINARAYANA Vs APSRTC. MUSHEERABAD & ANOTHER	K UDAYA SRI	B G UMA DEVI	SRIKAKULAM
5	WP/22669/2005 IA 1/2005(WPMP 29040/2005) Suspension Petition	KUCHIPUDI GANDHI GUNTUR DISTRICT Vs THE GOVT. OF A.P. HYDERABAD & 3 OTHERS	SANAKA NARASIMHA RAO	GP FOR COOPERATION	GUNTUR
6	WP/22678/2005 IA 1/2005(WPMP 29054/2005) Fix an Early Date	KUNTIGORLA RAMU Vs THE ASST.ENGINEER AND ANOTHER	CH RAMESH BABU	K MOHAN RAMI REDDY	GUNTUR
7	WP/22695/2005 IA 3/2005(WPMP 29074/2005) Fix an Early Date	B.S. CH. RAO VISAKHAPATNAM DISTRICT Vs THE APSRTC VISAKHAPATNAM DISTRICT & ANOTHER	S M SUBHAN	B G UMA DEVI	VISAKHAPATNAM
8	WP/22745/2005 IA 1/2005(WPMP 29126/2005) Suspension Petition	K.S. MD. GHOUSE E408262 CLEANER CUDDAPAH DISTRICT Vs THE DEPOT MANAGER APSRTC CUDDAPAH DISTRICT	S A K MYNUDDIN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
9	WP/23134/2005	M.S PRADEEP REDDY AND 5 OTHERS Vs THE GOVT. OF ANDHRA PRADESH AND 3 OTHERS	V R REDDY KOVVURI	GP FOR HIGHER EDUCATION S CHAKRAPANI	SPS NELLORE
10	WP/23241/2005 IA 1/2005(WPMP 29808/2005) Direction Petition	M. SRINIVASULU NELLORE DIST & ANOTHER Vs THE DIRECTOR OF SUGAR HYD & 2 OTHERS	A BALA BARATHI	GP FOR COOPERATION S V MUNI REDDY	SPS NELLORE

11	WP/23602/2005 IA 1/2005(WPMP 30300/2005) Fix an Early Date	P. PRABHAKAR NAIK ANANTAPUR DISTRICT Vs THE CHIEF MANAGER AND DISCIPLINARY AUTHORITY & 3 OTHERS	M SURENDER RAO	K LAKSHMI NARASIMHA (SC FOR AB)	ANAWA 2366 265
12	WP/23825/2005 IA 1/2007(WPMP 20015/2007) Fix an Early Date	S. RAMANA GUNTUR DISTRICT. Vs THE CHAIRMAN CUM MANAGING DIRECTOR LIC OF INDIA AND 2	A CHANDRAIH NAIDU	D S V G NAGARAJU BATHULA RAJ KIRAN (SC FOR LIC)	GUNTUR
13	WP/23944/2005 IA 1/2005(WPMP 30764/2005) Fix an Early Date	T.RAM MOHAN RAO S/O. SRI BALARAMA MURTHY VS THE GENERAL MANAGER DCCBELURUWEST GODAVARI DISTRICT	C SUBODH	K BHARAT RAM	WEST GODAVARI
14	WP/23980/2005 IA 1/2010(WPMP 141176/2010) Direction Petition	M.VENKATA RANGANATH KRISHNA DISTRICT. Vs GOVT. OF A.P HYD AND 3 OTHERS	S ANURADHA	GP FOR ENDOWMENTS N INDRANI SAI GANGADHAR CHAMARTY V V L N SARMA	KRISHNA
15	WP/24099/2005 IA 1/2005(WPMP 30966/2005) Fix an Early Date	S. NARSIMHULU ANANTAPUR DIST VS THE DEPOT MANAGER APSRTC ANANTAPUR DIST &2 OTHERS	ARAVALA RAMA RAO	N SRIHARI (SC FOR APSRTC)	ANANTAPUR
16	WP/24127/2005 IA 1/2005(WPMP 31003/2005) Suspension Petition	THE DEPOT MANAGER APSRTC KADIRI DEPOT. Vs THE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT AND ANOTHER	P VINAYAKA SWAMY	GP FOR LABOUR	ANANTAPUR
17	WP/24141/2005 IA 3/2005(WPMP 31017/2005) Suspension Petition	SRI KALYANARAMA MICA MINE Vs THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT & ANOT	K UDAYA SRI	HEMA JAISWAL	SPS NELLORE
18	WP/24228/2005 IA 1/2005(WPMP 31132/2005) Stay Petition	THE WORKS MANAGER APSRTC NELLORE & ANOTHER Vs SK.KHADAR MASTAN NELLORE DISTRICT & ANOTHER	R MANMADHA REDDY	GP FOR LABOUR	SPS NELLORE
19	WP/24301/2005 IA 1/2005(WVMP 3477/2005) Vacate Stay Petition	SMT. G. NIRMALA E.G. DISTRICT Vs THE GOVT. OF A.P. REP. BY ITS SECRETARY & 4 OTHERS	V AJAYAKUMAR	GP FOR EDUCATION V S RAMACHANDRA MURTHY	EAST GODAVARI
20	WP/24335/2005 IA 1/2005(WPMP 31266/2005) Direction Petition	B.VEERAIAH Vs THE COMMISSIONER AND ANOTHER	G VIVEKANAND	S S.NAGESWARAREDDY	GUNTUR
21	WP/24573/2005 IA 1/2005(WPMP 31585/2005) Fix an Early Date	V.V.ANANTHARAM AND 14 OTHERS Vs MS. HINDUSTAN ZINC LTD.	A V S LAXMI	K SRINIVASA MURTHY	VISAKHAPATNAM
22	WP/24633/2005 IA 1/2005(WPMP 31665/2005) Suspension Petition IA 2/2005(WPMP 31666/2005) Direction Petition	V.S.B.KOTESWARA RAO TIRUPATHI. Vs THE EXECUTIVE OFFICER T.T.D. TIRUPATHI & ANOTHER	P VEERA REDDY	A K JAYAPRAKASH RAO PALLE NAGESWAR RAO	CHITTOOR

23	WP/24661/2005	NAIDUVARI KUMARANTTDCHITTOOR DISTRICT VS THE EO TTDTIRUPATHI CHITTOOR DIST & ANOTHER	PRATTIPATI VENKATESWARLU	ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
24	WP/24672/2005 IA 1/2005(WPMP 31714/2005) Direction Petition	A. SUBBA RAO KURNOOL Vs CENTRAL POWER DISTRIBUTION CORPORATION KURNOOL & 2 OTHERS	K UDAYA SRI	KISHORE SAMINENI (SC FOR AP TRANSCO)	KURNOOL
25	WP/24832/2005	S.SADHA SIVA RAO PONNUR DEPOT GUNTUR DISTRICT Vs THE HON'BLE LABOUR COURT GUNTUR & ANOTHER	Y SUBBA RAO	GP FOR LABOUR R MANMADHA REDDY	GUNTUR
26	WP/24842/2005 IA 1/2005(WPMP 31927/2005) Direction Petition	B.GANAPATHI RAO E.G.DISTRICT. Vs THE GOVT.OF AP BY SECRETARY ENERGY DEPT. HYD. & 3 OTHERS	G V SHIVAJI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO P ANAND SESHU (SC FOR APEPDCL)	EAST GODAVARI
27	WP/24843/2005 IA 1/2005(WPMP 31928/2005) Fix an Early Date	S. SWAMI NAIDU VISAKHAPATNAM-16. Vs THE PRESIDING OFFICER CENTRAL GOVERNMENT INDUSTRIAL AND 1	G RAMA GOPAL	DEPUTY SOLICITOR GENERAL OF INDIA R S MURTHY (ADD CGSC)	VISAKHAPATNAM
28	WP/24949/2005 WP/22267/2005	NNIPPO BATTERIES COMPANY LIMITED NELLORE DIST. Vs PRESIDING OFFICER LABOUR COURT GUNTUR & 1	VEDULA SRINIVAS	GP FOR LABOUR P RAGHAVENDRA REDDY Submitted, Counter Affidavit Vide USR 1/07 not received from erstwhile common High Court of A.P	GUNTUR
29	WP/22267/2005 IA 1/2012(WPMP 16427/2012) L R Petition	K. BABU & 4 OTHERS Vs THE LABOUR COURT GUNTUR & ANOTHER	P RAGHAVENDRA REDDY	GP FOR LABOUR VEDULA SRINIVAS K S GOPALA KRISHNAN	SPS NELLORE
30	WP/25011/2005 IA 1/2005(WPMP 32163/2005) Direction Petition	B.M.SUBBUSWAMY TIRUPATI CHITTOOR DISTRICT Vs THE EXECUTIVE OFFICER TTD TIRUPATI CHITTOOR DIST& ANOTHER	P JAGADISH CHANDRA PRASAD	ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
31	WP/10401/2005 IA 1/2005(WPMP 13444/2005) Fix an Early Date IA 2/2005(WPMP 13445/2005) Suspension Petition	SRI CH. SEKHAR Vs THE REGIONAL MANAGER	A NARASIMHA RAO	K SRINIVASA MURTHY	VISAKHAPATNAM
32	WP/14283/2005 IA 1/2005(WPMP 18141/2005) Stay Petition IA 1/2024 Leave Petition	THE KRISHNAVENI EDUCATIONAL INSTITUTIONS Vs THE ASSISTANT LABOUR OFFICER VIJAYAWADA & ANOTHER	K RATHANGA PANI REDDY	GP FOR LABOUR	KRISHNA
33	WP/14345/2005 IA 2/2006(WPMP 92561/2006) Condone Delay Petition	V.SAMUEL JAYA KUMAR Vs THE COMMISSIONER AND 2 OTHERS	L J VEERA REDDY	GP FOR HIGHER EDUCATION P PHALGUNA RAO	PRAKASAM

34	WP/14385/2005	V. VASUDEVAREDDY Vs THE ANDHRA PRADESH VIKALANGULA CO- OPERATIVE & 2 OTHERS	A RAJENDRA BABU	K RAMANUJA CHARI	ARAR APUR 265
35	WP/14453/2005	V. MALLIKARJUNA RAO GUNTUR DISTRICT & 95 OTHERS Vs THE MANAGING DIRECTOR GUNTUR DISTRICT & 3 OTHERS	K S N MURTHY	GP FOR INDUSTRIES & COMMERCE THE ADVOCATE GENERAL	GUNTUR
36	WP/14543/2005 IA 1/2005(WPMP 18457/2005) Direction Petition	K.R.CHIDANANDIAH SETTY Vs THE CHAIRMAN AND MANAGING DIRECTOR CENTRAL AND 2 OTHERS	RACHNA S WADDEPALLI	KISHORE SAMINENI (SC FOR AP TRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)	KURNOOL
37	WP/17561/2005 IA 1/2009(WPMP 21502/2009) Modification	THE NARPALA FARMERS SERVICE COOP. SOCIETY & ANOTHER Vs THE APPELLATE AUTHORITY UNDER AP SHOP AND ESTABLISHMENT ACT	O MANOHER REDDY	GP FOR LABOUR VEDULA SRINIVAS	ANANTAPUR
38	WP/18340/2005	V. RAJESWAR RAO SRISHAILAM KURNOOL. Vs THE COMMISSIONER OF ENDOWMENTS GOVT OF A.P. AND ANOTHER	K R PRABHAKAR	GP FOR ENDOWMENTS A SREEKANTH REDDY(SC FOR ENDOW RS)	KURNOOL
39	WP/20442/2005 IA 1/2005(WPMP 26052/2005) Fix an Early Date	MOHAMMED IQBAL ANANTHAPUR DISRICT. Vs THE DEPOT MANAGERANANTHAPUR DIST AND ANOTHER.	MAHESWARA RAO KUNCHEAM	P VINAYAKA SWAMY	ANANTAPUR
FOR C 40	WP/26455/2000 IA 1/2000(WPMP 33645/2000) Suspension Petition IA 1/2021 Condone Delay Petition IA 2/2021 Restoration Petition	SMT. L.USHA RANI VS THE A.P.STATE SEEDS DEVELOPMENT CORPORATION LIMITED	GANTA PRASAD	V AJAYAKUMAR A.V.V.S.N MURTHY SC for APSSDCL CH SHYAM SUNDER RAO	KRISHNA
41	WP/12485/2005	M. VEERRAJU Vs THE DIST. COOP. OFFICER & ANOTHER	EATHAKOTA VENKATA RAO	GP FOR COOPERATION	EAST GODAVARI
42	WP/5710/2013	T.BABA FAKRUDDIN Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY	KAVITHA GOTTIPATI	GP FOR HIGHER EDUCATION C BALAJEE ADDL ADVOCATE GENERAL TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY))	YSR KADAPA
<u>INTER</u> 43	ILOCUTORY IA/2/2024 Restoration Petition WP/30299/2014	THE GUNTUR WOMEN COOPERATIVE URBAN BANK LTD. Vs	SUDHAKARA RAO AMBATI	GP FOR LABOUR V HARI HARAN SUDHAKARA RAO ALURI CH SRINIVAS	GUNTUR
44	IA/1/2024 Condone Delay Petition WP/30299/2014	THE GUNTUR WOMEN COOPERATIVE URBAN BANK LTD. Vs	SUDHAKARA RAO AMBATI	GP FOR LABOUR V HARI HARAN SUDHAKARA RAO ALURI CH SRINIVAS	GUNTUR

45	IA/1/2024 Recall Petition WP/19282/2007	B.NAGARAJU KURNOOL DISTRICT. Vs	D LINGA RAO	GP FOR ENERGY P R BALARAMI REDDY V R REDDY KOVVURI(SC FOR APSPDCL)	KURNO39 of 265
46	IA/2/2024 Restoration Petition WP/19803/2009	THE GUNTUR WOMENS GUNTUR & ANOTHER Vs	SUDHAKARA RAO AMBATI	GP FOR LABOUR V HARI HARAN SUDHAKARA RAO ALURI CH SRINIVAS	GUNTUR
47	IA/1/2024 Condone Delay Petition WP/19803/2009	THE GUNTUR WOMENS GUNTUR & ANOTHER Vs	SUDHAKARA RAO AMBATI	GP FOR LABOUR V HARI HARAN SUDHAKARA RAO ALURI CH SRINIVAS	GUNTUR
48	IA/1/2024 For Being Mentioned WP/32872/2013	SMT.G.MARY W/O YESU DAS Vs	G JONATHAN	MAHESWARA RAO KUNCHEAM	SPS NELLORE
<u>FOR H</u> 49	WP/16116/2012 IA 6/2012(WPMP 22323/2012) Direction Petition IA 7/2012(WPMP 25995/2012) Permission Petition IA 11/2012(WPMP 87672/2012) Vacation Motion Letter IA 1/2018 Direction Petition IA 1/2024 Leave Petition	KURAGANTI PRABHAKARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	M SRIKANTH	. A V S LAXMI ADDL ADVOCATE GENERAL T S N SUDHAKAR (SC FOR KRISHNA UNIVERSITY) GP FOR HIGHER EDUCATION	KRISHNA
FINAL 50	HEARING WP/18669/2005	NAMA VENKATA	MADHUSUDHAN REDDY	GP FOR INDUSTRIES &	SPS NELLORE
	IA 1/2005(WPMP 23752/2005) Fix an Early Date	BALASUBRAHMANYAM NELLORE. Vs THE PRESIDING OFFICER LABOUR COURT AND ANOTHER	PASUNOOR	COMMERCE SAI GANGADHAR CHAMARTY	
51	23752/2005)	NELLORE. Vs THE PRESIDING OFFICER LABOUR COURT AND	PASUNOOR GP FOR SOCIAL WELFARE	SAI GANGADHAR	CHITTOOR
51 52	23752/2005) Fix an Early Date	NELLORE. VS THE PRESIDING OFFICER LABOUR COURT AND ANOTHER COMMISSIONER OF SOCIAL WELFARE HYDERABAD & 3 OTHERS VS Y. KANTHAMMA CHITTOOR DISTRICT &	GP FOR SOCIAL	SAI GANGADHAR CHAMARTY	
	23752/2005) Fix an Early Date WP/18773/2005 WP/18834/2005 IA 1/2005(WPMP 23967/2005)	NELLORE. Vs THE PRESIDING OFFICER LABOUR COURT AND ANOTHER COMMISSIONER OF SOCIAL WELFARE HYDERABAD & 3 OTHERS Vs Y. KANTHAMMA CHITTOOR DISTRICT & ANOTHER Y.PULLAIAH KADAPA & 8 OTHERS Vs THE SOUTHERN POWER DIST.CO.OF AP LTD.	GP FOR SOCIAL WELFARE	SAI GANGADHAR CHAMARTY GP FOR LABOUR SAMINENI KISHORE	CHITTOOR

55	WP/19427/2005 IA 1/2005(WPMP 24698/2005) Direction Petition WP/15591/2005	P. CHINABBAIAH NELLORE DISTRICT Vs THE SOUTHERN POWER DISTRIBUTION COMPANY & 3 OTHERS	N M KRISHNAIAH	SAMINENI KISHORE	s P\$996 21406265
56	WP/15591/2005 IA 1/2005(WVMP 3128/2005) Vacate Stay Petition IA 2/2005(WPMP 19802/2005) Direction Petition	G.RAVI KUMAR CUDDAPAH AND 18 OTHERS. Vs SOUTHERN POWER DISTRIBUTION COMPANY TIRUPATHI AND 5 OTHERS.	S RAVINDRANATH	SAMINENI KISHORE V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA
57	WP/19431/2005 IA 1/2005(WPMP 24702/2005) Stay Petition	THE GUNTUR DISTRICT TOBACCO PRAKASAM DISTRICT. Vs SMT. P. BHULAKSHMI GUNTUR DISTRICT AND ANOTHER	PVSSSRAMARAO	GP FOR LABOUR T SUDHA MURALIDHAR	PRAKASAM
58	WP/19446/2005 IA 1/2005(WPMP 24722/2005) Stay Petition	THE GUNTUR DIST.TOBACCO GROWERS AND CURERS CO.OP. Vs SRI S.KOTI REDDY GUNTUR DISTRICT & ANOTHER	RAYUDU SUDHA	GP FOR LABOUR	PRAKASAM
59	WP/19949/2005 IA 1/2005(WPMP 25350/2005) Suspension Petition	THE ASSOCIATE DEAN AGRICULTURAL COLLEGE BAPATLA Vs THE PRESIDIGN OFFICER AUTHORITY UNDER MINIMUM WAGES & ANOTHE	P GOVIND REDDY(SC FOR ANGRAU)	GP FOR LABOUR	GUNTUR
60	WP/20001/2005 IA 1/2005(WPMP 25438/2005) Direction Petition	S.MABASHA KADAPA & 6 OTHERS Vs SOUTHERN POWER DIST.CO.OF AP LIMITED TIRUPATI & 5 ORS	S RAVINDRANATH	SAMINENI KISHORE V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA
61	WP/20011/2005	ST.JOSEPHS COLLEGE OF EDUCATION FOR WOMEN GUNTUR Vs THE GOVT.OF AP BY SECRETARY SCHOOL EDUCATION HYD.& 2	RAJ KUMAR RUDRA	GP FOR SCHOOL EDUCATION	GUNTUR
62	WP/20361/2005	KISHORE NAMBURU& 4 OTHERS Vs THE VICE CHANCELLOR & 4 OTHERS	HARIJA AKKINENI	SRINIVAS MANTHA KALUCHI SATYANARAYANA	GUNTUR
63	WP/21123/2010 IA 1/2012(WPMP 7726/2012) Direction Petition IA 1/2014(WPMP 5786/2014) Fix an Early Date IA 2/2014(WPMP 25083/2014) Direction Petition	ASAV RAGHAVACHARYULUE.G. DISTRICT VS STATE OF AP. DEPT OF HIGHER EDUCATION & 2 OTHERS	S R SANKU AND KAVITI MURALI KRISHNA	GP FOR HIGHER EDUCATION ARRABOLU SAI NAVEEN	EAST GODAVARI
64	WP/6626/2012	Y. KRISHNAVENI Vs THE HINDUSTAN SHIP YARD LIMITED	G V SHIVAJI	D RAVISHANKAR RAO	VISAKHAPATNAM

WP/11088/2012 IA 2/2012(WPMP 13998/2012) 65 Fix an Early Date

K.RAJU Vs THE INDUSTRIAL TRIBUNAL CUM LABOUR COURT

S D GOWD

GP FOR LABOUR N SRIHARI (SC FOR APSRTC) K VISWANATHAM (SC FOR APSRTC)

Submitted, Notice sent to the sole petitioner returned as unserved "No such Person in this door number.

WP/35228/2013 IA 1/2013(WPMP 43788/2013)-Direction Petition

S. KHADERVALLI Vs
THE CENTRAL POWER
DISTRIBUTION COMPANY
OF AP LTD. K.S.G. PADMAVATHI

Y NAGI REDDY (APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)

KURNOOL

ANARA 2410 f 265

NOTE: AFTER DAILY LIST WEEKLY LIST WILL BE TAKEN UP

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

		,	DAILY LIST)		
SNO ADMIS	CASE SSION	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	CRP/2824/2019 IA 1/2019 Stay Petition IA 1/2024 L R Petition IA 2/2024 L R Petition	P VENKATA REDDY Vs K SHYAMALAMMA	VIRUPAKSHA DATTATREYA GOUDA	GHANTA SRIDHAR top of the list	ANANTAPUR
PART:	-HEARD CASES				
2	CRP/3256/2019 IA 1/2019 Stay Petition IA 1/2020 Vacate Stay Petition AS/156/2010 CRP/3267/2019	PAPINENI PRAMEELA KUMARI Vs JALLI VENKATA SESHAIAH	M P CHANDRAMOULI RAMA CHANDRA RAO GURRAM	T D PANI KUMAR P S P SURESH KUMAR >RR 1 & 2 - Appearance by M/s. R Sudheer (Advocate).Top of the list	SPS NELLORE
3	AS/156/2010 IA 7/2010(ASMP 5929/2010) Set Aside Petition IA 1/2011(XOBJ 1136/2011) Petition for Grounds IA 2/2011(ASMP 1137/2011) Condone Delay Petition IA 1/2015(ASMP 2424/2015) Vacate Stay Petition IA 1/2016(ASMP 150/2016) Addl. Evidence Petition IA 1/2021 Fix an Early Date IA 1/2024 Implead Petition	JALLI VENKATA SESHAIAH VS PAPINENI PRAMILA KUMARI	T D PANI KUMAR Y L SIVA KALPANA REDDY	RAMA CHANDRA RAO GURRAM MUNNANGI THANMAI KRISHNA M VENKATA NARAYANA T V S PRABHAKARA RAO S LAKSHMINARAYANA REDDY M P CHANDRAMOULI	SPS NELLORE
4	CRP/3267/2019 IA 1/2019 Stay Petition IA 1/2020 Vacate Stay Petition	PAPINENI PRAMELLA KUMARI DIED Vs JALLI VENKATA SESHAIAH	M P CHANDRAMOULI RAMA CHANDRA RAO GURRAM	T D PANI KUMAR P S P SURESH KUMAR	SPS NELLORE
5	CRP/61/2020	A MANGAMMA Vs M PRABHAKAR	K KOUTILYA	JADA SRAVAN KUMAR SR APP	CHITTOOR
FOR E 6	CRP/1075/2020 IA 1/2020 Stay Petition IA 1/2023 Extension Petition IA 1/2024 Extension Petition	DERS MANDAPALLI PADMAVATHI VS AKULA CHENCHU NAIDU (DIED)	ADINARAYANA VALLU	DASARI S V V S V PRASAD R1 UNSERVED,r1-died vide ct, rr2,3-app	EAST GODAVARI
FOR A	ADMISSION				
7	CRP/2187/2019 IA 1/2019 Stay Petition	B NAGABHUSHANAM Vs A ANANDA NAIDU	E V V S RAVI KUMAR	O UDAYA KUMAR SR APP BY MS O. UDAY KUMAR	CHITTOOR
8	CRP/2423/2019 IA 1/2019 Direction Petition	KOPPADA RAMA RAO VS VOMMI LAKSHMANA RAO	S D GOWD	R1 R3 R4 UNSERVED,r1 died vide ct rr2,5-served, rr3,4- NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED, Sole Petitioner Notice Sent Not Yet Returned	VISAKHAPATNAM

9	CRP/2988/2019 IA 1/2019 Injunction Petition	KUCHE VARALAKSHMI Vs THE STATE OF AP	T V JAGGI REDDY	R3 UNSERVED,RR1,2,4,5,6,7,- SERVED,R3-DIED VIDE CT,MEMO FILED VIDE USRNO-56736/19.	WESSI GODAVARI
10	CRP/3031/2019 IA 1/2019 Dispense with Petition	HANUMANTHU RAJAGOPAL RAO VS VANDRASI SRINIVASA RAO	RAJ AND RAM LAW FIRM	A S C BOSE	VISAKHAPATNAM
11	CRP/3486/2019 IA 1/2019 Condone Delay Petition	MARAMREDDY SEENU Vs KALICHAPPIDI YANADI	CH JANARDHAN REDDY	R1 R2 UNSERVED,R1 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R2 NOT NECESSARY VIDE CT	YSR KADAPA
12	CRP/955/2020 IA 1/2020 Suspension Petition IA 2/2021 Suspension Petition IA 3/2021 Extension Petition IA 1/2023 Direction Petition IA 2/2023 Miscellaneous Petition IA 3/2023 Direction Petition IA 4/2023 Direction Petition IA 4/2023 Direction Petition	RE. JERRIPOTHULA SAMULE KIRAN VS THE BIBLE MISSION	M CHALAPATI RAO ELURU SESHA MAHESH BABU	G RONALD RAJU SREEDHAR VALIVETI KRISHNA C V GRANDHI R5 R8 R11 R14 R15 R16 R17 R18 R19 R20 UNSERVED,RR 1,3,6,9 APP BY M/S G. RONALD RAJU (ADV) RR 2,4,5,14 TO 18 DIED VIDE CT R19 NOT NECESSARYS VIDE CT R20 REMAINED EXPARTE R8 UNCLAIMED (DEEMED TO BE SERVED) R1 UNSERVED R7,10 TO 12 NOTICE SENT NOT YET RETURNED VIDE CT PROOF OF SERVICE FILED USR NO: 25784/2020 (POSTAL RECEIPTS & TRACK REPORT FILED)	GUNTUR
13	SSION CRP/2968/2018 IA 1/2018 Stay Petition	BOMMANA DURGA PRASAD RAO Vs TUMMIDI RAMKUMAR	G RAMA GOPAL	M V J K KUMAR E SAMBASIVA PRATAP R1to5-SERVED VIDE MEMO FILED USRNO- 35212/18and 8017/20	VISAKHAPATNAM
14	CRP/411/2019 IA 1/2019 Leave Petition IA 2/2019 Stay Petition	Y RAMBABU Vs SMT. S NAGENDRAMMA	SODUM ANVESHA	P RAJASEKHAR	KURNOOL
15	CRP/425/2019 CRP/452/2019	V SUMANTH Vs VENUMBAKA PICHHI REDDY	C SUBODH	HARINATH REDDY SOMA R1 R3 UNSERVED,rr1,3- notice sent not yet retd proof of service not filed r2-app	SPS NELLORE
16	CRP/452/2019	V SUMANTH Vs VENUMBAKA PICHHI REDDY	C SUBODH		SPS NELLORE
17	CRP/1134/2019 IA 1/2019 Stay Petition CRP/1055/2019	M/S VISHNU CONSTRUCTIONS AND DEVELOPERS Vs K. BALAJI PRASAD	HARISH KUMAR RASINENI	R1 R2 R3 R4 R5 R6 R7 UNSERVED,RR 2, 6 to7 - NOTICE SENT NOT YET RECEIVED, RR1, 3 TO 5 - SERVED, PROOF OF SERVICE NOT YET FILED.	KURNOOL
18	CRP/1055/2019 IA 1/2019 Stay Petition IA 1/2023 Extension Petition	M/S VISHNU CONSTRUCTIONS AND DEVELOPERS AND DEVELOPERS Vs K. BALAJI PRASAD	HARISH KUMAR RASINENI	C PRAKASH REDDY	KURNOOL

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19	CRP/1203/2019 IA 1/2019 Direction Petition	KONERU RAJESWARI VS MADDULA APPA RAO	VAJJHALA SATYANARAYANA PRASAD	CH.SUBBA RAO SR-app	KRISHNA
20	CRP/1406/2019 IA 1/2019 Stay Petition IA 1/2024 L R Petition	GANDHAM KRISHNA KISHORE BABU Vs BASETTI VENKATESWARA RAO	T V JAGGI REDDY	SOMISETTY GANESH BABU	KRISHNA
21	CRP/1721/2019 IA 1/2019 Condone Delay in Rep IA 2/2019 Condone Delay Petition	CHINTHALA PADMAVATHI Vs DUGGIREDDY BRAMHANANDA REDDY	C SUBODH	R1 UNSERVED,PROOF OF SERVICE FILED VIDE USRNO.63505/2019(TRAC K REPORT FILED)	KRISHNA
22	CRP/2015/2019 IA 1/2019 Suspension Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	CHALLA SUBRAHMANYAM @ PAMU Vs VINNAKOTA RAJESWARA RAO	DASARI S V V S V PRASAD	SARASCHANDRA BABU JAKKAMSETTY sr app	WEST GODAVARI
23	CRP/2064/2019	Y. VENKAT A SUBBAMMA ALIAS SUBBULU Vs G. SRINIVASA VEERA MOHANA RAO	SUMANTH AMIRAPU	THOTA RAMAKOTESWARA RAO	GUNTUR
24	CRP/2100/2019 IA 1/2019 Suspension Petition IA 1/2024 Extension Petition	BHAYYA LAKSHMI Vs POOLA STAYAVATHI ALIAS R. SATYATHI	MARELLA RADHA	N SRIHARI R1 UNSERVED	GUNTUR
25	CRP/2237/2019 IA 1/2019 Stay Petition	GIRISH P. RUPANI Vs BANDI VENKATA RAO	V V RAVI PRASAD	SOMU KRISHNA MURTHY R2 UNSERVED, RR1,3TO6 APP BY M/S SOMU KRISHNA MURTHY(ADV), R2 NOTICE SENT NOT YET RETURNED, MEMO FILED VIDE USR NO 102453 OF 2022.	KRISHNA
26	CRP/2341/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition	E. YELLAYAMMA Vs D. KRISHNA KUMARI	M A KHADER	K S MURTHY sr-app	EAST GODAVARI
27	CRP/2697/2019 IA 1/2019 Stay Petition IA 1/2021 Extension Petition	SHAIK MAHBOOB BASHA Vs Y VENKATESWARULU	K RATHANGA PANI REDDY	R1 UNSERVED, SR RETURNED UNSERVED VIDE PROOF OF SERVICE FILED USR NO49361/19,58721/2019	SPS NELLORE
28	CRP/2756/2019 IA 1/2019 Suspension Petition	AKULA ADINARAYANA ALIAS BABI VS THOLETI VENKAATA RATNAM NAIDU ALILAS VENKATA RATNAM	T V JAGGI REDDY	V S R S NAIDU	EAST GODAVARI
29	CRP/2955/2019 IA 1/2019 Stay Petition	TALLAPAKA LAKSHMI DEVI Vs PANETI BALANJANEYULU	G RAMESH BABU	R2 R3 R4 R5 R6 UNSERVED,RR1 SERVED VIDE MEMO PROOF OF SERVICE NOT FILED VIDE USRNO.3163/2020 RR2TO6 NOT NECESSARY VIDE CT	YSR KADAPA

30	CRP/2977/2019 IA 1/2019 Condone Delay in Rep	THOTA RAMASWAMY Vs MAMIDI VENKATESWARA RAO	P DURGA PRASAD	GHANTASALA UDAYA BHASKAR R2 UNSERVED,R1 APP R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED T RAMASWAMY SERVED ON 04-01-2022	KRISANA ⁵ of 265
31	CRP/3570/2019 IA 1/2019 Stay Petition	PUSUPULETI UMA MAHESWAR Vs CHINTHALAPUDI KRISHNA KUMAR	O UDAYA KUMAR	R1 UNSERVED,SR NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED	CHITTOOR
32	CRP/3709/2019 IA 1/2019 Stay Petition IA 1/2020 Extension Petition	BAGGU SEETHAPATI RAO Vs GUTHULA SESHAGIRI RAO	N SIVA REDDY	A RAJENDRA BABU	EAST GODAVARI
33	CRP/79/2020 IA 1/2020 Stay Petition CRP/2956/2019	DEVIREDDY SUDHAKAR REDDY Vs SK.NAZINI ALIAS RAJINI	M RAVINDRA	C SUBODH	SPS NELLORE
34	CRP/2956/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	DEVIREDDY SUDHAKAR REDDY Vs SK NAZINI @ PUNNURU RAMESH REDDY	M RAVINDRA	C SUBODH	SPS NELLORE
35	CRP/99/2021 IA 1/2021 Set Aside Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs SINGIDI SURESH	METTA CHENDRA SEKHAR RAO		VISAKHAPATNAM
36	CRP/177/2021 IA 1/2021 Stay Petition IA 1/2023 Extension Petition	SATTIKANIKI REDDY Vs PADALA RAMAKRISHNA REDDY	RAMBABU KOPPINEEDI	MANASA KANNEGANTI SR- App by m/s. k.Manasa (Adv), proof of service not filed.	WEST GODAVARI
37	CRP/194/2021 IA 1/2021 Stay Petition	G. SAMBASIVA REDDY Vs M. SANKARAMMA	PASALA PONNA RAO	BALAJI BOLLA	CHITTOOR
38	CRP/222/2021 IA 1/2021 Stay Petition IA 2/2021 Leave Petition IA 1/2022 Extension Petition IA 1/2023 Extension Petition	CHENNURI SATYANARAYANA Vs SHAIK ANJA SAHEB	N SUBBA RAO	J.V.PHANIDUTH R1 APP, R2 SERVED, PROOF OF SERVICE NOT FILED.R1- APP by M/s J.V.Phaniduth. R2 served- Memo filed vide USRNo: 22304/2023	GUNTUR
39	CRP/304/2021 IA 1/2021 Stay Petition CRP/305/2021	PRAHARAJU VEERA VENKATA DURAGA BHASKAR Vs VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY	O UDAYA KUMAR	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) R2 R3 R4 R8 R9 R11 R12 R13 UNSERVED,	VISAKHAPATNAM
40	CRP/305/2021 IA 1/2021 Stay Petition IA 1/2024 Extension Petition	PRAHARAJU VEERA VENKATA DURAGA BHASKAR Vs VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY	O UDAYA KUMAR	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
41	CRP/354/2021 IA 1/2021 Stay Petition CRP/776/2020	ALLU APPALANAIDU (ALIAS) JAMEELU Vs REDDY SRI RAMA MURTHY	VENKATESWARLU CHAKKILAM	NARASIMHA RAO GUDISEVA R1 SERVED,R2 APP BY SRI NARASIMHA RAO GUDISEVA	EAST GODAVARI

42	CRP/776/2020 IA 1/2020 Stay Petition IA 1/2021 Extension Petition	ALLU APPALANAIDU ALIAS JAMEELU Vs REDDY SREERMAMURTHY	VENKATESWARLU CHAKKILAM	NARASIMHA RAO GUDISEVA	eR sp Gdb rvari
43	CRP/397/2021 IA 1/2021 Stay Petition	BADETI JAYA RAMA KRISHNA Vs BADETI SRIDHAR	VENKATA NARAYANA RAO VEDULA	rr1,2-(Item delivered)as per postal track report memo filed vide USR.NO.39368 of24.	EAST GODAVARI
44	CRP/518/2021 IA 1/2021 Stay Petition	VAJRAGIRI VEERAIAH Vs PALLE RAMAKRISHNA REDDY	V S K RAMA RAO	THOTA RAMAKOTESWARA RAO SR-App by m/s.Thota Ramakoteswara Rao (adv).	GUNTUR
45	CRP/1069/2021	MADALA SUBRAMANYESWARA BABU RAO Vs M.LAKSHMI PUJYA	O M R LAW FIRM	R1 R2 R3 UNSERVED,rr1to3 -Notice sent not yet returned, r4 - served, rr5,6, -App by m/s.J.U.M.S.Prasad (adv), Memo proof of service not filed.	KURNOOL
46	CRP/1078/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition	GUTTA VENKATACHALAPATHI NAIDU Vs SURAY SRI HARSHA	P GANGA RAMI REDDY	SURESH KUMAR REDDY KALAVA CHETLURU SREENIVAS	CHITTOOR
47	CRP/1119/2021 IA 1/2021 Miscellaneous Petition	SANKA VENKATA RAO Vs AVULAMANDA @ AOLAMANDA NAGAMANI @ GANDALU	SAI GANGADHAR CHAMARTY	CH GANESH R2 R3 R4 UNSERVED,R1 App, RR2TO4 SERVED VIDE MEMO FILED USRNO.56795,56796/2021	KRISHNA
48	CRP/1186/2021 IA 1/2021 Stay Petition	UDARU THULASAMMA Vs MALA SATYARAJU	BUDIGE RANGASWAMY	SURESH KUMAR POTTURI R1 UNSERVED,	KURNOOL
49	CRP/1429/2021 IA 1/2021 Stay Petition	KOLLA VENKATESWARA RAO VS SMT. RUDRA BANGARAMMA (DIED)	K JYOTHI PRASAD	MANGENA SREE RAMA RAO r1-died,rr2,3,5,6,7,10,11- app,rr4,8,9-notice sent not yet retd, proof of service not filed.	WEST GODAVARI
50	CRP/1432/2021 IA 1/2021 Stay Petition IA 1/2022 Extension Petition IA 2/2022 Amendment Petition IA 1/2023 L R Petition	KANKANALA SUBBALAKSHMI @ SUBBULU Vs MOHAMMED GOUSE MOHUDDIDDEEN	A RADHAKRISHNA	R3 UNSERVED,RR1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USRNO.1924/2022 sl	EAST GODAVARI
51	CRP/1496/2021 IA 1/2021 Stay Petition IA 1/2022 Extension Petition IA 1/2023 Extension Petition CRP/1498/2021 CRP/1499/2021	TADI LAKSHMI Vs SRI RAO RANGAMANNAR KRISHNA RANGA RAO	S.V.S.S.SIVA RAM	VAJJHALA SATYANARAYANA PRASAD VANGALA SAILAJA R2 R6 UNSERVED,rr1,3 app,r2 died vide ct,rr4 served,rr5,6 app by sri vangala sailaja,proof of service filed vide usrno.13443/2022	VISAKHAPATNAM
52	CRP/1498/2021	TADI LAKSHMI Vs SRI RAO RANGAMANNAR KRISHNA RANGA RAO	S.V.S.S.SIVA RAM	VAJJHALA SATYANARAYANA PRASAD	VISAKHAPATNAM
53	CRP/1499/2021	TADDI LAKSHMI Vs SRI RAORANGAMANNAR KRISHNA RANGA RAO	S.V.S.S.SIVA RAM	VAJJHALA SATYANARAYANA PRASAD VANGALA SAILAJA	VISAKHAPATNAM

<u>INTER</u> 54	CRP/1170/2019 IA 1/2019 Stay Petition CRP/1210/2019 CRP/2101/2019 CRP/2108/2019	NISHI EGG POULTRY PRODUCT PRIVATE LIMITED Vs BABA LIKENATH EGG CENTRE	K SRINIVASA RAO	RR1AND2-Notice sent not yet retd proof of service filed usrno.21779/2019	Page 247 of 265 WEST GODAVARI
55	CRP/1210/2019 IA 1/2019 Stay Petition	NISHI EGG PULTRY PRODUCT PRIVATE LIMITED Vs BABA LIKENATH EGG CENTRE	K SRINIVASA RAO	SAI GANGADHAR CHAMARTY	WEST GODAVARI
56	CRP/2101/2019 IA 1/2019 Condone Delay in Rep IA 2/2019 Stay Petition	NISHI EGG POULTRY PRODUCT PVT. LTD. Vs BABA LIKENATH EGG CENTRE	K SRINIVASA RAO		WEST GODAVARI
57	CRP/2184/2019 IA 1/2019 Condone Delay in Rep IA 2/2019 Stay Petition	NISHI EGG POULTRY PRODUCT PVT. LTD. Vs BABA LIKENATH EGG CENTRE	K SRINIVASA RAO		WEST GODAVARI
58	CRP/169/2020 IA 1/2020 Suspension Petition	UNDRAJAVARAPU PRAKASAM Vs GANDI RUTAMMA	SAI GANGADHAR CHAMARTY	R1 UNSERVED,sr- notice sent not yet retd,proof of service not filed	WEST GODAVARI
FINAL 59	HEARING CRP/3819/2019 IA 1/2019 Permission Petition	Y OBI REDDY Vs ADEMMA	R SUJAN KUMAR	r1-served,r2-served,proof of service not filed.	ANANTAPUR
SPEC 60	CRP/194/2019 IA 1/2019 Stay Petition	T PATTABHIRAMI REDDY Vs N ANNAPOORNAMMA (DIED)	V SUDHAKAR REDDY	T C KRISHNAN RR1TO3,5and8-not necessary parties vide ct RR 4and6-notice sent not yet retd RR7and9-served memo filed vide usrno 11022/19vide postal track report and memo filed vide usrno-12394/19vide returned envelope cover	KRISHNA
61	CRP/241/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition IA 3/2019 Extension Petition IA 4/2019 Vacate Stay Petition IA 5/2019 Implead Petition	PUCHAKAYALA VIJAYA RAGHAVA REDDY VS VENATI CHANDRA SEKHAR REDDY	SODUM ANVESHA	SRINIVASA RAO BODDULURI G RAMESH BABU R1 R2 R3 R4 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 UNSERVED,r1-served proof of service filed vide usrno- 9212/19,rr2,6,7,9,11and15- died vide ct,r5-app by g.ramesh babu rr8,10 returned unserved memo filed vide usrno-18505/19 and 20204/19 rr3,4-returned unserved memo filed vide usrno-4642/19	SPS NELLORE
62	CRP/321/2019 IA 1/2019-Condone Delay Petition IA 2/2019-Stay Petition	BILLA PARAMESWARA RAO Vs BILLA RAMA RAO	NAGA PRAVEEN VANKAYALAPATI		GUNTUR

THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

	PROCÉEDINGS THROUGH HYBRID MODE)					
			(DAILY LIST)			
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
	PRONOUNCEMENT OF JUD					
1	MACMA/1836/2006	ORIENTAL INSU.CO.LTD.RAJAHMUN DRY. Vs	N RAMA KRISHNA	R MANMADHA REDDY R1 SERVED R2 BATTA DUE WITH A PETITION AND CORRECT	SPS NELLORE	
		MANGER.A.P.S.R.T.C.HYD .& ANOTHER		ADDRESS		
2	MACMA/873/2011	APSRTC HYD. Vs J. VENKATAMUNI CHITTOOR	K VISWANATHAM (SC FOR APSRTC)	A CHANDRAIH NAIDU	CHITTOOR	
FOR V	VITHDRAWAL					
3	CC(AT)/374/2023 IA 1/2023 Permission Petition	B MALLIKARJUNA Vs B RAMANAJANEYULU	MARELLA RADHA		GUNTUR	
4	CC(AT)/375/2023	SMT. B. PRAMEELA	M AJAY KUMAR		KURNOOL	
		Vs SRI SATYANARAYANA				
<u>FOR (</u>	<u>DRDERS</u> MACMA/2272/2007	S. HUSSSAIN AND	N ASWARTHA NARAYANA	S A V RATNAM	ANANTAPUR	
		ANOTHER Vs		R2 UNSERVED,R1-APP. BY M/S S A V RATNAM.		
		THE ORIENTAL INSURANCE COMPANY LIMITED ANANTAPUR. AND OTHER		R2-DISD. FOR DEFAULT VIDE C.O. DATED 11.07.2016.		
FOR A	ADMISSION					
6	WP(AT)/23/2023	P PRABHAKAR REDDY	MR. V. MAHESHWAR	GP FOR SERVICES I	ANANTAPUR	
		VS THE GOVERNMENT OF INDIA REP.BY ITS UNDER SECRETARY MINISTRY	REDDY			
7	WP(AT)/32/2023	DR. KAVURI PRAFUL CHAND Vs	MR. A. RAJENDRA BABU	S SIVA KUMARI	KRISHNA	
		UNION OF LNDIA				
8	WP(AT)/34/2023	N.PRAMOD KUMAR	R V MALLIKARJUNA RAO	GP for MA & UD (SER.)	YSR KADAPA	
		Vs THE GOVERNMENT OF INDIA REP BY ITS JOINT SECRETARY				
9	WP(AT)/47/2023 IA 1/2023 Miscellaneous Petition	S. NAGAMANI Vs STATE OF TELANGANA	K NARAYANA	GP FOR SERVICES III	EAST GODAVARI	
ADMIS	SSION					
10	CC(AT)/110/2023	CH.T.N.SURYA KUMAR Vs DR. S. VANISRI	A BHASKARA CHARY	VADAPALLI RAMESH	EAST GODAVARI	
11	CC(AT)/180/2023	K.SUGUNA Vs SRI M.JANARDHANA CHARYULU	S SRINIVASA BABU (SC FOR AP BC FIN CORP)	R1 R3 UNSERVED,	ANANTAPUR	
12	CC(AT)/193/2023	BODDU VENKATA RAO Vs SRI K J NANTHINEL	SANTHAPUR SATYANARAYANA RAO	VADAPALLI RAMESH	GUNTUR	

					Page 249 of 265
13	CC(AT)/201/2023 IA 1/2024 Implead Petition	R KONDALA RAO Vs SRI NEERAB KUMAR PRASAD IAS	SODUM ANVESHA		EAST GODAVARI
14	CC(AT)/210/2023	K HARIPRIYA Vs SASHIBHUSHAN KUMAR IAS	P RAGHAVENDRA REDDY		KURNOOL
15	CC(AT)/250/2023	G.VENUGOPAL REDDY Vs SRI ADITYANADH DAS	KASA JAGANMOHAN REDDY	R3 R4 UNSERVED,	ANANTAPUR
16	CC(AT)/253/2023	T.MADHU RAJU Vs SRI M.SAIRAM	K NARAYANA	V K NAIDU R2 UNSERVED,	SRIKAKULAM
17	CC(AT)/271/2023	A RANGANAYAKULU Vs D UDAY KUMARI	M DAMODAR REDDY	Y S RAO K SWARNA SESHU R3 UNSERVED,	CHITTOOR
18	CC(AT)/296/2023	G SURYANARAYANA MURTHY Vs POONAM MALAKONDAIAH	P RAGHAVENDRA REDDY	VADAPALLI RAMESH	SRIKAKULAM
19	CC(AT)/297/2023	V RAMA KRISHNAM NAIDU Vs MUDDADA RAVICHANDRAI.A.S	A PHANI BHUSHAN		VIZIANAGARAM
20	CC(AT)/307/2023	CH SATYANARAYANA MURTHY Vs K S JAWAHAR REDDYI.A.S	PVSSSRAMARAO		EAST GODAVARI
21	CC(AT)/316/2023 IA 1/2024 Implead Petition	CH.KAMAKSHAMMA Vs SRI ADITYANATH DAS	KAVITHA GOTTIPATI	T VISHNU TEJA	SPS NELLORE
22	CC(AT)/317/2023	MASARAPLU CHANDRA RAO Vs RAM PRAKASH SISODIAI.A.S	DEVARAKONDA SRINIVASU	R1 R2 R3 UNSERVED,	VIZIANAGARAM
23	CC(AT)/324/2023	V.PRAVEEN KUMAR Vs SRI SAVALA BALASWAMY	AMARA RAMA RAO		GUNTUR
24	CC(AT)/341/2023	R. CHINNI KRISHNAIAH Vs SRI D. GANGADRI	B KRISHNA		CHITTOOR
25	CC(AT)/345/2023	SRI CH. ADRUSTA DEEPUDU Vs SRI ADITYA NATH DAS IAS	A V V S BHUJANGA RAO	R1 R2 R3 R4 R5 R6 UNSERVED,	GUNTUR
26	CC(AT)/349/2023	K KOTESWARA RAO Vs CH PURUSHOTHAM GANGA RAJU	S JAGADISH		GUNTUR
27	CC(AT)/365/2023	B. DEVARAJ Vs SRI ANIL CHANDRA PUNITHA IAS	RAMESH N		KURNOOL
28	CC(AT)/480/2023	B. SANTOSH SAI PAVANI Vs SRI. J. NIVAS IAS	P LAXMA REDDY		SRIKAKULAM

29	CC(AT)/482/2023	M V S MANOHARA REDDY Vs SRI.P. NAGUL MEERA SAHEB	M KESAVA RAO		Page 250 of 265 YSR KADAPA
30	CC(AT)/483/2023	T ANANDA SEKHAR Vs S ABRAHAM	P LAXMA REDDY		EAST GODAVARI
31	CC(AT)/485/2023	KOMMULA V.G.K.V. PRASAD VS THE ANDHRA PRADESH PUBLIC SERVICE COMMISSION	G SRIDEVI		GUNTUR
32	CC(AT)/486/2023	T. RAJA GOPAL Vs SRI SMT. SANDHYA RANI IPOS	C SAI REDDY		CHITTOOR
33	CC(AT)/487/2023	K SREERAMA MURTHY Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
34	CC(AT)/488/2023	D JAYALAKSHMI Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
35	CC(AT)/492/2023	K ESWARA RAO Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
36	CC(AT)/493/2023	C SUBHASHINI Vs UDAYA LAKSHMI	K RAVI		ANANTAPUR
37	CC(AT)/494/2023	LAKE CHIRANJEEVI PATRUDU Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
38	CC(AT)/495/2023	Y SITA MAHALAKSHMI Vs SHAMSHER SINGH RAWAT	S SATYANARAYANA RAO		GUNTUR
39	CC(AT)/496/2023	D S N RAJU Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
40	CC(AT)/498/2023	M.MADHU SUDHANA RAO Vs SMT.G.NAGAMANI	P LAXMA REDDY		VIZIANAGARAM
41	CC(AT)/499/2023	KOTIPALLI VENKATA SUBBA RAO Vs K NAGESHWARA RAO	A SURYA RAO		VISAKHAPATNAM
42	CC(AT)/500/2023	P. MURALI KRISHNA Vs SMT.G. NAGAMANI	P LAXMA REDDY		VIZIANAGARAM
43	CC(AT)/501/2023	P. SRIKANTH Vs SRI. AMBURAJAN IPS	V MAHESWAR REDDY		ANANTAPUR
44	SSION (ENDOWMENTS) WP(AT)/830/2022	G APARNA Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES II	VISAKHAPATNAM

ADMISSION (CO-OP SOCIETIES)

45	WP(AT)/78/2022 IA 1/2022 Dispense with Petition IA 1/2024 Fix an Early Date	JANGAM PURUSHOTTAMDAS TANDON Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR SERVICES III	GUNPUR ⁵¹ of 265
ADMIS 46	SSION (AGRICULTURE) WP(AT)/378/2022 IA 1/2022 Miscellaneous Petition	Y V RAMAKRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	KRISHNA
<u>FOR L</u> 47	MACMA/2468/2007 IA 1/2009(MACMAMP 213/2009) Petition to Withdraw	NATIONAL INSURANCE CO LTD Vs MD.AKTHARUNNISA & 9 ORS	SURI BABU PUPPALA	MARELLA RADHA A JAYANTHI ELEVATED AS JUDGE R5 R6 R7 R9 R10 UNSERVED,R1 TO R4- APP. BY MARELLA RADHA R5 TO R6- APP. BY Y RAMATIRTHA R8- APP. BY A JAYANTHI R7,R9 & R10- NOTICE SENT, NOT YET RETURNED.	KRISHNA
48	MACMA/1768/2010 MACMA/3684/2011	APSRTC REP.BY MSD MUSHIRABAD.HYD. Vs BELLAMKONDA SRINIVASA RANGARAJAN AND ANOTHER	KALLAKURI SRINIVASARAO	THANJAVURU VENKATA SUMAN R2 UNSERVED,R1- APP. BY T.V.SUMAN(16293) R2- MINOR REP. BY R1.	SPS NELLORE
49	MACMA/3684/2011 IA 1/2011(MACMAMP 576/2011) Condone Delay Petition	BELLAMKONDA SRINIVASA RANGARAJAN @ B.S. RANGARAJAN & OTHER Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	M RAVINDRA	KALLAKURI SRINIVASARAO	SPS NELLORE
50	MACMA/1741/2011 IA 1/2012(MACMAMP 947/2012) Vacate Stay Petition	RELIANCE GENERAL INSURANCE CO LTD Vs KOSURI VARALAXMI DEVI & 4 ORS	P SATYA MANJULA	G SAI NARAYANA RAO	VIZIANAGARAM
51	WP(AT)/484/2022	K SADASIVA Vs THE GOVERNMENT OF ANDHRA PRADESH	S GOPAL RAO	GP FOR SERVICES II	SRIKAKULAM
52	CC(AT)/174/2023	R.V.K.SIRISHA Vs SRI S.V.SUBBA RAO	CH JAGANNATHA RAO	Y S RAO R1 R3 UNSERVED,	PRAKASAM
53	CC(AT)/289/2023	G MUNIRATHNAM ACHARY Vs MUDDADA RAVICHANDRAI.A.S	A PHANI BHUSHAN		CHITTOOR
54	CC(AT)/351/2023	CH RAMA RAO Vs SASI BHUSHAN KUMARI.A.S	KRANTHI SRI VAKA		KRISHNA
55	CC(AT)/390/2023 IA 1/2023 Implead Petition	K BHASKAR RAO Vs G ANANTHA RAM	(SC FOR A U)DR P B VIJAY KUMAR	ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM
56	CC(AT)/393/2023	R.SIVA KUMAR Vs SRI G.ANANTA RAM	P B VIJAYA KUMAR(SC FOR AU)		VISAKHAPATNAM

THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK-PROCEEDINGS THROUGH HYBRID MODE)

			DAILY LIST)	-	
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
SPEC	ALLY IDENTIFIED CASES				
1	CRP/3093/2014 IA 1/2014(CRPMP 4245/2014) Stay Petition	PASUPULETI VENKATESWARLU Vs ILLURU KOTESWAR REDDY	PASHAM KRISHNA REDDY	NIMMAGADDA SATYANARAYANA	PRAKASAM
2	CRP/3094/2014 IA 2/2014(CRPMP 4246/2014) Stay Petition	LALAM LAKSHMI Vs NEW INDIA ASSURANCE COMPANY LTD.	P VEERRAJU		VISAKHAPATNAM
3	CRP/3123/2014 IA 1/2014(CRPMP 4287/2014) Stay Petition	GURI APPA RAO Vs THE VISAKHAPATNAM MUNICIPAL CORPORATION	V V N NARAYANA RAO	S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
4	CRP/3133/2014 IA 1/2014(CRPMP 4299/2014) Stay Petition	VILLA LAKSHMANAKUMARI Vs KORUKONDA RAMBABU	S R SANKU AND KAVITI MURALI KRISHNA	BS KARTIK & PRASAD ESR	EAST GODAVARI
5	CRP/3176/2014 IA 1/2014(CRPMP 4357/2014) Suspension Petition	LINGAMNENI SRIRAMANJANEYULU Vs KANNIKANTI RAMA RAO	SREENIVASA RAO VELIVELA	CH B R P SEKHAR	KRISHNA
6	CRP/3181/2014 IA 1/2014(CRPMP 4364/2014) Suspension Petition	KASIREDDI BHASKARA RAO Vs SMT. VARRI KRISHNAMMA	N SIVA REDDY	VENKATESWARA RAO GUDAPATI	VIZIANAGARAM
7	CRP/3204/2014 IA 1/2014(CRPMP 4394/2014) Direction Petition	PAMULAPATI LAKSHMI HYDERABAD Vs PAMULAPATI VEERAIAH HYDERABAD & 2 OTHERS	CHEREDDY SRINIVASA REDDY	P VIJAYA KIRAN	GUNTUR
8	CRP/3215/2014	K.ANURADHA Vs BACHULA RAMANA	NARASIMHA RAO GUDISEVA	V VENUGOPALA RAO E SAMBASIVA PRATAP	KRISHNA
9	CRP/3217/2014	AMALURU VENKATA RAMANA REDDY Vs LAND REFORMS TRIBUNAL	ALTAF FATHIMA		SPS NELLORE
10	CRP/3255/2014 IA 1/2014(CRPMP 4455/2014) Stay Petition	M/S MANGALAGIRI TEXTILE MILLS PRIVATE LIMITED Vs MR CHAGARLAMUDI VENKATESWARLU	T LAKSHMI NARAYANA	E SAMBASIVA PRATAP	GUNTUR
11	CRP/3289/2014 IA 1/2014(CRPMP 4500/2014) Stay Petition	VASU REDDY Vs DORASWAMY REDDY	KARRI MURALI KRISHNA	D SESHASAYANA REDDY P V VIDYASAGAR	CHITTOOR
FOR V	VITHDRAWAL CRP/6983/2018 IA 1/2018 Stay Petition	K NARAYANASWAMY Vs SMT. K SOBHARANI	AKKAM ESHWAR	M P CHANDRAMOULI N SASIKALA	CHITTOOR

PART-HEARD CASES

13	CMA/1129/2012	M/S. VENKATA KRISHNA RICE & FLOUR MILL Vs EASTERN POWER DISTRIBUTION COMPANY LTD AND 4 OTHERS	MANGENA SREE RAMA RAO	JYOTHI ESWAR GOGINENI	WESP 3550AVARI
<u>ADMIS</u> 14	CRP/3073/2012 IA 1/2011(CRPMP 88/2011) Condone Delay Petition IA 1/2012(CRPMP 2775/2012) Petition for Grounds IA 2/2012(CRPMP 4073/2012) Stay Petition	JNYAVULA VENKATA KANAKA SATYANARAYANA & 4 OTHERS Vs MADUPALLI KRISHNA KISHORE W.G. DIST.	C RAMACHANDRA RAJU	N GURU GOPAL	WEST GODAVARI
15	CRP/2358/2016 IA 1/2016(CRPMP 3007/2016) Stay Petition	M G SARMA SRIKAKULAM DIST Vs SMT B BHARATHI SRIKAKULAM DIST	M VIDYASAGAR	CHETLURU SREENIVAS	SRIKAKULAM
16	CRP/7175/2017 IA 1/2017(CRPMP 9219/2017) Stay Petition	MALEMPATI NIRMALA Vs NALLURI KOTESWARA RAO	K KOUTILYA	MADHAVA RAO NALLURI	PRAKASAM
17	CRP/17/2018 IA 1/2017 Stay Petition IA 1/2018 Vacate Stay Petition IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Petition	K KRISHNA REDDY AND ANOTHER Vs K RAMACHANDRA REDDY (DIED) AND 10 OTHERS	P HEMACHANDRA	M/S BHARADWAJ ASSOCIATES JAGAN KATIKA	CHITTOOR
18	CRP/6361/2018 IA 1/2018 Stay Petition CRP/6364/2018	S. RAHAMTHULLA WASEEM Vs G. SALEEM BASHA	VARUN BYREDDY	Y JAYA RAJU	KURNOOL
19	CRP/6364/2018 IA 1/2018 Stay Petition	S RAHAMATHULLA WASEEM Vs G SALEEM BASHA	VARUN BYREDDY	Y JAYA RAJU	KURNOOL
ADMIS	SSION (NPD CASES)				
20	CRP/5656/2012 IA 1/2012(CRPMP 7480/2012) Fix an Early Date	SHAIK JAHARA BIBI (DIED) Vs A.P.S.R.T.C.	M R S SRINIVAS	SOLOMON RAJU MANCHALAFOR (APSRTC)	PRAKASAM
21	CRP/2344/2013 IA 1/2013(CRPMP 3079/2013) Suspension Petition	A. NARASIMHULU NAIDU CHITTOOR DIST Vs T.C. GANGAMA NAIDU CHITTOOR DIST	M P CHANDRAMOULI		CHITTOOR
22	CRP/2683/2013 IA 1/2013(CRPMP 3516/2013) Direction Petition CRP/2330/2013	M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED VS ST.ANTHONY PARISH AND 3 OTHERS	SAMBOJU BALA GOPAL	T V SRI DEVI	GUNTUR
23	CRP/2330/2013 IA 1/2013(CRPMP 3062/2013) Stay Petition	S.JACOB Vs ST.ANTHONY PARISH AND 3 OTHERS	N SUBBA RAO	T V SRI DEVI SAMBOJU BALA GOPAL	GUNTUR
24	CRP/1225/2014 IA 1/2014(CRPMP 1703/2014) Stay Petition	A.G.VENKATA RAMANA REDDY Vs G.NARAYANA REDDY	VL N G K MURTHY	MAHESWARA RAO KUNCHEAM HARISH KUMAR RASINENI	ANANTAPUR
25	CRP/3130/2014 IA 1/2014(CRPMP	T ANANDA REDDY Vs	P GANGA RAMI REDDY	K NARSI REDDY V JAGAPATHI	CHITTOOR

	4296/2014) Suspension Petition	P LOKANADHA REDDY & 2 OTHER			Page 254 of 265
26	CRP/3191/2016 IA 1/2016(CRPMP 4076/2016) Stay Petition IA 1/2017(CRPMP 6125/2017) Extension Petition	M J RAMAIAH KRISHNA DIST Vs M BHASKARAMMA KRISHNA DIST & 2 OTHERS	VENKATESWARLU CHAKKILAM	NIMMAGADDA SATYANARAYANA	KRISHNA
27	CRP/5128/2016 IA 1/2016(CRPMP 6643/2016) Stay Petition IA 2/2016(CRPMP 8188/2016) Vacate Stay Petition	LOKESH BALAJI LAL GUNTUR Vs A.NIRMALA GUNTUR	P VIJAYA KIRAN	HABIBULLA SHAIK SRINIVAS BASAVA	GUNTUR
28	CRP/5621/2016	DEVARAPALLI MOHAN NELLROE DIST VS BATHINA NAGABHUSHANAM NELLORE DIST	P SREE RAMULU NAIDU	THOTA RAMAKOTESWARA RAO	SPS NELLORE
29	CRP/2888/2018 IA 1/2018 Stay Petition	M.PRASAD Vs K.RAMA MURTHY NAIDU	TATA SINGAIAH GOUD		CHITTOOR
30	CRP/6176/2018 IA 1/2018 Suspension Petition	RAMBHA NARAYANA MURTHY VS NIMMAGADDA ESWARA VENKATA NARASIMHA RAO	Y N ANJANEYACHARYULU		VISAKHAPATNAM
INTER 31	LOCUTORY(NPD CASES) CRP/1645/2012 IA 1/2012(CRPMP 2175/2012) Stay Petition IA 1/2022 Miscellaneous Petition	KODALI GOPALA KRISHNA GOKHALE KRISHNA DIST. VS STATE OF A.P. KRISHNA DISTRICT & ANO	P DURGA PRASAD	G.P FOR APPEALES	WEST GODAVARI
	HEARING (PD CASES) CRP/4380/2012	CHANTATI BHASKARA RAO Vs GURUGUBELLI RAMANA MURTHY	G RAMA GOPAL	S SRINIVASA RAO	SRIKAKULAM
<u>FINAL</u> 33	HEARING (NPD CASES) CRP/4970/2012 CRP/4613/2012	VAKATI VENKATARAMAN REDDY Vs THE GOVT. OF A.P.	V SUDHAKAR REDDY		CHITTOOR
34	CRP/4613/2012 IA 2/2012(CRPMP 6086/2012) Stay Petition	VAKATI MUNI SUBBAMMA (DIED) Vs THE GOVERNMENT OF A.P.	V SUDHAKAR REDDY	GP FOR APPEALS (AP)	CHITTOOR
35	CRP/5757/2018	J.VENKATA RAMANAIAH Vs J.MARTHANDAIAH @ MAR KONDARAYUDU	V R REDDY KOVVURI		YSR KADAPA

COURT NO. 30 THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST-PROCEEDINGS THROUGH HYBRID MODE)

		(1	DAILY LIST-4)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
	LOCUTORY				
36	CRP/20775/2013/ (Filing No.) IA 1/2013(CRPMP 5159/2013) L R Petition IA 3/2013(CRPMP 20777/2013) Fix an Early Date	ZAITHUN BEE @ BEE BEE (DIED) AS PER LRS & 4 OTHERS VS A.P STATE WAKF BOARD & 20 OTHERS	MAHESWARA RAO KUNCHEAM		HYDERABAD
37	CRP/24827/2013/ (Filing No.) IA 1/2013(CRPMP 5909/2013) Dispense with Petition IA 3/2013(CRPMP 24829/2013) Stay Petition	N. THIMMA REDDY CHITTOOR DIST VS ASST. COMMISSIONER CHITTOOR DIST & ANO	O MANOHER REDDY		HYDERABAD
38	CRP/19249/2015/ (Filing No.) IA 1/2015(CRPMP 4615/2015) Condone Delay Petition IA 3/2015(CRPMP 19251/2015) Stay Petition	ADDANKI RAMESH BABU KRISHNA DIST Vs APPIKATLA SAIKRISHNA KRISHNA DIST AND 2 OTHERS	NARASIMHA RAO GUDISEVA	B BALA MURALI KRISHNA	KRISHNA
39	CRP/19507/2015/ (Filing No.) IA 1/2015(CRPMP 5474/2015) Condone Delay Petition	KARUTURI SUBBA RAO VS YELAMATI NARASAMMA (DIED) AND 14 OTHERS	ERANKI PHANI KUMAR		EAST GODAVARI
40	CRP/19938/2015/ (Filing No.) IA 1/2015(CRPMP 4911/2015) Dispense with Petition IA 2/2015(CRPMP 4912/2015) Condone Delay Petition IA 4/2015(CRPMP 19940/2015) Stay Petition	PETLA VARAHAUDORA VS SMT RUTTULA ACHIYAAMMA	S M SUBHAN		VISAKHAPATNAM
41	CRP/21481/2015/ (Filing No.) IA 1/2015(CRPMP 4993/2015) Condone Delay Petition	R KRISHNA KUMARI ANANTAPURAMU & 2 OTHERS Vs APSRTC REP BY ITS M.D. HYDERABAD	M KARIBASAIAH		ANANTAPUR
42	CRP/22062/2015/ (Filing No.) IA 1/2015(CRPMP 6735/2015) Condone Delay Petition	SATTIRAJU PRASANTHI VISAKHAPATNAM VS MANDALA APPALANAIDU VISAKHAPATNAM AND TWO OTHERS	G VIVEKANAND	S V R SUBRAHMANYAM	VISAKHAPATNAM
43	CRP/22118/2015/ (Filing No.) IA 1/2015(CRPMP 7245/2015) Dispense with Petition IA 3/2015(CRPMP 22120/2015) Stay Petition	P.VENKATA RATHAMMA PRAKASHAM DIST AND ANOTHER VS CHEBROLU ANIL KUMAR PRAKASHAM DIST AND TWO OTHERS	E RAMI REDDYD.NO 7- 231(1)		PRAKASAM

44	CRP/22482/2015/ (Filing No.) IA 1/2015(CRPMP 5633/2015) Condone Delay Petition IA 4/2015(CRPMP 24124/2015) Stay Petition	A. RAJESWARI & ANOTHER Vs B. MADHAVA NAIDU	T G PRASAD REDDY		cAngroof of 265
45	CRP/23773/2015/ (Filing No.) IA 1/2015(CRPMP 7670/2015) Condone Delay Petition IA 2/2015(CRPMP 23774/2015) Fix an Early Date	P KRISHNA MURTHY W.GODAVARI DIST Vs A VENKATA RAO AND 10 OTHERS	K V L NARASIMHA RAO	CHANDRA SEKHAR ILAPAKURTI	EAST GODAVARI
46	CRP/23802/2015/ (Filing No.) IA 2/2015(CRPMP 23804/2015) Stay Petition IA 1/2016(CRPMP 4997/2016) Condone Delay Petition	G BUDDI SAGARUDU Vs CHITTURI SUBRAMANYAM AND 3 OTHERS	K SUBRAHMANYAM		EAST GODAVARI
47	CRP/23916/2015/ (Filing No.) IA 1/2015(CRPMP 5390/2015) Condone Delay Petition IA 3/2015(CRPMP 23918/2015) Stay Petition	E ADEMMA CHITTOOR DIST Vs NAGIREDDY POLI REDDY CHITTOOR DIST	L N R RAJESHWER RAO		CHITTOOR
48	CRP/24516/2015/ (Filing No.) IA 1/2015(CRPMP 6308/2015) Condone Delay Petition IA 3/2015(CRPMP 24518/2015) Suspension Petition	ATCHUKATLA AMEER BASHA YSR KADAPA DIST VS KANDUKURU ALLABAKASH KADAPA DIST AND 2 OTHERS	S DUSHYANTH REDDY	V NITESH	YSR KADAPA
49	CRP/24754/2015/ (Filing No.) IA 1/2016(CRPMP 214/2016) Condone Delay Petition IA 1/2018 Petition to Withdraw	N BODIMANDADI CHITTOOR DIST & 5 OTHERS Vs N MUNASWAMY MANDADI CHITTOOR DIST AND 1 ANOTHER	N ASHOK KUMAR	M L NEELIMA	CHITTOOR
50	CRP/519/2016/ (Filing No.) IA 3/2016(CRPMP 3456/2016) Condone Delay in Rep IA 4/2016(CRPMP 3457/2016) Condone Delay in Rep IA 5/2016(CRPMP 3536/2016) Stay Petition	B KONDAIAH NELLORE DIST Vs C SREENIVASULU NELLORE DIST	ALLAM RAMESH		SPS NELLORE
51	CRP/1956/2016/ (Filing No.) IA 2/2016(CRPMP 3036/2016) Condone Delay Petition IA 4/2016(CRPMP 12077/2016) Stay Petition	M SUJATHA E.G.DIST Vs T. SRINIVAS E.G.DIST AND ANOTHER	BS KARTIK & PRASAD ESR		EAST GODAVARI
52	CRP/2162/2016/ (Filing No.) IA 1/2016(CRPMP 953/2016) Condone Delay Petition	T ESWARAMMA VISAKHAPATNAM & 7 OTHERS Vs T SATYANANDA REDDY VISAKHAPATNAM AND 2 OTHERS	P DHARMESH	P PRABHAKAR REDDY	VISAKHAPATNAM

53	CRP/3277/2016/ (Filing No.)	VENNARATHIII A	K. KIRAN MAYEE		CHAPPOOR of 265
33	IA 1/2016(CRPMP 811/2016) Condone Delay Petition IA 3/2016(CRPMP 3279/2016) Suspension Petition	SHANKAR REDDY Vs MAHINDRA AND MAHINDRA FINANCE SERVICES LIMITED AND ANOTHER	N. KINAN WATEL		CHIFTOOK
54	CRP/3476/2016/ (Filling No.) IA 1/2016(CRPMP 1143/2016) Dispense with Petition IA 2/2016(CRPMP 1144/2016) Leave Petition IA 4/2016(CRPMP 3478/2016) Stay Petition	S. SATYANARAYANA REDDY Vs SABBELLA SESHAYAMMA (DIED) AND 2 OTHERS	MADHAVI PRIYA MANTENA	SIVA BHAMI REDDY S	EAST GODAVARI
55	CRP/3752/2016/ (Filing No.) IA 1/2016(CRPMP 945/2016) Condone Delay Petition IA 3/2016(CRPMP 3754/2016) Stay Petition	M PITCHAIAH GUNTUR DIST & 1 OTHER Vs P VENGAIAH AND 4 OTHERS	K SRINIVAS		GUNTUR
56	CRP/5931/2016/ (Filling No.) IA 1/2016(CRPMP 5629/2016) Condone Delay in Rep IA 3/2016(CRPMP 19907/2016) Suspension Petition	N S RAO KRISHNA DIST Vs N KOTESWARA RAO KRISHNA DIST	Y SUBRAHMANYAM		KRISHNA
57	CRP/6003/2016/ (Filing No.) IA 1/2016(CRPMP 4214/2016) Dispense with Petition IA 3/2016(CRPMP 6005/2016) Stay Petition	KANNAMALA DEVADANAM Vs TIPPALA RAMANA	R SIVA SAI SWARUP		VISAKHAPATNAM
58	CRP/6320/2016/ (Filing No.) IA 1/2016(CRPMP 1488/2016) Condone Delay Petition	SUKASI VENKATADRI Vs MANDALAPU NAGESWARA RAO (DIED) AND 2 OTHERS	TURAGA SAI SURYA		PRAKASAM
59	CRP/6786/2016/ (Filling No.) IA 2/2016(CRPMP 6788/2016) Stay Petition IA 4/2016(CRPMP 6790/2016) Condone Delay Petition	K V S V PRASADA RAO Vs MARGADARSI CHIT FUND PVT LTD. AND 3 OTHERS	V V L N SARMA	P DURGA PRASAD	KRISHNA
60	CRP/17903/2016/ (Filing No.) IA 1/2016(CRPMP 3993/2016) Condone Delay Petition IA 3/2016(CRPMP 17905/2016) Stay Petition	B LAKSHMAN GOUDA KURNOOL DIST VS E. VARA PRASAD KURNOOL DIST AND TWO OTHERS	K SITA RAM		KURNOOL
61	CRP/18179/2016/ (Filing No.) IA 1/2016(CRPMP 6005/2016) Condone Delay Petition IA 2/2016(CRPMP 8595/2016) Substitute Petition	M/S. SHRIRAM CHITS PRIVATE LIMITED VS YELLANI SANKARA RAO AND 6 OTHERS	MAHESWARA RAO KUNCHEAM		VISAKHAPATNAM

62	CRP/18675/2016/ (Filing No.) IA 1/2016(CRPMP 4484/2016) Condone Delay Petition IA 2/2016(CRPMP 7466/2016) Permission Petition IA 6/2016(CRPMP 38635/2016) Substitute Petition IA 1/2017(CRPMP 7860/2017) Substitute Petition	M/S SHRIRAM CHITS PVT LTD. GARJUWAKA BR VSP Vs PRIYA LAVANYA KUMARI VISAKHAPATNAM AND 3 OTHERS		SREEMANNARAYANA VATTIKUTI	vi sari 7.58 et righ
63	CRP/19102/2016/ (Filing No.) IA 1/2016(CRPMP 4169/2016) Condone Delay Petition IA 3/2016(CRPMP 19104/2016) Stay Petition	BURIDI CHANDRAVATHI Vs THOTA VEERA VENKATA SATYA PRASAD	A S LAKSHMI		EAST GODAVARI
64	CRP/19996/2016/ (Filing No.) IA 1/2016(CRPMP 6712/2016) Condone Delay Petition IA 3/2016(CRPMP 19998/2016) Stay Petition	THE REVENUE DIVISIONAL OFFICER KRISHNA DIST Vs G JOHN BABU KRISHNA DIST AND 1 OTHER	GP FOR ARBITRATION (AP)	P NAGENDRA REDDY	KRISHNA
65	CRP/20265/2016/ (Filing No.) IA 1/2016(CRPMP 5106/2016) Condone Delay Petition IA 3/2016(CRPMP 20268/2016) Stay Petition	C SRINIVASA SAI KUMAR KRISHNA DIST Vs C SAMBASIVA RAO KRISHNA DIST	MANGENA SREE RAMA RAO		KRISHNA
66	CRP/22022/2016/ (Filing No.) IA 1/2016(CRPMP 5079/2016) Condone Delay Petition IA 3/2016(CRPMP 22024/2016) Stay Petition	DONKENA MASTAN Vs BATHINENI MURALI KRISHNA AND ANOTHER	P RAMACHANDRAN		GUNTUR
67	CRP/22121/2016/ (Filing No.) IA 1/2016(CRPMP 4966/2016) Leave Petition	M.V. CHANDRA SEKHAR MURTHY (DIED) & 3 OTHERS Vs K. CHANDRA SEKHAR BABU	MAHESWARA RAO KUNCHEAM		CHITTOOR
68	CRP/22663/2016/ (Filing No.) IA 1/2016(CRPMP 6400/2016) Condone Delay Petition IA 4/2016(CRPMP 28506/2016) Condone Delay in Rep	O SREEKANTH ANANTAPUR DIST VS C JAYALAKSHMI KURNOOL DIST	N CHANDRA SEKHAR REDDY	NEELI RISHI KUMAR	ANANTAPUR
69	CRP/23307/2016/ (Filing No.) IA 1/2016(CRPMP 8457/2016) Condone Delay in Rep IA 2/2016(CRPMP 8458/2016) Condone Delay Petition IA 4/2016(CRPMP 23309/2016) Suspension Petition	K JOHSON GUNTUR DIST Vs NUTHALAPATI CHIT FUND AND FIN CO LTD. GUNTUR AND ANR	GADE VENKATESWARA RAO		GUNTUR
70	CRP/24232/2016/ (Filing No.) IA 1/2016(CRPMP 7229/2016) Condone Delay Petition	GANJI SUSEELA Vs DASARI KOTESWARA RAO	GHANTASALA UDAYA BHASKAR		KRISHNA

71	CRP/24534/2016/ (Filing No.) IA 1/2016(CRPMP 5823/2016) Condone Delay Petition IA 4/2016(CRPMP 38634/2016) Substitute Petition IA 1/2017(CRPMP 7859/2017) Substitute Petition	M/S SHRIRAM CHITS PVT. LTD. Vs SMT. N.MANGATHAYARU AND 7 OTHERS	MAHESWARA RAO KUNCHEAM		vi saki as aafaafa
72	CRP/24792/2016/ (Filing No.) IA 1/2016(CRPMP 6326/2016) Condone Delay Petition IA 3/2016(CRPMP 24794/2016) Direction Petition	KURUPUDI SANTHA LAKSHMI & ANOTHER VS VENTURI HARISCHANDRUDU AND 2 OTHERS	K APPA RAO	S SRIDHAR	EAST GODAVARI
73	CRP/24913/2016/ (Filing No.) IA 1/2016(CRPMP 5522/2016) Condone Delay Petition	KAPIL CHIT FUNDS PVT. LTD. SECBAD Vs D.S.NARAYANA PRASAD E.G.DIST AND 3 OTHERS	P VISHNUVARDHANA REDDY		EAST GODAVARI
74	CRP/25016/2016/ (Filing No.) IA 1/2016(CRPMP 5550/2016) Stay Petition	VANJARAPU APPAMMA & 2 OTHERS Vs VANJARAPU NARAYANAMMA	NARASIMHA RAO DAVULURI		WEST GODAVARI
75	CRP/25406/2016/ (Filing No.) IA 1/2016(CRPMP 6399/2016) Condone Delay Petition	V NARAYANA CHITTOOR DIST Vs V.KRISHNAMURTHY CHITTOOR DIST AND 11 OTHERS	AVSLAXMI		CHITTOOR
76	CRP/26774/2016/ (Filing No.) IA 2/2016(CRPMP 6240/2016) Condone Delay Petition IA 4/2016(CRPMP 26776/2016) Stay Petition	K. NAGESWARA RAO Vs M/S. SRI MALLESWARA TOBACCOS AND 2 OTHERS	V SESHA KUMARI	SATYANARAYANA NIMMALA	GUNTUR
77	CRP/26832/2016/ (Filing No.) IA 1/2016(CRPMP 5923/2016) Condone Delay Petition IA 2/2016(CRPMP 5924/2016) Dispense with Petition IA 4/2016(CRPMP 26834/2016) Stay Petition CRP/2764/2016	A.SRINIVASULU ANANTAPURAM VS R SUNKANNA ANANTAPURAM DIST AND 1 OTHER	HARISH KUMAR RASINENI	SRIMAN	ANANTAPUR
78	CRP/27858/2016/ (Filing No.) IA 1/2016(CRPMP 6664/2016) Condone Delay Petition IA 2/2016(CRPMP 27859/2016) Stay Petition	SAKE VENKATARAMANA VS RAGIRI RAMA LAKSHMAMMA	N CHANDRA SEKHAR REDDY	SRIMAN	ANANTAPUR
79	CRP/28338/2016/ (Filing No.) IA 2/2017(CRPMP 505/2017) Condone Delay Petition	MALLAVARAPU DEVAIAH Vs BAKKA SOWRILU AND 7 OTHERS	T RAMAKRISHNA RAO	N SRIRAM MURTHY	GUNTUR
80	CRP/28517/2016/ (Filing No.) IA 1/2016(CRPMP 6956/2016) Condone Delay Petition	MK.SIVA KUMARI GUNTUR DIST Vs E.SUBBA RAO GUNTUR DIST	GOVIND REDDY KONTHAM		GUNTUR

81	CRP/29776/2016/ (Filing No.) IA 1/2016(CRPMP 6798/2016) Condone Delay Petition	KAPIL CHIT FUNDS PVT LTD. SECUDERABAD Vs S MAHABOOB BASHA CHITTOOR AND 4 OTHERS	P VISHNUVARDHANA REDDY		CHAPPOOR of 265
82	CRP/29874/2016/ (Filing No.) IA 2/2017(CRPMP 7520/2017) Extension Petition	M PADMAVATHAMMA NELLORE DIST Vs YELLANTI PAPAIAH NELLORE DIST	M RAVINDRA	M RAVINDRA	SPS NELLORE
83	CRP/30266/2016/ (Filing No.) IA 2/2016(CRPMP 30268/2016) Stay Petition IA 1/2017(CRPMP 38/2017) Condone Delay Petition	RAJAGOPAL KRISHNA MURTHY Vs NARUKULA SATYANARAYANA	SRINIVASA RAO PUTLURI		EAST GODAVARI
84	CRP/30513/2016/ (Filing No.) IA 1/2016(CRPMP 6828/2016) Condone Delay Petition IA 3/2016(CRPMP 30515/2016) Fix an Early Date	B ANKAIAH CHITTOOR DIST Vs U VENKATESU CHITTOOR DIST AND 3 OTHERS	T C D SEKHAR		CHITTOOR
85	CRP/30683/2016/ (Filing No.) IA 1/2016(CRPMP 7425/2016) Leave Petition	CHEVURI SUBHADRAMMA (DIED) Vs PATAN SONDEKHAN AND 5 OTHERS	M SIVA JYOTHI	SYED AZMATULLAH	YSR KADAPA
86	CRP/31855/2016/ (Filing No.) IA 1/2016(CRPMP 7113/2016) Condone Delay Petition IA 2/2016(CRPMP 7261/2016) Suspension Petition	DARLA BAPAMMA KRISHNA DIST Vs BOTHA VEKATESWARA RAO KRISHNA DIST AND 2 OTHERS	CHALLA SRINIVASA REDDY		KRISHNA
87	CRP/32481/2016/ (Filing No.) IA 1/2016(CRPMP 7605/2016) Condone Delay Petition IA 3/2016(CRPMP 32484/2016) Stay Petition	NEELAPU GURU MURTHY Vs DANALA RAMBABU AND NANOTHER	T D PANI KUMAR		VISAKHAPATNAM
88	CRP/32956/2016/ (Filing No.) IA 1/2016(CRPMP 7355/2016) Condone Delay Petition IA 3/2016(CRPMP 32958/2016) Stay Petition	P. BHASKAR CHITTOOR DIST Vs P.R.SARASWATHI CHITTOOR DIST AND TWO OTHERS	SREENIVASA RAO VELIVELA		CHITTOOR
89	CRP/35067/2016/ (Filing No.) IA 1/2016(CRPMP 8055/2016) Leave Petition IA 2/2016(CRPMP 35068/2016) Suspension Petition	CHUNCHU SRI NARASIMHA RAO VJA KRISHNA DIST & ANR VS KAMA DEVA RAJU VJA KRISHNA DIST AND ANR	G TUHIN KUMAR		KRISHNA
90	CRP/35405/2016/ (Filing No.) IA 2/2016(CRPMP 35407/2016) Stay Petition IA 1/2017(CRPMP 1555/2017) Condone Delay Petition	INGILALA PREMALEELA NELLORE Vs M/S SRIRAM RAGHAVEDRA CHITS PVT LTD. AND 4 OTHERS	K VENKATESH		SPS NELLORE

91	CRP/35518/2016/ (Filing No.)	M/S. MODEL CHIT CORPORATION LTD. HYD	G VASANTHA RAYUDU	G RAMA GOPAL	eRspecobal/aff
	IA 1/2016(CRPMP 7992/2016) Condone Delay Petition	Vs M. ADINARAYANA E.G.DIST AND FOUR OTHERS			
92	CRP/35582/2016/ (Filing No.) IA 1/2016(CRPMP 8156/2016) Dispense with Petition IA 2/2016(CRPMP 35583/2016) Injunction Petition IA 3/2016(CRPMP 35584/2016) Condone Delay Petition	L SAILAJA ONGOLE Vs SHAIK SILAR ONGOLE AND 4 OTHERS	SREENIVASA RAO RAVULAPATI		PRAKASAM
93	CRP/35872/2016/ (Filing No.) IA 2/2017(CRPMP 327/2017) Direction Petition IA 4/2017(CRPMP 1062/2017) Condone Delay Petition	P M N BASAVESWARA RAO VIJAYAWADA Vs P NIRMALA VIJAYAWADA AND 1 OTHER	G V SHIVAJI		KRISHNA
94	CRP/36594/2016/ (Filing No.) IA 1/2016(CRPMP 8228/2016) Dispense with Petition IA 3/2016(CRPMP 36596/2016) Stay Petition	VUDAVALLI NARAYANA KRISHNA DIST Vs VUNDAVALLI VENKATA SUBBA RAO KRISHNA DIST AND ANR	CHBRP SEKHAR		KRISHNA
95	CRP/36978/2016/ (Filing No.) IA 1/2016(CRPMP 8234/2016) Leave Petition IA 4/2016(CRPMP 36980/2016) Stay Petition CRP/37028/2016 (Filing No) CRP/37030/2016 (Filing No) CRP/37033/2016 (Filing No) CRP/37034/2016 (Filing No) CRP/37035/2016 (Filing No) CRP/37036/2016 (Filing No) CRP/37036/2016 (Filing No) CRP/37031/2016 (Filing No)	G JAYACHANDRA RAJU Vs M NARAYANA REDDY AND ANOTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
96	CRP/37028/2016/ (Filing No.) IA 2/2016(CRPMP 37069/2016) Stay Petition IA 4/2016(CRPMP 37071/2016) Dispense with Petition IA 2/2017(CRPMP 409/2017) Leave Petition	G. JAYACHANDRA RAJU KADAPA DIST & ANOTHER VS K. RAMA SUBBA REDDY KADAPA DIST AND ANOTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
97	CRP/37030/2016/ (Filing No.) IA 2/2016(CRPMP 37064/2016) Stay Petition IA 4/2016(CRPMP 37066/2016) Dispense with Petition IA 1/2017(CRPMP 273/2017) Leave Petition	G JAYACHANDRA RAJU NELLORE DIST & 1 OTHER Vs N SUBBRAYUDU KADAPA DIST AND 1 OTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA

98	CRP/37031/2016/ (Filing No.) IA 2/2016(CRPMP 37043/2016) Stay Petition IA 4/2016(CRPMP 37045/2016) Dispense with Petition IA 1/2017(CRPMP 78/2017) Leave Petition	G. JAYACHANDRA RAJU KADAPA DIST & ANOTHER Vs P. KONDA REDDY KADAPA DIST AND ANOTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	Y SR 98 265
99	CRP/37033/2016/ (Filing No.) IA 2/2016(CRPMP 37059/2016) Stay Petition IA 4/2016(CRPMP 37061/2016) Dispense with Petition IA 1/2017(CRPMP 377/2017) Leave Petition	G. JAYACHANDRA RAJU NELLORE DIST & ANOTHER Vs P. RAMALAKSHUMMA KADAPA DIST AND ANOTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
100	CRP/37034/2016/ (Filing No.) IA 2/2016(CRPMP 37049/2016) Stay Petition IA 4/2016(CRPMP 37051/2016) Dispense with Petition IA 1/2017(CRPMP 126/2017) Leave Petition	G JAYACHANDRA RAJU SPSR NELLORE DIST Vs PIDUGU VENKATA SUBBA REDDY KADAPA DIST AND ANR	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
101	CRP/37035/2016/ (Filing No.) IA 2/2016(CRPMP 37054/2016) Stay Petition IA 4/2016(CRPMP 37056/2016) Dispense with Petition IA 1/2017(CRPMP 180/2017) Leave Petition	G. JAYACHANDRA RAJU NELLORE DIST & ANOTHER Vs KUNDLA YELLAMMA KADAPA DIST AND ANOTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
102	CRP/37036/2016/ (Filing No.) IA 2/2016(CRPMP 37038/2016) Stay Petition IA 4/2016(CRPMP 37040/2016) Dispense with Petition IA 1/2017(CRPMP 182/2017) Leave Petition	G JAYACHANDRA RAJU NELLORE DIST & 1 OTHER Vs P CHINNA SUBBA REDDY KADAPA DIST AND 1 OTHER	P SRIDHAR REDDY	KARRI MURALI KRISHNA	YSR KADAPA
103	CRP/37245/2016/ (Filing No.) IA 2/2016(CRPMP 37247/2016) Stay Petition IA 1/2017(CRPMP 216/2017) Permission Petition	MANNAM VENKATA RAMANA HYD VS GOLI VENKATARAMANA RAO VIJAYAWADA	NANDIGAM KRISHNA RAO		KRISHNA
104	CRP/37338/2016/ (Filing No.) IA 2/2016(CRPMP 37340/2016) Stay Petition IA 1/2017(CRPMP 37/2017) Condone Delay Petition	SMT K. RAMADEVI NELLORE DIST Vs V KOTAIAH NELLORE DIST AND 1 OTHER	VENKATA SAI KRISHNA PONNURU	G JAGADEESWAR	SPS NELLORE
105	CRP/38075/2016/ (Filing No.) IA 1/2016(CRPMP 38076/2016) Stay Petition IA 1/2017(CRPMP 1590/2017) Condone Delay Petition	KOTA BHUMAIAH PRAKASAM DIST VS PESALA MADHUSUDHANA RAO PRAKASAM DIST	KOTIPALLI PAVAN KUMAR	T V RAMANA RAO	PRAKASAM

106	CRP/38373/2016/ (Filing No.) IA 2/2016(CRPMP	GONTHI RAMAYAMMA W.G.DIST & 6 OTHERS Vs	NARASIMHA RAO DAVULURI	GP FOR ARBITRATION (AP) M R S SRINIVAS	wE399 6630AVAR
	38375/2016) Suspension Petition IA 1/2017(CRPMP 1446/2017) Condone Delay Petition	PADAM LAKSHMIPATHI RAO W.G.DIST AND 3 OTHERS		IN K 3 SKINIVAS	
107	CRP/38600/2016/ (Filing No.) IA 1/2017(CRPMP 254/2017) Condone Delay Petition	KYPA NAGARAJU KURNOOL DIST Vs SALE PULLAIAH KURNOOL DIST	G SRAVAN KUMAR	V R REDDY KOVVURI	KURNOOL
108	CRP/316/2017/ (Filing No.) IA 2/2017(CRPMP 1631/2017) Condone Delay Petition	P POLA REDDY VISAKHAPATNAM & 3 OTHERS VS M ATCHIYYAMMA VISAKHAPATNAM AND 3 OTHERS	K GANI REDDY		VISAKHAPATNAM
109	CRP/1405/2017/ (Filing No.) IA 1/2017(CRPMP 1390/2017) Condone Delay Petition IA 4/2017(CRPMP 5411/2017) Stay Petition	K JAYA LAKSHMI E.GODAVARI DIST Vs M SUBBA RAO E.GODAVARI DIST AND 2 OTHERS	T V JAGGI REDDY		EAST GODAVARI
110	CRP/2560/2017/ (Filling No.) IA 1/2017(CRPMP 612/2017) Condone Delay Petition IA 3/2017(CRPMP 2562/2017) Stay Petition	K GURU MURTHY KADAPA DIST & 3 OTHERS Vs KAPIL CHITS HYDERABAD PVT. LTD KADAPA DIST AND 2 OTHERS	PRAKASH C		YSR KADAPA
111	CRP/3186/2017/ (Filing No.) IA 1/2017(CRPMP 900/2017) Condone Delay Petition	KAPPARADA LAXMI E.G.DIST AND TWO OTHERS Vs KAPPARADA SURYA PRAKASHRAO E.G.DIST AND 10 OTHERS	T SREEDHAR		EAST GODAVARI
112	CRP/3327/2017/ (Filing No.) IA 1/2017(CRPMP 1324/2017) Condone Delay Petition IA 4/2017(CRPMP 3989/2017) Stay Petition	KAPA HYMAVATHI KHAMMAM DIST VS KILARI ADINARAYANA KURNOOL DIST AND 7 OTHERS	G BHANU PRASAD		GUNTUR
113	CRP/5630/2017/ (Filling No.) IA 1/2017(CRPMP 1592/2017) Permission Petition IA 2/2017(CRPMP 3156/2017) Additional Material Petition IA 3/2017(CRPMP 5631/2017) Stay Petition IA 1/2018 Extension Petition	DEINENI RAMESH KUMAR VISAKHAPATNAM & 2 OTHERS Vs SURAPANENI SURAMMA [DIED] PER LRS AND 24 OTHERS	P PRABHAKAR RAO	SRINIVAS VELAGAPUDI	GUNTUR
114	CRP/5883/2017/ (Filing No.) IA 1/2017(CRPMP 1540/2017) Condone Delay Petition IA 2/2017(CRPMP 1897/2017) Stay Petition	RELANGI NARAYANA RAO E.G.DIST Vs MUTYAM PARVATHI E.G.DIST AND ANR	CHANDRA SEKHAR ILAPAKURTI		EAST GODAVARI
115	CRP/5887/2017/ (Filing No.) IA 1/2017(CRPMP 1551/2017) Condone Delay Petition IA 2/2017(CRPMP 1896/2017) Stay Petition	RELANGI NARAYANA RAO E.G.DIST Vs MUTYAM PARVATHI E.G.DIST AND ANR	CHANDRA SEKHAR ILAPAKURTI	T V S PRABHAKARA RAO	EAST GODAVARI

116	CRP/7052/2017/ (Filing No.) IA 1/2017(CRPMP 1578/2017) Condone Delay Petition IA 2/2017(CRPMP 7053/2017) Stay Petition	AMINENI JAYARAM CHITTOOR DIST Vs A. HARINATHA REDDY KADAPA DIST	P JAGADISH CHANDRA PRASAD	B S VENKATA RAMESH	CHIPPOOR of 265
117	•	MALLAVARAPU DEVARAIAH Vs BAKTHA SHOWRILU (DIED) AND 4 OTHERS	T RAMAKRISHNA RAO		GUNTUR
118	CRP/14419/2017/ (Filing No.) IA 2/2017 Condone Delay Petition	B RAMA CHANDRAIAH Vs -	G RAMACHANDRA REDDY		YSR KADAPA
119	CRP/14525/2017/ (Filing No.) IA 2/2017(CRPMP 22606/2017) Condone Delay in Rep IA 3/2017(CRPMP 29455/2017) Dispense with Petition IA 4/2017(CRPMP 30990/2017) Permission Petition	C V SUBBAIAH (DIED) & 3 OTHERS VS CHINNI VEERAIAH NELLORE AND ANR	BANKATLAL MANDHANI		SPS NELLORE
120	CRP/14527/2017/ (Filing No.) IA 2/2017(CRPMP 22607/2017) Condone Delay in Rep IA 3/2017(CRPMP 30991/2017) Permission Petition	CHINNI VENKATA SUBBAIAH (DIED) & 3 OTHERS Vs CHINNI VEERAIAH NELLORE AND ANR	BANKATLAL MANDHANI		SPS NELLORE
121	CRP/19137/2017/ (Filing No.) IA 2/2017(CRPMP 19139/2017) Stay Petition IA 4/2017(CRPMP 19141/2017) Dispense with Petition	JAYI UMA MAHESWRAPPA & 2 OTHERS Vs M/S. MARGADARSHI CHIT FUNDS PVT LTD. AND 3 OTHERS	R SIVA SAI SWARUP	P DURGA PRASAD	KURNOOL
122	CRP/36075/2017/ (Filing No.) IA 2/2017(CRPMP 36077/2017) Stay Petition	V VEERACHARY Vs	SUBHANI S M		KURNOOL
123	CRP/40361/2017/ (Filing No.) IA 2/2017(CRPMP 40363/2017) Condone Delay Petition IA 2/2018 Injunction Petition	P ANUKULU Vs	G ESWARAIAH		GUNTUR
124	CRP/41001/2017/ (Filing No.)	K N REDDY Vs	P NAGENDRA REDDY		KURNOOL
125	CRP/1490/2018/ (Filing No.) IA 1/2018 Stay Petition	C CHANDRAMOULI Vs K TULASI BRUNDAVANAM	GANGA KUMAR CHAKRAVARTULA		EAST GODAVARI
126	CRP/8021/2018/ (Filing No.) IA 1/2018 Condone Delay Petition IA 2/2018 Condone Delay in Rep	M V RAO Vs K N BABU	K SITA RAM		WEST GODAVARI

127	CRP/23734/2018/ (Filing No.)	RAYALSEEMA GRAMEENA BANK VS G V PRASADA RAO	V UMA DEVI	Y SPR 465 PA 265
128	CRP/27484/2018/ (Filing No.)	P S REDDY Vs P S REDDY	V R REDDY KOVVURI	YSR KADAPA
129	CRP/30318/2018/ (Filing No.) IA 1/2018 Permission Petition	A ANANDA RAO Vs	JAYANTI S C SEKHAR	VIZIANAGARAM
130	CRP/45012/2018/ (Filing No.)	A SINIVASA REDDY Vs L ATCHAMMA	N HARINATH	GUNTUR
131	CRP/49810/2018/(Filing No.) IA 1/2018 Permission Petition	Y OBULAMMA Vs P SEEKANTH REDDY	B NALIN KUMAR	YSR KADAPA
132	CRP/54269/2018/ (Filing No.)	A SANKARAM Vs OFFICIAL RECIEVER	N SIVA REDDY	EAST GODAVARI